Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972, Delhi High Court Officers and Servants (Salaries, Leave, Allowances and Pension) Rules, 1970, Delhi High Court Staff (Seniority) Rules, 1971 are used by the employees of Delhi High Court for discharging their functions. The said Rules are mentioned below:-

DELHI HIGH COURT STAFF
(SALARIES, LEAVE, ALLOWANCES AND PENSION) RULES 1970

In exercise of the powers vested in him by Article 229 of the Constitution, as modified by Section 4 of the Delhi High Court Act, 1966, the Chief Justice of the Delhi High Court, with the approval of the Administrator of the Union Territory of Delhi hereby makes the following rules in respect of salaries, leave, allowances and pension of staff of the Court :-

DELHI HIGH COURT STAFF (SALARIES, LEAVE, ALLOWANCES AND PENSION) RULES, 1970 :

1. Short title and application :
   (1) These rules shall be called the Delhi High Court Staff (Salaries, Leave, Allowances and Pension) Rules 1970.
   (2) They shall apply to all staff of the Delhi High Court and shall be deemed to have come into force from the 1st day of April, 1970.

2. Salaries of the Staff of the Court:

There shall be in the Court such number of permanent and temporary posts of the categories in Classes I, II, III and IV respectively as the Chief Justice may from time to time subject to provision of funds prescribed and the rates of scales of pay to which the holders of such posts shall be respectively entitled as from the 1st April, 1970, shall be those which are specified in the Scheduled to these rules.

Provided that the pay of the persons working on the establishment of the Delhi High Court on deputation from the Punjab and Haryana High Court on or before the 1st day of April, 1970 shall :

(a) In the case of persons who had elected to retain the scales of pay of their parent cadre, be fixed on the basis of the pay admissible to them on the 31st March, 1970, in their parent cadre as revised from time to time; and
(b) In the case of others, in accordance with the rules applicable to similar Central Government employees.

Provided further, that such of the persons on deputation from Punjab & Haryana High Court who do not elect to be governed by these rules shall revert back to their parent cadre within a period of six months from the date of notification of these rules.

(Note: The above option will be available only to such of employees who had opted earlier to be governed by the Punjab scales of pay and are still continuing on such scales of pay. The pay fixation in the revised central scales of pay in the event of their opting to be governed by these Rules will be regulated under the normal rules viz. Fundamental Rules and other connected orders and instructions thereunder).

3. Leave, Allowances and Pension:

The rules and orders for the time being in force and applicable to the staff holding corresponding posts in the Union Territory of Delhi shall regulate the conditions of service in respect of leave, allowances and pension of the Court's staff:

Provided that the powers exercisable under the said rules and orders by the Administrator of Union Territory of Delhi or any authority subordinate to the Administrator shall be exercisable by the Chief Justice of the Delhi High Court or by such other Judge or Officer as he may by general special order direct.

EXPLANATION:- For the purpose of this rule, the posts specified in column 1 of the Second Schedule shall correspond to the posts in the Union Territory of Delhi as shown against Column 2 of that Schedule.

4. Residuary Powers :-

All the matters incidental or ancillary to those rules not specifically provided for herein or in regard to matters as have not been sufficiently provided for shall be made within the approval of the Administrator of the Union Territory of Delhi.

5. Interpretation:

All the questions relating to the interpretation of these rules shall be decided by the Chief Justice with the approval of the Administrator of the Union Territory of Delhi.

BY ORDER OF THE CHIEF JUSTICE

REGISTRAR GENERAL

THE FIRST SCHEDULE
(See Rule-2)

S. No	Designation of Post	Scale of Pay	Remarks
		PART - 'A'	
CLASS-I (GAZETTED)			
1.	Registrar	--	(i) Grade pay as District & Sessions Judge p us special pay of Rs.150/- p.m. subject to the usual financial rules, i.e., if the selected officer is already in the superior time pay scale, he will not be entitled to the special pay of Rs.150/- (ii) For a person recruited from other sources, such pay as may be prescribed by the Chief Justice with the approval of the Administrator.
2.	Deputy Registrar	Rs.900-50-1250	(i) For persons other than members of Delhi Judicial Service (ii) For members of Delhi Judicial Service, grade-pay plus special pay of Rs.100/- per month.
CLASS-II (GAZETTED)			
3.	Principal Private Secretary to the Chief Justice-cum-Assistant Registrar.	Rs.620-30-830-35-900 plus Rs.75/- Special Pay.	--
4.	Assistant Registrar	Rs.620-30-830-35-900 plus Rs.75/- Special Pay.	--
5.	Superintendent	Rs.350-25-575	--
6.	Court Master	Rs.350-25-575	--
7.	Private Secretary	Rs.350-25-575	--
8.	Librarian	Rs.350-25-575	--
CLASS-III (NON-GAZETTED)			
9.	Assistant	Rs.210-10-290-15-320-EB-15-425	--
10.	Senior Translator and Proof Reader	Rs.210-10-290-15-320-EB-15-425	--
11.	Junior Reader	Rs.210-10-290-15-320-EB-15-425	--
12.	Assistant Librarian	Rs.150-10-250-10-EB-10-290-15-320	--
13.	P.A to Registrar	Rs.210-10-290-15-320-EB-15-425	--
14.	Senior Stenographer	Rs.210-10-290-15-320-EB-15-425	--
15.	Treasurer	Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300	--
16.	Caretaker	(i) Rs.150-10-250-EB-8-256-EB-15-380 (ii) Rs.210-10-290-15-320-EB-15-425. (when filled from the cadre of Assistants in Delhi High Court).	--
17.	Upper Division Clerk	Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300	--
18.	Junior Translator and Proof Reader	Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300	--
19.	P.A to Deputy Registrar	Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300	--
20.	Junior Stenographer	Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300	--
21.	Lower Division Clerk	Rs.110-3-131-4-156-EB-4-175-5-180	--
22.	Restorer	Rs.110-3-131-4-156-EB-4-175-5-180	--
CLASS-IV			
23.	Despatch Rider	Rs.100-3-130	--
24	Gestetnor Operator	Rs.80-1-85-2-95-EB-3-110	--
25	Daftri	Rs.75-1-85-EB-2-95	--
26	Book Binder	Rs.75-1-85-EB-2-95	--
27	Usher/ Jamadar	Rs.75-1-85-EB-2-95	--
28	Orderly/ Peon	Rs.70-1-80-EB-1-85	--
29	Frash	Rs.70-1-80-EB-1-85	--
30	Chowkidar	Rs.70-1-80-EB-1-85	--
31	Sweeper	Rs.70-1-80-EB-1-85	--
32	Mali	Rs.70-1-80-EB-1-85	--

THE SECOND SCHEDULE
(See Rule 3)

S. No.	Post in the High Court	Post in the Union Territory of Delhi
1.	Registrar	--
2.	Deputy Registrar	--
3.	Principal Private Secretary to the Chief Justice-cum-Assistant Registrar.	Promotee Under Secretary in Delhi Administration.
4.	Assistant Registrar	
5.	Superintendent	Superintendent in Delhi Administration
6.	Court Master	
7.	Private Secretary	
8.	Librarian	Senior Librarian in Delhi Administration
9.	Assistant	Assistant/ Senior Stenographer in Delhi Administration
10.	Senior Translator and Proof Reader	
11.	Junior Reader	
12.	P.A to Registrar	
13.	Senior Stenographer	
14.	Caretaker	
15.	Assistant Librarian	Junior Librarian in Delhi Administration
16.	Treasurer	Accountant/ Auditor in Delhi Administration
17.	Upper Division Clerk	Upper Division Clerk/ Junior Stenographer in Delhi Administration.
18.	Junior Translator and Proof Reader	
19.	P.A to Deputy Registrar	
20.	Junior Stenographer	
21.	Lower Division Clerk	Lower Division Clerk in Delhi Administration
22.	Restorer	
23.	Gestetnor Operator	Gestetnor Operator in Delhi Administration
24	Despatch Rider	Despatch Rider in Delhi Administration
25	Daftri	Peons/ Frash/ Chowkidar/ Mali in Delhi Administration
26	Book Binder	
27	Usher	
28	Orderly/ Peon	
29	Frash	
30	Chowkidar	
31	Sweeper	
32	Mali	

STATEMENT SHOWING PAY SCALES IN DELHI HIGH COURT W.E.F. 1.1.1986

S. No.	Name of the post	Pay Scales as sanctioned by Government of India
1.	Registrar	Rs.5900-200-6700
2.	Joint Registrar	Rs.4500-150-5700
3.	Deputy Registrar	Rs.3700-125-4700-150-5000
4.	PPS-cum-Assistant Registrar	Rs.3000-100-3500-125-4500
5.	Assistant Registrar	Rs.3000-100-3500-125-4500
6.	Accounts Officer	Rs.3000-100-3500-125-4500
7.	Superintendent	Rs.3000-100-3500-125-4500
8.	Court Master	Rs.3000-100-3500-125-4500
9.	Private Secretary	Rs.3000-100-3500-125-4500
10.	Librarian	Rs.3000-100-3500-125-4500
11.	SAS Accountant	Rs.1640-60-2600-EB-75-2900
12.	Assistant	
13.	Senior Translator	Rs.2000-60-2300-EB-75-3200
14.	Junior Reader	Rs.2000-60-2300-EB-75-3200
15.	P.A to Registrar	Rs.2000-60-2300-EB-75-3200
16.	Senior Stenographer	Rs.2000-60-2300-EB-75-3200
17.	Assistant Librarian	Rs.1350-30-1440-40-1800-EB-50-2200
18.	Treasurer	Rs.1400-40-1800-EB-50-2300
19.	Care-taker	Rs.2000-60-2300-EB-75-3200
20.	Upper Division Clerk	Rs.1400-40-1800-EB-50-2300
21.	Junior Translator and Proof Reader	Rs.1400-40-1800-EB-50-2300
22.	P.A to Deputy Registrar	Rs.1640-60-2600-EB-75-2900
23.	Junior Stenographer	Rs.1640-60-2600-EB-75-2900
24.	Lower Division Clerk	Rs.1350-30-1440-40-1800-EB-50-2200
25.	Restorer	Rs.1350-30-1440-40-1800-EB-50-2200
26.	Staff Car Driver	Rs.1350-30-1440-40-1800-EB-50-2200
27.	Despatch Van Driver (Rider)	Rs.1350-30-1440-40-1800-EB-50-2200
28.	Despatch Rider	Rs.1350-30-1440-40-1800-EB-50-2200
29.	Senior Gestetnor Operator	Rs.1350-30-1440-40-1800-EB-50-2200
30.	Junior Gestetnor Operator	Rs.975-25-1150-EB-30-1660
31.	Daftry	Rs.1000-1750
32.	Book Binder	Rs.1000-1750
33.	Usher	Rs.1000-1750
34.	Peon	Rs.975-25-1150-EB-30-1660
35.	Frash	Rs.975-25-1150-EB-30-1660
36.	Chowkidar	Rs.975-25-1150-EB-30-1660
37.	Sweeper	Rs.975-25-1150-EB-30-1660
38.	Mali	Rs.975-25-1150-EB-30-1660

STATEMENT SHOWING PAY SCALES IN DELHI HIGH COURT W.E.F. 1.1.1996

S. No.	Name of the post	Pay Scales
1	Registrar General	Rs.22400-525-24500
1A.	Registrar	Rs.22400-525-24500
2	Joint Registrar	Rs.18400-500-22400
3	Deputy Registrar	Rs.14300-400-18300
4	Secretary to Chief Justice	Rs.12000-375-16500
5	Assistant Registrar	Rs.12000-375-16500
6	Deputy Controller of Accounts	Rs.12000-375-16500
7	Administrative Officer (Judicial)	Rs.10000-325-15200
8	Court Master	Rs.10000-325-15200
9	Private Secretary	Rs.10000-325-15200
10	Librarian	Rs.10000-325-15200
11	SAS Accountant	Rs.6500-200-10500
12	Senior Judicial Assistant	Rs.6500-200-10500
13	Senior Judicial Translator	Rs.6500-200-10500
14	Reader	Rs.6500-200-10500
15	Senior Assistant Librarian	Rs.6500-200-10500
16	Senior Personal Assistant	Rs.6500-200-10500
17	Assistant Librarian	Rs.5500-175-9000
18	Chief Cashier	Rs.5500-175-9000
19	Court Officer (when appointed from Senior Judicial Assistant)	Rs.6500-200-10500
20	Judicial Assistant	Rs.5500-175-9000
21	Junior Translator	Rs.5500-175-9000
22	Personal Assistant	Rs.5500-175-9000
23	Junior Judicial Assistant	Rs.4500-125-7000
24	Restorer	Rs.4500-125-7000
25	Chauffeur	Rs.4500-125-7000
26	Despatch Van Rider	Rs.4500-125-7000
27	Despatch Rider	Rs.4500-125-7000
28	Despatch Rider-cum-Process Server	Rs.4500-125-7000
29	Gestetnor Operator (Grade-I)	Rs.4500-125-7000
30	Gestetnor Operator (Grade-II	Rs.3200-85-4900
31	Usher	Rs.3500 – 5120
32	Library Attendant	Rs.3500 – 5120
33	Court Attendant	Rs.3200-85-4900
34	Frash	Rs.3200-85-4900
35	Security Attendant	Rs.3200-85-4900
36	Safaiwala	Rs.3200-85-4900
37	Lawn Attendant	Rs.3200-85-4900

STATEMENT SHOWING PAY SCALES IN DELHI HIGH COURT W.E.F. 1.1.2006

S. No.	Name of the post	Category	Pay Band	Pay Band + Grade Pay
1	Registrar General	Group A	HAG scale	Rs.67000-79000
1A.	Registrar			
2	Joint Registrar	Group A	PB-4	Rs.37400-67000+ 10000
3	Deputy Registrar	Group A	PB-4	Rs.37400-67000+ 8700
4	Assistant Registrar	Group A	PB-3	Rs.15600-39100+ 7600
5	Deputy Controller of Accounts			
6	Administrative Officer (Judicial)	Group A	PB-3	Rs.15600-39100+ 6600
7	Court Master			
8	Private Secretary			
9	Librarian			
10	Assistant Accounts Officer (earlier SAS Accountant)	Group B	PB-2	Rs.9300-34800+ 4800
11	Sr. Judicial Assistant	Group B	PB-2	Rs.9300-34800+ 4800
12	Sr. Judicial Translator			
13	Sr. Assistant Librarian			
14	Reader		PB-3	Rs.15600-39100 + 5400 (on completion of 4 years)
15	Sr. Personal Assistant			
16	Court Officer			
17	Assistant Librarian	Group B	PB-2	Rs.9300-34800+ 4600
18	Judicial Assistant			
19	Junior Translator			
20	Personal Assistant			
21	Chief Cashier			
22	Junior Judicial Assistant	Group C	PB-1	Rs.5200-20200+ 2800
23	Restorer			
24	Chauffeur			
25	Despatch Van Rider			
26	Despatch Rider			
27	Despatch Rider-cum-Process Server			
28	Photocopy Machine Operator (Grade-I)			
29	Usher	Group C	PB-1	Rs.5200-20200+ 2400
30	Library Attendant			
31	Photocopy Machine Operator (Grade-II)	Group C	PB-1	Rs.5200-20200+ 2000
32	Court Attendant	Group C	PB-1	Rs.5200-20200+ 2000
33	Room Attendant			
34	Security Attendant			
35	Safaiwala			
36	Lawn Attendant			

TECHNICAL CADRE

Sr. No.	Name of the Post	Category	Pay Band	Pay Band + Grade Pay
1	Assistant Registrar (Technical)	Group A	PB-3	Rs.15600-39100+ 7600
2	System Analyst	Group A	PB-3	Rs.15600-39100 + 6600
3	Programmer	Group A	PB-3	Rs.15600-39100+ 5400
4	Assistant Programmer	Group B	PB-2	Rs.9300-34800+ 4600
5	Junior Judicial Assistant (Technical)	Group C	PB-1	Rs.5200-20200+ 2800

CANTEEN STAFF

Sr. No.	Name of the Post	Pay Band + Grade Pay
1	Manager Grade-II	Rs.9300-34800+ 4200
2	Assistant Manager-cum- Store Keeper	Rs.5200-20200+ 2400
3	Clerk	Rs.5200-20200+ 1900
4	Halwai-cum-Cook	Rs.5200-20200+ 2000
5	Assistant Halwai-cum-Cook	Rs.5200-20200+ 1900
6	Tea/Coffee Maker	Rs.5200-20200+ 1800
7	Bearer	Rs.5200-20200+ 1800
8	Wash Boy	Rs.5200-20200+ 1800
9	Safaiwala	Rs.5200-20200+ 1800

Statement Showing pay structure in Delhi High Court as per 7th Pay Commission w.e.f. 01.01.2016

S. No.	Name of the post	Category	Corresponding Level as per Seventh Central Pay Commission
1	Registrar General	Group A	15
1A.	Registrar		
2	Joint Registrar	Group A	14
3	Deputy Registrar	Group A	13
4	Assistant Registrar	Group A	12
5	Deputy Controller of Accounts		
6	Administrative Officer (Judicial)	Group A	11
7	Court Master		
8	Private Secretary		
9	Librarian		
10	Assistant Accounts Officer (earlier SAS Accountant)	Group B	8
11	Sr. Judicial Assistant	Group B	8
12	Sr. Judicial Translator		
13	Sr. Assistant Librarian		
14	Reader		10
15	Sr. Personal Assistant		
16	Court Officer		
17	Assistant Librarian	Group B	7
18	Judicial Assistant		
19	Junior Translator		
20	Personal Assistant		
21	Chief Cashier		
22	Junior Judicial Assistant	Group C	5
23	Restorer		
24	Chauffeur		
25	Despatch Van Rider		
26	Despatch Rider		
27	Despatch Rider-cum-Process Server		
28	Photocopy Machine Operator (Grade-I)		
29	Usher	Group C	4
30	Library Attendant		
31	Photocopy Machine Operator (Grade-II)	Group C	3
32	Court Attendant	Group C	
33	Room Attendant		
34	Security Attendant		
35	Safaiwala		
36	Lawn Attendant		

TECHNICAL CADRE

Sr. No.	Name of the Post	Category	Corresponding Level as per Seventh Central Pay Commission
1	Director (Technical)	Group A	13
2	Joint Director (earlier Assistant Registrar (Technical))	Group A	12
3	Senior System Analyst (earlier System Analyst)	Group A	11
4	System Analyst (earlier Programmer)	Group A	10
5	Assistant Programmer	Group B	7
6	Junior Judicial Assistant (Technical)	Group C	5

Corresponding Level in respect of officials of Department Canteen of Delhi High Court

Sr. No.	Name of the Post	Corresponding Level as per Seventh Central Pay Commission
1	Manager Grade-II	6
2	Assistant Manager-cum-Store Keeper	4
3	Clerk	2
4	Cook (earlier Halwai-cum-Cook)	3
5	Assistant Cook (earlier Assistant Halwai-cum-Cook)	2
6	Canteen Attendant (earlier Tea/Coffee Maker)	1
7	Canteen Attendant (earlier Bearer)	1
8	Canteen Attendant (earlier Wash Boy)	1
9	Court Attendant (s) (earlier Safaiwala)	1

As on 06.08.2022

SCHEDULE – I (A)
(SEE RULE – 4)

Number of permanent and temporary posts on the Establishment of the High Court of Delhi:-

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED)				
1.	Registrar General	1	-	1
2.	(i) Registrar	13	12	25
	(ii) Registrar-cum-Secretary to Hon'ble the Chief Justice	1	-	1
3A.	Joint Registrar (Judl.)	11	2	13
3B.	Joint Registrar (Admn.)	23	16	39
4.	Deputy Registrar	27	19	46
5.	Deputy Registrar (Accounts)	1	-	1
6.	Assistant Registrar	32	13	45
7.	Deputy Controller of Accounts	2	-	2
8.	Assistant Registrar (Library)	2	-	2
9A.	Administrative Officer (Judicial)	58	22	80
9B.	Administrative Officer (Accounts)	-	1	1
10.	Court Master	71	-	71
11.	Private Secretary	95	65	160
12.	Librarian	1	-	1
GROUP 'B' (NON - GAZETTED)				
13.	Assistant Accounts Officer (Earlier SAS Accountant)	2	-	2
14.	Senior Judicial Assistant	237	137	374
15.	Reader	10	-	10
16.	Court Officer	8	6	14
17.	Senior Judicial Translator	11	-	11

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
18.	Senior Personal Assistant	146	64	210
19.	Senior Assistant Librarian	2	-	2
20.	Chief Cashier	3	-	3
21.	Judicial Assistant	239	34	273
22.	Judicial Translator	14	-	14
23.	Personal Assistant	87	2	89
24.	Assistant Librarian	6	-	6
GROUP 'C' (NON - GAZETTED)				
25.	Junior Judicial Assistant	245	105	350
26.	Restorer	66	-	66
27.	Chauffeur	124	132	256
28.	Despatch Van Driver (Rider)	2	5	7
29.	Despatch Rider	15	5	20
30	Despatch Rider-cum-Process Server	16	10	26
31.	Photocopy Machine Operator Grade – I	10	6	16
32.	Library Attendant	11	-	11
33.	Usher	75	-	75
34.	Photocopy Machine Operator Grade – II	6	10	16
35.	Court Attendant	638	231	869
36.	Court Attendant (L)	3	-	3
37.	Court Attendant (S) (To be posted at the residence of Hon'ble Judges)	53	-	53
38.	Room Attendant (H) (To be posted at the residence of Hon'ble Judges)	70	-	70
39.	Security Attendant	5	-	5

Note: Ex-cadre posts have not been included in the table.

As on 06.08.2022

SCHEDULE – I(B)
(SEE RULE – 4)

TECHNICAL CADRE

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED NON-MINISTERIAL)				
1.	Director Technical	-	1	1
2.	Joint Director	1	-	1
3.	Senior System Analyst	2	-	2
4.	System Analyst	4	-	4
GROUP 'B' (GAZETTED NON-MINISTERIAL)				
5.	Assistant Programmer	4	-	4
GROUP 'C' (NON-GAZETTED)				
6.	Junior Judicial Assistant (Technical)	59	1	60

ANNEXURE-'A'

DELHI HIGH COURT ESTABLISHMENT (APPOINTMENT AND CONDITIONS OF SERVICE) RULES, 1972

In exercise of the powers vested in him by Article 229 of the Constitution of India, the Chief Justice of the High Court of Delhi hereby makes the following rules regulating the appointment of persons to and conditions of service of persons serving on the establishment of the said High Court:-

1.	**Short Title**	These rules may be called the "Delhi High Court Establishment (Appointment And Conditions of Service) Rules, 1972"
2.	**Commencement and Application**	(i) These rules shall come into force from 1st September, 1972 (ii) These rules shall apply to all the employees of the High Court.
3.	**Definition**	In these rules unless there is anything repugnant in the subject or context: a. "Chief Justice" means the Chief Justice of the High Court of Delhi b. "High Court" means the High Court of Delhi c. "Prescribed' means prescribed by these rules. d. "Recognized University" means any University incorporated by law in India or any other University/Institution which is declared by the Chief Justice to be a recognized University for the purpose of these rules.
4.	**Establishment Strength**	The establishment of the High Court shall consist of the posts shown in Schedule-I(A) and I(B) to these rules which may be amended by the Chief Justice from time to time.
5.	**Condition of and eligibility for appointment**	A person shall be eligible for appointment on the establishment of the High Court who:- a. is a citizen of India: or b. is a subject of Nepal, as per instructions issued by Government of India from time to time; and c. is medically fit: d. is a good character; e. possesses the prescribed education qualifications from a recognized University; f. is not below 18 years of age and over 27 years of age on the first day of January of the year in which the process of recruitment is initiated. Provided that the upper age limit for a member of a Scheduled Caste or Scheduled Tribe shall be 32 years. Provided that the upper age limit for direct recruitment in respect of candidates belonging to Other Backward Classes shall be 30 years. Provided that the upper age limit for the post of Deputy Registrar (Accounts) under direct recruitment process shall be 45 years for General Category Candidates, 48 years for Candidates belonging to Other Backward Classes and 50 years for candidates belonging to Scheduled Castes/ Scheduled Tribes Categories. Provided that the upper age limit for the post of Private Secretary/ Librarian shall be 35 years for the General Candidates and 40 years for the members of Scheduled Castes / Scheduled Tribes / Other Backward Classes. Provided that the upper age limit for the post of Senior Personal Assistant shall be 32 years for General Category Candidates, 35 years for Candidates belonging to Other Backward Classes and 37 years for candidates belonging to Scheduled Castes/ Scheduled Tribes Categories.

		Provided further that the upper age limits in any of the aforesaid proviso shall not apply to a person already serving on the establishment of the High Court.
6.	**Appointment**	Appointment to the post of Registrar and the posts specified in Schedule-II(A) & II(B) shall be made by the Chief Justice.
6A.		Direct recruitment to any post shall be after giving adequate publicity i.e. advertisement in at least two newspapers, one of which must be in vernacular language, having wide circulation in Delhi and the vacancies may be advertised by other modes also i.e. Employment News etc. indicating the total number of vacancies notified for recruitment and the number of vacancies reserved for different reserved categories.
7.	**Mode of Appointment**	Except for appointment on officiating, temporary or ad-hoc basis, the mode of and qualifications for appointment to the post specified in Schedule-II(A) and II(B) to these rules shall be as stated therein.
7 – A	**Appointment on deputation basis**	Notwithstanding anything contained in the Rules, appointment to a post or a class of posts in the category of Deputy Controller of Accounts, Librarian, Private Secretaries, Senior Personal Assistants, Personal Assistant and Assistant Librarians may also be made on deputation basis of a person or persons serving outside the High Court in connection with the affairs of the Govt. of N.C.T. of Delhi or District & Sessions Judge, Delhi or Delhi Judicial Academy, the educational and other qualifications for these incumbents remaining the same as prescribed in Schedule-II(A) and II(B). There will be no upper age limit for appointment on deputation basis. Appointment on deputation basis to the posts other than the posts mentioned hereinabove may also be made with the permission of Hon'ble the Chief Justice.
8.	**Nature of appointment**	a. Appointment to post specified in Schedule-II(A) and (B) other than the post of Registrar-cum-Secretary to Hon'ble the Chief Justice may be substantive or on probation or on officiating, temporary or ad-hoc basis. Any appointment other than substantive appointment may be terminated at any time without assigning reasons. Probation shall ordinarily be of one year's duration. Expiry of the period of probation shall not result in automatic confirmation. b. Appointment to the post of Registrar-cum-Secretary to Hon'ble the Chief Justice shall not be made substantively or on probation. Any person appointed as Registrar-cum-Secretary to Hon'ble the Chief Justice by selection from category 3B [Joint Registrar (Admn.)] mentioned in Schedule-I(A) to these rules shall work on the said post on a purely temporary and ad-hoc basis for so long as his service may be required in that capacity by the Chief Justice. c. A person appointed to a post in one category may be transferred to a post of equal status in any other category. d. In the event of a tie between two or more candidates appointment shall be made in accordance with the seniority in the feeder cadre.
9.	**Appointment to** Library Attendant, Usher, Photocopy Machine Operator Grade-II, Court Attendant, Court Attendant (L), Court Attendant (S) Room Attendant (H), and Security Attendant	Appointment to the posts specified in column – 2 and mentioned in Schedule-I (A) shall be made by the Registrar General unless the Chief Justice otherwise directs. Appointment to the aforesaid posts may be made by one or more of the following methods, namely:- a. By promotion of a person already employed in the Court. b. By transfer or deputation of a person serving outside the Court in connection with the affairs of a State or the Union or of the Govt. of N.C.T. of Delhi or office of District & Sessions Judge, Delhi or Delhi Judicial Academy. c. By direct recruitment.

9 – A	**Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Ex- servicemen and Persons with Disability**	Consistent with maintenance of efficiency of Administration and subject to availability and orders passed by the Chief Justice from time to time, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes and 4 per cent for Persons with Disability, to be filled through direct recruitment, shall be reserved for appointment to Groups `A', `B' and `C' posts on the establishment of this Court, and reservation shall also be available in appointments to Group `C' posts, to be filled through direct recruitment, to Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India. Physically handicapped persons whose either one leg or both legs are affected shall be given reservation while filling up the vacant posts of Private Secretary, Senior Personal Assistant and Personal Assistant and no reservation shall be given to Blind or partially Blind persons under the quota for physically handicapped persons in view of the nature of work involved for Private Secretary, Senior Personal Assistant and Personal Assistant.
10.	**Security**	An official holding the post of Chief Cashier or Court Officer shall furnish security to the Registrar General in such amount as the Registrar General may fix. An official holding the post of Librarian or Stationery Assistant or any post involving dealings in public money may be required by the Registrar General in such money as the Registrar General may fix.
11.	**Application of Central Government Servants Service Rules.**	In respect of all such matters regarding the conditions of service of Court Staff for which no provision or insufficient provision has been made in these rules, the rules and orders for the time being in force and applicable to Central Governments Servants shall regulate the conditions of service of the Court Staff subject to such modifications, variations or exception, if any, in the said rules, as the Chief Justice may, from time to time, specify. Provided that the Registrar General, Registrar and Joint/Deputy Registrar belonging to Delhi Higher Judicial Service and Delhi Judicial Service, shall be governed by the rules applicable to the said service.
12.	**Power to relax rules**	The Chief Justice may, by order, dispense with or relax the requirements of any rule to such extent and subject to such conditions as he may consider necessary in any particular case.

As on 30.05.2019

SCHEDULE – I (A)
(SEE RULE – 4)

Number of permanent and temporary posts on the Establishment of the High Court of Delhi:-

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED)				
1.	Registrar General	1	-	1
2.	(i) Registrar	10	5	15
	(ii) Registrar-cum-Secretary to Hon'ble the Chief Justice	1	-	1
3A.	Joint Registrar (Judl.)	10	2	12
3B.	Joint Registrar (Admn.)	12	15	27
4.	Deputy Registrar	16	17	33
5.	Deputy Registrar (Accounts)	1	-	1
6.	Assistant Registrar	25	11	36
7.	Deputy Controller of Accounts	2	-	2
8.	Assistant Registrar (Library)	1	1	2
9A.	Administrative Officer (Judicial)	49	13	62
9B.	Administrative Officer (Accounts)	-	1	1
10.	Court Master	69	2	71
11.	Private Secretary	90	4	94
12.	Librarian	1	-	1
GROUP 'B' (NON - GAZETTED)				
13.	Assistant Accounts Officer (Earlier SAS Accountant)	1	-	1
14.	Senior Judicial Assistant* * (120 posts for LR)	207	160	367
15.	Reader	8	2	10
16.	Court Officer	1	8	9
17.	Senior Judicial Translator	9	2	11
18.	Senior Personal Assistant	140	7	147
19.	Senior Assistant Librarian	2	-	2
20.	Chief Cashier	2	-	2
21.	Judicial Assistant	211	33	244
22.	Judicial Translator	11	3	14

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
23.	**Personal Assistant**	66	11	77
24.	**Assistant Librarian**	5	1	6
GROUP 'C' (NON - GAZETTED)				
25.	**Junior Judicial Assistant#** **[50 posts for JJA (DE)]**	210	84	294
26.	**Restorer**	65	1	66
27.	**Chauffeur**	114	36	150
28.	**Despatch Van Driver (Rider)**	2	0	2
29.	**Despatch Rider**	14	1	15
30	**Despatch Rider-cum-Process Server**	13	3	16
31.	**Photocopy Machine Operator Grade – I**	10	-	10
32.	**Library Attendant**	9	2	11
33.	**Usher**	74	1	75
34.	**Photocopy Machine Operator Grade – II**	6	-	6
35.	**Court Attendant**	511	238	749
36.	**Court Attendant (L)**	3	-	3
37.	**Court Attendant (S)** **(To be posted at the residence of Hon'ble Judges)**	53	-	53
38.	**Room Attendant (H)** **(To be posted at the residence of Hon'ble Judges)**	70	-	70
39.	**Security Attendant**	5	-	5

Note: 1. Law Researchers will be governed under the 'Scheme for Engagement of Law Researchers in the High Court of Delhi'.

*120 temporary posts of Senior Judicial Assistant will remain earmarked for Law Researchers subject to orders of Hon'ble the Chief Justice.

#50 temporary posts of Junior Judicial Assistant will remain earmarked for Junior Judicial Assistant (Data Entry) subject to orders of Hon'ble the Chief Justice.

Ex-cadre posts have not been included in the table.

SCHEDULE – I(B)
(SEE RULE – 4)

TECHNICAL CADRE

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED NON-MINISTERIAL)				
1.	Joint Director	1	-	1
2.	Senior System Analyst	1	1	2
3.	System Analyst	2	2	4
GROUP 'B' (GAZETTED NON-MINISTERIAL)				
4.	Assistant Programmer	4	-	4
GROUP 'C' (NON-GAZETTED)				
5.	Junior Judicial Assistant (Technical)	54	6	60

SCHEDULE – II (A)
(SEE RULE – 7)

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
1.	**Registrar General** (Pay level-15 of 7th Pay Commission)	---		By selection on deputation from the officers of Delhi Higher Judicial Service.
2.	**Registrar** (Pay level-15 of 7th Pay Commission)	**a.** Degree in Law from a recognized University in India OR **b.** Post gra duation from a recognized University in India. AND 2 years service in category 3B [Joint Registrar (Admn.)] mentioned in Schedule-I(A).	**a.** **b.**	Post of Registrar (Vigilance) will be filled by deputation from the officers of Delhi Higher Judicial Service. Other posts of Registrars will be filled by selection on the basis of merit-cum-seniority from Officers of category 3B [Joint Registrar (Admn.)] mentioned in Schedule-I(A). **NOTE**: At least 20% of the posts of Registrar at a given point of time should be from those in the cadre of AOJs/Court Masters. In case, it is found that they do not have the said representation, then the next vacant post in the cadre of Registrar should be filled up from those who originally belong to the cadre of AOJs/Court Master.
3A.	**Joint Registrar (Judl.)** (Pay level-14 of 7th Pay Commission)	---		By selection on merit on deputation from Delhi Higher Judicial Service or Delhi Judicial Service (Selection Grade).
3B.	**Joint Registrar (Admn.)** (Pay level-14 of 7th Pay Commission)	2 years service in any of the category 4 (Deputy Registrars), 5 [Deputy Registrar (Accounts)] mentioned in Schedule-I(A).		By selection on the basis of merit-cum-seniority from the Officers of this Court in categories 4 (Deputy Registrars) and 5 [Deputy Registrar (Accounts)] mentioned in Schedule-I(A).
4.	**Deputy Registrar** (Pay level-13 of 7th Pay Commission)	2 years service in any of the category 6 (Assistant Registrar), 7 (Deputy Controller of Accounts), 8 [Assistant Registrar (Library)] mentioned in Schedule-I(A).		By selection on the basis of merit-cum-seniority from the Officers of this Court in categories 6 (Assistant Registrar), 7 (Deputy Controller of Accounts) and 8 [Assistant Registrar (Library)] mentioned in Schedule-I(A).
5.	**Deputy Registrar (Accounts) (Selection Post)** (Pay level-13 of 7th Pay Commission)	Graduate with Diploma in Subordinate Accounts Service Parts I & II with 2 years service in the pay level-12 of 7th Pay Commission.	**a.** **b.** **i.** **ii.** **c.**	By Selection on merit from:- Officers of this Court in categories 6 (Assistant Registrar), 7 (Deputy Controller of Accounts) and 8 [Assistant Registrar (Library)] mentioned in Schedule-I(A). In case, no suitable candidate is available from the Office as mentioned in (a) above, then by deputation from officers under the Central Govt. / Govt. of N.C.T. of Delhi / District & Sessions Judge, Delhi / Delhi Judicial Academy on the basis of interview. Holding analogous post; **OR** With 5 years regular service in a post in the pay level-12 of 7th Pay Commission. **OR** By direct recruitment on the basis of written test and interview**. **NOTE**- In case no suitable candidate with the requisite minimum qualification is available, the post of Deputy Registrar (Accounts) may be filled in by selection on merit from the categories of officers of Assistant Registrar, Deputy Controller of Accounts and Assistant Registrar (Library).

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
6.	**Assistant Registrar (Selection Post)** (Pay level-12 of 7th Pay Commission)	--		By selection on merit from Officers of (Selection Post) the Categories 9A, 10 and 11 of mentioned in Schedule I(A) in the ratio of the strength of the Cadres of the Officers of Category 11 (Private Secretary) mentioned in Schedule I(A) and from the Officers of the Categories 9A [Administrative Officer (Judicial)] and 10 (Court Master) mentioned in Schedule-I(A). The first vacancy shall be filled in from the Officer of Category 11(Private Secretary) mentioned in Schedule-I(A) and thereafter by rotation dependent on the strength of the Cadres. Provided that if there be no officer available or found fit for promotion out of the officers falling in consideration zone in any one of the above said categories, the vacancy may be filled from the other category by rotation as above subject to adjustment at the future selection/selections but without prejudice to the seniority of the person(s) already appointed. **EXPLANATIONS:** The present cadre strength of Private Secretaries and Admn. Officer (Judl)/Court Master is 94 and 133 respectively. Thus, the rotation of the vacancies in the cadre of Assistant Registrar will be filled in the ratio of 3 (PS): 4 (AOJ/CM); that is first vacancy from PS , second from AOJ/CM, third from PS, fourth from AOJ/CM, fifth from PS and sixth and seventh from AOJ/CM and so on and so forth.
7.	**Deputy Controller of Accounts (Selection Post)** (Pay level-12 of 7th Pay Commission)	Graduate with Diploma in Subordinate Accounts Service Part I & II.	**a.** **b.** **c.** **d.**	By selection on merit from:- officers of categories 9A [Administrative Officer (Judicial)], 9B [Administrative Officer (Accounts)], 10 (Court Master) and 11 (Private Secretary) mentioned in Schedule I(A) **OR** Category 13 (Assistant Accounts Officer) mentioned in Schedule I(A) with 10 years service as Assistant Accounts Officer in the pay level-8 of 7th Pay Commission **OR** Direct recruitment; **OR** Any Govt. Deptt. – On deputation. **N.B.** In case no suitable candidate with the requisite minimum qualification is available, the post of Deputy Controller of Accounts may be filled in by selection on merit from the Officers of Categories of Administrative Officer (Judicial) , Court Master and Private Secretary by rotation in the manner prescribed for appointment to the post of Assistant Registrar
8.	**Assistant Registrar (Library) (Selection Post)** (Pay level-12 of 7th Pay Commission)	Graduate with Degree in Library and Information Science having 8 years service in the pay level-11 of 7th Pay Commission or 10 years service in the pay level-10 of 7th Pay Commission. **DESIRABLE:** i. Post Graduate Degree in Library and information Science/Documentation.	**a.** **b.**	By selection on merit from:- Officers of category 9A (Admn. Officer (Judicial), 10 (Court Master), 11 (Private Secretary) and 12 (Librarian) mentioned in Schedule-I(A). **OR** By transfer on deputation from officers under the Central Govt. / Govt. of N.C.T. of Delhi / District & Sessions Judge, Delhi / Delhi Judicial Academy.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		ii. Degree in law of a recognized University. iii. Knowledge and experience in computer application in Library Management.	c.	**OR** By direct recruitment on the basis of written test and interview**. **Note I** In case no suitable candidate with the requisite minimum qualification is available, the post of Assistant Registrar (Library) may be filled in by selection on merit from the Officers of Categories of Administrative Officer (Judicial), Court Master and Private Secretary by rotation in the manner prescribed for appointment to the post of Assistant Registrar **Note 2** Provided that in case any officer junior to the Librarian in the joint seniority of AOJ/Court Master is considered for the post of Assistant Registrar, then the Librarian would also be considered.
9A.	**Administrative Officer (Judicial) (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority** - Graduate with 5 years regular service (Law graduate to be preferred) in any of the categories 14 (Senior Judicial Assistant), 15 (Reader) 16 Court Officer, and 17 (Senior Judicial Translator) mentioned in Schedule-I(A).	a.	35% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b.(i) - For departmental examination - For members of establishment of this Court : Graduate with 5 years regular service (law graduate to be preferred) or non-graduate with 8 years service in any of the categories 13 (Assistant Accounts Officer), 14 (Senior Judicial Assistant) 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant) and 19 (Senior Assistant Librarian) and/or its equivalent posts mentioned in Schedule-I(A).	b (i)	65% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).
		b.(ii) For direct recruits: Graduate with 5 years regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	(ii)	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview**.
9B.	**Administrative Officer (Accounts)** (Pay level-11 of 7th Pay Commission)	Graduate with Diploma in Subordinate Accounts Service Part I & II.	a.	By selection on merit from:- Official of this Court in category 13 (Assistant Accounts Officer) mentioned in Schedule-I(A) with 5 years service as Assistant Accounts Officer in pay level-8 of 7th Pay Commission. failing which,
			b.	the post of Administrative Officer (Accounts) may be filled in by selection on merit from the officials of Categories of Senior Judicial Assistant, Reader, Court Officer and Senior Judicial Translator, subject to having the requisite qualification and 5 years service in the aforesaid posts.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
				OR
			c.	In case, no suitable candidate is available from the office as mentioned in (a) and (b) above, then by deputation from officials under the Central Govt. / Govt. of N.C.T. of Delhi / District & Sessions Judge, Delhi / Delhi Judicial Academy on the basis of interview.
			i	Holding analogous post;
				OR
			ii	With 5 years regular service in a post in the pay level-8 and/or above of 7th Pay Commission.
				OR
			d.	By direct recruitment on the basis of written test and interview**.
10.	**Court Master (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority** - Graduate with 5 years regular service (Law graduate to be preferred) in any of the category 14 (Senior Judicial Assistant), 15 (Reader) 16 Court Officer and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).	a.	35% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b.(i) – For departmental examination - For members of establishment of this Court : Graduate with 5 years regular service (law graduate to be preferred) or non-graduate with 8 years service in any of the category 13 (Assistant Accounts Officer), 14 (Senior Judicial Assistant) 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant) and 19 (Senior Assistant Librarian) and/or its equivalent posts mentioned in Schedule-I(A).	b (i)	65% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).
		b.(ii) For direct recruits: Graduate with 5 years regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	(ii)	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview**.
11.	**Private Secretary (Promotion / Selection Post).** (Pay level-11 of 7th Pay Commission)	**(a) For promotion by seniority** - Graduate with 5 years' service in the category 18 (Senior Personal Assistant) mentioned in Schedule-I(A).	(a)	35% of the posts by promotion on the basis of seniority-cum-merit from category 18 (Senior Personal Assistant) mentioned in Schedule-1(A).
		(b)(i) For departmental examination – For officials of this Court, and Delhi Judicial Academy: **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in the category 18 (Senior Personal Assistant) / 14 (Senior Judicial Assistant) / 15 (Reader) /16 (Court Officer)/ 17 (Senior Judicial	(b) (i) & (ii)	65% of the posts by selection on merit on the basis of: (a) performance in written examination comprising of one paper in English language (Essay, Grammar and Translation); (b) qualifying skill test of shorthand dictation in English of 5 minutes duration at the speed of 120 w.p.m. to be transcribed on computer in English in 40 minutes, and typing test in English of 10 minutes duration on computer at the speed of 45 w.p.m.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		Translator) / 19 (Senior Assistant Librarian) or its equivalent post;—mentioned in Schedule-I(A). (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable :** Bachelor Degree in Law (LL.B) from recognized university. **(b)(ii) - For direct recruits:** **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in stenographic post in the pay level-8 and/or above of 7th Pay Commission in any Government Department (Central or State) / Autonomous Body / Constitutional Body / Statutory Body / Public Sector Undertaking/ District & Sessions Judge, Delhi / Delhi Judicial Academy; **and** (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable :** Bachelor Degree in Law (LL.B) from recognized university.		*[Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered]*; **and** (c) Performance in viva-voce test/interview**, subject to fulfillment of ACR's benchmark criteria In case, requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i), appointment will be made in terms of clause (b)(ii).
12.	**Librarian (Selection Post)** (Pay level-11 of 7th Pay Commission)	Graduate possessing a degree or diploma in Library Science with 3 years experience in Library work in a post carrying pay level-10 of 7th Pay Commission or 5 years in the pay level-8 and/or above of 7th Pay Commission or 7 years in the pay level-7 of 7th Pay Commission, including the service rendered, on the post (s) in the higher pay levels.	a. **OR** b.	By selection from members of the establishment of this Court on the basis of written and interview**, subject to fulfillment of ACR's benchmark criteria. By direct recruitment on the basis of written test and interview**.
13.	**Assistant Accounts Officer (Selection Post)** (Pay level-8 of 7th Pay Commission)	Successfully completed training in SAS Part – I and Part – II with degree of B.Com of a recognized university and having adequate knowledge in Budget and Cash with 5 years service in this Court.	a. b. i	By selection on the basis of interview from members of establishment of this court, failing which By deputation from officials under Central Govt. / Govt. of N.C.T. of Delhi / District & Sessions Judge, Delhi / Delhi Judicial Academy on the basis of interview. Holding analogous post;

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
			ii	**OR** With 5 years regular service in a post in the pay level-7 of 7th Pay Commission.
14.	**Senior Judicial Assistant (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority -** For members of the Establishment of this court: Graduate with 5 years service or High School/ Matric with 10 years service in any of the posts of the categories 20 (Chief Cashier) (including service rendered as Judicial Assistant) and category 21 (Judicial Assistant) mentioned in Schedule-I(A). Note: The non-graduate Judicial Assistants who have rendered 10 years on the said post would be considered on the date when they had completed 10 years service, for the post of Senior Judicial Assistant, on notional basis.	**a.**	50% of the vacant posts by promotion on the basis of seniority-cum-suitability from categories specified in column – 3.
15.	**Reader (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)			
16.	**Court Officer (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)			
		b(i) For departmental examination - <u>For members of the Establishment of this Court:</u> 20 (Chief Cashier) / 21 (Judicial Assistant) / 22 (Junior Translator) / 23 (Personal Assistant) / 24 (Assistant Librarian) / 25 (Junior Judicial Assistant) / 26 (Restorer) with 5 years service in case of Graduate or 8 years services in case of Matric/ Higher Secondary in any of these posts or combined service in any of these posts.	**b (i)**	50% of the vacant posts by selection on merit from the categories specified in column No. 3 on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria, failing which;
		b(ii) For direct recruits; Graduate	**b (ii)**	By direct recruitment on the basis of written test and interview**.
17.	**Senior Judicial Translator (Promotion / Selection Post).** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority** For members of the Establishment of this Court— Graduate with 5 years service in the post of category 22 (Judicial Translator) mentioned in Schedule-I(A).	**a.**	50% of the posts by promotion on the basis of seniority-cum-suitability from the category specified in Column No. 3.
		b. For direct recruits- B.A.(Hons) in English or Hindi or Urdu with Diploma / Certificate course in translation from Hindi/ Urdu to English and vice versa from University/ Institute recognized by the Government or 3 years experience in translation work from Hindi/ Urdu to English and vice versa in Central / State Government offices/ Parliament/ State Legislature Secretariats or Central/ State Public Sector Undertakings/ Supreme Court of India/ High Courts.	**b**	50% of the posts by selection on merit on the basis of written test and interview**.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
18.	**Senior Personal Assistant (Promotion / Selection Post)** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority/departmental examination - For members of the Establishment of the High Court:** 3 years service in category 23 (Personal Assistant) mentioned in Schedule-I(A).	a.	50% of the vacant posts by promotion from category 23 (Personal Assistant) mentioned in Schedule-I(A) on the basis of seniority-cum-suitability on the basis of shorthand dictation to be transcribed on Computer/ Typewriter, failing which :- "Personal Assistants, who have completed eight (8) years of regular service would be promoted as Senior Personal Assistant. Such promotees would be en bloc shown at the bottom of the seniority list in the year in which they were promoted as Senior Personal Assistants. Such promotees would maintain inter se seniority between them in the cadre of Personal Assistant. They would be junior to those promoted in the cadre of Senior Personal Assistant in the said year. In case a junior in the said category has completed eight years of regular service, his senior would also be considered, provided the shortfall is less than six months. Promotions made under this proviso would be adjusted and from the 50% promotion quota."
		b. For direct recruits: Graduate with speed of not less than 110 w.p.m. in shorthand and 40 w.p.m. in typewriting.	b.	50% of the vacant posts by direct recruitment on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer/Typewriter. The short listed candidates would also undergo a viva voce** test. (Note: Each participant will be given opportunity to appear in two shorthand diction transcription tests and best of the two will be considered.)
19.	**Senior Assistant Librarian** (Pay level-8 of 7th Pay Commission)	(a) **For members of the Establishment of the High Court:-** Graduate possessing a degree or diploma in Library Science with 5 years service in category 24 (Assistant Librarian) mentioned in Schedule-I(A). (b) **Direct recruits**: Graduate possessing a degree or diploma in Library Science, with 5 years experience in Library work in a post carrying the pay scale of pay level-5 of 7th Pay Commission, including the service rendered, if any, on the post (s) in the higher pay levels.		(a) By promotion from category 24 (Assistant Librarian) mentioned in Schedule-I(A) on the basis of merit-cum-seniority, failing which by direct recruitment on the basis of written test and interview**.
20.	**Chief Cashier (Promotion Post).** (Pay level-7 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with 5 years service or High School/Matric with 10 years service in categories 25 (Junior Judicial Assistant) and 26 (Restorer) mentioned in Schedule-I(A).		By promotion from categories 25 (Junior Judicial Assistant) and 26 (Restorer) specified in column 3, on the basis of seniority-cum-suitability alone.
21.	**Judicial Assistant (Promotion Post)** (Pay level-7 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with 3 years' service or High School / Matric with 5 years' service in categories 25 (Junior Judicial Assistant) and 26 (Restorer) mentioned in Schedule-I(A).		By promotion from categories 25 (Junior Judicial Assistant) and 26 (Restorer) specified in column 3, on the basis of seniority-cum-suitability alone.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
22	**Judicial Translator** (Pay level-7 of 7th Pay Commission)	Graduate with English /Hindi / Urdu as one of the languages at the degree level and Diploma / certificate Course in translation from Hindi / Urdu to English and vice versa from University / Institute recognized by the Government or 2 years experience in translation work from Hindi / Urdu to English and vice versa in Central / State Government offices / Parliament / State Legislature Secretariats or Central / State Public Sector Undertakings/ Supreme Court of India / High Courts		By direct recruitment on the basis of written test and interview**.
23.	**Personal Assistant** (Pay level-7 of 7th Pay Commission)	Graduate with Shorthand speed of 100 words per minute and typing speed of 40 words per minute on computer and having knowledge of Computer.		By direct recruitment on the basis of written test and interview**.
24.	**Assistant Librarian** (Pay level-7 of 7th Pay Commission)	Graduate possessing a degree or diploma in Library Science		By direct recruitment on the basis of written test and interview**.
25.	**Junior Judicial Assistant** (Pay level-5 of 7th Pay Commission)	**a. Direct recruits** - Graduate with typing speed of not less than 35 words per minute on Computer. **b. For departmental examination** - By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English; having five years service in any of the categories 27 (Chauffeur), 28 [Despatch Van Driver (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-I), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant).	**a.** **b.**	70% of posts by direct recruitment on the basis of written test and interview**. 30% of the vacant posts by promotion from the posts mentioned in Column No. 3 on the basis of written test, Typing test in English with speed of not less than 25 words per minute and interview**, subject to their work and conduct report.
26	**Restorer** (Pay level-5 of 7th Pay Commission)	**a. Direct recruits** Graduate with typing speed of not less than 35 words per minute on Computer. **b. For departmental examination** - By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English; having five years service in any of the categories 27 (Chauffeur), 28 [Despatch Van Driver (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-I), 32 (Library	**a.** **b.**	70% of posts by direct recruitment on the basis of written test and interview**. 30% of the vacant posts by promotion from the posts mentioned in Column No. 3 on the basis of written test, Typing test in English with speed of not less than 25 words per minute and interview**, subject to their work and conduct report.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant).		
27	**Chauffeur (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of Establishment of the High Court : 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant), mentioned in Schedule-I(A), and categories of 2 (Assistant Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant) of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with driving licence of light vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle.	**a.**	40% of the posts by selection from incumbents of categories of posts specified in Column 3 on the basis of Written test, skill test in driving and interview**, failing which by transfer from incumbents of the post of Despatch Van Driver (Rider) and Despatch Rider.
		b. For direct recruits Matric / Higher Secondary with driving licence of light motor vehicles and 2 years unblemished experience in the line. Preference to be given to the candidates who are working as Driver in Indian Armed Forces and Central Armed Police Forces. Note: The Chauffeurs can be asked to perform the duties of Despatch Van Driver (Rider) or Despatch Rider.	**b.**	60% of the posts by selection on the basis of written test, driving test and interview**.
28.	**Despatch Van Driver (Rider) (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of Establishment of the High Court : 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A) and categories of 2 (Assistant Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant) of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with driving	**a.**	By selection from incumbents of categories of posts specified in Column 3 on the basis of Written test, skill test in driving and interview**; failing which by transfer from incumbents of the post of Chauffeur and Despatch Rider.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		licence of light motor vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle. **b.** For direct recruits Matric / Higher Secondary with driving licence of light motor vehicles and 2 years unblemished experience in the line. Note: The Despatch Van Driver (Rider) can be asked to perform the duties of Chauffeur or Despatch Rider.	**b.**	By selection on the basis of written test, skill test in driving and interview**.
29.	**Despatch Rider (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of Establishment of the High Court : 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A) and categories of 2 (Assistant Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant) of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with driving licence of light motor vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle. **b.** For direct recruits Matric / Higher Secondary with driving licence of light motor vehicles and 2 years unblemished experience in the line. Note: The Despatch Riders can be asked to perform the duties of Chauffeur or Despatch Van Driver (Rider).	**a.** **b.**	By selection from incumbents of categories of posts specified in Column 3 on the basis of Written test, skill test in driving and interview**; failing which by transfer from incumbents of the post of Chauffeur and Despatch Van Driver (Rider). By selection on the basis of written test, skill test in driving and interview**.
30.	**Despatch Rider-cum-Process Server (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of the Establishment of the High Court: Matric / Higher Secondary with 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) in Schedule-I(A) and categories of 2 (Assistant	**a.**	50% of the vacant posts by selection from the incumbents of categories of posts specified in column 3 on the basis of written test and skill test in driving and interview**, failing which posts will be filled up from direct quota.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant) of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with valid driving licence of light motor vehicles / motor cycle and 2 years unblemished driving experience. **b.** For direct recruits: Matric / Higher Secondary with Driving licence of light motor vehicles / motor cycle and 2 years unblemished driving experience.	**b.**	50% of the vacant posts By selection on the basis of written test, skill test in driving and interview**.
31.	**Photocopy Machine Operator Grade – I** (Pay level-5 of 7th Pay Commission)	For members of the Establishment of the High Court: Matriculation pass or equivalent from a recognized Board or Industrial Training Institute pass certificate from a recognized Institute with four years service in any / combined categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant). mentioned in Schedule-I(A), having proficiency in handling of Photocopy Machine.		By promotion from the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A), on the basis of seniority-cum-suitability.
32.	**Library Attendant** (Pay level-4 of 7th Pay Commission)	**a.** Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute (graduate to be preferred) with knowledge / experience of book binding with five years service in any of the posts of categories 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A). **b.** Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute (Graduate to be preferred) with knowledge/ experience of book binding.	**a.** **b.**	By promotion on the basis of *seniority-cum-suitability* from categories specified in Column 3. By direct recruitment on the basis of objective test and interview**.
33.	**Usher** (Pay level-4 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institution Pass Certificate from a recognized Institute (graduate to be preferred) with five years service in any of the posts of categories 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court		By promotion on the basis of *seniority-cum-suitability* from categories specified in Column 3.

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
		Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A).		
34.	**Photocopy Machine Operator Grade - II** (Pay level-3 of 7th Pay Commission)	For members of the Establishment of the High Court: 3 years service in the categories 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A) having proficiency in handling of Photocopy Machine.		By promotion on the basis of *seniority-cum-suitability* from categories specified in Column 3.
35.	**Court Attendant** (Pay level-3 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute.		By direct recruitment on the basis of objective test and interview**.
36.	**Court Attendant (L)** (Pay level-3 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute.		By direct recruitment on the basis of objective test and interview**.
37.	**Court Attendant (S)** (Pay level-3 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute.		By direct recruitment on the basis of objective test and interview**.
38.	**Room Attendant (H)** (Pay level-3 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute.		By direct recruitment on the basis of objective test and interview**.
39.	**Security Attendant** (Pay level-3 of 7th Pay Commission)	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute.		By direct recruitment on the basis of objective test and interview**.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

SCHEDULE – II (B)
(SEE RULE – 7)
TECHNICAL CADRE

S. No	Name of the Post and Pay Scale	Qualification		Mode of appointment & Experience
1.	**Joint Director** (Pay level-12 of 7th Pay Commission)	**(A) For Promotion** :- **(B)& (C) For Deputation/ Direct Recruitment :** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a Recognized University/ Institute with minimum 60% marks in aggregate. **OR** Bachelor of Technology in Computer Science or Information Technology from a recognized University /Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age Limit :** For Direct Recruitment: 45 years. For Deputation : 50 yrs.	A. B. C.	**By promotion** of Senior System Analyst with 5 (five) years of satisfactory service on the post of Senior System Analyst on the basis of Merit-cum-Seniority. **OR** **By deputation** from officers of Central/State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in the Pay level-12 of 7th Pay Commission on regular basis or with 5 years regular service in the Pay level-11 of 7th Pay Commission **OR** **By direct recruitment** from persons with Minimum 10 years experience, in the case of those possessing masters degree, and 12 years experience, in the case of those possessing bachelors degree, in the field of IT/Computerization, Programming/ Software Development and Data processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/reputed private sector companies/ organizations, on the basis of written test and interview**.
2	**Senior System Analyst** (Pay level-11 of 7th Pay Commission)	**(A) For Promotion** :- **(B)& (C) Deputation/ Direct recruitment:** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a recognized University/ Institute with minimum 60% marks in aggregate. **OR** Bachelor of Technology in Computer Science or Information Technology from a recognized University/ institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age Limit :** For Direct Recruitment: 42 years. For Deputation: 50 yrs.	A. B. C.	**By promotion** of System Analyst with 5 (five) years of satisfactory service on the post of System Analyst on the basis of Merit-cum-Seniority. **OR** **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay level-11 of the 7th Pay Commission on regular basis or with 5 years regular service in the Pay level-10 of the 7th Pay Commission **OR** **By direct recruitment** from persons with Minimum 08 years experience, in the case of those possessing masters degree, and 10 years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/reputed Private Sector companies/organizations on the basis of written test and interview**.
3	**System Analyst** (Pay level-10 of 7th Pay Commission)	**(A) For Promotion** :- **(B) & (C) For Deputation/ Direct Recruitment :** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree	A. B.	**By promotion** of Assistant Programmer with 5 (five) years of satisfactory service on the post of Assistant Programmer on the basis of Merit-cum-Seniority, provided the candidate possesses the requisite academic qualification prescribed for direct recruitment. **OR** **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in the Pay Level-10 of 7th Pay Commission on regular basis or (ii) with 5 years regular service in the

S. No	Name of the Post and Pay Scale	Qualification	Mode of appointment & Experience	
		in Computer Applications from a recognized University/ Institute with minimum 50% marks in aggregate. **OR** Bachelor of Technology in Computer Science/ Information Technology from a recognized University with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age Limit :** For Direct Recruitment: 40 years. For Deputation : 50 yrs.	C.	Pay level-6 of 7th Pay Commission **OR** **By direct recruitment** from persons with Minimum 5 years experience, in the case of those possessing masters degree and 8 years experience, in the case of those possessing bachelors degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/State Governments/ Autonomous bodies/ Research Institutions/ Universities /Public Sector Undertakings/reputed Private Sector companies/ organizations on the basis of written test and interview**.
4	**Assistant Programmer** (Pay level-7 of 7th Pay Commission)	**(A) For Promotion :-** -- **(B) For direct recruitment :** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology or Masters Degree in Computer Applications from a recognized university with minimum 50% marks in aggregate. **OR** Bachelor of Technology in Computer Science or Information Technology from a recognized University/ institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age limit** For Direct Recruitment: 35 years.	A. B.	50% of the posts **by promotion** of Junior Judicial Assistant (Technical) having requisite qualification with 5 years service in the cadre on the basis of Merit-cum-Seniority, failing which by direct recruitment. 50% of the posts **by direct recruitment** from persons possessing 3 years experience, in the case of those possessing masters degree and five years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities / public sector Undertakings/ reputed Private Sector companies/ organizations on the basis of written test and interview**.
5	**Junior Judicial Assistant (Technical)** (Pay level-5 of 7th Pay Commission)	BCA/B.Sc in Computer Science with minimum 50% marks in aggregate. Age limit : 18 - 27 yrs.		By Direct Recruitment on the basis of Written Test and interview**.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

EXPLANATION:

1. Decision of the Delhi High Court whether a private sector company or organization is 'reputed', will be final and binding on the candidates.
2. For purposes of these rules 'regular service' means service in the field of Information Technology/Computerization/ Programming/Software Development and Data processing.

NOTE:

1. Qualification and experience are relaxable at the discretion of Hon'ble the Chief Justice in case a candidate is otherwise well qualified.
2. The above Rules shall come into force with immediate effect.
3. The technical cadre will form a separate cadre and will not interchange or merge with the general cadre and vice-versa, and the persons appointed in the technical cadre shall have no claim to or parity for seniority and/or promotion etc, with the general cadre and vice-versa, on the Establishment of this Court.

ANNEXURE-'B'

DELHI HIGH COURT STAFF (SENIORITY) RULES, 1971

In exercise of the powers conferred under Article 229 of the Constitution of India, the Chief Justice is pleased to frame the following rules regulating the seniority of the High Court Staff:

PART—I GENERAL

1. These rules may be called the Delhi High Court Staff (Seniority) Rules, 1971.

2. They shall come into force immediately.

In these rules:-

(i) 'The High Court' means the High Court of Delhi for the National Capital Territory of Delhi.

(ii) 'Equal status posts' means the posts shown to be of equal status, from time to time, in Schedule II to these Rules.

PART—II SENIORITY OF EMPLOYEES

3. Inter se seniority of employees in any category of High Court Staff should be determined on the basis of his/her inter-se seniority in the feeder cadre provided that the selection is made only by one mode i.e. by promotion and employees were promoted together.

4. Seniority of an employee regularly appointed to a post according to rule by way of departmental test, would be determined by the order of merit indicated at the time of appointment and not according to the date of confirmation.

5. In cases where the mode of appointment is only by way of direct recruitment, inter se seniority of the employees would be with reference to the merit/rank secured by them.

6. In case there is selection by both modes i.e. direct recruitment and by promotion, then principles laid down in the Notification No. 20011/1/2012-Estt.(D) dated 04.03.2014 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, Government of India, will apply.

7. Joint Inter se seniority of employees in the categories of equal status posts shall be determined in accordance with rule 3.

8. Subject to the provisions of rule 5 inter se seniority of two or more employees appointed in a non-substantive capacity to the same category on the same date, unless there is anything to the contrary in the terms of their appointment, shall be fixed with reference to the date of birth; the older in age being senior to the younger.

PART—III SPECIAL PROVISION

9. If the fixation of seniority of an employee according to the foregoing rules results in inequality or great hardship, the seniority of the employees, may be re-fixed by the Chief Justice on Ad-hoc basis taking into consideration the circumstances of the case.

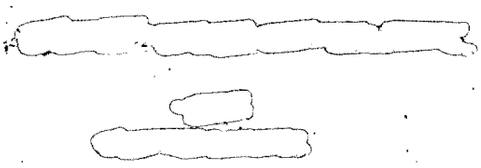
SCHEDULE -I
(DELETED)

(Notified vide Delhi High Court's Notification No. 54/Estt. dated 11.5.1971)

SCHEDULE –II
(SEE RULE 2)

Equal Status posts:-

(i) Registrar and Registrar-cum-Secretary to the Chief Justice.
(ii) Deputy Registrar and Deputy Registrar (Accounts).
(iii) Assistant Registrar, Assistant Registrar (Library) and Deputy Controller of Accounts.
(iv) Administrative Officer (Judicial), Administrative Officer (Accounts), Court Master, Private Secretary to Judges and Librarian.
(v) Reader, Senior Judicial Assistant, Court Officer, Senior Judicial Translator, Senior Personal Assistant and Senior Assistant Librarian.
(vi) Chief Cashier, Judicial Assistant, Judicial Translator, Personal Assistant and Assistant Librarian.
(vii) Junior Judicial Assistant and Restorer.



DELHI HIGH COURT ESTABLISHMENT (APPOINTMENT AND CONDITIONS OF SERVICE) RULES, 1972

In exercise of the powers vested in him by Article 229 of the Constitution of India, the Chief Justice of the High Court of Delhi hereby makes the following rules regulating the appointment of persons to and conditions of service of persons serving on the establishment of the said High Court:-

1.	**Short Title**	These rules may be called the "Delhi High Court Establishment (Appointment And Conditions of Service) Rules, 1972"
2.	**Commencement and Application**	(i) These rules shall come into force from 1st September, 1972 (ii) These rules shall apply to al the employees of the High Court.
3.	**Definition**	In these rules unless there is anything repugnant in the subject or context: a. "Chief Justice" means the Chief Justice of the High Court of Delhi b. "High Court" means the High Court of Delhi c. "Prescribed' means prescribed by these rules. d. "Recognized University" means any University incorporated by law in India or any other University/Institution which is declared by the Chief Justice to be a recognized University for the purpose of these rules.
4.	**Establishment Strength**	The establishment of the High Court shall consist of the posts shown in Schedule – I to these rules which may be amended by the Chief Justice from time to time.
5.	**Condition of and eligibility for appointment**	A person shall be eligible for appointment on the establishment of the High Court who:- a. is a citizen of India: b. is medically fit: c. is a good character; d. possesses the prescribed education qualifications from a recognized University; and e. is not below 18 years of age and over 27 years of age on the first day of January of the year in which the process of recruitment is initiated. Provided that the upper age limit for a member of a Scheduled Caste or Scheduled Tribe shall be 32 years. Provided that the upper age limit for direct recruitment in respect of candidates belonging to Other Backward Classes shall be 30 years. Provided that the upper age limit for the post of Deputy Registrar (Accounts) under direct recruitment process shall be 45 years for General Category Candidates, 48 years for Candidates belonging to Other Backward Classes and 50 years for candidates belonging to Scheduled Castes/ Scheduled Tribes Categories. Provided that the upper age limit for the post of Private Secretary/ Librarian shall be 35 years for the General Candidates and 40 years for the members of Scheduled Castes / Scheduled Tribes / Other Backward Classes. Provided that the upper age limit for the post of Senior Personal Assistant shall be 32 years for General Category Candidates, 35 years for Candidates belonging to Other Backward Classes and 37 years for candidates belonging to Scheduled Castes/ Scheduled Tribes Categories. Provided further that the upper age limits shall not apply to a person already serving on the establishment of the High Court or of the Courts Subordinate to the High Court.
6.	**Appointment**	Appointment to the post of Registrar and the posts specified in Schedule – II shall be made by the Chief Justice.
7.	**Mode of Appointment**	Except for appointment on officiating, temporary or ad-hoc basis, the mode of and qualifications for appointment to the post specified in Schedule – II to these rules shall be as stated therein.

7 – A	**Appointment on deputation basis**	Notwithstanding anything contained in the Rules, appointment to a post or a class of posts in the categories of Deputy Controller of Accounts, Librarian, Private Secretaries, Senior Personal Assistants and Assistant Librarians may also be made on deputation basis of a person or persons serving outside the High Court in connection with the affairs of the Govt. of N.C.T. of Delhi, the educational and other qualifications for these incumbents remaining the same as prescribed in Schedule – II. There will be no upper age limit for appointment on deputation basis.
8.	**Nature of appointment**	a. Appointment to post specified in Schedule – II other than the post of Registrar-cum-Secretary to Hon'ble the Chief Justice may be substantive or on probation or on officiating, temporary or adhoc basis. Any appointment other than substantive appointment may be terminated at any time without assigning reasons. Probation shall ordinarily be of one year's duration. Expiry of the period of probation shall not result in automatic confirmation. b. Appointment to the post of Registrar-cum-Secretary to Hon'ble the Chief Justice shall not be made substantively or on probation. Any person appointed as Registrar-cum-Secretary to Hon'ble the Chief Justice by selection from category 1D (Joint Registrar) mentioned in Schedule – I to these rules shall work on the said post on a purely temporary and adhoc basis for so long as his service may be required in that capacity by the Chief Justice. c. A person appointed to a post in one category may be transferred to a post of equal status in any other category. d. In the event of a tie between two or more candidates appointment shall be made in accordance with the seniority in the feeder cadre.
9.	**Appointment to Class – IV posts.**	Appointment to the posts in Class – IV mentioned in Schedule – I shall be made by the Registrar unless the Chief Justice otherwise directs. Appointment to Class – IV posts mentioned in Schedule – I may be made by one or more of the following methods, namely:- a. By promotion of a person already employed in the Court; b. By transfer or deputation of a person serving outside the Court in connection with the affairs of a State or the Union or of the Govt. of N.C.T. of Delhi; c. By direct recruitment
9 – A	**Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Ex-servicemen and Persons with Disability**	Consistent with maintenance of efficiency of Administration and subject to availability and orders passed by the Chief Justice from time to time, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes and 3 per cent for Persons with Disability, to be filled through direct recruitment, shall be reserved for appointment to Groups `A', `B' and `C' posts on the establishment of this Court, and reservation shall also be available in appointments to Group `C' posts, to be filled through direct recruitment, to Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India.
10.	**Security**	An official holding the post of Chief Cashier or Court Officer shall furnish security to the Registrar in such amount as the Registrar may fix. An official holding the post of Librarian or Stationery Assistant or any post involving dealings in public money may be required by the Registrar in such money as the Registrar may fix.
11.	**Application of Central Government Servants Service Rules.**	In respect of all such matters regarding the conditions of service of Court servants for which no provision or insufficient provision has been made in these rules, the rules and orders for the time being in force and applicable to Central Governments Servants shall regulate the conditions of service of the Court servants subject to such modifications, variations or exception, if any, in the said rules, as the Chief Justice may, from time to time, specify. Provided that the Registrar and Joint/Deputy Registrar belonging to Delhi Higher Judicial Service and Delhi Judicial Service respectively, shall be governed by the rules applicable to the said service.
12.	**Power to relax rules**	The Chief Justice may, by order, dispense with or relax the requirements of any rule to such extent and subject to such conditions as he may consider necessary in any particular case.

For ready reference
As on 25th May 2015

NUMBER OF PERMANENT AND TEMPORARY POSTS OF OFFICERS AND OFFICIALS ON THE ESTABLISHMENT OF HIGH COURT OF DELHI

S. No.	Name of Category	Permanent	Temporary	Total
1.	Registrar General	1	--	1
2.	Registrar	7	4	11
3.	Joint Registrar (10 for DHJS and 13 for DHC)	16	7	23
4.	Deputy Registrar	17	--	17
5.	Assistant Registrar	25	1	26
6.	Deputy Controller of Accounts	2	--	2
7.	Admn.Officer (Judl.)	48	1	49
8.	Court Master	53	5	58
9.	Private Secretary	78	--	78
10.	Librarian	1	--	1
11.	SAS Accountant	1	--	1
12.	Senior Judicial Assistant	202	5 + 48 (for LRs)	255
13.	Senior Judicial Translator	9	--	9
14.	Reader	5	3	8
15.	Sr. Assistant Librarian	2	--	2
16.	Assistant Librarian	5	--	5
17.	Senior Personal Assistant	114	3	117
18.	Chief Cashier	1	1	2
19.	Court Officer	1	--	1
20.	Judicial Assistant	167	36	203
21.	Judicial Translator	11	--	11
22.	Personal Assistant	60	7	67
23.	Junior Judicial Assistant	204	8 + 42 (for DEOs)	254
24.	Restorer	53	--	53
25.	Chauffeur	85	19	104
26.	Despatch Van Driver (Rider)	1	1	2
27.	Despatch Rider	5	6	11
28.	Despatch Rider-cum- Process Server	13	--	13
29.	Photocopy Machine Operator Grade-I	10	--	10
30.	Photocopy Machine Operator Grade-II	6	--	6
31.	Usher	62	--	62
32.	Library Attendant	9	--	9
33.	Court Attendant	388	85	473
34.	Room Attendant	70	--	70
35.	Security Attendant	5	--	5
36.	Safaiwala	51	2	53
37.	Lawn Attendant	3	--	3

Technical Cadre

1.	Assistant Registrar (Technical)	--	1	1
2.	System Analyst	1	-	1
3.	Programmer	2	--	2
4.	Assistant Programmer	4	--	4
5.	Junior Judicial Assistant (Technical)	--	60	60

DELHI HIGH COURT ARBITRATION CENTRE

1.	Registrar	--	1	1
2.	Deputy Registrar	--	3	3
3.	Private Secretary	--	1	1
4.	Personal Assistant	--	4	4
5.	Chief Cashier	--	1	1
6.	Junior Judicial Assistant	--	8	8
7.	Court Attendant	--	13	13

DELHI HIGH COURT DEPARTMENTAL CANTEEN

S. No.	Name of Category	Permanent	Temporary	Total
1.	Manager Grade-II	1	--	1
2.	Assistant Manager-cum- Store Keeper	1	--	1
3.	Clerk	3	--	3
4.	Halwai-cum-Cook	2	--	2
5.	Assistant Halwai-cum-Cook	2	--	2
6.	Tea/Coffee Maker	1	--	1
7.	Bearer	7	--	7
8.	Wash Boy	3	--	3
9.	Safaiwala	1	--	1

SCHEDULE – I (SEE RULE – 4)

Number of permanent and temporary posts on the Establishment of the High Court of Delhi:-

S. NO.	DESIGNATION OF POST	NUMBER OF PERMANENT POSTS	NUMBER OF TEMPORARY POST
	GROUP 'A' (GAZETTED)	-	-
1.	**Registrar**	6	6
1A.	**Registrar-cum-Secretary to Hon'ble the Chief Justice**	1	--
1C	**Joint Registrar**	16	7
2.	**Deputy Registrar**	17	3
3.	**Deleted**		
4.	**Assistant Registrar**	24	1
4.A.	**Deputy Controller of Accounts**	02	--
4.B	**Assistant Registrar (Library)**	01	-
5.	**Administrative Officer (Judicial)**	48	01
6.	**Court Master**	53	-
7.	**Private Secretary**	78	1
8.	**Librarian**	01	-
8.A.	**Deleted**		
	GROUP 'B' (NON - GAZETTED)		
8.B.	**SAS Accountant**	01	-
9.	**Senior Judicial Assistant**	202	53
10.	**Senior Judicial Translator**	09	-
11.	**Reader**	5	3
12.	**Assistant Librarian**	5	-
13.	**Senior Personal Assistant**	114	3
14.	**Deleted**		
15.	**Chief Cashier**	1	2
16.	**Court Officer**	1	-
17.	**Judicial Assistant**	167	36
18.	**Judicial Translator**	11	-
19.	**Personal Assistant**	60	11
20.	**Deleted**		

	GROUP 'C' (NON - GAZETTED)		
21.	Junior Judicial Assistant	204	58
22.	Restorer	53	-
23.	Chauffeur	85	19
23.A.	Despatch Van Driver (Rider)	1	1
23.B.	Despatch Rider	5	3
24.	Photocopy Machine Operator Grade – I	10	--
	GROUP 'D' (NON - GAZETTED)		
24A	Photocopy Machine Operator Grade – II	6	--
25.	Deleted	-	-
26.	Library Attendant	9	-
27.	Usher	62	--
28.	Court Attendant	388	85
29.	Room Attendant	70	--
30.	Security Attendant	5	--
31.	Safaiwala	51	2
32.	Lawn Attendant	3	-

Senior Assistant Librarian	2	-
Despatch Rider cum Process Server	13	-

Technical Cadre

GROUP A (GAZETTED NON-MINISTERIAL)		
Assistant Registrar (Technical)	--	1
System Analyst	1	-
Programmer	2	--
GROUP B (GAZETTED NON-MINISTERIAL)		
Assistant Programmer	4	--
GROUP 'C' (NON - GAZETTED)		
Junior Judicial Assistant (Technical)	--	60

SCHEDULE – II (SEE RULE – 7)

S. NO.	CATEGORY OF POST	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
1	**Joint Registrar**	--	a. b.	By selection on merit on deputation from Delhi Higher Judicial Service or Delhi Judicial Service (Selection Grade). OR By selection on the basis of merit cum seniority from Officer of category 2 (Deputy Registrars) of Class – I mentioned in Schedule – I.
1A	**Deputy Registrar**	--		By selection on merit from Officers of categories 4 (Assistant Registrar), 4A (Deputy Controller of Accounts) and 4B Assistant Registrar (Library).
1 B	**Deputy Registrar (Accounts) (Selection Post)**	Graduate with Diploma in Subordinate Accounts Service Parts I & II with 5 years service in the scale of Rs. 3000 – 4500. (Pre – revised)	a. b. i. ii. c.	By Selection on merit from:- Officers of categories 4 (Assistant Registrar), 4A (Deputy Controller of Accounts) and 4B Assistant Registrar (Library). **or** By transfer on deputation from officers under the Central Govt. / Govt. of N.C.T. of Delhi. Holding analogous post; or With 5 years regular service in a post in the pay scale of Rs. 3000 – 4500 (Pre-revised) and possessing experience in Cash, Accounts and Budget Work; By direct recruitment. **Note 1.** In case no suitable candidate with the requisite minimum qualification is available, the post of Deputy Registrar (Accounts) may be filled in by selection on merit from the categories of officers of Assistant Registrar, Deputy Controller of Accounts and Assistant Registrar (Library).
2.	**Deleted**			
3	**Assistant Registrar (Selection Post)**	--		By selection on merit from confirmed Officers of (Selection Post) the Categories 5, 6 and 7 of Class II mentioned in Schedule I in the ratio of the strength of the Cadres of the Officers of Category 7 of Class II mentioned in Schedule I (Private Secretary) and from the Officers of the Categories 5 and 6 of Class II mentioned in Schedule-I (Administrative Officer (Judicial) and Court Master). The first vacancy shall be filled in from the Officer of Category 7 of Class II mentioned in Schedule-I (Private Secretary) and thereafter by rotation dependent on the strength of the Cadres. Provided that if there be no officer available or found fit for promotion out of the officers falling in consideration zone in any one of the above said categories, the vacancy may be filled from the other category by rotation as above subject to adjustment at the future selection/selections but without prejudice to the seniority of the person(s) already appointed. **EXPLANATIONS:** The present cadre strength of Private Secretaries and Admn. Officer (Judl)/Court Master is 61 and 78 respectively. Thus, the rotation of the vacancies in the cadre of Assistant Registrar will be filled in the ratio of 3 (PS): 4 (AOJ/CM); that is first vacancy from PS , second from AOJ/CM, third from PS, fourth from AOJ/CM, fifth from PS and sixth and seventh from AOJ/CM and so on and so forth.

	2	3	4	
3A	**Deputy Controller of Accounts (Selection Post)**	Graduate with Diploma in Subordinate Accounts Service Part I & II.		By selection on merit from:-
			a.	Confirmed officers of categories - 5 (Administrative Officer (Judicial), 6 (Court Master) and 7 (Private Secretary) of Class II mentioned in Schedule – I:
				or
			b.	Category 8-B (S.A.S. Accountant) of Class – III mentioned in Schedule – I with 10 years service as S.A.S. Accountant in the scale of Rs. 6500 – 10500 (Revised); or
			c.	Direct recruitment; or
			d.	Any Govt. Deptt. - On deputation.
				N.B. In case no suitable candidate with the requisite minimum qualification is available, the post of Deputy Controller of Accounts may be filled in by selection on merit from the confirmed Officers of Categories of Administrative Officer (Judicial) , Court Master and Private Secretary by rotation in the manner prescribed for appointment to the post of Assistant Registrar
3B	Assistant Registrar (Library) (Selection Post)	Graduate with Degree in Library and Information Science having 8 years service in the pay scale of Rs. 10000 – 325 – 15200 or 10 years service in the pay scale of Rs. 8000 – 275 – 13500 **DESIRABLE:** i. Post Graduate Degree in Library and information Science/Documentation. ii. Degree in law of a recognized University. iii. Knowledge and experience in computer application in Library Management.		By selection on merit from:-
			a.	Officers of categories – 5 (Administrative Officer (Judicial), 6 (Court Master), 7 (Private Secretary) and 8 (Librarian) mentioned in Schedule – I.
				or
			b.	By transfer on deputation from officers under the Central Govt./ Govt. of N.C.T. of Delhi.
			c.	By direct recruitment on the basis of written test and interview.
				Note I In case no suitable candidate with the requisite minimum qualification is available, the post of Assistant Registrar (Library) may be filled in by selection on merit from the confirmed Officers of Categories of Administrative Officer (Judicial) , Court Master and Private Secretary by rotation in the manner prescribed for appointment to the post of Assistant Registrar
				Note 2 : Provided that in case any officer junior to the Librarian in the joint seniority of AOJ/Court Master is considered for the post of Assistant Registrar then the Librarian would also be considered.
4.	Administrative Officer (Judicial) (Promotion/ Selection Post)	a. Graduate with 5 years service (Law graduate to be preferred) in any of the posts of categories 9 (Senior Judicial Assistant), 10 (Senior Judicial Translator) 11 (Reader) and 16 (Court Officer) of Class – III mentioned in Schedule – I.	**a.**	25% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 9 (Senior Judicial Assistant), 10 (Senior Judicial Translator) 11 (Reader) and 16 (Court Officer) of Class – III mentioned in Schedule – I.
		b.(i) For members of establishment of this Court : Graduate with 5 years service (Law Graduate to be preferred) or non-graduate with 8 years service in any of the post of categories 8(B) (SAS Accountant), 9 (Senior Judicial Assistant), 10 (Senior Judicial Translator), 11 (Reader), 13 (Senior Personal Assistant), and 16 (Court Officers) of Class – III mentioned Schedule – I.	**b(i)**	75% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(b)(i)
		b.(ii) For direct recruits: Law graduate with 5 years service in the pay scale of Rs. 1640 – 2900. (Now revised to Rs. 5500 – 9000).	**b (ii)**	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview.

1	2	3	4	
5.	**Court Master (Promotion / Selection Post)**	a. Graduate with 5 year service (Law graduate to be preferred) in any of the posts of categories 9 (Senior Judicial Assistants), 10 (Senior Judicial Translators), 11 (Reader) and 16 (Court Officer) of Class – III mentioned in Schedule – I.	**a.**	25% of the vacant post by promotion on the basis of seniority-cum-merit from joint seniority list of categories 9 (Senior Judicial Assistant), 10 (Senior Judicial Translator), 11 (Reader) and 16 (Court Officer) of Class – III mentioned in Schedule – I.
		b(i) For members of establishment of this Court: Graduate with 5 years service (Law graduate to be preferred) or non-graduate with 8 years service in any of the posts of categories 8(B) (SAS Accountant), 9 (Senior Judicial Assistant), 10 (Senior Judicial Translator), 11 (Reader) 13 (Senior Personal Assistant) and 16 (Court Officer) of Class – III mentioned in Schedule – I; and b(ii) For members of the establishment of Courts subordinate to this Court: Graduate with 5 years service (Law Graduate to be preferred) in a post carrying the pay scale of Rs.6500-10500.	**b (i) & (ii)**	75% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(b)(i) and (ii).
		b(iii) For direct recruits: Law Graduate with 5 years service in the pay scale of Rs. 1640-2900. (Now revised to Rs. 5500-9000).	**B (iii)**	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b) (i) and (ii) above, by direct recruitment on the basis of written test and interview.
6.	**Private Secretary (Promotion / Selection Post).**	a. Graduate with 5 years service in the post of category 13 (Senior Personal Assistant) mentioned in Schedule I.	a.	25% of the vacant posts by promotion on the basis of seniority-cum-merit from seniority list of category 13 (Senior Personal Assistant) mentioned in Schedule-I.
		b (i). For members of establishment of this Court and Courts subordinate to this Court: 5 years service in the pay scale of Rs. 6500-10500 or 7 years service in the pay scale of Rs. 5500-9000 including the service rendered in the post(s) carrying higher pay scale and possessing a speed of not less than 120 words per minute in English Shorthand and 45 words per minute in English typing on Computer with proficiency in Computer. Provided that on the date of application the candidate should be a Graduate. b(ii) For direct recruits: Graduate with 5 years service as Stenographer in the pay scale of Rs.6500-10500 or 7 years service as Stenographer in the pay scale of Rs.5500-9000 in any Government Department/ Public Undertaking & possessing a speed of not less than 120 words per minute in English Shorthand and typing speed of 45 words per minute in English typing on Computer with proficiency in Computer.	b(i) & b(ii)	75% of the vacant posts by selection on merit on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer. The short-listed candidates would also undergo a viva-voce test. In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause b(i), appointment will be made in terms of clause b(ii).

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7.	**Librarian (Selection Post)**	Graduate possessing a degree or diploma in Library Science with 3 years experience in Library work in a post carrying the pay scale of Rs.8000-275-13500 or 5 years in the pay scale of Rs.6500-200-10500 or 7 years in the pay scale of Rs.5500-175-9000 or 8 years in the pay scale of Rs.4500-125-7000, including the service rendered, on the post (s) in the higher pay scales.	**a.** **b**	By selection from members of the establishment of the High Court on the basis of written test and interview; or By direct recruitment on the basis of written test and interview.
7A.	**Deleted**			
7B	**SAS Accountant (Selection Post)**	Successfully completed training in SAS Part – I and Part – II		By selection on the basis of interview from members of establishment of this court.
8.	**Senior Judicial Assistant including Court Officer and Reader (Promotion/ Selection Post)**	a. For members of the Establishment of this court: Graduate with 5 years service in any of the posts of the categories 15 (including service rendered as Judicial Assistant) and 17, mentioned in Schedule – I.	**a.**	50% of the vacant posts by promotion on the basis of seniority-cum-suitability from categories specified in column – 3.
		b(i) For members of the Establishment of this Court: Graduate with 5 years or Matric/ Higher Secondary with 8 years service on the Establishment of this Court; and for members of the Establishment of Courts subordinate to this Court : Graduate with 5 years service in the post of UDC/ Reader/ Steno Grade-III or other equal status posts	**b (i)**	50% of the vacant posts by selection on merit from the categories specified in column No. 3 on the basis of written test and interview, failing which;
		b(ii) For direct recruits; Graduate	**b (ii)**	By direct recruitment on the basis of written test and interview.
9.	**Senior Judicial Translator (Promotion / Selection Post).**	a. For members of the Establishment of this Court—Graduate with 5 years service in the post of category 18 (Judicial Translator) mentioned in Schedule-I.	**a.**	50% of the posts by promotion on the basis of seniority-cum-suitability from the category specified in Column No. 3.
		b. For direct recruits-B.A.(Hons) in English or Hindi or Urdu with Diploma / Certificate course in translation from Hindi/ Urdu to English and vice versa from University/ Institute recognized by the Government OR 3 years experience in translation work from Hindi/ Urdu to English and vice versa in Central / State Government offices/ Parliament/ State Legislature Secretariats or Central/ State Public Sector Undertakings/ Supreme Court of India/ High Courts.	**b**	50% of the posts by selection on merit on the basis of written test and interview.

1	2	3		4
10	**Senior Assistant Librarian**	(a) **For members of the Establishment of the High Court:-** Graduate possessing a degree or diploma in Library Science with 5 years service in category 12 (Assistant Librarian) of Class III mentioned in Schedule I. (b) **Direct recruits**: Graduate possessing a degree or diploma in Library Science, with 5 years experience in Library work in a post carrying the pay scale of Rs. 4500-125-7000, including the service rendered, if any, on the post (s) in the higher pay scales.		(a) By promotion from category 12 (Assistant Librarian) of Class III mentioned in Schedule I on the basis of merit-cum-seniority, failing which by direct recruitment on the basis of written test and interview.
11.	**Assistant Librarian**	Graduate possessing a degree or diploma in Library Science		By direct recruitment on the basis of written test and interview.
12.	**Senior Personal Assistant (Promotion / Selection Post)**	(a) For members of the Establishment of the High Court: 3 years service in category 19 (Personal Assistant) mentioned in Schedule I b. For direct recruits: Graduate with speed of not less than 110 w.p.m. in shorthand and 40 w.p.m. in typewriting.	**a.** **b.**	50% of the vacant posts by promotion from category 19 (Personal Assistant) mentioned in Schedule I on the basis of seniority-cum-suitability on the basis of shorthand dictation to be transcribed on Computer/ Typewriter, failing which by direct recruitment 50% of the vacant posts by direct recruitment on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer/Typewriter. The short listed candidates would also undergo a viva voice test.
13	**Deleted**			
14.	**Chief Cashier (Promotion Post).**	For members of the Establishment of the High Court: Graduate with 5 years service or High School/Matric with 10 years service in categories 21 and 22 of Class – III mentioned in Schedule – I.		By promotion from categories 21 and 22 specified in column 3, on the basis of seniority-cum-suitability alone.
15.	**Judicial Assistant (Promotion Post)**	For members of the Establishment of the High Court: Graduate with 3 years' service or High School/ Matric with 5 years' service in categories 21 and 22 of Class – III mentioned in Schedule – I.		By promotion from categories 21 and 22 specified in column 3, on the basis of seniority-cum-suitability alone.
16.	**Judicial Translator**	Graduate with English /Hindi / Urdu as one of the languages at the degree level and Diploma/ certificate Course in translation from Hindi/ Urdu to English and vice versa from University/ Institute recognized by the Government OR 2 years experience in translation work from Hindi/ Urdu to English and vice versa in Central / State Government offices/ Parliament/ State Legislature Secretariats or Central/ State Public Sector Undertakings/ Supreme Court of India/ High Courts		By direct recruitment on the basis of written test and interview.

1	2	3		4
17.	**Personal Assistant**	Graduate with Shorthand speed of 100 words per minute and typing speed of 40 words per minute and having knowledge of Computer.		By direct recruitment on the basis of written test and interview.
18.	**Deleted**			
19.	**Junior Judicial Assistant**	a. Graduate with typing speed of not less than 40 words per minute on Computer.	**a.**	80% of posts by direct recruitment on the basis of written test and interview.
		b. By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English; having five years service in any of the posts of Chauffeur, Despatch Van Driver (Rider), Despatch Rider, Despatch Rider/ Process Server, Photocopy Machine Operator Grade-I, Photocopy Machine Operator Grade-II, Library Attendant, Usher, Court Attendant, Room Attendant, Security Attendant, Safaiwala and Lawn Attendant.	**b.**	20% of the vacant posts by promotion from the posts mentioned in Column No.3 on the basis of written test, Typing test in English with speed of not less than 35 w.p.m. and interview.
20.	**Restorer**	a. Graduate with typing speed of not less than 40 words per minute on Computer	**a.**	80% of posts by direct recruitment on the basis of written test and interview.
		b. By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English; having five years service in any of the posts of Chauffeur, Despatch Van Driver (Rider), Despatch Rider, Despatch Rider/ Process Server, Photocopy Machine Operator Grade-I, Photo-copy Machine Operator Grade-II, Library Attendant, Usher, Court Attendant, Room Attendant, Security Attendant, Safaiwala and Lawn Attendant.	**b.**	20% of the vacant posts by promotion from the posts mentioned in Column No.3 on the basis of written test, Typing test in English with speed of not less than 35 w.p.m. and interview.
21	**Chauffeur**	a. For member of Establishment of the High Court : 3 years service in any of the posts of Despatch Van Driver (Rider) and categories 23 to 32 of Class – IV mentioned in Schedule – I, with driving licence of light vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle.	**a.**	By selection from incumbents of categories of posts specified in Column 3 on the basis of Seniority-cum-suitability; or by transfer from incumbents of the posts of Despatch Van Driver (Rider) or Chauffeur.
		b. For direct recruits Matric / Higher Secondary with driving licence of light vehicles and 2 years unblemished experience in the line.	**b.**	By selection on the basis of driving test and interview.

1	2	3	4	
22.	**Despatch Van Driver (Rider) (Selection Post)**	a. For member of Establishment of the High Court : 3 years service in any of the posts of Despatch Van Driver (Rider) and categories 23 to 32 of Class – IV mentioned in Schedule – I, with driving licence of light vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle. b. For direct recruits Matric / Higher Secondary with driving licence of light vehicles and 2 years unblemished experience in the line.	**a.** **b.**	By selection from incumbents of categories of posts specified in Column 3 on the basis of Seniority-cum-suitability; or by transfer from incumbents of the posts of Despatch Van Driver (Rider) or Chauffeur. By selection on the basis of driving test and interview.
23.	**Despatch Rider (Selection Post)**	a. For member of Establishment of the High Court : 3 years service in any of the posts of Despatch Van Driver (Rider) and categories 23 to 32 of Class – IV mentioned in Schedule – I, with driving licence of light vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle. b. For direct recruits Matric / Higher Secondary with driving licence of light vehicles and 2 years unblemished experience in the line.	**a.** **b.**	By selection from incumbents of categories of posts specified in Column 3 on the basis of Seniority-cum-suitability; or by transfer fro m incumbents of the posts of Despatch Van Driver (Rider) or Chauffeur. By selection on the basis of driving test and interview.
23-A.	**Despatch Rider / Process Server (Selection Post)**	a. For members of the Establishment of the High Court: Matric / Higher Secondary with 3 years service in any of the posts of Despatch Van Driver (Rider) and categories 24 A to 32, i.e. 24A (Photocopy Machine Operator Grade – II), 25 and 27 (Usher), 26 (Library Attendant), 28 (Court Attendant) 29 (Room Attendant) 30 (Security Attendant) 31 (Safaiwala) and 32 (Lawn Attendant) of Class – IV mentioned in Schedule – I, with valid driving licence of light motor vehicles / motor cycle and 2 years unblemished driving experience. b. For direct recruits: Matric / Higher Secondary with Driving licence of light motor vehicles / motor cycle and 2 years unblemished driving experience.	**a-** **b.**	50% of the vacant posts by selection from the incumbents of categories of posts specified in column 3 on the basis of written test, driving test and interview, failing which, posts will be filled up from direct quota. 50% of the vacant posts by selection on the basis of written test, driving test and interview.
24.	**Photocopy Machine Operator Grade – I**	For members of the Establishment of the High Court 3 years service in the category of 24A or 4 years combined service in categories 24A, 25, 27 and 28 mentioned in Schedule – I having proficiency in handling of Photocopy Machine.		By promotion from categories 24(A), 25, 27 and 28 mentioned in Schedule – I on the basis of seniority-cum-suitability.
24A.	**Photocopy Machine Operator Grade – II**	For members of the Establishment of the High Court 3 years service in the categories of 28 to 32 mentioned in Schedule – I having proficiency in handling of Photocopy Machine.		From categories 28 to 32 mentioned in Schedule – I on the basis of seniority-cum-suitability.

Hon'ble the Chief Justice's Orders dated 1.10.2003

S. NO.	NAME OF THE POST	MINIMUM QUALIFICATION FOR APPOINTMENT
1.	Usher	Middle Pass (Matric/ Higher Secondary to be preferred) with 5 years service in any of the posts of categories of Court Attendant, Room Attendant, Security Attendant, Safaiwala and Lawn Attendant.
2.	Court Attendant, Room Attendant, Security Attendant and Lawn Attendant	Middle Pass
3.	Library Attendant (Book Binder)	Matric/ Higher Secondary (Graduate to be preferred) with knowledge/ experience of Book Binding.

TECHNICAL CADRE

S.No	Name of the Post and Pay Scale	Qualification	Mode of appointment & Experience	
1.	Assistant Registrar (Technical) **(15600- 39100 + GP 7600)**	**(A) For Promotion** :- -- **(B)& (C) For Deputation/ Direct Recruitment :** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a Recognized University/ Institute with minimum 60% marks in aggregate. OR Bachelor of Technology in Computer Science or Information Technology from a recognized University /Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age Limit :** For Direct Recruitment: 45yrs. For Deputation : 50 yrs.	A. B. C.	**By promotion** of System Analyst with 5 (five) years of satisfactory service on the post of System Analyst on the basis of Merit-cum-Seniority. OR **By deputation** from officers of Central/State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Band-3 (₹ 15600-39100) with Grade Pay of ₹ 7600/- on regular basis or with 5 years regular service in Pay Band-3 (₹ 15600-39100) with Grade Pay of ₹ 6600/- . OR **By direct recruitment** from persons with Minimum 10 years experience, in the case of those possessing masters degree, and 12 years experience, in the case of those possessing bachelors degree, in the field of IT/Computerization, Programming/ Software Development and Data processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/reputed private sector companies/ organizations, on the basis of written test and interview.
2	System Analyst **(15600-39100 + 6600 GP)**	**(A) For Promotion** :- -- **(B)& (C) Deputation/ Direct recruitment:** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a recognized University/ Institute with minimum 60% marks in aggregate. OR Bachelor of Technology in Computer Science or Information Technology from a recognized University/ institute with minimum	A. B. C.	**By promotion** of Programmer with 5 (five) years of satisfactory service on the post of Programmer on the basis of Merit-cum-Seniority. OR **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Band-3 (₹ 15600-39100) with Grade Pay of ₹ 6600/- on regular basis or with 5 years regular service in Pay Band-3 (₹ 15600-39100) with Grade Pay of ₹ 5400/-. OR **By direct recruitment** from persons with Minimum 08 years experience, in the case of those possessing masters degree, and 10 years

		60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **<u>Age Limit :</u>** For Direct Recruitment: 42yrs. For Deputation : 50 yrs.		experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/reputed Private Sector companies/organizations on the basis of written test and interview.
3	Programmer **(15600-39100 + 5400 GP)**	**(A) <u>For Promotion</u> :-** -- **(B) & (C) <u>For Deputation/ Direct Recruitment :</u>** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a recognized University/ Institute with minimum 50% marks in aggregate. OR Bachelor of Technology in Computer Science/ Information Technology from a recognized University with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **<u>Age Limit :</u>** For Direct Recruitment: 40yrs. For Deputation : 50 yrs.	**A.** **B.** **C.**	**By promotion** of Assistant Programmer with 5 (five) years of satisfactory service on the post of Assistant Programmer on the basis of Merit-cum-Seniority, provided the candidate possesses the requisite academic qualification prescribed for direct recruitment. OR **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Band-3 (₹ 15600-39100) with Grade Pay of ₹ 5400/- on regular basis or (ii) with 5 years regular service in Pay Band-2 (₹ 9300-34800) with Grade Pay of ₹ 4200/-. OR By **direct recruitment** from persons with Minimum 5 years experience, in the case of those possessing masters degree and 8 years experience, in the case of those possessing bachelors degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/State Governments/ Autonomous bodies/ Research Institutions/ Universities /Public Sector Undertakings/reputed Private Sector companies/organizations on the basis of written test and interview.
4	Assistant Programmer **(9300-34800 + 4600 GP)**	**(A) <u>For Promotion</u> :-** -- **(B) <u>For direct recruitment :</u>** Masters of Technology in Computer Science or Information Technology/ Masters of Science in Computer Science or Information Technology or Masters Degree in Computer Applications from a recognized	**A.** **B.**	50% of the posts **by promotion** of Junior Judicial Assistant (Technical) having requisite qualification with 5 years service in the cadre on the basis of Merit-cum-Seniority, failing which by direct recruitment. 50% of the posts **by direct recruitment** from persons possessing 3 years experience, in the case of those possessing masters degree and five years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization,

		university with minimum 50% marks in aggregate. **OR** Bachelor of Technology in Computer Science or Information Technology from a recognized University/ institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age limit** For Direct Recruitment: 35yrs.		Programming/ Software Development and Data processing in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities / public sector Undertakings/ reputed Private Sector companies/ organizations on the basis of written test and interview.
5	Junior Judicial Assistant (Technical) **(5200 - 20200 + 2800 GP)**	BCA/B.Sc in Computer Science with minimum 50% marks in aggregate. Age limit : 18 - 27 yrs.		By Direct Recruitment on the basis of Written Test and interview.

EXPLANATION:

1. Decision of the Delhi High Court whether a private sector company or organization is 'reputed', will be final and binding on the candidates.

2. For purposes of these rules 'regular service' means service in the field of Information Technology/Computerization/ Programming/Software Development and Data processing.

NOTE:

1. Qualification and experience are relaxable at the discretion of Hon'ble the Chief Justice in case a candidate is otherwise well qualified.

2. The above Rules shall come into force with immediate effect.

3. The technical cadre will form a separate cadre and will not interchange or merge with the general cadre and vice-versa, and the persons appointed in the technical cadre shall have no claim to or parity for seniority and/or promotion etc, with the general, cadre and vice-versa, on the Establishment of this Court.

Hon'ble the Chief Justice's Orders dated 03.04.2006

With regard to reservation in the posts of Private Secretary, Senior Personal Assistant and Personal Assistant :-

> ".....it was resolved that there cannot be any reservation for Blinds or partially Blind persons under the quota for physically handicapped persons in view of the nature of work involved for Private Secretary, Senior Personal Assistant and Personal Assistant.
>
> It was further resolved that there shall be 3 per cent reservation for physically handicapped persons whose either one leg or both legs are affected while filling up the vacant posts of Private Secretaries, Senior Personal Assistants and Personal Assistants.....".

DELHI HIGH COURT STAFF (SENIORITY) RULES, 1971

In exercise of the powers conferred under Article 229 of the Constitution of India, the Chief Justice is pleased to frame the following rules regulating the seniority of the High Court Staff:

PART—I GENERAL

1. These rules may be called the Delhi High Court Staff (Seniority) Rules, 1971.

2. They shall come into force immediately.

In these rules:-

(i) 'The High Court' means the High Court for the Union Territory of Delhi.

(ii) "Equated post" means any of the posts shown as equated posts from time to time, in Schedule I to these rules.

(iii) "Equal status posts" means the posts shown to be of equal status, from time to time, in Schedule II to these Rules.

PART—II SENIORITY OF CONFIRMED EMPLOYEES

3. Inter se seniority of confirmed employees in any category of the High Court Staff shall be determined on the basis of the date of confirmation.

4. Where two or more employees have been confirmed on the same day, the inter se seniority shall be in the order in which their names are placed in the order of confirmation.

5. Joint inter se seniority of confirmed employees in categories of equal status posts shall be determined according to their dates of confirmation in any of those categories.

Provided that if two or more employees are confirmed on the same date in categories of equal status posts, their joint inter se seniority in categories of equal status posts shall remain the same as it was before their confirmation.

PART—III SENIORITY OF UNCONFIRMED EMPLOYEES

6. Inter se seniority of unconfirmed employees in different categories of the staff of the High Court shall be determined on the basis of continuous length of service rendered by them in the category concerned both in the parent organisation as well as in the High Court.

Explanation :- The continuous length of service in the category concerned shall include any service rendered by the employees on an equated post or in an equal status post or in an officiating or temporary capacity, on a post in a higher category in the High Court;

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* (Notified vide Delhi High Court's Notification No. 54/Estt. dated 11.5.1971)

Provided that Inter se seniority of employees recruited from the same source and who are working in the same category shall remain the same as in the parent organisation.

Provided further that an employee promoted to the category concerned from a lower category on the basis of a competitive examination, shall rank senior to the employees who were senior to him in the lower categories were subsequently promoted to the category concerned either as a result of a subsequent competitive examination or otherwise.

7. Joint Inter se seniority of unconfirmed employees in the categories of equal status posts shall be determined in accordance with rule 6.

8. Subject to the provisions of rule 6 inter se seniority of two or more employees appointed in a non-substantive capacity to the same category on the same date, unless there is any thing to the contrary in the terms of their appointment, shall be fixed with reference to the date of birth; the older in age being senior to the younger.

9. An employee who before his appointment as Assistant in the High Court was working on any of the posts mentioned in Clause IV of Schedule II shall be given credit for one year of service for every 4 years of completed service on such post towards his service in the category of un-confirmed Assistant.

10. The employees who were directly recruited in the scale of Rs.210-10-290-320-EB-15-425 as Deputy Superintendents which posts stand converted to the posts of Assistants with effect from the 1st April 1970 shall rank senior to those Assistants who were promoted or appointed as Assistants in the High Court of Delhi in the grade of Rs.130-5-160-8-200-EB-8-256-EB-8-280-10-300.

PART—IV SPECIAL PROVISION

11. If the fixation of seniority of an employee according to the foregoing rules results in inequality or great hardship, the seniority of the employees, may be re-fixed by the Chief Justice on Ad-hoc basis taking into consideration the circumstances of the case.

SCHEDULE –I
(SEE RULE 2)

Equated Posts:-

(i) Deputy Superintendents and Senior Judicial Assistants.
(ii) Judgement Writers/ Personal Assistants to Judge of Punjab & Haryana High Court (from 7.11.1964) and Private Secretaries to Judges.

SCHEDULE –II
(SEE RULE 2)

Equal Status posts:-

(i) Secretary to the Chief Justice.
(ii) Administrative Officer (Judicial), Court Masters, Private Secretaries to Judges, Librarian, Interpreters.
(iii) Readers, Senior Judicial Assistants, Senior Judicial Translators, Senior Personal Assistants and Senior Assistant Librarians
(iv) Chief Cashier, Judicial Assistants, Judicial Translators and Personal Assistants.
(v) Junior Judicial Assistants and Restorers.

BY ORDER OF THE CHIEF JUSTICE

Sd/-
REGISTRAR

HIGH COURT OF DELHI : NEW DELHI

No. 539 /Estt./E1/DHC
Dated 14.09.2015

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court hereby makes the following amendment in the Schedule-I & II to the Delhi High Court Court Establishment (Appointment and Conditions of Service) Rules 1972, namely :-

S.No.	Existing Nomenclature of the Post	Changed Nomenclature of the post
1.	2.	3.
1.	SAS Accountant	Assistant Accounts Officer

The nomenclature of the post mentioned in Column (3) shall stand substituted for the nomenclature mentioned in Column (2) in the Rules and the Schedules I and II thereof.

The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(P.C. Jain)
Registrar (Establishment)

Endst. No. 18207 – 14 /Estt./E1/DHC Dated 14.09.2015

1. Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars/ OSDs
2. All Joint Registrars, Deputy Registrars, Assistant Registrars/ Dy. Controller of A/cs.
3. Assistant Registrar cum P.A. to Registrar General
4. System Analyst for uploading this instant Notification in the intranet of this Court.
5. Admn. Officer (Judl.), Accounts Branch.
6. Admn. Officer (Judl.), General Branch.
7. Notice Board.
8. Guard file.

(Sunil Kumar Koushal)
Deputy Registrar (Establishment)

HIGH COURT OF DELHI : NEW DELHI

No. 589 /Estt./E1/DHC
Date 30.10.2015

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court hereby makes the following amendments in the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972':-

1. The following Items shall be added at Sl.Nos. 26 to 32 of Schedule-II to the said Rules in respect of the posts mentioned at Sl.Nos. 26 to 32 of Schedule-I thereof:

Sl. No	Category of post	Minimum Qualification for appointment to the post	Mode of appointment
1	2	3	4
26	Library Attendant	a. Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute (graduate to be preferred) with knowledge/ experience of book binding with five years service in any of the posts of categories of Photocopy Machine Operator Grade-II, Court Attendant, Room Attendant, Security Attendant, Safaiwala and Lawn Attendant mentioned in Schedule-I . b. Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute (graduate to be preferred) with knowledge/ experience of book binding.	a. By promotion on the basis of *seniority-cum-suitability* from categories specified in Coloumn 3. b. By direct recruitment on the basis of objective test and interview.
27	Usher	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institution Pass Certificate from a recognised Institute (graduate to be preferred) with five years service in any of the posts of categories of Photocopy Machine Operator Grade-II, Court Attendant, Room Attendant, Security Attendant, Safaiwala and Lawn Attendant mentioned in Schedule-I.	By promotion on the basis of *seniority-cum-suitability* from categories specified in Coloumn 3.
28	Court Attendant	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute.	By direct recruitment on the basis of objective test and interview.
29	Room Attendant	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute.	By direct recruitment on the basis of objective test and interview.
30	Security Attendant	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute.	By direct recruitment on the basis of objective test and interview.
31	Safaiwala	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute.	By direct recruitment on the basis of objective test and interview.
32	Lawn Attendant	Matriculation Pass or equivalent from a recognised Board or Industrial Training Institute Pass Certificate from a recognised Institute.	By direct recruitment on the basis of objective test and interview.

2. After Rule 6, the following Rule 6A shall be inserted in the said Rules:-

"**6A.** Direct recruitment to any post shall be after giving adequate publicity i.e. advertisement in at least two newspapers, one of which must be in vernacular language, having wide circulation in Delhi and the vacancies may be advertised by other modes also i.e Employment News etc. indicating the total number of vacancies notified for recruitment and the number of vacancies reserved for different reserved categories."

Note: The above amendments shall come into force with immediate effect.

By Order,

Sd/-
(P.C. Jain)
Registrar (Establishment)
Date 30.10.2015

Endst. No. 21254 – 261 /Estt./E1/DHC

1. Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars
2. All Joint Registrars, Deputy Registrars, Assistant Registrars/ Dy. Controller of A/cs.
3. Assistant Registrar cum P.A. to Registrar General
4. Assistant Registrar (Tech.) for uploading this Notification in the intranet of this Court.
5. Admn. Officer (Judl.), Accounts Branch.
6. Admn. Officer (Judl.), General Branch.
7. Notice Board.
8. Guard file.

(Sunil Kumar Koushal)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS)
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.6/24/08-Judl./Suptlaw/13 Dated 12 ~~December~~ January, 2016

To

The Registrar General,
High Court of Delhi,
New Delhi.

Sub: - Amendment in Delhi High Court Establishment (appointment and Conditions of Service) Rules, 1972 - Revision of Grade Pay from Rs.4600/- to Rs.4800/- in respect of the post of Assistant Accounts Officer (till now designated as SAS Accountant) in the Pay Band of Rs.9300-34800 (PB-2).

Sir,

With reference to your office letter No.18215/Estt./E-1/DHC dated 14.09.2015, on the subject cited above, I am to convey the sanction of Govt. of NCT of Delhi for revision of Grade Pay from Rs.4600/- to Rs.4800/- in respect of the post of Assistant Accounts Officer (till now designated as SAS Accountant) in the Pay Band of Rs.9300-34800 (PB-2).

This issues with the concurrence of the Finance Department, Govt. of NCT of Delhi vide their U.O. No.214/DS-V dated 04/11/2015.

Yours faithfully,

11/1/2016
(Brijesh Sethi)
Principal Secretary (Law, Justice & L.A.)

106/RG 18/01/16

R(Estt) 19.1.16

19/1/16

JR/Estt — on leave

DR/E 19/1

AR/E-1 19/1

DOTEI 19/1/16

79 R/E 19/1/2016

HIGH COURT OF DELHI : NEW DELHI

No. 85 /Estt./E1/DHC
Dated 08.03.2016

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.6 of the Schedule-II to the Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972 so as to read as under:-

Sl. No.	Category of Post	Minimum Qualifications prescribed for appointment to the Post	Mode of Appointment
6.	Private Secretary (Promotion/ Selection Post)	**(A)** Graduate with 5 years' service in the post of Senior Personal Assistant in this Court. **(B)(i) – For officials of this Court and Courts subordinate to this Court:** **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in the post of Senior Personal Assistant / Senior Judicial Assistant / Senior Judicial Translator / Senior Assistant Librarian / Reader / Court Officer or its equivalent post; **OR** 7 years' regular service in the post of Personal Assistant / Judicial Assistant / Judicial Translator / Assistant Librarian / Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause (b) above; and (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable:** Bachelor Degree in Law (LL.B.) from a recognized University. **(B)(ii) – For direct recruits:** **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in stenographic post having Grade Pay of Rs.4,600/- and / or above, **OR** 7 years' regular service in stenographic post having Grade Pay of Rs.4,200/- and / or above, in any Government Department (Central or State) / Autonomous Body / Constitutional Body / Statutory Body / Public Sector Undertaking; **and** (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable:** Bachelor Degree in Law (LL.B.) from a recognized University.	**(A)** 25% of the posts by promotion on the basis of seniority-cum-merit from Senior Personal Assistants of this Court. **(B)(i)&(ii)**: 75% of the posts by selection on merit on the basis of: (a) performance in written examination comprising of one paper in English language (Essay, Grammar and Translation); (b) qualifying skill test of shorthand dictation in English of 5 minutes duration at the speed of 120 w.p.m. to be transcribed on computer in English in 40 minutes, and typing test in English of 10 minutes duration on computer at the speed of 45 w.p.m. [*Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered*]; **and** (c) performance in viva-voce test/ interview. In case, requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (B)(i), appointment will be made in terms of clause (B)(ii).

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Vinod Goel)
Registrar General

Endst. No. 4784 – 91 /Estt./E1/DHC Dated 08.03.2016

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars/ Co-ordinator (DAC).
3. All Joint Registrars, Deputy Registrars, Assistant Registrars,Dy.Controller of A/cs.,Addl.Co-ordinaotrs, (DAC
4. Assistant Registrar cum P.A. to Registrar General
5. Assistant Registrar (Technical) with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below `Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

HIGH COURT OF DELHI : NEW DELHI

No. 556/Estt./E1/DHC
Dated: 24.09.2016

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No. 4 & 5 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

Sl. No.	Category of Post	Minimum Qualifications prescribed for appointment to the Post	Mode of Appointment
1	2	3	4
4.	**Administrative Officer (Judicial)** (Promotion/ Selection Post)	(A) Graduate with 5 years' regular service (Law graduate to be preferred) in any of the posts of Senior Judicial Assistant/ Senior Judicial Translator/ Reader/Court Officer.	(A) 25% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories Senior Judicial Assistant/ Senior Judicial Translator/ Reader and Court Officer.
		(B)(i) <u>For members of establishment of this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) or non-graduate with 8 years' service in any of the post of Assistant Accounts Officer/ Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ Senior Personal Assistant/ Senior Assistant Librarian/ Court Officers and/or its equivalent post; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Judicial Translator/ Personal Assistant/ Assistant Librarian/ Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause (B)(i) above;	(B)(i) & (ii) 75% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(B)(i) & (ii)
		(B)(ii) <u>For members of the establishment of Courts subordinate to this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) in the post of Senior Judicial Assistant/ Senior Personal Assistant; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Personal Assistant or combined service in any of these posts and the posts mentioned in clause (B)(ii) above;	
		(B)(iii) <u>For direct recruits</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) having Grade Pay of Rs.4,800/- and/ or above.	(B)(iii) In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (B)(i) & (ii) above, by direct recruitment on the basis of written test and interview.
5.	**Court Master** (Promotion/ Selection Post)	(A) Graduate with 5 years' regular service (Law graduate to be preferred) in any of the posts of Senior Judicial Assistant/ Senior Judicial Translator/Reader/Court Officer.	(A) 25% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ and Court Officer.
		(B)(i) <u>For members of establishment of this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) or non-graduate with 8 years' service in any of the post of Assistant Accounts Officer/ Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ Senior	(B)(i) & (ii) 75% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(B)(i) & (ii)

		Personal Assistant/ Senior Assistant Librarian/ Court Officer and/or its equivalent post; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Judicial Translator/ Personal Assistant/ Assistant Librarian/ Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause **(B)**(i) above; **(B)(ii)** <u>For members of the establishment of Courts subordinate to this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) in the post of Senior Judicial Assistant/ Senior Personal Assistant; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Personal Assistant or combined service in any of these posts and the posts mentioned in clause **(B)**(ii) above; **(B)**(iii) <u>For direct recruits</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) having Grade Pay of Rs.4,800/- and/ or above.	**(B)**(iii) In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause **(B)**(i) & (ii) above, by direct recruitment on the basis of written test and interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Vinod Goel)
Registrar General

Endst. No. 17748 – 55 /Estt./E1/DHC Dated: 24.09.2016

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars/ Co-ordinator (DAC).
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy.Controller of A/cs.,Addl.Co-ordinators, (DAC).
4. Assistant Registrar cum P.A. to Registrar General.
5. Assistant Registrar (Technical) with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

Shekhar Chandra.
(Shekhar Chandra)
Deputy Registrar (Establishment)

HIGH COURT OF DELHI: NEW DELHI

No.154/Estt./E-IV/DHC

Date:14.02.2017

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.7B of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

Sl. No.	Category of Post	Minimum Qualifications prescribed for appointment to the post	Mode of appointment
7B	Assistant Accounts Officer (Selection Post)	Successfully completed training in SAS Part-I and Part-II with degree of B.Com of a recognised university and having adequate knowledge in Budget and Cash with 5 years service in the establishment of Delhi High Court	By Selection on the basis of interview from members of establishment of this Court.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Girish Kathpalia)
Registrar General

Endst. No.3457-63/Estt./E-IV/DHC

Date:14.02.2017

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars/ Co-ordinator (DAC).
2. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs., Co-ordinator (DAC).
3. The Assistant Registrar cum P.A. to Registrar General.
4. The Assistant Registrar (Technical) with the request to upload this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establilshment (Appointment and Conditions of Sevice) Rules 1972'.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
6. Notice Board
7. Guard File.

Shekhar Chandra

(Shekhar Chandra)
Joint Registrar (Estt.)

HIGH COURT OF DELHI: NEW DELHI

No.263/Estt./E-IV/DHC
Date:12.04.2017

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.12 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No.	Category of Post	Minimum qualifications prescribed for appointment to the post		Mode of appointment	
12	Senior Personal Assistant (Promotion/ Selection Post)	a)	For members of the Establishment of the High Court; 3 years' service in category 19 (Personal Assistant) mentioned in Schedule I.	a)	50% of the vacant posts by promotion from category 19 (Personal Assistant) mentioned in schedule-I on the basis of seniority cum-suitability on the basis of shorthand dictation to be transcribed on Computer/ Typewriter, failing which by direct recruitment. "Provided, Personal Assistants, who have completed eight (8) years of regular service would be promoted as Senior Personal Assistant. Such promotees would be en bloc shown at the bottom of the seniority list in the year in which they were promoted as Senior Personal Assistants. Such promotees would maintain *inter se* seniority between them in the cadre of Personal Assistant. They would be junior to those promoted in the cadre of Senior Personal Assistant in the said year or earlier years. In case a junior in the said category has completed eight years of regular service, his senior would also be considered, provided the shortfall is less than six months. Promotions made under this proviso would be adjusted and from the 50% promotion quota."
		b)	For direct recruits: Graduate with speed of not less than 110 w.p.m. in shorthand and 40 w.p.m. in typewriting.	b)	50% of the vacant posts by direct recruitment on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer/ Typewriter. The short listed candidates would also undergo a viva voce test.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-

(Girish Kathpalia)
Registrar General

Contd.....2/-

Endst.No.7692-98/Estt./E-IV/DHC Date:12.04.2017

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice/ Registrars/ Co-ordinator (DAC)/ OSD.
2. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy.Controller of A/cs., Co-ordinator (DAC).
3. The Assistant Registrar cum P.A. to Registrar General.
4. The Assistant Registrar (Technical) with the request to upload this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn.Officers(Judl.)/Branch In-charges.
6. Notice Board.
7. Guard File.

Shekhar Chandra

(Shekhar Chandra)
Joint Registrar(Estt.)

STATEMENT SHOWING PAY STRUCTURE IN DELHI HIGH COURT AS PER 7TH PAY COMMISSION W.E.F 01.01.2016

S. No.	Name of the post	Category	Pay Band	Pre-revised Scales + Grade Pay	Present Pay Band + Grade Pay
1	Registrar General	Group A	HAG scale	Rs.67000-79000	15
1A.	Registrar				
2	Joint Registrar	Group A	PB-4	Rs.37400-67000+ 10000	14
3	Deputy Registrar	Group A	PB-4	Rs.37400-67000+ 8700	13
4	Assistant Registrar	Group A	PB-3	Rs.15600-39100+ 7600	12
5	Deputy Controller of Accounts				
6	Administrative Officer (Judicial)	Group A	PB-3	Rs.15600-39100+ 6600	11
7	Court Master				
8	Private Secretary				
9	Librarian				
10	Assistant Accounts Officer (earlier SAS Accountant)	Group B	PB-2	Rs.9300-34800+ 4800	8
11	Sr. Judicial Assistant	Group B	PB-2	Rs.9300-34800+ 4800	8
12	Sr. Judicial Translator				
13	Sr. Assistant Librarian				
14	Reader		PB-3	Rs.15600-39100 + 5400 (on completion of 4 years)	10
15	Sr. Personal Assistant				
16	Court Officer				
17	Assistant Librarian	Group B	PB-2	Rs.9300-34800+ 4600	7
18	Judicial Assistant				
19	Junior Translator				
20	Personal Assistant				
21	Chief Cashier				
22	Junior Judicial Assistant	Group C	PB-1	Rs.5200-20200+ 2800	5
23	Restorer				
24	Chauffeur				
25	Despatch Van Rider				
26	Despatch Rider				
27	Despatch Rider-cum-Process Server				
28	Photocopy Machine Operator (Grade-I)				
29	Usher	Group C	PB-1	Rs.5200-20200+ 2400	4
30	Library Attendant				
31	Photocopy Machine Operator (Grade-II)	Group C	PB-1	Rs.5200-20200+ 2000	3
32	Court Attendant	Group C	PB-1	Rs.5200-20200+ 2000	
33	Room Attendant				
34	Security Attendant				
35	Safaiwala				
36	Lawn Attendant				

TECHNICAL CADRE

Sr. No.	Name of the Post	Category	Pay Band	Present Pay Band + Grade Pay	Revised corresponding Level as per Seventh Central Pay Commission
1	Assistant Registrar (Technical)	Group A	PB-3	Rs.15600-39100+ 7600	12
2	System Analyst	Group A	PB-3	Rs.15600-39100 + 6600	11
3	Programmer	Group A	PB-3	Rs.15600-39100+ 5400	10
4	Assistant Programmer	Group B	PB-2	Rs.9300-34800+ 4600	7
5	Junior Judicial Assistant (Tech.)	Group C	PB-1	Rs.5200-20200+ 2800	5

ANNEXURE 'A'

Corresponding Level in respect of officials of Department Canteen of Delhi High Court

Sr. No.	Name of the Post	Present Pay Band + Grade Pay	Corresponding Level as per Seventh Central Pay Commission
1.	Safaiwala	Rs.5200-20200+ 1800	1
2.	Wash Boy	Rs.5200-20200+ 1800	1
3.	Bearer	Rs.5200-20200+ 1800	1
4.	Tea/Coffee Maker	Rs.5200-20200+ 1800	1
5.	Assistant Halwai-cum-Cook	Rs.5200-20200+ 1900	2
6.	Halwai-cum-Cook	Rs.5200-20200+ 2000	3
7.	Clerk	Rs.5200-20200+ 1900	2
8.	Assistant Manager-cum-Store Keeper	Rs.5200-20200+ 2400	4
9.	Manager Grade-II	Rs.9300-34800+ 4200	6

HIGH COURT OF DELHI: NEW DELHI

No.697/Estt./E-9/DHC
Date: 07.09.2017

OFFICE ORDER

In pursuance of Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service), Rules, 2017 issued vide Notification No.431/Rules/DHC dated 25.07.2017, the nomenclature of the following posts has been changed as mentioned against each with immediate effect:-

S.No.	Existing Nomenclature of the Post	Name of the Employee	Changed Nomenclature of the Post
1.	Halwai-cum-Cook	-	Cook
2.	Assistant Halwai-cum-Cook	-	Assistant Cook
3.	Tea/ Coffee Maker	Mr. Hukam Singh	Canteen Attendant
4.	Bearer	Mr. Prem Singh,	
		Mr. Soban Singh	
		Mr. Babu Lal	
		Mr. Govind Singh	
		Mr. Govind Kohli	
		Ms. Kiran Kumari	
5.	Wash Boy	Mr. Partap Ram	
		Mr. Hari Ram	

By Order

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No.19622-36/Estt./E-9/DHC

Date: 07.09.2017

Copy forwarded for information and necessary action to:

1 All Registrars/ OSDs.
2 The Principal Secretary, Department of Law, Justice & LA, Government of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi – 110002.
3 The Pay & Accounts Officer No. XXI, Pay & Accounts Office – XXI, Delhi High Court, New Delhi.
4 Honorary Secretary (Canteen).
5 The Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
6 All Joint Registrars/ Deputy Registrars/ Assistant Registrars/ Dy. Controller of Accounts.
7 Joint Director with the request to upload the instant Office Order on the intranet of this Court.
8 P.A. to Registrar General.
9 The AOJ, (P&P/ Canteen).
10 The AOJ, Accounts Branch.
11 The AOJ, General Branch.
12 Officials concerned.
13 To be placed in the personal files of the officials concerned.
14 Notice Board.
15 Guard file.

Sitaram Kaushik
Joint Registrar (Estt.)

HIGH COURT OF DELHI : NEW DELHI
(Establishment-I Branch)

No. : 78/E-10/Estt.-I/DHC
Date : 27.01.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court hereby makes the following amendment in the Schedule-I & II to the Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972, namely :-

S. No. (1)	Existing nomenclature of the post (2)	Changed nomenclature of the post (3)
31.	Safaiwala	Court Attendant (S)

The nomenclature of the post mentioned in Column (3) shall stand substituted for the nomenclature mentioned in Column (2) in the Rules and the Schedule I and II thereof.

The above amendment shall come into force with immediate effect.

By order

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst. No.: 2602-09/E-10/Estt.-I/DHC Date : 27.01.2018

Copy forwarded for information and necessary action to:-

1. All Registrars/OSDs/Co-Ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice/Joint Registrars.
3. Deputy Registrar-cum-P.A. to the Registrar General.
4. All Deputy Registrars, Assistant Registrars, Deputy Controller of Accounts, Additional Co-Ordinators (DIAC).
5. Private Secretaries to Hon'ble Judges/Court Masters.
6. Joint Director (Technical) – with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12 below Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
7. A.O.J. (Accounts), A.O.J. (General), A.O.J. (Cash), A.O.J. (Exams Cell), A.O.J. (Stationery), A.O.J. (Vigilance), A.O.J. (P&P/ P&P Store) and A.O.J. (Estt.-II).
8. Notice Board.
9. Guard File.

Shekhar Chandra

(SHEKHAR CHANDRA)
JOINT REGISTRAR (ESTT.)

HIGH COURT OF DELHI : NEW DELHI

No. 90/Estt./E1/DHC
Dated: 31.01.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Rule 9A for "Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Ex-servicemen and Persons with Disability" in Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972, so as to read as under:-

9-A	Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Ex-servicemen and Persons with Disability	Consistent with maintenance of efficiency of Administration and subject to availability and orders passed by the Chief Justice from time to time, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes and **4 per cent for Persons with Disability**, to be filled through direct recruitment, shall be reserved for appointment to Groups 'A', 'B' and 'C' posts on the establishment of this Court, and reservation shall also be available in appointments to Group 'C' posts, to be filled through direct recruitment to Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India.

Note: The above amendment comes into force with effect from 28.12.2016.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No. 3079-86/Estt./E1/DHC Dated: 31.01.2018

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. All Joint Registrars, Deputy Registrars, Addl.Co-ordinators (DIAC), Assistant Registrars, Assistant Registrar (Library), Dy.Controller of A/cs.
4. Deputy Registrar cum P.A. to Registrar General.
5. Joint Director (Technical) with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12 below Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

(Shekhar Chandra)
Joint Registrar (Establishment)

HIGH COURT OF DELHI : NEW DELHI

No.92/Estt./E1/DHC
Dated:08.02.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Part-II 'Seniority of Confirmed Employees' of Delhi High Court Staff (Seniority) Rules, 1971, so as to read as under:-

" 1. Inter se seniority of confirmed employees in any category of High Court Staff should be determined on the basis of his/her inter-se seniority in the feeder cadre provided that the selection is made only by one mode i.e. by promotion and employees were promoted together.

2. *Seniority of an employee regularly appointed to a post according to rule by way of departmental test, would be determined by the order of merit indicated at the time of appointment and not according to the date of confirmation.*

3. *In cases where the mode of appointment is only by way of direct recruitment, inter se seniority of the employees would be with reference to the merit/rank secured by them.*

4. *In case there is selection by both modes i.e. direct recruitment and by promotion, then principles laid down in UOI vs. N.R. Parmar & Ors. (2012) 13 SCC 340 will apply and duly incorporated in the Rules. "*

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No.3671-78 /Estt./E1/DHC Dated: 08.02.2018

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. All Joint Registrars, Deputy Registrars, Addl.Co-ordinators (DIAC), Assistant Registrars, Assistant Registrar (Library), Dy.Controller of A/cs.
4. Deputy Registrar cum P.A. to Registrar General.
5. Joint Director (Technical) with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12 below 'Delhi High Court Staff (Seniority) Rules 1971'.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

Shekhar Chandra

(Shekhar Chandra)
Joint Registrar (Establishment)

HIGH COURT OF DELHI : NEW DELHI

No.466/Estt.I/E-2/DHC
Dated: 05.06.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Item No. 4 & 5 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No.	Category of post	Minimum qualifications prescribed for appointment to the post	Mode of appointment	
1	2	3	4	
4.	Administrative Officer (Judicial) (Promotion/ Selection Post)	a. Graduate with 5 years' regular service (Law graduate to be preferred) in any of the posts of Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ Court Officer.	a.	35% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories Senior Judicial Assistant/ Senior Judicial Translator/ Reader and Court Officer.
		(b)(i) <u>For members of establishment of this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) or non-graduate with 8 years' service in any of the post of Assistant Accounts Officer/ Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ Senior Personal Assistant/ Senior Assistant Librarian/ Court Officers and/or its equivalent post; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Judicial Translator/ Personal Assistant/ Assistant Librarian/ Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause (b)(i) above; (b)(ii) <u>For members of the establishment of Courts subordinate to this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) in the post of Senior Judicial Assistant/ Senior Personal Assistant; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Personal Assistant or combined service in any of these posts and the posts mentioned in clause (b)(ii) above;	b(i) & (ii)	65% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(b)(i) & (ii)
		(b)(iii) <u>For direct recruits</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) having Grade Pay of Rs.4,800/- and/ or above.	b(iii)	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) & (ii) above, by direct recruitment on the basis of written test and interview.

5.	Court Master (Promotion/ Selection Post)	a. Graduate with 5 years' regular service (Law graduate to be preferred) in any of the posts of Senior Judicial Assistant/ Senior Judicial Translator/ Reader/Court Officer.	a.	35% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories Senior Judicial Assistant/ Senior Judicial Translator/ Reader and Court Officer.
		(b)(i) <u>For members of establishment of this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) or non-graduate with 8 years' service in any of the post of Assistant Accounts Officer/ Senior Judicial Assistant/ Senior Judicial Translator/ Reader/ Senior Personal Assistant/ Senior Assistant Librarian/ Court Officers and/or its equivalent post; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Judicial Translator/ Personal Assistant/ Assistant Librarian/ Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause (b)(i) above; (b)(ii) <u>For members of the establishment of Courts subordinate to this Court</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) in the post of Senior Judicial Assistant/ Senior Personal Assistant; OR Graduate with 7 years' regular service (Law Graduate to be preferred) in the post of Judicial Assistant/ Personal Assistant or combined service in any of these posts and the posts mentioned in clause (b)(ii) above;	b(i) & (ii)	65% of the vacant posts by selection on merit on the basis of written test and interview from categories specified in column 3(b)(i) & (ii)
		(b)(iii) <u>For direct recruits</u>: Graduate with 5 years' regular service (Law Graduate to be preferred) having Grade Pay of Rs.4,800/- and/ or above.	*b(iii)*	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) & (ii) above, by direct recruitment on the basis of written test and interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Dinesh Kumar Sharma)

Endst. No.12421-28/Estt./E1/DHC Dated: 05.06.2018

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Joint Registrar- cum -Secretary to Hon'ble the Acting Chief Justice/ Registrars/ O.S.Ds/Co-ordinator (DAC).
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy.Controller of A/cs.,Addl.Co-ordinators, (DAC).
4. Deputy Registrar cum P.A. to Registrar General.
5. Joint Director with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

Shekhar Chandra

(Shekhar Chandra)
Joint Registrar (Establishment)

HIGH COURT OF DELHI : NEW DELHI

No.467/Estt.I/E-2/DHC
Dated: 05.06.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Item No. 6 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No	Category of post	Minimum qualifications prescribed for appointment to the post	Mode of appointment	
1	2	3	4	
6.	**Private Secretary (Promotion/ Selection Post)**	**a.** Graduate with 5 years' service in the post of Senior Personal Assistant in this Court.	**a.**	**35%** of the posts by promotion on the basis of seniority-cum-merit from Senior Personal Assistants of this Court.
		(b)(i) – For officials of this Court and Courts subordinate to this Court: **Essential:** (a) Graduate from a recognized university; (b) 5 years' regular service in the post of Senior Personal Assistant / Senior Judicial Assistant / Senior Judicial Translator / Senior Assistant Librarian / Reader / Court Officer or its equivalent post; **OR** 7 years' regular service in the post of Personal Assistant / Judicial Assistant / Judicial Translator / Assistant Librarian / Chief Cashier or its equivalent post or combined service in any of these posts and the posts mentioned in clause (b) above; and (a) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable:** Bachelor Degree in Law (LL.B.) from a recognized University.	**b(i) & (ii)**	**65%** of the posts by selection on merit on the basis of: (a) performance in written examination comprising of one paper in English language (Essay, Grammar and Translation); (b) qualifying skill test of shorthand dictation in English of 5 minutes duration at the speed of 120 w.p.m. to be transcribed on computer in English in 40 minutes, and typing test in English of 10 minutes duration on computer at the speed of 45 w.p.m. [*Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered*]; **and** (c) performance in viva-voce test/ interview. In case, requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i), appointment will be made in terms of clause (b)(ii).
		(b)(ii) – For direct recruits: **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in stenographic post having Grade Pay of Rs.4,600/- and / or above, **OR** 7 years' regular service in stenographic post having Grade Pay of Rs.4,200/- and / or above, in any Government Department (Central or State) / Autonomous Body / Constitutional Body / Statutory Body / Public Sector Undertaking; **and** (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable:** Bachelor Degree in Law (LL.B.) from a recognized University.		

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Contd.....

Endst. No.12429-36 /Estt./E1/DHC Dated: 05.06.2018

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Joint Registrar- cum -Secretary to Hon'ble the Acting Chief Justice/ Registrars/ O.S.Ds/Co-ordinator (DAC).
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy.Controller of A/cs.,Addl.Co-ordinators, (DAC).
4. Deputy Registrar cum P.A. to Registrar General.
5. Joint Director with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
7. Notice Board.
8. Guard file.

Shekhar Chandra.

(Shekhar Chandra)
Joint Registrar (Establishment)

HIGH COURT OF DELHI: NEW DELHI

No.505/Estt./E-IV/DHC
Date:16.07.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Item No.8 (a) of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No.	Category of Post	Minimum qualifications prescribed for appointment to the post		Mode of appointment	
8	Senior Judicial Assistant including Court Officer and Reader (Promotion / Selection Post)	a.	For members of the Establishment of this Court: Graduate with 5 years service or High School/ Matric with 10 years service in any of the posts of the categories 15 (Chief Cashier) (including service rendered as Judicial Assistant) and 17 (Judicial Assistant), mentioned in Schedule-I.	a.	50% of the vacant posts by promotion on the basis of seniority-cum-suitability from categories specified in coloum-3.
		b(i)	XXX XXX	b(i)	XXX XXX XXX
		b(ii)	XXX XXX	b(ii)	XXX XXX XXX

Note: The non-graduate Judicial Assistants who have rendered ten years on the said post would be considered on the date when they had completed ten years service, for the post of Senior Judicial Assistant, on notional basis.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst.No.14163-69/Estt./E-IV/DHC Date: 16.07.2018

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice / All Registrars /O.S.Ds/Co-ordinator(DIAC).
2. All Joint Registrars, Deputy Registrars, Addl.Co-ordinators(DIAC)/ Assistant Registrars/ Assistant Registrar(Library)/ Dy.Controller of A/cs.
3. Deputy Registrar cum P.A. to Registrar General.
4. Joint Director (Technical) with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn.Officers(Judl.)/ Branch In-charges.
6. Notice Board.
7. Guard File

Sekhar Chandra

(Shekhar Chandra)
Joint Registrar(Establishment)

HIGH COURT OF DELHI: NEW DELHI.

No.780/Estt./E-V/DHC/2014

Dated:25.09.2014

OFFICE ORDER

On the recommendation of the Committee for appointment of officials of this Court, Hon'ble the Chief Justice has been pleased to frame the following guidelines for effecting intra departmental transfer of Senior Judicial Assistants/Readers/Judicial Assistants/Junior Judicial Assistants/Restorers posted/working in the branches:-

1. Rotational transfers be effected in convenient batches.

2. Normally the posting period will be three years. However, this will be linked with performance and administrative requirements and can be extended by the competent authority in view of administrative exigencies.

3. While effecting transfers, a person with the longest continuous stay on a seat/in the branch shall ordinarily be transferred first.

4. There will be a continuous process of shifting so that all the officials have exposure to administrative as well as judicial branch(es).

5. Experience of serving in judicial branch(es) will also be a factor to be taken into consideration at the time of promotion.

6. It will be the prerogative of the administration to post/transfer any official in any branch/assignment keeping in view the administrative requirements/exigencies.

7. Officials against whom disciplinary proceedings are pending shall not be posted against sensitive posts.

8. The officials working in the branch/on the seat requiring past experience (say some seats/duties in the Protocol, P & P, Cash Branches, etc.) should also be moved. However, transfer of such officials shall be done only after ensuring that work of the seat/branch does not suffer and no inconvenience is caused to the Hon'ble Judges. All the Registrars shall ensure that more than one official should have expertise of such work. The list of officials having acquired expertise shall be reviewed from time to time.

9. Transfer of such officials who have been issued digital signatures and whose movement would require issuance of fresh digital signatures to new officials posted in place of such officials, be effected keeping in view the validity of digital signatures. However, possession of digital signature card shall not be a ground for continuance on the same seat.

10. The officials of the Computer Branch and e-portfolio section be transferred in such a manner that work of e-courts does not suffer.

11. All officials will prepare a list of all the files/cases (with number of parts including the LCRs, if any) under their control and will keep the list updated from time to

time so that in case of transfer, handing over charge of the seat to the new incumbent is not delayed.

12. On being transferred, there should be immediate movement of officials from one branch/seat to other branch/seat and there should be proper handing over/taking over of record/judicial files in writing under the supervision of the Assistant Registrar/Admn. Officer (Judicial) and a copy of the handing over/taking over report of the record/judicial files duly signed by the officials (Senior Judicial Assistants/Readers/Judicial Assistants/Junior Judicial Assistants/Restorers) and countersigned by the AR/AO(J) be furnished to the Establishment Branch-II for record.

13. The posting/transfer order be complied with within one week positively from the date of issue to enable the officials to handover charge of their seats.

14. On being transferred, the official will immediately proceed to join new posting failing which the concerned official would be liable for disciplinary action. The joining report shall be forwarded to the Establishment Branch. The controlling officers will also ensure that the official is relieved immediately in terms of the posting/transfer order.

15. Once the postings/transfers order has been issued, no official, who has been transferred, shall proceed on long leave without first joining his/her new seat.

16. While making transfers, it may be ensured that work of the branch/seat should not suffer and, therefore, if two or more officials are looking after the same seat/work, only one at a time be transferred from the said seat/work. For this purpose, the Establishment-II Branch shall compile the data initially and subsequently it shall be the duty of the concerned AOJ to inform the Establishment-II Branch about any change in the officials deployed on a particular seat.

17. Promotion of an official will also entail shifting/transfer irrespective of the number of years of service on any seat.

18. Officials who are within one year of reaching the age of superannuation will normally not be shifted. However, keeping in view the administrative exigencies, operation of this rule may be dispensed with.

19. Physically challenged officials will be posted/assigned work keeping in view their physical disability.

20. The requests of officials for change of work/seat on extreme compassionate grounds like physical disability, serious/terminal diseases affecting him/her will be taken into consideration provided there is concrete medical evidence to support

22. The Registrar (Establishment) shall regularly scrutinize the performance and postings of the officials working in the Branches and make recommendations for transfers in accordance with the guidelines to the concerned Committee. Inputs may be obtained by the Registrar (Establishment) from the Registrars concerned.

23. All requests for transfers/postings from the officials shall be placed before the Committee with inputs from the concerned Registrars.

24. The competent authority will have the power to modify, relax and/or give exemptions from operation of any of these guidelines on account of administrative exigencies.

The above guidelines are circulated for information and compliance by all concerned.

BY ORDER

Sd/-
(SANGITA DHINGRA SEHGAL)
REGISTRAR GENERAL

Endst.No.25842-850/Estt/E-V/DHC/2014 Dated:25.09.2014

Copy forwarded for information and necessary action to :-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice
2. All Registrars/O.S.Ds./ Co-ordinator, (DAC)
3. All Joint Registrars/Deputy Registrars.
4. All Assistant Registrars/Deputy Controller of Accounts/P.A. to Registrar General.
5. All Private Secretaries to Hon'ble Judges.
6. All Administrative Officers (Judicial)/Court Masters.
7. The System Analyst for uploading the same on the Intranet of this Court.
8. Notice Board
9. Guard file.

With the request to bring the contents of the above office order to the notice of the officials working under them.

25/9/2014
JOINT REGISTRAR (ESTT.-II)

HIGH COURT OF DELHI : NEW DELHI

No.929/Estt./E1/DHC
Date:28.09.2018

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect:-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Ramesh Chand Registrar	Registrar (P&P)	Registrar (Genl. Admn.-I & II)	
2.	Mr. Anil Koushal Registrar	Registrar-[Cash, Budget, Accounts and Management & Coordination Cell (BMCs District Courts)]	Registrar (Cash, Budget, Accounts)	
3.	Mr. Lorren Bamniyal Registrar	Registrar [Library, Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, JJC, holding Court (Writ Jurisdiction) & Welfare Officer]	Registrar [Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, JJC, holding Court (Writ Jurisdiction) & Welfare Officer]	
4.	Ms. Anju Chhabra Khurana Registrar	Registrar (RKD-Weeding)	Registrar (P&P)	*Vice Sl. No. 1.*
5.	Mr. K.K. Bhati Registrar	Registrar (Genl. Admn.-II)	Registrar [Library, Mediation & Conciliation Centre (DHC), Management & Coordination Cell (BMCs District Courts) and Retired Judges Cell)	
6.	Mr. Atul Kumar Sharma Registrar	Registrar (Genl. Admn-I)	Registrar (RKD-Weeding)	*Vice Sl. No. 4.*
7.	Mr. O.P. Narang Joint Registrar	JR [Writs I to III, RKP (Writs), PIL, PSA and Receipt & Despatch]	JR (P&P)	*Vice Sl. No. 11.*
8.	Mr. Krishan Kr. Sharma Joint Registrar	JR (Genl. Admn. -I & Retired Judges Cell)	JR (Estt.-I & II))	*Vice Sl. No. 9.*
9.	Shri Shekhar Chandra Joint Registrar	JR (Estt.-I & II))	Joint Registrar (Genl. Admn. -I & Retired Judges Cell)	*Vice Sl. No. 8.*
10.	Mr. Ravindra Kumar Sharma Joint Registrar	JR (RKD, Weeding of cases of Original/Appellate Side)	JR (IT)	*Vice Sl. No. 12.*
11.	Ms. Kaushlya Verma Joint Registrar	JR (P&P)	JR [Writs I to III, RKP (Writs), PIL, PSA and Receipt & Despatch]	*Vice Sl. No. 7.*
12.	Ms. Sadhna Gupta Joint Registrar	JR (IT)	JR (RKD, Weeding of cases of Original/Appellate Side)	*Vice Sl. No. 10.*

Sl. No	Name & designation of the officer	From	To	Remarks
13.	Mr. Arun Kumar-I Joint Registrar	JR (Estt. and court cases of Estt. I & II, deployment of staff in Courts and Registry and PIO-I)	JR (Estt. and court cases of Estt. I & II, deployment of staff in Courts and Registry, PIO-I and Nodal Officer for payment issues of Data Entry Operators)	
14.	Ms. Geetha Gopinathan Deputy Registrar	DR (Estt. II and court cases of Estt. I & II, deployment of staff in Courts & Registry and Nodal Officer for payment issues of Data Entry Operators)	DR-cum PA to Registrar General	
15.	Mr. Lalit Kumar Rawal Assistant Registrar	AR (Civil-I, IV, V & Inspection Appellate-II)	AR (RKD, Comparison of digitized data and Weeding of cases of Original/ Appellate Side, and custodian of Original documents)	
16.	Mr. Sanjay Kalra Assistant Registrar	AR (Protocol & Hospitality)	AR (Writ)	*In place of Mr. Javed Khan, AR*
17.	Mr. Rohtash Singh Assistant Registrar	Pool of Establishment	AR (Protocol & Hospitality)	*On promotion as Assistant Registrar and vice Sl. No. 16.*
18.	Ms. Neena Malhotra Assistant Registrar	AOJ (Civil-I)	AR (Civil-I, IV, V & Inspection Appellate-II)	*On promotion as Assistant Registrar and vice Sl. No. 15.*

Note; 1. Mr. S.P. Singh, O.S.D. will submit files relating to Management & Coordination Cell (BMCs District Courts) through Mr. K.K. Bhati, Registrar.

2. All the aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. Nos.20025-34/Estt./E.I/DHC Dated: 28.09.2018

Copy for information and necessary action to :-

1. All Registrars/OSDs
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/Joint Registrars (Judicial)
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts
6. P.Ss to Hon'be Judges
7. Officers concerned.
8. P.A to Registrar (IT) with request to get this office order uploaded on the intranet of this Court.
9. To be placed in the personal file of the Officers concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

Brought the same to the notice of Worthy Registrar (IT).
As directed same be uploaded on the Intranet of this Court.

Sanjay
28/09/18
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI

No.721/Estt./E-IV/DHC
Date: 15.10.2018

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.12 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	Category of Post	Minimum qualifications prescribed for appointment to the post		Mode of appointment	
12	Senior Personal Assistant (Promotion/ Selection Post)	a)	For members of the Establishment of the High Court: 3 years' service in category 19 (Personal Assistant) mentioned in Schedule I.	a)	50% of the vacant posts by promotion from category 19 (Personal Assistant) mentioned in schedule-I on the basis of seniority-cum-suitability on the basis of shorthand dictation to be transcribed on Computer/ Typewriter, failing which by direct recruitment. "Provided, Personal Assistants, who have completed eight (8) years of regular service would be promoted as Senior Personal Assistant. Such promotees would be en bloc shown at the bottom of the seniority list in the year in which they were promoted as Senior Personal Assistants. Such promotees would maintain *inter se* seniority between them in the cadre of Personal Assistant. They would be junior to those promoted in the cadre of Senior Personal Assistant in the said year or earlier years. In case a junior in the said category has completed eight years of regular service, his senior would also be considered, provided the shortfall is less than six months. Promotions made under this proviso would be adjusted and from the 50% promotion quota."
		b)	For direct recruits: Graduate with speed of not less than 110 w.p.m. in shorthand and 40 w.p.m. in typewriting.	b)	50% of the vacant posts by direct recruitment on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer/ Typewriter. The short listed candidates would also undergo a viva voce test. [Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered.]

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst.No.21337-44/Estt./E-IV/DHC Date:15.10.2018

Copy to:-

1. The Registrars/ Co-ordinator (DAC)/ OSD.
2. The Joint Registrar cum Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy.Controller of A/cs., Additional Co-ordinator (DAC).
4. The Deputy Registrar cum P.A. to Registrar General.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn.Officers(Judl.)/Branch In-charges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

(K.K.Sharma)
Joint Registrar(Estt.)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet and Website of this Court as at point No.6 above.

JD(IT)

15/10/2018
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 1065/Estt./E1/DHC
Date: 13.11.2018

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect:-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. K.K. Bhati Registrar	Registrar [Library, Mediation & Conciliation Centre (DHC), Management & Coordination Cell (BMCs District Courts) and Retired Judges Cell]	Registrar [Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell]	
2.	Mr. H.K. Arora Registrar	Registrar (Special/ Examination Cell)	Registrar (Special/ Examination Cell except DHJS and DJS)	
3.	Mr. Sunil Kukreja Registrar	Registrar (IT and Appellate Authority under RTI Act)	Registrar (IT, Appellate Authority under RTI Act and RKD-Weeding/ Appellate/Original)	
4.	Mr. Atul Kumar Sharma Registrar	Registrar (RKD-Weeding)	Registrar [Management & Coordination Cell (BMCs District Courts)]	
5.	Mr. S.P. Singh Officer on Special Duty	OSD [Management and Coordination Cell (BMCs District Court) and Medical facilities to sitting and retired Hon'ble Judges]	OSD (Medical facilities to sitting and retired Hon'ble Judges)	
6.	Mr. Reetesh Singh Officer on Special Duty	JR [Member Secretary - State Court Management System Committee (SCMS Committee) and Rules]	OSD [Examination for DHJS and DJS, Member Secretary - State Court Management System Committee (SCMS Committee) and Litigation]	
7.	Mr. T.R. Nagpal Joint Registrar	JR (Accounts)	JR [Criminal-III, Civil-II & III, Inspection (Appl-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	*Vice Sl. No. 8.*
8.	Mr. Sanjay Kr. Sharma Joint Registrar	JR [Criminal-III, Civil-II & III, Inspection (Appl-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	JR (Accounts)	*Vice Sl. No. 7.*
9.	Mr. Jugal Kishore Assistant Registrar	AR-cum-PA to Registrar General	AR [Management & Coordination Cell (BMCs District Courts)]	
10.	Mr. Naresh Mehta Assistant Registrar	PS/AOJ (RKD)	AR (RKD-Appellate)	*Upon promotion as AR*
11.	Ms. Harsudha Assistant Registrar	AOJ (Filing)	AR (RKD-Original)	*Upon promotion as AR*

Note: All the aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. Nos. 22985-94/Estt./E.I/DHC Dated: 13.11.2018

Copy for information and necessary action to :-

1. All Registrars/OSDs/ Co-ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/Joint Registrars (Judicial)
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts/ Assistant Registrar (Library).
6. P.Ss to Hon'be Judges/ Court Masters/ Branches-in-charge.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading this office order (i) on the Intranet of this Court, and (ii) on the website of this Court under chapter 12 of RTI disclosure.
9. To be placed in the personal file of the Officers concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

Registrar (IT) - on leave

JR(IT)

Be uploaded immediately.

13/11/2018

J.D(T)

13/11/2018

SO-SA-I

13-11-2018

Rajiv (JSA)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1070/Estt-II/E.V/DHC

Dated: 14.11.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Surender Singh, Usher **(Emp. Code: 10000822)**	Receipt & Despatch Branch	Court of Hon'ble Mr. Justice Navin Chawla	*Vice Mr. Sampat Ram, Usher (since retiring in November)*
2.	Mr. Suresh, Court Attendant (S) **(Emp. Code: 10001469)**	Pool of Establishment	Receipt & Despatch Branch	*Vice Sl. No.1 above*

Note: The above-said officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.24000-08/Estt-II./E.V/DHC **Dated: 14.11.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II) and AOJ (Estt-II).
2. OSD (Receipt & Despatch).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. Private Secretary to Hon'ble Mr. Justice Navin Chawla.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1075/Estt-II/E.V/DHC

Dated: 15.11.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Raj Kumar R, Library Attendant **(Emp. Code: 81397072)**	Pool of Establishment	Judges Library	*Vice Sl. No.2 below*
2.	Mr. Bhagwant Singh Bisoti Court Attendant **(Emp. Code: 10002139)**	Judges Library	Pool of Establishment	*Vice Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.24148-54/Estt-II./E.V/DHC **Dated: 15.11.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II) and AOJ (Estt-II).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
5. AOJ (Accounts) for being placed in the personal file of Officials concerned.
6. Officials Concerned.
7. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet and website of this court as per serial no. 4 above.

16/11/2018
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1096/Estt-II/E.V/DHC
Dated: 19.11.2018

OFFICE ORDER

As per the directions of the competent Authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To
1.	Ms. Sangeeta Anand, Private Secretary **(Emp. Code: 10001808)**	Pool of Establishment	**Hon'ble Mr. Justice Manoj Kumar Ohri**
2.	Mr. Pankaj Goel, Court Master **(Emp. Code: 10002204)**	Pool of Establishment	
3.	Ms. Seema Malhotra, Senior Personal Assistant **(Emp. Code: 15634285)**	Pool of Establishment	
4.	Mr. Jitendra, Personal Assistant **(Emp. Code: 15708547)**	Pool of Establishment	
5.	Mr. Harsh Kumar, Senior Judicial Assistant *(To work as ACM)* **(Emp. Code: 10002076)**	Pool of Establishment	
6.	Mr. Vijay Kumar Aggarwal, Restorer **(Emp. Code: 10001908)**	Pool of Establishment	
7.	Mr. Kishore, Chauffeur **(Emp. Code: 10001522)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Amrit Kumar, Usher **(Emp. Code: 10001421)**	RKD (Appellate)	
9.	Mr. Nidesh Kumar, Court Attendant **(Emp. Code: 10002102)**	Court of Mr. Rakesh Kumar-IV, JR (J)	
10.	Ms. Jubedia, Court Attendant **(Emp. Code: 17200819)**	Pool of Establishment	
11.	Mr. Mukul Panwar, Security Attendant **(Emp. Code: 82234762)**	Pool of Establishment	
12.	Ms. Manju Devi, Court Attendant **(Emp. Code: 10002148)**	Pool of Establishment	
13.	Mr. Rajesh Kumar, Court Attendant (S) **(Emp. Code: 11290816)**	Pool of Safaiwalas, P&P Branch	

Note: The above-said officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(KISHOR KUMAR)
DEPUTY REGISTRAR (ESTT.)

Endst. No.24447-55/Estt-II./E.V/DHC **Dated: 19.11.2018**

Copy forwarded for information to:-

1. OSD (Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (P&P)/ Registrar (Protocol)/ Registrar (RKD).
3. Mr. Rakesh Kumar-IV, Joint Registrar (J).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Deputy Registrar-cum-Secretary to the Registrar General.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 1.2 of RTI disclosure.
7. AOJ (Estt./Accounts) for being placed in the personal files of Officers/Officials concerned.
8. Officers/Officials Concerned.
9. Guard file.

ASSISTANT REGISTRAR (ESTT-II)

Office order overleaf has been brought to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & website of this Court ~~of this~~ under Chapter 12 of RTI Disclosure.

19/11/2018
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No.1128/Estt./E2/DHC
Date: 26.11.2018

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers/Officials of this Court with immediate effect :-

Sl. No	Name & designation of the Officers/Officials	From	To	Remarks
1.	Mr. Manish Aggarwal Joint Registrar	JR (Special/Examination Cell)	JR (Examination for DHJS & DJS)	
2.	Mr. Alok Madan Deputy Registrar	DR (Special/ Examination Cell)	DR (Special/ Examination Cell except DHJS and DJS)	
3.	Mr. Anil Kumar Jain Assistant Registrar	AR (Special/ Examination Cell)	AR (Special/ Examination Cell except DHJS and DJS)	
4.	Mr. Satya Dev Prajapati Assistant Registrar	AR (Genl.Admn-I)	AR (Examination for DHJS & DJS)	
5.	Mr. Diwakar Chandra Court Master	AOJ (Special/ Examination Cell)	AOJ (Special/ Examination Cell except DHJS and DJS)	
6.	Mr. Anil Yadav Senior Judicial Assistant	SJA (Special/ Examination Cell)	SJA (Special/ Examination Cell except DHJS and DJS)	
7.	Mr. Amar Nath Senior Judicial Assistant	SJA (Special/ Examination Cell)	SJA (Examination for DHJS & DJS)	
8.	Mr. Vikas Kr. Prasad Judicial Assistant	JA (Special/ Examination Cell)	JA (Special/ Examination Cell except DHJS and DJS)	
9.	Ms. Nidhi Arora Judicial Assistant	JA (Special/ Examination Cell)	JA (Special/ Examination Cell except DHJS and DJS)	
10.	Mr. Akash Uniyal Judicial Assistant	JA (Special/ Examination Cell)	JA (Examination for DHJS & DJS)	
11.	Mr. Shekhar Dahiya Junior Judicial Assistant	JJA (Special/ Examination Cell)	JJA (Special/ Examination Cell except DHJS and DJS)	
12.	Mr. Govind Court Attendant	CA (Special/ Examination Cell)	CA (Special/ Examination Cell except DHJS and DJS)	

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.24949-58/Estt./E.2/DHC Date : 26.11.2018

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator, DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/ Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers/Officials concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers/officials concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

Brought the same to the notice of Worthy Registrar (IT). As directed, same uploaded on the Intranet & website of this Court

JD (IT)

27/11/2018
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 787/Estt./E-1/DHC
Date: 26.11.2018

NOTIFICATION

Hon'ble the Chief Justice has been pleased to appoint Mr. M.P.Singh, an Officer of Delhi Higher Judicial Service, presently working as Additional District Judge, Tis Hazari Courts (Central) as Joint Registrar (Rules) in this Court on deputation basis with immediate effect.

BY ORDER,

Sd/-
(Yash Pal)
O.S.D (Establishment)

Endst. No. 24935-47/E1/Estt./DHC Dated : 26.11.2018

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/ OSDs/ Coordinator (DIAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Joint Registrars/ Joint Registrar (Judicial).
6. Deputy Registrar-cum-PA to Registrar General
7. Officer concerned
8. All Deputy Registrars/Assistant Registrars/ Assistant Registrar (Library)/ Deputy Controller of Accounts.
9. Private Secretary to Hon'ble Judges/ Admn. Officers (Judl.)/ Court Masters/ Branches-in-charge.
10. The Pay & Accounts Officer No.XXI
11. P.A to Registrar (IT) for uploading this office order (i) on the Intranet of this Court, and (ii) on the website of this Court under chapter 12 of RTI disclosure.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Lakhina

Sunil Lakhina
Assistant Registar (Estt.-I)

This Notification has been brought to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & website of this Court as at serial no. 11 above.

JD (IT)

Sanjeev 27/11/2018
PA to Registrar (IT).

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1135/Estt-II/E.V/DHC

Dated: 27.11.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Ms. Asha Kumari, Court Attendant **(Emp. Code: 30873696)**	Pool of Establishment	Reception Counter	*Vice. Sl. No.2 below*
2.	Ms. Rekha Rawat, Court Attendant **(Emp. Code: 35135018)**	Reception Counter	Pool of Establishment	*Vice. Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.25106-13/Estt-II./E.V/DHC **Dated: 27.11.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Registrar (Genl. Admn.-I & II).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

This Office Order has been brought to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & Website of this Court.

28/11/2018
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1136/Estt-II/E.V/DHC

Dated: 27.11.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Kulbhushan Singh, Private Secretary **(Emp. Code: 10000929)**	Hon'ble Mr. Justice C. Hari Shankar	Pool of Establishment	*Vice Sl. No.2 below*
2.	Mr. Dinesh Chandra, Private Secretary **(Emp. Code: 10001890)**	Pool of Establishment	Hon'ble Mr. Justice C. Hari Shankar	*Vice Sl. No.1 above*

Note: The above-said officers will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.25098-105/Estt-II./E.V/DHC **Dated: 27.11.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice C. Hari Shankar.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.) for being placed in the personal file of Officers concerned.
7. Officers Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & Website of this Court.

28/11/2018

JD(IT)

PA to Registrar (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1137/Estt-II/E.V/DHC

Dated: 28.11.2018

OFFICE ORDER

In partial modification of this Court's office order No.880/Estt-II/E.V/DHC dated 14.09.2018, the Competent Authority has been pleased to make the following transfers/postings on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Anil Kumar-I, Senior Judicial Assistant **(Emp. Code: 10002229)**	Writ-II	Chief Justice's Secretariat	*Vice. Sl. No.2 below*
2.	Mr. R. Suresh Kumar, Judicial Assistant **(Emp. Code: 10002302)**	Chief Justice's Secretariat	Writ-II	*Vice. Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.25129-35/Estt-II./E.V/DHC **Dated: 28.11.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice and Chief Justice's Secretariat.
3. Deputy Registrar-cum-PA to Registrar General.
4. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
5. AOJ (Accounts) for being placed in the personal file of Officials concerned.
6. Officials Concerned.
7. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & website of this Court.

28/11/2018

JD (IT).

PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.1138/Estt./E2/DHC
Date: 28.11.2018

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. O.P. Narang Joint Registrar	JR (P&P)	JR [Management and Coordination Cell (BMCs District Courts)]	*Vice Sl. No. 6.*
2.	Mr. Sanjay Sharma Joint Registrar	JR (Protocol)	JR (Gazette-I)	*Vice Sl. No. 3.*
3.	Mr. Naresh Chand Garg Joint Registrar	JR (Gazette-I)	JR (Protocol)	*Vice Sl. No. 2.*
4.	Ms. Sadhna Gupta Joint Registrar	JR (RKD, Weeding of cases of Original/ Appellate Side)	JR [(Original) – additional hand for finalization of Decrees, and in addition to this, any other work of Original Branch assigned to her]	
5.	Ms. Panna Dutta Joint Registrar	JR (Gazette)	JR (RKD, Weeding of cases of Original/ Appellate Side)	*Vice Sl. No. 4.*
6.	Ms. Vandana Kairon Joint Registrar	JR [Management and Coordination Cell (BMCs District Courts)]	JR (P&P)	*Vice Sl. No. 1.*
7.	Ms. Anita Malhotra Deputy Registrar	DR (RKD Karkardooma Court and comparison of digitized data)	DR (RKD, Comparison of digitized data and Weeding of cases of Original Side)	
8.	Ms. Sandhya Kapoor Deputy Registrar	DR (RKD, Comparison of digitized data and Weeding of cases of Original / Appellate Side)	DR (RKD, Comparison of digitized data and Weeding of cases of Appellate Side)	

Note: All the aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.25138-48/Estt./E.2/DHC

Date : 28.11.2018

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator, DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/ Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 792/Estt./E-1/DHC
Date: 01.12.2018

NOTIFICATION

In continuation to this Court's Notification No. 787/Estt./E-1/DHC dated 26.11.2018, the following appointment has been made on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Murari Prasad Singh, Member of Delhi Higher Judicial Service	Joint Registrar (Rules) on deputation basis in the Level 14 of the 7th CPC Pay Matrix.	With effect from 27.11.2018 (F/N) till further orders against the existing vacant post of Joint Registrar (Rules).

Note :- Joint Registrar (Rules) will also submit files relating to SCMS to the Member Secretary, SCMS.

BY ORDER

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. No.25487-503/Estt./E1/DHC Date: 01.12.2018

Copy forwarded to:

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts.
3. All Registrars/OSDs.
4. The Pay & Accounts Officer No.XXI, Delhi High Court.
5. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. All Joint Registrars/ Deputy Registrars.
7. Deputy Registrar-cum-P.A to Registrar General.
8. All Assistant Registrars/ Dy. Controller of Accounts.
9. P.A to Registrar (IT) for uploading this office order (i) on the Intranet of this Court, and (ii) on the website of this Court under chapter 12 of RTI disclosure.
10. Assistant Registrar (Courts/ Establishment-II).
11. Admn. Officer (Judl.), P&P Branch.
12. Admn. Officer (Judl.), General Branch
13. Admn. Officer (Judl.) Accounts Branch.
14. Admn. Officer (Judl.), Gazette Branch.
15. Officer concerned.
16. Be placed in the personal file of the officer concerned.
17. Guard File.

(Krishan K.Sharma)
Joint Registrar (Establishment)

Brought the same to the notice of Worthy Registrar (IT) who directed same be uploaded on the Intranet & Website of this Court.

PA to Registrar (IT)
03/12/2018

JD (IT)
SO SO-I
Rajiv (ESA)
03.12.2018

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No. 1184 /Estt-II/E.V/DHC
Dated: 07.12.18

OFFICE ORDER

As per the directions of the Competent Authority, the following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Sanjay Prakash Gupta Court Master (Emp. Code: 10001296)	P&P	Pool of Establishment	*Vice Sl. No. 2.*
2.	Mr. Hardev Singh, Admn. Officer (Judl.) (Emp. Code: 10001328)	Pool of Establishment	P&P	*Vice Sl. No. 1.*
3.	Mr. Parveen Kumar Bhawal Restorer (Emp. Code: 10002198)	P&P	Civil-III	-

Note: the above said officers/official will submit their joining reports in the Estt.-II branch positively.

By order

DEPUTY REGISTRAR (ESTT.)

Endst. No. 25989-96 /Estt.-II/E-V/DHC Dated 07.12.18

Copy forwarded for information to:-

1. OSD(Estt.)/ Joint Registrar (Estt.)/ Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Civil-I to V)/Registrar (P&P).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this Order (i) on the intranet of this Court; (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.)/AOJ (Acconts) for being placed in the personal file of officers/official concerned.
7. Officers/official concerned.
8. Guard file.

ADMN. OFFICER (JUDL.)(ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & website of this Court.

PA to Registrar (IT)
07.12.18

JD(IT)/S+SA

Rajiv (SA)

07-12-2018

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1182/Estt-II/E.V/DHC

Dated: 06.12.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Haridwar Yadav, Room Attendant **(Emp. Code: 10000458)**	Mr. Ramesh Chand, Registrar (Genl. Admn.-I & II)	Pool of Establishment	Vice Sl. No.2 below
2.	Mr. Kunal, Court Attendant **(Emp. Code: 46931196)**	Pool of Establishment	Mr. Ramesh Chand, Registrar (Genl. Admn.-I & II)	Vice Sl. No.1 above

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
DEPUTY REGISTRAR(ESTT)

Endst. No.25911-18/Estt-II./E.V/DHC **Dated: 06.12.2018**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Registrar (Genl. Admn.-I & II).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought this Order to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & Website of this Court.

Sanjeev
14.12.18
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1204/Estt-II/E.V/DHC

Dated: 12.12.2018

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Anil Kumar, Senior Judicial Assistant **(Emp. Code: 32560097)**	Court of Hon'ble Mr. Justice C. Hari Shankar	Court of Hon'ble Mr. Justice C. Hari Shankar	To work as Court Mast
2.	Mr. Vikram, Senior Judicial Assistant **(Emp. Code: 10002269)**	Court of Hon'ble Mr. Justice C. Hari Shankar	Court of Hon'ble Mr. Justice C. Hari Shankar	To work as Assistant Court Mast

Note:
1. **Mr. Anil Kumar, SJA shall not claim any salary, allowances and other benefits attached to the post of Court Master, as undertaken by him.**
2. **The above-said officials will submit their Joining Reports in the Estt.-II branch positively.**

By order

Sd/-
JOINT REGISTRAR(ESTT.-II)

Endst. No.26628-35/Estt-II./E.V/DHC **Dated: 12.12.2018**

Copy forwarded for information to:-
1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice C. Hari Shankar.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & Website of this Court.

12.12.18
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No.1205/Estt./E1/DHC
Date: 12.12.2018

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to order that in addition to his existing duties, Mr. Yash Pal, O.S.D (Estt) is associated with Mr. Reetesh Singh, O.S.D(Exam) for the recruitment process of DHJS and DJS, as and when required and the said Officers are allowed to take the secretarial assistance of the officers/officials of this Court under intimation to the undersigned.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. Nos.26659-68/Estt./E.I/DHC Dated: 12.12.2018

Copy for information and necessary action to :-

1. All Registrars/OSDs/Coordinator(DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts/ Assistant Registrar (Library).
6. P.Ss to Hon'be Judges/Administrative Officers (Judl.)/Court Masters/ Branches
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Officers concerned.
9. To be placed in the personal file of the Officers concerned.
10. Guard file.

KKSharma

(Krishan K.Sharma)
Joint Registrar(Estt.)

Brought the same to the notice of Worthy Registrar(IT). As directed, same be uploaded on the Intranet & Website of this Court.

Sanjeev 12/12/18
PA to Registrar (IT)

JD(IT)

List of posts identified suitable for Persons with Disabilities, Physical Requirements and Functional Classification, pursuant to Notification dated 04.01.2021 issued by Government of India, M/o Social Justice and Empowerment, Deptt. of Empowerment of Persons with Disabilities (Divyangjan).

S No.	Designation	Functional Requirements	Suitable Category of Benchmark Disabilities	Nature of work performed in the similar post as per GOI's OM.	Working conditions/ Remarks
1.	Director (Technical)	S, BN, MF, RW, SE	a) D, HH b) OA, OL, BL, OAL, CP, LC, Dw, AAV c) SLD, MI d) MD involving (a) to (c) above	Software Technology computing & grid computing.	Job performed inside the office. The incumbents should be considered with appropriate aids & appliances
2.	Joint Director	S, ST, W, MF, RW, SE, C	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV d) MI e) MD involving (a) to (d) above	Duties assigned by the Director, assisting the Director. They serve in various capacities in the Government. They assist in and/or execute various plans, policies of the Govt. in general, and their dept. in particular, may supervise actual execution of different plans, schemes etc. by the various units of the office and co- ordinate their work. May provide the necessary inputs for the efficient running and expansion of the dept. May lay down policy and prepare plan schemes including cost analysis for expansion and/or continuation of the Department or particular units of the dept. May do analysis and prepare annual, quarterly reports on the functioning and efficiency of the Department for the	The work is performed mainly inside. Occasional touring is required. Working condition are usually calm and quiet. The worker plans his work alone. Incumbent should be considered with appropriate software, aids& appliances as per needs.

				information of public press and the parliament. They also answer queries from the public press and the Parliament. May prepare advertisement material for notifying vacancies etc. in the press. May arrange and/or attend departmental meetings. Guide on purchase and control rules, purchase and supply of equipment's machineries and provision, stationery etc., Award contracts Insurance, Dealing with agents, Uses computers, works in office	
3.	Senior System Analyst	S, ST, W, RW, SE, H	a) LV b) D, HH c) OA, OL, BL, CP, LC, Dw, AAV d) ASD (M), SLD, MI e) MD Involving (a) to (d) above	Maintaining all computer and equipment related to IT in proper working condition.	Works in group and alone inside work place is usually comfortable Mobility and bilateral hand activities should be adequate. Incumbent should be considered with appropriate software, aids & appliances support as per needs.
4.	System Analyst	S, ST, W, RW, SE, H	a) LV b) D, HH c) OA, OL, BL, CP, LC, Dw, AAV d) ASD (M), SLD, MI e) MD Involving (a) to (d) above	Maintaining all computer and equipment related to IT in proper working condition.	Works in group and alone inside work place is usually comfortable Mobility and bilateral hand activities should be adequate. Incumbent should be considered with appropriate software, aids & appliances support as per needs.
5.	Administrative Officer (Judl.)/Court Master* /	S, ST, RW, C	a) B, LV b) D, HH c) OA, BA, OL, BL, OAL, BLOA,	Decide the disciplinary action to be taken against staff as per Rules and Regulations laid down by	The work is performed mostly inside. He usually works alone through interaction

	Administrative Officer(Accounts)		BLA, CP, LC, DW, AAV, MDy d) MI e) MD involving (a) to (d) above	the Department of Personnel and make policy decisions in the matter of administration. Implement policies of the Govt. May function as Head of the Office. They organize and control all clerical work in the office, mark the dak, allot duties of staff, co-ordinate and supervise work of the clerical staff and look after discipline, administrative matters including cases of Earned Leave, in subordination, arrangement of office accommodation, furniture, office equipment's etc. Prepare briefs of important administrative matters and Parliament questions, attend departmental meetings.	with subordinates is actively required. The work place is well lighted It does not involve any hazards. Incumbent should be considered with appropriate software, aids& appliances as per needs.
	*** [Note: In the post of Court Master, the disability of B, D, SLD, MI will not be permissible].**				
6.	Librarian	S, ST, W, BN, SE, C, MF	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV, MDy d) ASD (M), SLD, MI e) MD involving (a) to (d) above	Assisting in collection of books, entry in register, handling approval memos, bills. Annual reports report maintenance. Inter library loan, referral service, list of addition CAS service etc. Thesis / Dissertation section.	The work is mostly performed inside. Work place is well lighted. It does not involve any hazards. Appropriate aids & appliances & software to be used as per needs.
7.	Assistant Programmer	S, ST, W, BN, MF, SE, C	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD (M), SLD, MI e) MD involving (a) to (d) above	Supervising and collecting and dissemination of information. Prepare reports. Update websites etc. Programming of the software and tools for testing and other activities. Operating and programming computers, data entry works,	The work is performed inside. Usually workers work alone. The place is well lighted. Appropriate aids & appliances to be used as per needs.

				maintaining database and updating of database files, typing of documents, maintaining all computers in good working condition. Keep records. Other computer related works and duties assigned by seniors. Maintaining all computers and equipments related to IT in proper working condition. Supervising the works, maintaining all.	
8.	Senior Judicial Assistant/ Court Officer*/Reader	S, ST, W, BN, RW, SE, H, C, MF	a) B, LV b) D, HH c) OA,BA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD, SLD, MI e) MD involving (a) to (d) above	Receipt and scrutiny of Project Proposals. Preparation of Appraisal Note including details of working capital and profitability mentioning DSCR and (ROI). Checking the rates of the capital items required for setting up of the Project. Correspondence with the SCAs& other channel partner regarding sanctioning/ cancellation/clarification on project related matters. Review of schemes by sending MIS-Vito the MIS Cell. Revising the schemes as requested by the SCAs on account of cost escalation of variation in the number of units. Monitoring of the ongoing schemes through correspondence, field visit as per the need. Processing of tour reports of the Zonal Officers. Maintenance of all types of files and records related to documentation of related desks. Preparing LOI, PCC Note, providing relevant	The work is performed mostly inside. He usually works alone though interaction with subordinates is actively required. The work place is well lighted It does not involve any hazards. Incumbent should be considered with appropriate software, aids & appliances support as per needs.

				data for preparation of Parliament Questionnaire. Deriving informal year-wise notional allocation of funds. Assessment of viability of the proposal in the light of NSFDC guidelines. Reconciliation of records with the SCAs.	
	* **[Note: In the post of Court Officer, the disability of BL, BA, B, OA, OL and OAL will not be permissible].**				
9.	Senior Judicial Translator	S,SE,RW, MF	a) B, LV b) D, HH c) OA, BA, OL, BL, OAL, CP, LC, Dw, AAV, MDy d) ASD (M), SLD, MI e) MD involving (a) to (d) above	Translator translates written or printed material from one language to one or more other languages. Scrutinises reports, publications, journals, court judgements, rules and other documents written or printed in one language and translates them into required languages.	The work is mostly performed inside in well lighted rooms. The worker usually works alone. It does not include any hazards. Bilateral hand activities should be adequate. The incumbent should be considered with aids and appliances.
10.	Senior Assistant Librarian	S, ST, MF, RW, SE	a) LV b) D, HH c) OA, OL, BL, OAL, BLOA, CP, LC, Dw, AAV d) ASD (M), SLD, MI e) MD Involving (a) to (d) above	Senior Assistant Librarian organises and maintains systematic collection of books, periodicals and other printed matter in library and issue them to readers, select publications to be purchased and received priced / complementary copies of books, periodicals and other publications from authors / publishers. Classify or supervise classifications, indexing, cataloguing, shelving of books and other publications and maintain records of stocks and issue. Guide readers in selecting books or in finding information required by them. Give information from library	The work is mostly performed inside. Warp lace is well lighted. The worker does his work alone. It does not involve any hazards. Bilateral hand activities should be adequate. Should have functional communication skills with aids & devices. The Incumbent should be considered with suitable aids & appliances.

				sources on subject of general or special interest to individual groups. Maintain liaisons with other libraries. Make abstract and Summaries of important articles from incoming periodicals. Also look after organizations and Administration of academic public research and technical libraries.	
11.	Judicial Translator	S,SE,RW, MF	a) B, LV b) D, HH c) OA, BA, OL, BL, OAL, CP, LC, Dw, AAV, MDy d) ASD (M), SLD, MI e) MD involving (a) to (d) above	Translator translates written or printed material from one language to one or more other languages. Scrutinises reports, publications, journals, court judgements, rules and other documents written or printed in one language and translates them into required languages.	The work is mostly performed inside in well lighted rooms. The worker usually works alone. It does not include any hazards. Bilateral hand activities should be adequate. The incumbent should be considered with aids and appliances.
12.	Assistant Librarian	S, ST, W, BN, SE, C, MF	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD (M), SLD, MI e) MD involving (a) to (d) above	Assistant Lib- Collection of books, entry in register, handling approval memos, bills. Annual reports report maintenance. Inter library loan, referral service, list of addition CAS service etc. Thesis/ Dissertation section look after circulation clerk.	The work is mostly performed inside. Work place is well lighted. It does not involve any hazards. The Visually Impaired category considered with appropriate software and bitter appliances support. The OH Category incumbents need to be considered with mobility aids and appliances. Appropriate aids &appliances to be used as per needs.
13.	Junior Judicial Assistant/Restorer	S, ST, W, BN, RW, SE, H, C, MF	a) B, LV b) D, HH c) OA,BA, OL, BL, OAL,	Receipt and scrutiny of Project Proposals. Preparation of Appraisal Note including details of	The work is performed mostly inside. He usually works alone though interaction

			CP, LC, Dw, AAV d) ASD, SLD, MI e) MD involving (a) to (d) above	working capital and profitability mentioning DSCR and (ROI). Checking the rates of the capital items required for setting up of the Project. Correspondence with the SCAs& other channel partner regarding sanctioning/ cancellation/clarification on project related matters. Review of schemes by sending MIS-Vito the MIS Cell. Revising the schemes as requested by the SCAs on account of cost escalation of variation in the number of units. Monitoring of the ongoing schemes through correspondence, field visit as per the need. Processing of tour reports of the Zonal Officers. Maintenance of all types of files and records related to documentation of related desks. Preparing LOI, PCC Note, providing relevant data for preparation of Parliament Questionnaire. Deriving informal year-wise notional allocation of funds. Assessment of viability of the proposal in the light of NSFDC guidelines. Reconciliation of records with the SCAs.	with subordinates is actively required. The work place is well lighted It does not involve any hazards. Incumbent should be considered with appropriate software, aids & appliances support as per needs.
14.	Junior Judicial Assistant (Technical)	S, ST, W, BN, RW, SE, H, C	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD, SLD, MI e) MD involving (a) to (d) above	Development/support of ERP applications/module. Acting as DBA under Oracle/MSSQLR DBMS environment. Software development Life Cycle processes, Web Based architecture, Interface development (Net, VS, C,	The work is performed mostly inside. He usually works alone though interaction with subordinates is actively required. The work place is well lighted It does not involve any hazards.

				ASP, Java, OAF etc.,) Design, implementation of large-scale network or security project like WAN (50 nodes) / LAN (100 nodes) /MPLSVPN/ IPSEC VPN etc. Solution Design and tendering of large IT projects. Troubleshooting etc.	Visually Impaired category should be considered with appropriate software and other appliances support.
15.	Manager Grade-II	S, ST, W, BN, RW, SE, H, C, MF	a) LV b) D, HH c) OA,BA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD, SLD, MI e) MD involving (a) to (d) above	Responsible for ensuring smooth and proper functioning of the canteen, Catering to foreign delegation, VIPs, supervision of work of subordinate.	The work is performed mostly inside. He usually works alone though interaction with subordinates is actively required. The work place is well lighted It does not involve any hazards. Incumbent should be considered with aids and appliances as per needs.
16.	Assistant Manager-cum-Store Keeper	S, ST, W, BN, RW, SE, H, C	a) B, LV b) D, HH c) OA, OL, OAL, CP, LC, Dw, AAV d) ASD (M, MoD), ID, SLD, MI e) MD involving (a) to (d) above	Procure and receive all raw materials, in-charge of store items and raw materials. Maintain account of the stock items.	The work is mostly performed inside in well lighted rooms. The worker usually does his work alone. It does not involve any hazard. Appropriate computer software & aids and appliance to be used as per needs.
17.	Clerk	S, ST, W, BN, RW, SE, H, C, MF	a) LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV, MDy d) ASD (M, MoD), ID, SLD, MI e) MD involving (a) to (d) above	To issue coupons in respect of items prepared for daily sale on counter, to maintain daily cash sales against the coupons issued off and submit daily account in respect of sales.	The work is mostly performed inside in well lighted rooms. The worker usually does his work alone. It does not involve any hazard. The incumbent should be considered with aids and appliances.
18.	Cook	S, ST, W, BN, RW, SE, H, C	a) LV b) D, HH c) OA, OL, OAL, CP, LC, Dw,	To prepare e lunch/meals and snacks like bonda, butter-toast, etc.	The work is mostly performed inside in well lighted rooms. The worker usually

			AAV d) ASD (M, MoD), ID, SLD, MI e) MD involving (a) to (d) above		does his work alone. It does not involve any hazard. The incumbent should be considered with aids and appliances.
19.	Assistant Cook	S, ST, W, BN, MF, RW, SE	a) LV b) D, HH c) OL, CP, LC, Dw, AAV d) ASD (M, MoD), SLD, MI e) MD involving (a) to (d) above	To assist Halwai in making various dishes	Work is performed generally in a hazardous condition. Incumbent should be considered with aids & appliances.
20.	Canteen Attendants	S, ST, W, BN, RW, SE, H, C	a) LV b) D, HH c) OA, OL, OAL, CP, LC, Dw, AAV d) ASD (M, MoD), ID, SLD, MI e) MD involving (a) to (d) above	Prepare Tea/Coffee/Juice etc., serve Tea/Coffee etc. in	The work is mostly performed inside in well lighted rooms. The worker usually does his work alone. It does not involve any hazard. The incumbent should be considered with aids and appliances.
21.	Court Attendant/Room Attendant/ Security Attendant/Lawn Attendant/Court Attendant(S)	S, ST, W, BN, L, PP, RW, SE, H, C	a) B, LV b) D, HH c) OA, OL, BL, OAL, CP, LC, Dw, AAV d) ASD (M, MoD), ID, SLD, MI e) MD involving (a) to (d) above	Assisting in all manual duties as per works assigned by the superiors.	The work is performed inside as well as outside. Mobility and bilateral hand activities should be adequate. Incumbent should be functionally able to complete the assigned task efficiently with aids and appliances, whenever necessary.

For the post of Private Secretary, Senior Personal Assistant and Personal Assistant

Following categories of persons with Benchmark Disabilities are eligible:-

(i) OL-One Leg
(ii) BL- Both Legs
(iii) LC-Leprosy cured
(iv) Dw-Dwarfism
(v) AAV-Acid Attack Victims
(vi) ASD-Autism Spectrum Disorder (M=Mild, MoD=Moderate)
(vii) SLD-Specific Learning Disability
(viii) Mental Illness
(ix)Multiple Disabilities involving (i) to (viii).

For the post of Chauffeur/ Despatch Van Driver (Rider)/ Despatch Rider/ Despatch Rider-cum- Process Server

It was resolved that "keeping in view the nature of duties which involve driving either a two wheeler vehicle or four wheeler vehicle, reservation for physically disabled persons is not feasible in the posts of Chauffeur/ Despatch Van Driver (Rider)/ Despatch Rider/ Despatch Rider-cum-Process Server".

PHYSICAL REQUIREMENT ABBREVIATIONS USED IN THE TABLE

S	Sitting
ST	Standing
W	Walking
BN	Bending
L	Lifting
KC	Kneeling & Crouching
JU	Jumping
CRL	Crawling
CL	Climbing
PP	Pulling & Pushing
MF	Manipulation with Fingers
RW	Reading & Writing
SE	Seeing
H	Hearing
C	Communication

CATEGORICAL ABBREVIATION OF BENCH MARK DISABILITY USED IN THE TABLE

B	Blind
LV	Low Vision
D	Deaf
HH	Hard of Hearing
OA	One Arm
OL	One Leg
BA	Both Arms
BL	Both Leg
OAL	One Arm and One Leg
BLOA	Both leg & one arm
BLA	Both Legs Arms
CP	Cerebral Palsy
LC	Leprosy Cured
Dw	Dwarfism
AAV	Acid Attack Victims
MDY	Muscular Dystrophy
ASD	Autism Spectrum Disorder (M= Mild, MoD= Moderate)
ID	Intellectual Disability
SLD	Specific Learning Disability
MI	Mental Illness
MD	Multiple Disabilities

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.08/Estt-II/E.V/DHC
Dated: 09.01.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

Sl. No	Name of the official & Post held	From	To	Remarks
1.	Mr. Manoj Kumar S/o Mr. Guru Charan Prasad Restorer **(Emp. Code -36430031)**	Information Technology	Pool of Establishment	*On promotion*
2.	Mr. Satpal Singh S/o Mr. Jugti Ram Restorer **(Emp. Code -10001909)**	PSA	Pool of Establishment	*On promotion*
3.	Mr. Jitender Singh S/o Mr. Bhim Singh Restorer **(Emp. Code -91346566)**	Court of HMJ Valmiki J. Mehta	Pool of Establishment	*On promotion*
4.	Mr. Naresh Kumar Restorer **(Emp. Code -99270455)**	Mr. Sudhanshu Kaushik, JR (J)	Pool of Establishment	*On promotion*
5.	Mr. Lalit Kumar Restorer **(Emp. Code -63112684)**	JR ((Estt.)	Pool of Establishment	*On promotion*
6.	Mr. Ashish Kaundal Restorer **(Emp. Code -61651894)**	Court of HMJ S.Muralidhar	Pool of Establishment	*On promotion*
7.	Mr. Prasanna Kumar Jha Restorer **(Emp. Code -10002163)**	Listing	Pool of Establishment	*On promotion*
8.	Mr. Sonu Tyagi Restorer **(Emp. Code -22173897)**	Company	Pool of Establishment	*On promotion*
9.	Mr. Amarjot Singh Virk Restorer **(Emp. Code -10002715)**	Protocol	Pool of Establishment	*On promotion*
10.	Ms. Geetha Sajeev Restorer **(Emp. Code -10002186)**	Statistics / Listing	Pool of Establishment	*On promotion*
11.	Ms. Ritu Galami Restorer **(Emp. Code -67283760)**	Criminal-III	Pool of Establishment	*On promotion*
12.	Mr. Nitin Pant Restorer **(Emp. Code -63621193)**	Filing	Pool of Establishment	*On promotion*
13.	Mr. Akshay Kumar Restorer **(Emp. Code -80328652)**	Writ-II	Pool of Establishment	*On promotion*
14.	Ms. Rekha Bisht Restorer **(Emp. Code -35135018)**	Facilitation Centre	Pool of Establishment	*On promotion*
15.	Mr. Ramesh Kumar Restorer **(Emp. Code -61691328)**	Judge's Pantry	Pool of Establishment	*On promotion*

Sl. No	Name of the official & Post held	From	To	Remarks
16.	Mr. Vikram Jeet Sharma Restorer **(Emp. Code -10001576)**	Registrar (Protocol)	Pool of Establishment	*On promotion*
17.	Mr. Amit Singh Restorer **(Emp. Code -83741280)**	Court of HMJ A.K. Chawla	Pool of Establishment	*On promotion*
18.	Mr. Rakesh Kumar S/o Mr. Siya Ram Pandey Restorer **(Emp. Code -16305825)**	Court of HMJ J.R. Midha	Pool of Establishment	*On promotion*
19.	Mr. Inder Singh S/o Mr. Hari Ram Restorer **(Emp. Code -80573098)**	Court of HMJ Najmi Waziri	Pool of Establishment	*On promotion*
20.	Mr. Susheel Kumar Restorer **(Emp. Code -33005043)**	DR (Estt.I)	Pool of Establishment	*On promotion*
21.	Ms. Manjeet Kaur Restorer **(Emp. Code -14508187)**	Mediation & Conciliation Centre	Pool of Establishment	*On promotion*
22.	Mr. Bhuwan Singh Rawat Restorer **(Emp. Code -10001630)**	Registrar (Vigilance)	Pool of Establishment	*On promotion*
23.	Mr. Anurag Sharma Restorer **(Emp. Code -42035805)**	Court of HMJ Sunil Gaur	Pool of Establishment	*On promotion*
24.	Mr. Girish Chandra Arya Restorer **(Emp. Code -10002126)**	JR (Cash & Budget)	Pool of Establishment	*On promotion*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.482-96/Estt-II./E.V/DHC **Dated: 09.01.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II) and AOJ (Estt-II).
2. Registrar (Protocol)/ Registrar (Vigilance)/ Registrar (IT)/ Registrar (Criminal I to III, Company)/ Registrar (Cash, Budget, Accounts)/ Registrar (Mediation and Conciliation Centre)/ OSD (Writs I to III, PSA).
3. Mr. Sudhanshu Kaushik, Joint Registrar (Judicial).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Deputy Registrar-cum-PA to Registrar General.
6. Private Secretary to Hon'ble Dr. Justice S. Muralidhar.
7. Private Secretary to Hon'ble Mr. Justice J.R. Midha.
8. Private Secretary to Hon'ble Mr. Justice Sunil Gaur.
9. Private Secretary to Hon'ble Mr. Justice Valmiki J. Mehta.
10. Private Secretary to Hon'ble Mr. Justice Najmi Waziri.
11. Private Secretary to Hon'ble Mr. Justice A.K. Chawla.
12. AOJ (Accounts) for being placed in the personal file of Officials concerned.
13. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
14. Officials Concerned.
15. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.31/Estt-II/E.V/DHC
Dated: 14.01.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name of the Official	From	To	*Remarks*
1.	Mr. Aditya Navani Junior Judicial Assistant	Pool of Establishment	Gazette-I	*Vice Mr. Ashok Sharma since promoted as AOJ/CM.*
2.	Ms. Disha Juneja Junior Judicial Assistant	Pool of Establishment	Civil-III	*Vice Mr. Hardev Singh since promoted as AOJ/CM.*
3.	Mr. Abhishek Trikha Junior Judicial Assistant	Pool of Establishment	Cash-II	*Vice Mr. Rajendra Prasad since promoted as AOJ/CM.*
4.	Mr. Nikhil Junior Judicial Assistant	Pool of Establishment	Company	*Vice Mr. Pankaj Vats since promoted as AOJ/CM.*
5.	Mr. Sumit Junior Judicial Assistant	Pool of Establishment	Original	*Vice Mr. Shaheed Ul Zafar since promoted as AOJ/CM.*
6.	Mr. Parikshit Rana Junior Judicial Assistant	Pool of Establishment	Civil-II	*Vice Mr. Sanjoy Kumar Ojha since promoted as AOJ/CM.*
7.	Mr. Vijay Gulia Junior Judicial Assistant	Pool of Establishment	Examination Cell except DHJS and DJS	*Vice Mr. Diwakar Chandra since promoted as AOJ/CM.*
8.	Ms. Monika Bharmoria Junior Judicial Assistant	Pool of Establishment	Writ	*Vice Mr. Praveen Kumar since promoted as AOJ/CM.*
9.	Mr. Suvigya Banerjee Junior Judicial Assistant	Pool of Establishment	Criminal-I	*Vice Mr. Dilip Kumar Biswal since promoted as AOJ/CM.*
10.	Mr. Amarjeet Junior Judicial Assistant	Pool of Establishment	Filing	*Vice Mr. Mahendra Pal Singh Kadian since promoted as AOJ/CM.*
11.	Mr. Manish Singh Rawat Junior Judicial Assistant	Pool of Establishment	Genl.Admn	*Vice Mr. Pradeep Kumar Gaur since promoted as AOJ/CM.*
12.	Mr. Alok Singh Junior Judicial Assistant	Pool of Establishment	Gazette-II	*Vice Mr. Sharvan Kumar Tanwar since promoted as AOJ/CM.*
13.	Mr. Dheeraj Thakur Junior Judicial Assistant	Pool of Establishment	Writ	*Vice Mr. Lakhvinder Singh since promoted as AOJ/CM.*
14.	Ms. Priyanka Saroha Junior Judicial Assistant	Pool of Establishment	Filing	*Vice Ms. Kamla Joshi since promoted as AOJ/CM.*
15.	Mr. Mohammad Amir Junior Judicial Assistant	Pool of Establishment	Training Room	*Vice Mr. Vineet Aswal since promoted as AOJ/CM.*
16.	Mr. Neeraj Kumar Junior Judicial Assistant	Pool of Establishment	Accounts	*Vice Mr. Amit Kumar since promoted as AOJ/CM.*
17.	Mr. Sumit Saurabh Junior Judicial Assistant	Pool of Establishment	Estt.-II	*Vice Mr. R.K. Sachdeva since promoted as AOJ/CM.*
18.	Mr. Dheeraj Kashyap Junior Judicial Assistant	Pool of Establishment	Filing	*Vice Mr. Subhash Chand since promoted as AOJ/CM.*
19.	Mr. Rohit Lohchab Junior Judicial Assistant	Pool of Establishment	Listing	*Vice Ms. Jyoti Sachdeva since promoted as AOJ/CM.*
20.	Mr. Rahul Bhardwaj Junior Judicial Assistant	Pool of Establishment	Original	*Vice Ms. Shobha Saini since promoted as AOJ/CM.*
21.	Mr. Amandeep Singh Junior Judicial Assistant	Pool of Establishment	Gazette-II	*Vice Mr. Deepak Kumar since promoted as AOJ/CM.*
22.	Mr. Ankit Dalal Junior Judicial Assistant	Pool of Establishment	Gazette-I	*Vice Mr. Balvinder Singh since promoted as AOJ/CM.*

S. No.	Name of the Official	From	To	*Remarks*
23.	Mr. Arvind Junior Judicial Assistant	Pool of Establishment	Civil-I	*Vice Ms. Lalita Pruthi since promoted as AOJ/CM.*
24.	Ms. Ramandeep Kaur Junior Judicial Assistant	Pool of Establishment	Filing	*Vice Mr. Anil Naugain since promoted as AOJ/CM.*
25.	Mr. Ajay Kumar Yadav Junior Judicial Assistant	Pool of Establishment	Civil-V	*Vice Ms. Indu Sharda since promoted as AOJ/CM.*
26.	Ms. Bhawna Balayan Junior Judicial Assistant	Pool of Establishment	Filling	*Vice Mr. Sube Singh since promoted as AOJ/CM.*
27.	Mr. Amit Kumar Junior Judicial Assistant	Pool of Establishment	Protocol	*Vice Mr. Sandeep Sharma since promoted as AOJ/CM.*
28.	Mr. Gaurav Dabas Junior Judicial Assistant	Pool of Establishment	Criminal-II	*Vice Ms. Mithlesh Kumari since promoted as AOJ/CM.*
29.	Ms. Anju Yadav Junior Judicial Assistant	Pool of Establishment	Civil-III	*Vice Ms. Suman Chawla since promoted as AOJ/CM.*
30.	Mr. Keshav Mahaur Junior Judicial Assistant	Pool of Establishment	Writ-III	*Vice Ms. Ashu, JJA since resigned.*
31.	Mr. Shaif Ali Khan Junior Judicial Assistant	Pool of Establishment	Filing	*Vice Mr. Amitesh Kumar Sharma, JJA since resigned.*
32.	Mr. Gaurav Sharma Junior Judicial Assistant	Pool of Establishment	Estt.-I	*Vice Mr. Manish Singh, JJA since resigned.*
33.	Mr. Keshav Junior Judicial Assistant	Pool of Establishment	Vigilance-I	*Vice Ms. Meeta Adlakha, JA since resigned.*
34.	Mr. Vishal Khurana Junior Judicial Assistant	Pool of Establishment	Information Technology	*Vice Mr. Sanjeev Kumar, JJA since resigned.*
35.	Ms. Shreyasi Ranjan Junior Judicial Assistant	Pool of Establishment	Copy (Appellate)	*Vice Ms. Shashi Sharma, JA since retired.*
36.	Ms. Rashmi Junior Judicial Assistant	Pool of Establishment	PIL Cell	
37.	Mr. Abhishek Kumar Singh Junior Judicial Assistant	Pool of Establishment	Examination Cell except DHJS and DJS	
38.	Mr. Karan Sachdeva Junior Judicial Assistant	Pool of Establishment	Examination for DHJS and DJS	

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT.-II)

Endst. No.867-74/Estt-II./E.V/DHC **Dated: 14.01.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Assistant Registrar (Estt.-II) and AOJ (Estt-II).
2. Registrar (Vigilance)/ Registrar (Genl. Admn-I & II)/Registrar (Cash, Budget, Accounts)/ Registrar (Civil I to V, Criminal I to III, Copy Appl., Company)/ Registrar (Protocol) / Registrar (Filing, Listing)/ Registrar (Special/Examination Cell except DHJS and DJS)/ Registrar (IT)/ Registrar (Original)/ OSD (Examination for DHJS and DJS, Member Secretary/ OSD (Writs I to III, PIL).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. AOJ (Accounts) for being placed in the personal file of Officials concerned.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. Officials Concerned.
8. Guard file.

ASSISTANT REGISTRAR (ESTT.-II)

HIGH COURT OF DELHI : NEW DELHI

No.36/Estt./E2/DHC
Date: 14.01.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officer of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Rajinder Kumar Gupta Assistant Registrar	Court of Hon'ble the Chief Justice	Chief Justice Secretariat (attached with Hon'ble the Chief Justice)	

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.952-61/Estt./E.2/DHC Date : 14.01.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator, DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/ Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & Website of this Court.

15/1/19
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.64/Estt-II/E.V/DHC
Dated: 22.01.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Jitender S/o Late Sh. Amar Singh Restorer **(Emp. Code: 10002405)**	Pool of Establishment	Court of Mr. Deepak Wason, Joint Registrar (Judicial)	-
2.	Mr. Chinmaya Kumar Das Personal Assistant (Diverted) **(Emp. Code: 10711037)**	Pool of Establishment	Court of Mr. Deepak Wason, Joint Registrar (Judicial)	-
3.	Mr. Shamsher Kaushik Restorer **(Emp. Code: 53896920)**	Pool of Establishment	Court of Mr. Sharad Gupta, Joint Registrar (Judicial)	-
4.	Ms. Yashoda Devi Court Attendant **(Emp. Code: 10000807)**	Pool of Establishment	IT Cell	Vice Sl.No.10 below
5.	Mr. Bhag Singh Court Attendant **(Emp. Code: 10001560)**	Protocol	Filing	Vice Sl.No.11 below
6.	Mohd. Akram Peon (Diverted) **(Emp. Code: 10699)**	Court of Mr. Sanjay Jindal, Joint Registrar (Judicial)	Court of Mr. Rakesh Kumar-IV, Joint Registrar (Judicial)	-
7.	Mr. Azad Singh Court Attendant **(Emp. Code: 10000763)**	Cash-II	Pool of Establishment	Vice Sl.No.12 below
8.	Mr. Mohit Maan Court Attendant	Pool of Establishment	Mr. Sudhanshu Kaushik, Joint Registrar (Judicial)	Vice Sl.No.9 below
9.	Mr. Ravit Kumar Court Attendant	Mr. Sudhanshu Kaushik, Joint Registrar (Judicial)	Pool of Establishment	Vice Sl.No.8 above
10.	Mr. Abhimanyu Kumar Court Attendant	IT Cell	Pool of Establishment	Vice Sl.No.4 above
11.	Mr. Afzal Hussian Court Attendant	Filing	Pool of Establishment	-
12.	Mr. Gagan Pal Court Attendant	Pool of Establishment	Cash-II	Vice Sl.No.7 above
13.	Mr. Tej Ram Meena Court Attendant	Pool of Establishment	Protocol	Vice Sl.No.5 above

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.1587-98/Estt-II./E.V/DHC **Dated: 22.01.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Cash, Budget & Accounts)/ Registrar (Protocol)/ Registrar (Filing)/ Registrar (IT).
3. Mr. Rakesh Kumar-IV, Joint Registrar (Judicial).
4. Mr. Sudhanshu Kaushik, Joint Registrar (Judicial).
5. Mr. Deepak Wason, Joint Registrar (Judicial).
6. Mr. Sharad Gupta, Joint Registrar (Judicial).
7. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
8. Deputy Registrar-cum-PA to Registrar General.
9. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
10. AOJ (Accounts) for being placed in the personal file of Officials concerned.
11. Officials Concerned.
12. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI : NEW DELHI

No.170/Estt./E1/DHC
Dated: 22.01.2019

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Rule 11 "in "Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972, so as to read as under :-

11	Application of Central Government Servants Service Rules	In respect of all such matters regarding the conditions of service of **Court Staff** for which no provision or insufficient provision has been made in these rules, the rules and orders for the time being in force and applicable to Central Governments Servants shall regulate the conditions of service of the **Court Staff** subject to such modifications, variations or exception, if any, in the said rules, as the Chief Justice may, from time to time, specify. Provided that the Registrar and Joint/Deputy Registrar belonging to Delhi Higher Judicial Service and Delhi Judicial Service respectively, shall be governed by the rules applicable to the said service.

Note: The above amendments come into force with immediate effect.

By Order,

Sd/-
Dinesh Kumar Sharma
Registrar General

Endst. No. 1636-43/Estt./E1/DHC Dated: 22.01.2019

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Deputy Registrars/ Addl.Co-ordinators (DIAC)/ Assistant Registrars, Assistant Registrar (Library)/ Dy.Controller of A/cs.
4. Deputy Registrar-cum-P.A. to Registrar General.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
6. P.A. to Registrar (IT) for uploaiding this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12 below Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
7. Notice Board.
8. Guard file.

Krishan K. Sharma
Joint Registrar (Establishment)

This Notification has been brought to the notice of Worthy Registrar(IT). As directed same be uploaded on the Intranet & Website (under RTI ... disclosure) of this Court.

23/01/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.126/Estt-II/E.V/DHC

Dated: 05.02.2019

OFFICE ORDER

As per the directions of the competent authority, following transfer/posting is made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Official	From	To	Remarks
1.	Mr. Ajay Kumar Court Attendant **(Emp Code: 68335701)**	Pool of Establishment	Court of Hon'ble Mr. Justice Suresh Kumar Kait	*Vice Sl No below*
2.	Mr. Ajay Kumar Court Attendant **(Emp Code: 61417061)**	Court of Hon'ble Mr. Justice Suresh Kumar Kait	Pool of Establishment	-
3.	Mr. Bhuwan Chand Nainwal Usher **(Emp Code: 10001418)**	Pool of Establishment	Court of Hon'ble Mr. Justice Anup Jairam Bhambhani	*Vice Sl No below*
4.	Mr. Bhuwan Singh Rawat Restorer **(Emp Code: 10001630)**	Court of Hon'ble Mr. Justice Anup Jairam Bhambhani	Pool of Establishment	*Consequent upon his promotion*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.2870-78/Estt-II./E.V/DHC **Dated: 05.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Suresh Kumar Kait.
5. Private Secretary to Hon'ble Mr. Justice Anup Jairam Bhambhani.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & Website of this Court.

05.02.19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.127/Estt-II/E.V/DHC

Dated: 05.02.2019

OFFICE ORDER

As per the directions of Hon'ble the Chief Justice, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Tripurari Prajapati, Senior Judicial Assistant **(Emp. Code: 42571389)**	Listing Branch	Gazette Branch	*(to work in Gazette-I and Gazette-II Branches)*
2.	Mr. Prashant Deep, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Listing Branch	*Vice. Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR(ESTT.-II)

Endst. No.2879-86/Estt-II./E.V/DHC **Dated: 05.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/ Courts).
2. Registrar (Vigilance)/Registrar (Listing).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar(IT). As directed same be uploaded on the Intranet & Website of this Court.

05.2.19
PA to Registrar(IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No.179/Estt.I/E2/DHC
Date : 15.02.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Ms. Bhawana Pant Assistant Registrar	Gazette-I	Management & Coordination Cell (BMCs Distt. Courts)	Vice Sl. No. 3.
2.	Mr. Anil Kumar Jain Assistant Registrar	Special/Examination Cell (except DHJS & DJS)	Establishment-II & APIO	Vice Sl. No. 4.
3.	Mr. Jugal Kishore Assistant Registrar	Management & Coordination Cell (BMCs Distt. Courts)	Gazette-I	Vice Sl. No.1
4.	Mr. V.K.Mittal Assistant Registrar	Establishment-II & APIO	Special/Examination Cell (except DHJS & DJS)	Vice Sl. No.2.

Note: All the aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.3908-17/Estt./E.2/DHC Date : 15.02.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT). This order be uploaded on the Intranet & Website of this Court.

16/02/19
PA to Registrar (IT)

JD(IT)
SA-I

16/02/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.189/Estt-II/E.V/DHC

Dated: 18.02.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Shekhar Dahiya, Junior Judicial Assistant **(Emp. Code: 80603972)**	(Special/Examination Cell except DHJS and DJS)	Mr. H.K. Arora, Registrar (Special/Examination Cell except DHJS and DJS)	-
2.	Mr. Vikas Dagar, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	(Special/Examination Cell except DHJS and DJS)	*Vice Sl.No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.4105-12/Estt-II./E.V/DHC **Dated: 18.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Special/Examination Cell except DHJS and DJS).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar(IT) as directed, same be uploaded on the Intranet & Website of this Court.

18/02/19
PA to Registrar(IT)

SD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.196/Estt-II/E.V/DHC

Dated: 19.02.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Official	From	To	Remarks
1.	Mr. Sunil Kumar Library Attendant **(Emp Code: 10000800)**	Mr. K.K. Bhati, Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell).	Judges Library	
2.	Mr. Jagmohan Singh, Court Attendant **(Emp Code: 10001586)**	R.G. Secretariat	Mr. K.K. Bhati, Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell).	*Vice Sl.No.1 above*
3.	Mr. Afzal Hussain Court Attendant **(New Candidate)**	Pool of Establishment	R.G. Secretariat	*Vice Sl.No.2 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.4193-4200/Estt-II./E.V/DHC **Dated: 19.02.2019**

Copy forwarded for information to:-

OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell).
Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
Deputy Registrar-cum-PA to Registrar General.
PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
AOJ (Accounts) for being placed in the personal file of Officials concerned.
Officials Concerned.
Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

This Office Order has been brought to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & Website of this Court

19/02/19
PA to Registrar (IT)

JDC(IT)

Amir (JJA)

19.02.2019 19/02/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.222/Estt-II/E.V/DHC

Dated: 26.02.2019

OFFICE ORDER

In partial modification of this Court's office order No.136/Estt-II/E.V/DHC dated 07.02.2019, the Competent Authority has been pleased to make the following transfers/postings on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Official	From	To	Remarks
1.	Mr. Mukesh Kumar Gupta, Senior Judicial Assistant **(Emp Code: 10002053)**	Stationery/ Computer Cell	Writ-II	*Vice Mr. Dhani Ram, SJA (since retired)*
2.	Ms. Sandhya Malhotra Senior Judicial Assistant **(Emp Code: 10000948)**	Stationery/ Computer Cell	Writ-II	-
3.	Ms. Laxmi Rani Saha, Senior Judicial Assistant **(Emp Code: 10002042)**	Writ	Pool of Establishment	-
4.	Mr. Jatin, S/o Mr. Rajbir Singh Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Stationery/ Computer Cell	*Vice Sl.No.01 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.4297-4304/Estt-II./E.V/DHC **Dated: 26.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (IT)/OSD (Writs I to III).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on Intranet & Website of this Court.

27/02/19
PA to Registrar (IT)

JD(IT)

27/02/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.223/Estt-II/E.V/DHC

Dated: 26.02.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Nijamuddeen Ansari, Personal Assistant **(Emp Code: 43750134)**	Pool of Establishment	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	*Vice Sl. No.2 below*
2.	Mr. Jitendra, Personal Assistant **(Emp Code: 15708547)**	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	Pool of Establishment	*Vice Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.4305-12/Estt-II./E.V/DHC **Dated: 26.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Manoj Kumar Ohri.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet/website of this Court.

27/2/19
PA to Registrar (IT)

JD(IT)

27/02/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.250/Estt-II/E.V/DHC

Dated: 28.02.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Seema, Court Attendant **(Emp. Code: 95499398)**	Court of Hon'ble Mr. Justice Prateek Jalan	Pool of Establishment	-
2.	Mr. Sundeep Yadav, S/o Mr. Tuhi Ram Yadav Room Attendant **(New Candidate)**	Pool of Establishment	Court of Hon'ble Mr. Justice Prateek Jalan	*Vice Sl.No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.5137-44/Estt-II./E.V/DHC **Dated: 28.02.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Prateek Jalan.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar(IT). As directed same be uploaded on the Intranet & Website of this Court.

28/02/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.373/Estt-II/E.V/DHC

Dated: 06.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfer/posting is mace on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Manoj Kumar, Court Attendant (Contractual)	Pool of Establishment	Court of Hon'ble Mr. Justice A.K. Chawla	*Vice Mr. Amit Singh, Restorer (on being promoted)*

Note: The above-said officials will submit her Joining Report in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.5465-72/Estt-II./E.V/DHC **Dated: 06.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice A.K. Chawla.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Official concerned.
7. Official Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & Website of this Court.

06/3/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.374/Estt-II/E.V/DHC

Dated: 06.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anand Prakash Karketta, Court Attendant **(Emp Code: 10002601)**	Pool of Establishment	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	*Vice Sl. No.2 below*
2.	Ms. Jubedia, Court Attendant **(Emp Code: 17200819)**	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	Pool of Establishment	*Vice Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.5473-80/Estt-II./E.V/DHC **Dated: 06.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Manoj Kumar Ohri.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought this Office Order to the notice of Worthy Registrar(IT). As directed, same be uploaded on the Intranet & Website of this Court.

06/03/19
PA to Registrar(IT)

JDC(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.375/Estt-II/E.V/DHC

Dated: 06.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfer/posting is made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Birender Singh, Court Master (Emp Code: 10001314)	Pool of Establishment	Protocol Branch	*In addition to his own duties/work, he will also look after the work of Retired Judges Cell*

Note: The above-said officer will submit his Joining Report in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.5481-88/Estt-II./E.V/DHC **Dated: 06.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Protocol)/ Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment) for being placed in the personal file of Officer concerned.
7. Officer Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT -II)

Brought the same to the notice of Worthy Registrar (IT). As directed same be uploaded on the Intranet & Website of this Court.

JD (IT)

PA to Registrar (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.405/Estt-II/E.V/DHC

Dated: 13.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Sunil, Private Secretary **(Emp Code: 48427101)**	Court of Hon'ble Mr. Justice Sunil Gaur	Pool of Establishment	*Vice* *Sl. No.2 below*
2.	Ms. Pratima, Personal Assistant **(Emp Code: 62278339)**	Pool of Establishment	Court of Hon'ble Mr. Justice Sunil Gaur	*Vice* *Sl. No.1 above*

Note: The above-said officer/official will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
JOINT REGISTRAR (ESTT-II)

Endst. No.5929-36/Estt-II./E.V/DHC **Dated: 13.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Sunil Gaur.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment/Accounts) for being placed in the personal file of Officer/Official concerned.
7. Officer/Official Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed this Office Order be uploaded on the Intranet & Website of this Court.

13/03/19
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.409/Estt-II/E.V/DHC

Dated: 14.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfer/posting is made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Tul Bahadur, Court Attendant (on diverted capacity) **(Emp Code: 93382942)**	Pool of Establishment	Court of Hon'ble Mr. Justice Chander Shekhar	*Vice Mr. Vinod Kumar, CA (since repatriated)*

Note: The above-said official will submit his Joining Report in the Estt.-II branch positively.

By order

Sd/-
JOINT REGISTRAR (ESTT-II)

Endst. No.5989-96/Estt-II./E.V/DHC **Dated: 14.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Chander Shekhar.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Official concerned.
7. Official Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

Brought the same to the notice of Worthy Registrar (IT). As directed, same be uploaded on the Intranet & Website of this Court.

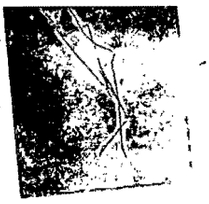
14/03/19
PA to Registrar (IT)

JD(IT)

Reg(IT)(JA)

14-03-2019

14/03/2019



HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.418/Estt-II/E.V/DHC

Dated: 15.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with effect from 12.10.2018 :-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Mahender Singh, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	Writs Branch	-
2.	Mr. Vikas Bayal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
3.	Ms. Mitu Sharma, Junior Judicial Assistant (Data Entry)-ex-cadre			-
4.	Ms. Harmeet Kaur, Junior Judicial Assistant (Data Entry)-ex-cadre			-
5.	Mr. Jitender Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
6.	Ms. Shruti Gandhi, Junior Judicial Assistant (Data Entry)-ex-cadre			-
7.	Mr. Adesh Kumar Mittal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
8.	Ms. Pratibha, Junior Judicial Assistant (Data Entry)-ex-cadre			-
9.	Ms. Deepika, Junior Judicial Assistant (Data Entry)-ex-cadre			-
10.	Mr. Ishwar Singh, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	Civil-III Branch	-
11.	Mr. Siddharth Sood, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	Company Branch	-
12.	Mr. Manish Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
13.	Ms. Swati Bhatia, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	Civil-I Branch	-
14.	Mr. Sandeep Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	Listing Branch	-
15.	Mr. Yogesh Kumar Saini, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	General Branch	-

16.	Mr. Praveen Mavi, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	RKD Branch	-
17.	Mr. Sandeep Pal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
18.	Mr. Manish, Junior Judicial Assistant (Data Entry)-ex-cadre			-
19.	Mr. Nikhil Kumar Kaushal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
20.	Mr. Nitya Nand Singh, Junior Judicial Assistant (Data Entry)-ex-cadre			-
21.	Mr. Pradeep Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
22.	Ms. Shilpa Saxena, Junior Judicial Assistant (Data Entry)-ex-cadre			-
23.	Mr. Yawer Khan, Junior Judicial Assistant (Data Entry)-ex-cadre			-
24.	Mr. Ajeet Singh Besoya, Junior Judicial Assistant (Data Entry)-ex-cadre			-
25.	Ms. Hemant Kumari, Junior Judicial Assistant (Data Entry)-ex-cadre			-
26.	Ms. Arati Kumari, Junior Judicial Assistant (Data Entry)-ex-cadre			-
27.	Ms. Archana Luthra, Junior Judicial Assistant (Data Entry)-ex-cadre			-
28.	Ms. Manju Rani, Junior Judicial Assistant (Data Entry)-ex-cadre			-
29.	Mr. Bhupender Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	I.T.Cell/Portfolio Section	-
30.	Mr. Santosh Singh, Junior Judicial Assistant (Data Entry)-ex-cadre			-
31.	Mr. Sharvan Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
32.	Mr. Samar Kumar Singh, Junior Judicial Assistant (Data Entry)-ex-cadre			-
33.	Ms. Usha Rani, Junior Judicial Assistant (Data Entry)-ex-cadre			-
34.	Ms. Pratibha Kumari, Junior Judicial Assistant (Data Entry)-ex-cadre			-
35.	Ms. H. Subbu Lashmi, Junior Judicial Assistant (Data Entry)-ex-cadre			-
36.	Mr. Pravesh Bayal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
37.	Mr. Saurabh Sharma, Junior Judicial Assistant (Data Entry)-ex-cadre			-

38.	Ms. Meenu, Junior Judicial Assistant (Data Entry)-ex-cadre	Pool of Establishment	I.T.Cell/Portfolio Section	-
39.	Mr. Ramesh Chand, Junior Judicial Assistant (Data Entry)-ex-cadre			-
40.	Mr. Vikas Arora, Junior Judicial Assistant (Data Entry)-ex-cadre			-
41.	Mr. Tilak Raj, Junior Judicial Assistant (Data Entry)-ex-cadre			-
42.	Mr. Lalit Kumar Gaur, Junior Judicial Assistant (Data Entry)-ex-cadre			-
43.	Mr. Syed Uved Hasan, Junior Judicial Assistant (Data Entry)-ex-cadre			-
44.	Mr. Rakesh Kumar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
45.	Mr. Ajay Tanwar, Junior Judicial Assistant (Data Entry)-ex-cadre			-
46.	Mr. Raghav Singhal, Junior Judicial Assistant (Data Entry)-ex-cadre			-
47.	Mr. Sanjeev Sharma, Junior Judicial Assistant (Data Entry)-ex-cadre			-
48.	Mr. Abhishek Vashisth, Junior Judicial Assistant (Data Entry)-ex-cadre			-
49.	Mr. G. Surya Pratap, Junior Judicial Assistant (Data Entry)-ex-cadre			-
50.	Ms. Deepa Pratap, Junior Judicial Assistant (Data Entry)-ex-cadre			-

Note: All related matters such as their leaves etc. shall be dealt with by the officers of the branches where they are posted.

By order

15/03/2019

ASSISTANT REGISTRAR (ESTT-II)

Endst. No. 6241-48 **/Estt-II./E.V/DHC** **Dated:** 15.03.19

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Registrar (Genl. Admn-I & II)/ Registrar (Civil I to V, Criminal I to III) / Registrar (IT, Appellate Authority under RTI Act and RKD-Weeding/Appellate/Original)/ OSD (Writs I to III, RKP(Writs), PIL, PSA and Receipt & Desptach, Digitisation and Training to staff of this Court).
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.421/Estt-II/E.V/DHC

Dated: 16.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Sanjay, Court Attendant (Newly Appointed)	Management & Coordination Cell (BMCs District Courts)	Pool of Establishment	*Vice Sl. No.2 below*
2.	Mr. Sumit Kumar, Court Attendant (Emp. Code: 30810524)	Pool of Establishment	Management & Coordination Cell (BMCs District Courts)	*Vice Sl. No.1 above*

Note: The above-said officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.6288-95/Estt-II./E.V/DHC **Dated: 16.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Management & Coordination Cell (BMCs District Courts))
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

as directed by Worthy Registrar (IT), same be uploaded on Intranet & Website of this Court.

16/3/19
PA to Registrar (IT)

JD(IT)

Rajiv (JA)

16-03-2019

16/03/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.422/Estt-II/E.V/DHC
Dated: 16.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Poonam Sharma, Court Master **(Emp. Code: 10000998)**	Filing Counter	Pool of Establishment	*On being promoted*
2.	Mr. Shivaji Chaudhary, Admn. Officer (J) **(Emp. Code: 10000888)**	Court of Mr. Ravinder Singh, Joint Registrar (J)	Pool of Establishment	*On being promoted*
3.	Ms. Nalini Saxena, Court Master **(Emp. Code: 10000997)**	Original Branch	Pool of Establishment	*On being promoted*
4.	Mr. Mohit Bisht, S/o Mr. Dharam Singh Bisht Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Original Branch	*As per the recommendations of Judges' Committee*
5.	Mr. Rahul Chaudhary, S/o Mr. Prahalad Singh Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Original Branch	*Vice Ms. Nalini Saxena since promoted as Court Master*
6.	Mr. Parveen, S/o Mr. Shamsher Singh Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	P&P Branch	*As per the recommendations of Judges' Committee*
7.	Mr. Ankit Kumar, S/o Mr. Arun Kumar Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	P&P Branch	*As per the recommendations of Judges' Committee*
8.	Mr. Satish Khatri, S/o Mr. Kuldeep Khatri Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Rules Branch	-
9.	Ms. Kiran, D/o Mr. Ramesh Chandra Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	RKD (Karkardooma Courts)	-
10.	Mr. Anand Panday, S/o Mr. Matadin Panday Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	State Court Management System Committee	-
11.	Mr. Apar Sharma, S/o Mr. Devendra Kumar Sharma Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Establishment-II Branch	-
12.	Mr. Manish Choudhary, S/o Mr. Brij Singh Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Listing Branch	*Vice Mr. Prashant Deep, JJA (since terminated)*
13.	Mr. Pravesh Kumar, S/o Mr. Subhash Chander	Pool of Establishment	Receipt & Despatch Branch	*Vice Mr. Nishant Kathuria since*

14.	Ms. Soni Sharma, Court Attendant **(Emp Code: 10000948)**	Copy (A)	Pool of Establishment	*Vice Sl.No.15 below*
15.	Mr. Naveen Mann, S/o Mr. Rajbir Singh Court Attendant **(New Candidate)**	Pool of Establishment	Copy (A)	*Vice Sl.No.14 above*

Note: The above-said officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.6298-6306/Estt-II./E.V/DHC **Dated: 16.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Vigilance)/ Registrar (P&P)/Registrar (Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, JJC, holding Court (Writ Jurisdiction) & Welfare Officer)/ Registrar (Filing, Listing, CFM, ILR, holding Court (Appellate Jurisdiction))/ Registrar (Original) & Transparency Officer/ OSD (Examination for DHJS and DJS, Member Secretary- State Court Management System Committee (SCMS Committee) and Litigation)/ OSD (Writs I to III, RKP(Writs), PIL, PSA and Receipt & Desptach, Digitisation and Training to staff of this Court)/OSD (Scanning of 'B' Part/ Weeding/ Original/ Appellate- DHC KKD).
3. Mr. Ravinder Singh, Joint Registrar (Judicial).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Deputy Registrar-cum-PA to Registrar General.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Establishment/Accounts) for being placed in the personal file of Officials concerned.
8. Officers/Officials Concerned.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

15/03/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.455/Estt-II/E.V/DHC

Dated: 27.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Anu Kapoor, Senior Personal Assistant **(Emp. Code: 60627419)**	Pool of Establishment	Court of Hon'ble Ms. Justice Jyoti Singh	*Vice Sl. No.2 below*
2.	Mr. Shambhu Saran Chaudhary, Senior Personal Assistant (Diverted) **(Emp. Code: 3397)**	Court of Hon'ble Ms. Justice Jyoti Singh	Pool of Establishment	*Vice Sl. No.1 above*

Note: The above-mentioned officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.7002-09/Estt-II./E.V/DHC **Dated: 27.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Ms. Justice Jyoti Singh.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

28/3/19

JD(IT)

Rajeev Roy/IV (JA)

29-03-2019

28/03/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.457/Estt-II/E.V/DHC

Dated: 27.03.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Asha Bansal, Reader (Emp. Code: 10001312)	Listing Branch	Pool of Establishment	*Vice Sl. No.2 below*
2.	Ms. Renu, D/o Mr. Angrej Singh Junior Judicial Assistant (Newly Appointed)	Pool of Establishment	Listing Branch	*Vice Sl. No.1 above*

Note: The above-mentioned officials will submit their Joining Reports in the Estt.-II branch positively.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.7037-44/Estt-II./E.V/DHC **Dated: 27.03.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Filing, Listing, CFM, ILR, holding Court (Appellate Jurisdiction)).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

No.362/Estt./E-1/DHC
Date: 28.03.2019

NOTIFICATION

In continuation of this Court's Order No. 10/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 13.03.2019 and No. 417/Estt./E-1/DHC dated 15.03.2019, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr.Sidharth Mathur, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial), CPC & CJC Mini Sectt. on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 15.03.2019 (F/N) till further orders vice Mr. Sudhanshu Kaushik, who has been repatriated to his parent Office w.e.f 14.03.2019(A/N).

BY ORDER

Sd/-
(Krishan K.Sharma)
Joint Registrar (Estt.)

Endst. No. 7148-61/Estt./E-1/DHC Date: 28.03.2019

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DAC).
4. Joint Registrar cum Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars/Deputy Registrars/Dy.Controller of A/cs/ Assistant Registrar (Library).
7. Deputy Registrar-cum-PA to Registrar General.
8. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Admn. Officers (Judl.)/ Court Masters/ Librarian/ System Analyst.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Sunil Lakhina)
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

JD(IT)

PA to Registrar (IT)

No: 462A/Estt/E-1/DHC
Dated: 28.03.2019

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to repatriate Mr. Murari Prasad Singh, a member of Delhi Higher Judicial Service, working as Joint Registrar (Rules) on deputation in this Court, to his parent department w.e.f. 27.03.2019(A/N), in terms of Order No. 13/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 27.03.2019 issued by this Court.

BY ORDER

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No. 7072A-85A/Estt./E-1/DHC Date: 28.03.2019

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. All Registrars/OSDs/Co-ordinator(DAC).
5. Joint Registrar –cum-Secretary to Hon'ble the Chief Justice
6. The Pay & Accounts Officer No.XXI, Delhi High Court .
7. All Joint Registrars/Deputy Registrars/Dy.Controller of A/cs/ Assistant Registrar (Library).
8. Deputy Registrar-cum-PA to Registrar General.
9. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
10. Private Secretary to Hon'ble Judges
11. Admn. Officers (Judl.)/ Court Masters/ Librarian/ System Analyst.
12. Officer concerned.
13. To be placed in the personal file of the officer concerned.
14. Guard File.

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Order be uploaded on the Intranet & Website of this Court.

JD(IT)

Sr. SA/I
Rajiv (A)

30-05-2019

30/05/2019

HIGH COURT OF DELHI : NEW DELHI

No. 359/Estt./E-1/DHC
Date : 20.05.2017

NOTIFICATION

In continuation of this Court's Notification No. 719/Estt./E-1/DHC dated 17.05.2013 and Order No. 792/Estt./E-1/DHC dated 22.05.2013 and in exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to change the nomenclature of the following posts as mentioned against each with immediate effect :-

S.No.	Existing Nomenclature of the post	Changed Nomenclature of the post
1.	Assistant Registrar (Technical)	Joint Director
2.	System Analyst	Senior System Analyst
3.	Programmer	System Analyst

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No. 10834-45/Estt/E1/DHC Date: 20.05.2017

Copy forwarded to:-

1. All Registrars/ OSD.
2. The Principal Secretary, Department of Law, Justice & LA, Government of NCT of Delhi, 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002, alongwith a copy of Order No. 792/Estt./E-1/DHC dated 22.05.2013.
3. The Pay & Accounts Officers No. XXI, Delhi High Court, New Delhi
4. All Joint Registrars.
5. Secretary to Hon'ble the Acting Chief Jusice.
6. All Deputy Registrars, Assistant Registrars/ Dy. Controller of A/cs.
7. Assistant Registrar-cum-P.A. to Registrar General.
8. Joint Director with the request to upload the instant Notification on the intranet of this Court.
9. Admn. Officer (Judl.), Accounts Branch.
10. Admn. Officer (Judl.), General Branch.
11. Notice Board.
12. Guard file.

Stephen Claudia.
Joint Registrar (Estt.)

HIGH COURT OF DELHI : NEW DELHI

No.469/Estt./E1/DHC
Date: 30.03.2019

OFFICE ORDER

As ordered by Hon'ble the Chief Justice, the following officers of Delhi Higher Judicial Service presently working in this Court on deputation basis, are assigned the work as under with immediate effect :-

Sl.No.	Name & Designation of the officer on deputation basis	From	To
1.	Ms. Aditi Choudhary, Registrar (Vigilance)	Vigilance - I & II, Gazette – I & II, Chief Justice Mini Secretariat and Rules	Vigilance - I & II, Gazette – I & II and Chief Justice Mini Secretariat
2.	Mr. Reetesh Singh, OSD (Examination)	Examination for DHJS and DJS, Member Secretary - State Court Management System Committee (SCMSC) and Litigation	Examination for DHJS and DJS, Member Secretary - State Court Management System Committee (SCMSC), Litigation and Rules.
3.	Mr. Sidharth Mathur, Joint Registrar (Judicial)	CPC & CJC Mini Secretariat	CPC, CJC Mini Secretariat and Rules

Note :- Mr. Sidharth Mathur, Joint Registrar (Judicial) will also submit files relating to SCMSC to the Member Secretary, SCMSC.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. Nos.7304-13/Estt./E.I/DHC Dated : 30.03.2019

Copy for information and necessary action to :-

1. All Registrars/OSDs/Coordinator(DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts/ Assistant Registrar (Library).
6. P.Ss to Hon'be Judges/Administrative Officers (Judl.)/Court Masters/ Branches
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Officers concerned.
9. To be placed in the personal file of the Officers concerned.
10. Guard file.

KKSharma

(Krishan K.Sharma)
Joint Registrar(Estt.)

As directed by Worthy Registrar (IT) this Office Order be uploaded on the Intranet & Website of this Court under RTI disclosure.

30.3.19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No.490/Estt.I/E2/DHC
Date: 04.04.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Sanjay Sharma Joint Registrar	JR (Gazette-I)	JR (P&P)	Vice Sl. No. 4.
2.	Mr. Krishan Kumar Sharma Joint Registrar	JR (Estt.-I & II)	JR (Gazette-I)	Vice Sl. No. 1.
3.	Mr. Sanjay Kumar Sharma Joint Registrar	JR(Accounts)	JR [(Criminal-I & II, Civil-I, IV & V, Copy (Appl.), Inspection (Appl.II)	Vice Mr. Umesh Chandra Sharma, JR since retired.
4.	Ms. Vandana Kairon Joint Registrar	JR (P&P)	JR (Estt.-I & II)	Vice Sl. No.2.
5.	Ms. Madhu Singhal Joint Registrar	DR (Accounts)	JR(Accounts)	On promotion and vice Sl..No.3.

Note: All the aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.7733-42/Estt./E.2/DHC Date : 04.04.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

05/4/19

JD(I)

Sr. SA-I

SA(Estt.I)
05/04/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.502/Estt-II/E.V/DHC

Dated: 06.04.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anil Kumar Bhatt, Private Secretary **(Emp. Code: 36770607)**	Court of Hon'ble Mr. Justice V. Kameswar Rao	Pool of Establishment	*Upon being relieved from the services of Hon'ble Judge*
2.	Mr. Anil Kumar, Private Secretary **(Emp. Code: 95074659)**	Court of Hon'ble Mr. Justice V. Kameswar Rao	Private Secretary to Hon'ble Mr. Justice V. Kameswar Rao	*Vice Sl. No.1 above*
3.	Mr. Asheesh Kumar Yadav, Personal Assistant **(Emp. Code: 65073584)**	Pool of Establishment	Court of Hon'ble Mr. Justice V. Kameswar Rao	-

Note: The above-mentioned officers/official will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.7926-33/Estt-II./E.V/DHC **Dated: 06.04.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice V. Kameswar Rao.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment/Accounts) for being placed in the personal file of Officers/Official concerned.
7. Officers/Official Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar(IT), this Office Order be uploaded on the Intranet & Website of this Court.

06/04/19
PA to Registrar(IT)

JD(IT)

SO(SA-I)
Amit(JSA)

06.04.2019 8/04/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.504/Estt-II/E.V/DHC

Dated: 06.04.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anil Kumar Bhatt, Private Secretary **(Emp. Code: 36770607)**	Pool of Establishment	Court of Hon'ble Ms. Justice Mukta Gupta	*Upon being relieved from the services of HMJ V. Kameswar Rao*
2.	Mr. Yogesh, Personal Assistant **(Emp. Code: 21657745)**	Court of Hon'ble Ms. Justice Mukta Gupta	Pool of Establishment	-

Note: The above-mentioned officer/official will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.7956-63/Estt-II./E.V/DHC **Dated: 06.04.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Ms. Justice Mukta Gupta.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment/Accounts) for being placed in the personal file of Officer/Official concerned.
7. Officer/Official Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on Intranet & Website of this Court.

09/04/19
PA to Registrar (IT)

JD(IT)

09/04/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.527/Estt-II/E.V/DHC
Dated: 15.04.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Poonam Sharma, Court Master **(Emp. Code: 10000998)**	Pool of Establishment	AOJ (RKP)	Vice Mr. Rakesh Kumar Sharma, AOJ since retired
2.	Ms. Nalini Saxena, Court Master **(Emp. Code: 10000997)**	Pool of Establishment	AOJ (Original)	-
3.	Mr. Sumit Ghai, Private Secretary **(Emp. Code: 10001888)**	Mediation & Conciliation Centre	Pool of Establishment	-
4.	Mr. Pradeep Kumar, Senior Judicial Assistant **(Emp. Code: 10002338)**	Original Branch	Protocol Branch	*Vice Sl.No.5 below*
5.	Mr. Vijay Kumar Sharma, Senior Judicial Assistant **(Emp. Code: 10001019)**	Protocol Branch	Original Branch	*Vice Sl.No.4 above*
6.	Mr. Ashok Kumar Mehra, Judicial Assistant **(Emp. Code: 10001511)**	Writ-III Branch	Protocol Branch	-
7.	Ms. Renu Rani, Personal Assistant **(Emp. Code: 99438912)**	Pool of Establishment	Mediation & Conciliation Centre	*Vice Sl.No.3 above*
8.	Mr. Vivek Saroha, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Writ-II Branch	*Vice Mr. Tanuj Dabas, JJA since resigned*
9.	Ms. Seema, Junior Judicial Assistant **(Emp. Code: 44492614)**	Pool of Establishment	Establishment-II Branch	-
10.	Mr. Ashish Kaundal, Restorer **(Emp. Code: 61651894**	Pool of Establishment	Writ-III Branch	-

Note: The above-mentioned officers/officials will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.8483-90/Estt-II./E.V/DHC **Dated: 15.04.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell)/ Registrar (Protocol)/ Registrar (Original)/ OSD (Writs I to III) and RKD (Writs).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt./Accounts) for being placed in the personal file of Officers/Officials concerned.
7. Officers/Oficials Concerned.
8. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI : NEW DELHI

No. 764/Estt.I/E9/DHC
Date : 14.11.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.21 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S.No.	Category of post	Minimum qualification prescribed for appointment to the post	Mode of appointment
21	Chauffeur	a. For members of Establishment of the High Court: 3 years service in any of the posts of Despatch Van Driver (Rider), and categories 23A to 32 mentioned in Schedule-I of Delhi High Court Establishment (Appointment and Conditions of Service) Rules,1972 and categories 2 to 6 of Schedule-I to the Delhi High Court Departmental Canteen Employees (Appointment and Conditions of Service) Rules, 2017, with driving licence of light vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive three wheeler van and the motor cycle.	a. 40% of the posts by selection from incumbents of categories of posts specified in Column 3 on the basis of Seniority-cum-suitability; or by transfer from incumbents of the posts of Despatch Van Driver (Rider).
		b. For direct recruits: Matric / Higher Secondary with driving licence of light vehicles and 2 years unblemished experience in the line.	b. 60% of the posts by selection on the basis of driving test and interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No.24039-46/Estt.I/E9/DHC Date : 14.11.2018

Copy to:-

1. Registrars/OSDs/Co-ordinator (DAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs, Addl. Co-ordintors(DAC).
4. Deputy Registrar-cum-P.A. to Registrar General.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers (Judl.)/ Branch In-charges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI Disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Krishan K. Sharma)
Joint Registrar (Estt.I)

HIGH COURT OF DELHI : NEW DELHI

No.765/Estt.I/E9/DHC
Date: 15.11.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.19 & 20 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S.No.	Category of post	Minimum qualification prescribed for appointment to the post	Mode of appointment
19	Junior Judicial Assistant	(a) Graduate with typing speed of not less than 40 words per minute on computer. (b) By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English, having five years service in any of the posts of Chauffeur, Despatch Van Driver (Rider), Despatch Rider, Despatch Rider/ Process Server, Photocopy Machine Operator Grade I, Photocopy Machine Operator Grade II, Library Attendant, Usher, Court Attendant, Room Attendant, Security Attendant, Court Attendant (S) and Lawn Attendant.	(a) 70% of posts by direct recruitment on the basis of written test and interview. (b) 30% of the vacant posts by promotion from the posts mentioned in Column No.3 on the basis of written test, typing test in English with speed of not less than 35 w.p.m. and interview.
20	Restorer	(a) Graduate with typing speed of not less than 40 words per minute on computer. (b) By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English, having five years service in any of the posts of Chauffeur, Despatch Van Driver (Rider), Despatch Rider, Despatch Rider/ Process Server, Photocopy Machine Operator Grade I, Photocopy Machine Operator Grade II, Library Attendant, Usher, Court Attendant, Room Attendant, Security Attendant, Court Attendant (S) and Lawn Attendant.	(a) 70% of posts by direct recruitment on the basis of written test and interview. (b) 30% of the vacant posts by promotion from the posts mentioned in Column No.3 on the basis of written test, typing test in English with speed of not less than 35 w.p.m. and interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No.24120-127/Estt.I/E9/DHC Date: 15.11.2018

Copy to:-

1. Registrars/OSDs/Co-ordinator (DAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs, Addl. Co-ordintors(DAC).
4. Deputy Registrar-cum-P.A. to Registrar General.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers (Judl.)/ Branch In-charges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI Disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

O/C

(K. K. Sharma)
Joint Registrar (Estt.I)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.594/Estt-II/E.V/DHC

Dated: 03.05.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Sandeep Sharma, Administrative Officer (J) **(Emp. Code: 10001291)**	Pool of Establishment	Court of Hon'ble Ms. Justice Jyoti Singh	*Upon being relieved from the services of HMJ S. Ravindra Bhat*
2.	Mr. Nandan Singh, Administrative Officer (J) **(Emp. Code: 21538063)**	Court of Hon'ble Ms. Justice Jyoti Singh	Pool of Establishment	-

Note: The above-mentioned officers will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.9847-55/Estt-II./E.V/DHC **Dated: 03.05.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice S. Ravindra Bhat.
5. Private Secretary to Hon'ble Ms. Justice Jyoti Singh.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Establishment) for being placed in the personal file of Officers concerned.
8. Officers Concerned.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

03/05/19
PA to Registrar (IT)

JD(ITT)

Asstt (JJA)

03-05-2019

03/05/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.595/Estt-II/E.V/DHC
Dated: 03.05.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Yogeeta, Personal Assistant (on diverted capacity)	Pool of Establishment	Court of Mr. Deepak Wason, Joint Registrar (J)	-
2.	Ms. Sunita Devi, Court Attendant (S) **(Emp. Code: 10001471)**	Mr. Desh Raj Chaudhary, Deputy Registrar (Medical)	Pool of Establishment	*Vice Sl.No.3 below*
3.	Mr. Kedar Yadav, Court Attendant **(Emp. Code: 10001548)**	Pool of Establishment	Mr. Desh Raj Chaudhary, Deputy Registrar (Medical)	*Vice Sl.No.2 above*
4.	Mr. Sanjay Court Attendant **(Emp. Code: 15181599)**	Pool of Establishment	Receipt & Desptach Branch	*Vice Sl.No.5 below*
5.	Mr. Pravesh Kumar, Court Attendant **(Emp. Code: 10703062)**	Receipt & Desptach Branch	Pool of Establishment	*Vice Sl.No.4 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.9856-64/Estt-II./E.V/DHC **Dated: 03.05.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. OSD (Writs I to III, RKP(Writs), PIL, PSA and Receipt & Desptach, Digitisation and Training to staff of this Court)/ OSD (Medical facilities to sitting and retired Hon'ble Judges).
3. Mr. Deepak Wason, Joint Registrar (Judicial).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Deputy Registrar-cum-PA to Registrar General.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Oficials Concerned.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court

Sanjay 03/5/19
PA to Registrar (IT)

JD (IT)
SA/I Amir (JJ1)

03/05/2019

HIGH COURT OF DELHI : NEW DELHI
(Establishment-I Branch)

No. : 103/E-10/Estt.-I/DHC
Date : 08.03.2018

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend S. No.-24 of the Schedule-II to the Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972, so as to read as under:-

S. No.	Category of Post	Minimum Qualifications prescribed for appointment to the posts	Mode of appointment
24.	**Photocopy Machine Operator Grade – I**	For members of the Establishment of the High Court : Matriculation pass or equivalent from a recognized Board or Industrial Training Institute pass certificate from a recognized Institute with four years service in any/combined categories of Usher, Library Attendant, Photocopy Machine Operator Grade-II, Court Attendant, Room Attendant, Lawn Attendant, Security Attendant and Court Attendant (S) mentioned in Schedule-I, having proficiency in handling of Photocopy Machine.	By promotion from the categories of Usher, Library Attendant, Photocopy Machine Operator Grade-II, Court Attendant, Room Attendant, Lawn Attendant, Security Attendant and Court Attendant (S) mentioned in Schedule-I, on the basis of seniority-cum-suitability.

Note : The above amendment shall come into force with immediate effect.

By order

Sd/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst. No.: 5497-5505/E-10/Estt.-I/DHC Date : 08.03.2018

Copy forwarded for information and necessary action to:-

1. All Registrars/OSDs/Co-Ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Acting Chief Justice/Joint Registrars.
3. Deputy Registrar-cum-P.A. to the Registrar General.
4. All Deputy Registrars, Assistant Registrars, Deputy Controller of Accounts, Additional Co-Ordinators (DIAC).
5. Private Secretaries to Hon'ble Judges/Court Masters.
6. Joint Director (Technical) – with the request to upload this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12 below Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
7. A.O.J. (Accounts), A.O.J. (General), A.O.J. (Cash), A.O.J. (Exams Cell), A.O.J. (Stationery), A.O.J. (Vigilance), A.O.J. (P&P/ P&P Store) and A.O.J. (Estt.-II).
8. Notice Board.
9. Guard File.

7116/10/127) 08.05.2019

Submitted for approval

DR(E.T) Registrar(HT) JD(IT) DR(HT) JR/IT/

08/5/19 7/05/19 05/05/2019

(SHEKHAR CHANDRA)
JOINT REGISTRAR (ESTT.)

9/05/19 09/05/2019

HIGH COURT OF DELHI : NEW DELHI

No. 693/Estt./E1/DHC
Date: 17.05.2019

OFFICE ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Digvinay Singh, a member of Delhi Higher Judicial Services, presently working as Secretary, Delhi High Court Legal Services Committee on deputation basis, to his parent department with immediate effect.

Further, His Lordship has been pleased to appoint Ms. Anu Grover Baliga, a member of Delhi Higher Judicial Services, presently posted as Additional Sessions Judge (Special Fast Track Court, New Delhi District, Patiala House Courts), as Secretary, Delhi High Court Legal Services Committee on deputation basis with immediate effect vice Mr. Digvinay Singh, a member of Delhi Higher Judicial Service.

By Order

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No. 10975-89/Estt./E-1/DHC Dated : 17.05.2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, Patiala House Courts, New Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. The Pay & Accounts Officer No.XXI, Delhi High Court.
5. All Registrars/OSDs/Coordinator (DAC).
6. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
7. All Joint Registrars/ Deputy Registrars/ Assistant Registrar (Library)/Deputy Controller of Accounts.
8. D.R-cum-P.A to Registrar General.
9. P.A to Registrar (IT) with request to upload this Office Order (i) on the intranet of this Court and (ii) on the website of this Court under chapter 12 of RTI disclosure.
10. P.S to Hon'ble Chairman, Delhi High Court Legal Services Committee.
11. Admn. Officer (Judl.), Accounts Branch.
12. Admn. Officer (Judl.), Cash-I Branch.
13. Officers concerned.
14. Be placed in the personal file of the officer concerned.
15. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

17/05/2019
PA to Registrar (IT)

JDHC

SO-SA-I
Rajiv (SA)

17.05.2019 17/05/2019

HIGH COURT OF DELHI : NEW DELHI

No.697/Estt.I/E2/DHC
Date: 17.05.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the Officer	From	To	Remarks
1.	Ms. Mona Gosain Deputy Registrar	DR (Filing & Listing)	DR (Vigilance & Litigation)	Vice Sl. No. 2.
2.	Mr. Subhash Chander Thakur Deputy Registrar	DR (Vigilance & Litigation)	DR(Filing & Listing, Statistics, CFM & ILR)	Vice Sl. No. 1.

Note: The aforesaid Officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.11014-23/Estt./E.2/DHC

Date : 17.05.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & website of this Court.

20/05/2019
PA to Registrar (IT)

JD (IT)

SO(SA-I)
(On leave)
Amit, JDA

20/05/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.725/Estt-II/E.V/DHC

Dated: 23.05.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Sunny, Judicial Assistant (to work as Restorer) **(Emp. Code: 21569649)**	Pool of Establishment	Court of Hon'ble Mr. Justice Rajiv Shakdher	*Upon being relieved from the services of HMJ S. Ravindra Bhat since elevated as Chief Justice of Rajasthan High Court*
2.	Mr. Gaurav Rawat, Restorer **(Emp. Code: 61940285)**	Court of Hon'ble Mr. Justice Rajiv Shakdher	Pool of Establishment	-

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.11352-61/Estt-II./E.V/DHC **Dated: 23.05.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice S. Ravindra Bhat.
5. Private Secretary to Hon'ble Mr. Justice Rajiv Shakdher.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

Mai

ADMN. OFFICER (JUDL.) (ESTT.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

24/05/2019
PA to Registrar (IT)

JD(HJS)

SO(SA)-I
Regd(SA)

25-05-2019

25/05/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.726/Estt-II/E.V/DHC
Dated: 24.05.2019

OFFICE ORDER

As per the directions of Hon'ble the Chief Justice, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Manish Aggarwal, Joint Registrar **(Emp. Code: 10000396)**	JR (Examination for DHJS and DJS)	JR (Examination for DHJS & DJS, and Litigation)	-
2.	Mr. Ravinder Dutt Sharma Joint Registrar **(Emp. Code: 10000356)**	JR (Vigilance & Litigation)	JR (Vigilance)	-
3.	Ms. Mona Gosain Deputy Registrar **(Emp. Code: 10000368)**	DR (Vigilance & Litigation)	DR (Vigilance)	-
4.	Mr. Raj Kumar Rawat Deputy Registrar **(Emp. Code: 10000374)**	DR (NCMS and SCMS)	DR (NCMS, SCMS and Litigation)	-
5.	Mr. Manoj Kapoor Assistant Registrar **(Emp. Code: 10001046)**	AR (Vigilance & Litigation)	AR (Vigilance)	-
6.	Mr. Satya Dev Prajapati Assistant Registrar **(Emp. Code: 10001858)**	AR (Examination for DHJS and DJS)	AR (Examination for DHJS & DJS, and Litigation)	-
7.	Mr. Manoj Kumar Chawla Admn. Officer (Judicial) **(Emp. Code: 10001047)**	AOJ (Vigilance & Litigation)	AOJ (Vigilance)	-
8.	Mr. Subhash Chand Admn. Officer (Judicial) **(Emp. Code: 10001339)**	AOJ (Examination for DHJS and DJS)	AOJ (Examination for DHJS & DJS, and Litigation)	-
9.	Mr. Gaurav Rana Senior Judicial Assistant **(Emp. Code: 10002225)**	Vigilance & Litigation	Litigation	-
10.	Mr. Girraj Singh Judicial Assistant **(Emp. Code: 10002299)**	Vigilance & Litigation	Litigation	-
11.	Mr. Ravinder Singh Bisht Judicial Assistant **(Emp. Code: 48065534)**	Vigilance & Litigation	Litigation	-

Note: The above-mentioned officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(VANDANA KAIRON)
JOINT REGISTRAR (ESTT.)

Endst. No.11428-36/Estt-II./E.V/DHC **Dated: 24.05.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Vigilance)/ OSD (Examination for DHJS and DJS, Member Secretary- State Court Management System Committee (SCMSC), Litigation and Rules).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.-I/Accounts) for being placed in the personal file of Officers/Officials concerned.
7. Officers/Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

24.05.2019

ASSISTANT. REGISTRAR (ESTT-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.735/Estt-II/E.V/DHC
Dated: 24.05.2019

OFFICE ORDER

As per the directions of the competent Authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To
1.	Mr. Hari Om, Private Secretary **(Emp. Code: 97570320)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Talwant Singh**
2.	Ms. Kamla Joshi, Court Master **(Emp. Code: 10002021)**	Pool of Establishment	
3.	Ms. Mamta Rani, Senior Personal Assistant **(Emp. Code: 10002509)**	Pool of Establishment	
4.	Ms. Renu Rani, Personal Assistant **(Emp. Code: 99438912)**	Mediation & Conciliation Centre	
5.	Mr. Vipin Sharma, Junior Judicial Assistant *(To work as ACM)* **(Emp. Code: 84866005)**	Pool of Establishment	
6.	Mr. Daney Kumar, Restorer **(Emp. Code: 59738900)**	Pool of Establishment	
7.	Mr. Manoj Kumar-II, Chauffeur **(Emp. Code: 10001916)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Gopal Singh, Usher **(Emp. Code: 10000787)**	Pool of Establishment	
9.	Mr. Pawan Kumar, Court Attendant **(Emp. Code: 15103607)**	Pool of Establishment	
10.	Mr. Akash Yadav, Court Attendant **(Emp. Code: 67272457)**	Pool of Establishment	
11.	Mr. Sachin Rana, Court Attendant **(Emp. Code: 72018275)**	Pool of Establishment	
12.	Mr. Sunil Kumar, Court Attendant **(Emp. Code: 11817703)**	Pool of Establishment	
13.	Mr. Harish Kumar, Court Attendant **(Emp. Code: 99501360)**	Pool of Establishment	
14.	Mr. Vinod Kumar, Court Attendant (S) **(Emp. Code: 10001467)**	Pool of Safaiwalas, P&P Branch	
1.	Mr. Darshan Kumar Godara, Private Secretary **(Emp. Code: 10000943)**	Pool of Establishment	
2.	Mr. Dileep Namrani, Court Master **(Emp. Code: 10001295)**	Pool of Establishment	
3.	Ms. Indu Bhati, Senior Personal Assistant **(Emp. Code: 10002526)**	Pool of Establishment	
4.	Mr. Jitendra, Personal Assistant **(Emp. Code: 15708547)**	Pool of Establishment	
5.	Mr. Ramesh Chand, Senior Judicial Assistant	Pool of Establishment	

6.	Mr. Anurag Sharma, Restorer **(Emp. Code: 42035805)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Rajnish Bhatnagar**
7.	Mr. Govind Kohli, Chauffeur **(Emp. Code: 10004100)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Govind Singh Bisht, Usher **(Emp. Code: 10000834)**	Pool of Establishment	
9.	Mr. Pravesh Kumar, Court Attendant **(Emp. Code: 10703062)**	Pool of Establishment	
10.	Mr. Kepey Singh, Court Attendant **(Emp. Code: 10002143)**	Pool of Establishment	
11.	Ms. Jubedia, Court Attendant **(Emp. Code: 17200819)**	Pool of Establishment	
12.	Mr. Ramayan Yadav, Court Attendant **(Emp. Code: 96709986)**	Pool of Establishment	
13.	Mr. Naveen Kumar, Court Attendant **(Emp. Code: 10002140)**	Pool of Establishment	
14.	Mr. Sushil Kumar, Court Attendant (S) **(Emp. Code: 10000484)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Manjeet Kaur, Private Secretary **(Emp. Code: 33094307)**	Pool of Establishment	**Court of Hon'ble Ms. Justice Asha Menon**
2.	Mr. Suman Chawla, Court Master **(Emp. Code: 10001394)**	Pool of Establishment	
3.	Ms. Neelam, Senior Personal Assistant **(Emp. Code: 10001852)**	Pool of Establishment	
4.	Mr. Manish Kumar, Personal Assistant (on diverted capacity) **(Emp. Code: 44710890)**	Court of HMJ Anu Malhotra	
5.	Mr. Vijay Kumar Sharma, Senior Judicial Assistant *(To work as ACM)* **(Emp. Code: 10002075)**	Pool of Establishment	
6.	Mr. Inder Singh, Restorer **(Emp. Code: 80573098)**	Pool of Establishment	
7.	Mr. Raju, Chauffeur **(Emp. Code: 10001482)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Bachee Singh, Usher **(Emp. Code: 10000422)**	Pool of Establishment	
9.	Mr. Raj Kumar, Court Attendant **(Emp. Code: 60185579)**	Pool of Establishment	
10.	Mr. Anil Kumar Sagar, Court Attendant **(Emp. Code: 82898383)**	Pool of Establishment	
11.	Mr. Dhan Raj Meena, Court Attendant **(Emp. Code: 49698354)**	Pool of Establishment	
12.	Mr. Prahlad Kumar Meena, Court Attendant **(Emp. Code: 40243492)**	Pool of Establishment	
13.	Mr. Abhimanyu Kumar, Court Attendant **(Emp. Code: 45366717)**	Pool of Establishment	

14.	Mr. Kailash Chand, Court Attendant (S) **(Emp. Code: 10001405)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Nisha Rani Sharma, Private Secretary **(Emp. Code: 10000370)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Brijesh Sethi**
2.	Ms. Pooja Suryavanshi, Court Master **(Emp. Code: 10002018)**	Pool of Establishment	
3.	Mr. Shambhu Saran Chaudhary, Senior Personal Assistant (on diverted capacity) **(Emp. Code: 3397)**	Pool of Establishment	
4.	Ms. Savita Pasricha, Personal Assistant **(Emp. Code: 96657082)**	Pool of Establishment	
5.	Mr. Krishan Murari, Judicial Assistant *(To work as ACM)* **(Emp. Code: 10002151)**	Pool of Establishment	
6.	Mr. Vikram Jeet Sharma, Restorer **(Emp. Code: 10001576)**	Pool of Establishment	
7.	Mr. Sandeep Kumar Lakra, Chauffeur **(Emp. Code: 10002719)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Ajeet Singh, Usher **(Emp. Code: 10000777)**	Pool of Establishment	
9.	Mr. Vinod Kumar, Court Attendant **(Emp. Code: 10000789)**	Pool of Establishment	
10.	Ms. Geeta Kumar, Court Attendant **(Emp. Code: 10001646)**	Pool of Establishment	
11.	Mr. Ashwani Kumar, Court Attendant **(Emp. Code: 11007)**	Pool of Establishment	
12.	Mr. Praveen Prasad, Court Attendant **(Emp. Code: 68905617)**	Pool of Establishment	
13.	Mr. Suresh Kumar, Court Attendant (S) **(Emp. Code: 10001469)**	Pool of Establishment	
14.	Mr. Dhaneshwar, Court Attendant (S) **(Emp. Code: 10001485)**	Pool of Safaiwalas, P&P Branch	

Note: The above-mentioned officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(VANDANA KAIRON)
JOINT REGISTRAR (ESTT.)

Endst. No.11478-87/Estt-II./E.V/DHC **Dated: 24.05.2019**

Copy forwarded for information to:-

1. OSD (Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (P&P)/ Registrar (Protocol)/ Registrar (Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-Secretary to the Registrar General.
5. Private Secretary to Hon'ble Ms. Justice Anu Malhotra.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Estt.-I/Accounts) for being placed in the personal files of Officers/Officials concerned.
8. Officers/Officials Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

27/05/2019
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 427/Estt./E1/DHC
Date: 24.05.2019

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. T.R. Nagpal, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 23.05.2019 against the newly created post of Registrar.

NOTE:- The above appointment is subject to the outcome of W.P(C) No. 8016/2016 titled "Atul Kumar Sharma Vs. Delhi High Court and Anr."

By Order,

Sd/-
(DINESH KUMAR SHARMA)
Registrar General

Endst. No. 11489-503/Estt./E1/DHC Date: 24.05.2019

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. All Registrars/OSDs/Coordinator (DAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. The Pay & Accounts Officer No.XXI, Delhi High Court.
5. All Joint Registrars/ Deputy Registrar.
6. Deputy Registrar-cum-P.A to Registrar General.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Assistant Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), General Branch
11. Admn. Officer (Judl.) Accounts Branch.
12. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
13. Officer concerned.
14. Be placed in the personal file of the officer concerned.
15. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & website of this Court.

28/05/2019
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.764A/Estt-II/E.V/DHC
Dated: 30.05.2019

OFFICE ORDER

As per the directions of Hon'ble the Chief Justice, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Atul Jain Private Secretary **(Emp. Code: 10002528)**	Pool of Establishment	Court of Hon'ble Mr. Justice Rajiv Shakdher	-
2.	Mr. Ajit Kumar, Senior Personal Assistant **(Emp. Code: 10002552)**	Pool of Establishment	Court of Hon'ble Ms. Justice Hima Kohli	-
3.	Mr. Praveen Kumar Babbar, Senior Personal Assistant **(Emp. Code: 10001317)**	Pool of Establishment	Court of Hon'ble Ms. Justice Jyoti Singh	*Vice Sl. No.4 below*
4.	Ms. Preeti, Senior Personal Assistant **(Emp. Code: 17153145)**	Court of Hon'ble Ms. Justice Jyoti Singh	Pool of Establishment	*Vice Sl. No.3 above*

Note: The above-mentioned officers/officials will submit his Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.11994A-12004A/Estt-II./E.V/DHC **Dated: 30.05.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Ms. Justice Hima Kohli.
5. Private Secretary to Hon'ble Mr. Justice Rajiv Shakdher.
6. Private Secretary to Hon'ble Ms. Justice Jyoti Singh.
7. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. AOJ(Estt.-I/Accounts) for being placed in the personal file of Officer/Officials concerned.
9. Officer/Officials Concerned.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

JD (IT)

21/05/2019
PA to Registrar (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.865/Estt-II/E.V/DHC
Dated: 01.07.2019

OFFICE ORDER

As per the directions of Hon'ble the Chief Justice, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Seema Malhotra, Senior Personal Assistant **(Emp. Code: 15634285)**	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	Pool of Establishment	*Vice Sl.No.2 below*
2.	Mr. Yogesh, Personal Assistant **(Emp. Code: 21657745)**	Pool of Establishment	Court of Hon'ble Mr. Justice Manoj Kumar Ohri	*Vice Sl.No.1 above*
3.	Mr. Praveen Kumar, Court Attendant **(Emp. Code: 31147627)**	Pool of Establishment	Court of Hon'ble Mr. Justice S. Muralidhar	*Vice Mr. Ashish Kaundal, CA since promoted as Restorer*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.13452-61/Estt-II./E.V/DHC **Dated: 01.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice S. Muralidhar.
5. Private Secretary to Hon'ble Mr. Justice Manoj Kumar Ohri.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

02/07/19
PA to Registrar (IT)

JD(HT)

SO.SA(I)
Rajiv(JA)

02/07/2019
02.07.2019

HIGH COURT OF DELHI : NEW DELHI

No.867/Estt.I/E2/DHC
Date: 02.07.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Ramesh Chand Registrar	Registrar (Genl. Admn – I & II)	Registrar [Genl. Admn – I & II and Mediation & Conciliation Centre (DHC)]	--
2.	Mr. K.K. Bhati Registrar	Registrar [Library, Mediation & Conciliation Centre (DHC), and Retired Judges Cell]	Registrar (Library, Secretariat for designating Senior Advocate and Retired Judges Cell)	--
3.	Mr. T.R. Nagpal Registrar	JR [Criminal III, Civil II & III, Inspection (Appl-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	Registrar [Writs I to III, RKP (Writs), PIL, PSA and Receipt & Despatch, Digitisation and Training to staff of this Court]	On promotion as Registrar and vice Mr. V.K. Kocher, OSD since retired.
4.	Mr. Shekhar Chandra Joint Registrar	JR (Genl. Admn - I and Retired Judges Cell)	JR (Genl. Admn- I)	--
5.	Mr. Ravindra Kumar Sharma Joint Registrar	JR (IT)	JR (Scanning and digitization work of pending as well as decided cases)	As per directions of Hon'ble IT Committee, he shall report to Registrar (IT).
6.	Ms. Madhu Singhal Joint Registrar	JR (Accounts)	JR (IT and Stationery)	--
7.	Mr. Alok Madan Joint Registrar	DR (Special/ Examination Cell except DHJS and DJS)	JR (Special/ Examination Cell except DHJS and DJS)	On promotion as JR.
8.	Mr. Ravinder Kumar Pahuja Joint Registrar	DR (Appellate)	JR [Criminal III, Civil II & III, Inspection (Appl-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	On promotion as JR and vice Sl. No. 3.
9.	Mr. Surinder Jeet Singh Joint Registrar	DR (Protocol)	JR (Accounts)	On promotion as JR and vice Sl. No. 6.
10.	Ms. Anita Malhotra Deputy Registrar	DR (RKD, comparison of digitized data and Weeding of cases of Original Side)	DR (Special/ Examination Cell except DHJS and DJS)	Vice Sl. No. 7.
11.	Mr. Hem Chandra Pandey Deputy Registrar	DR (Protocol)	DR (Estt.-II)	--
12.	Mr. Satish Chander Thaldi Deputy Registrar	DR (Genl.Admn - II)	DR (Protocol)	Vice Sl. No. 11.

Sl. No	Name & designation of the officer	From	To	Remarks
13.	Mr. Subhash Chander Thakur Deputy Registrar	DR (Filing & Listing, Statistics, CFM and ILR)	DR (Listing, Statistics, CFM and ILR)	--
14.	Ms. Bhawana Pant Deputy Registrar	AR [Management & Coordination Cell (BMCs Distt. Court)]	DR (Examination for DHJS & DJS)	On promotion as DR.
15.	Mr. Ajit Aswani Deputy Registrar	AR (Filing)	DR (Filing)	On promotion as DR.
16.	Mr. Mukesh Kumar Deputy Registrar	AR (Genl.Admn. - I)	DR (Genl.Admn - II)	On promotion as DR and vice Sl. No. 12.
17.	Mr. Paramjit Singh Deputy Registrar	AR (DDO)	DR (RKD, comparison of digitized data and Weeding of cases of Original Side)	On promotion as DR and vice Sl. No. 10.
18.	Mr. Manoj Kumar Deputy Registrar	AR (Original)	DR (Secretariat for designating Senior Advocate and Retired Judges Cell)	On promotion as DR.
19.	Mr. Shankar Singh Deputy Registrar	AR (Gazette-II)	DR (Gazette-II)	On promotion as DR.
20.	Ms. Manjeet Kaur Deputy Registrar	AR (Civil-II, Criminal-III and Company)	DR (Appellate)	On promotion as DR and vice Sl. No. 8.
21.	Mr. Vinal Kapoor Deputy Registrar	AR (Protocol)	DR (Protocol)	On promotion as DR and vice Sl. No. 9.
22.	Mr. Sanjeev Kumar Basnotra Deputy Registrar	AR (Accounts)	DR (Accounts)	On promotion as DR.
23.	Mr. Ved Prakash Sharma Assistant Registrar	AR (Cash & Budget)	AR (DDO)	Vice Sl. No. 17.
24.	Ms. Neelam Grover Assistant Registrar	AOJ (Genl.Admn - I)	AR (Original)	On promotion as AR and vice Sl. No. 18.
25.	Mr. Rajender Singh Assistant Registrar	PS to HMJ Jayant Nath	AR (Genl.Admn.-I)	On promotion as AR and vice Sl. No. 16.
26.	Mr. Lalit Kumar Jolly Assistant Registrar	CM to HMJ Mukta Gupta	AR (Accounts)	On promotion as AR and vice Sl. No. 22.
27.	Ms. Meenakshi Pant Assistant Registrar	PS to HMJ Rajiv Sahai Endlaw	AR [Management & Coordination Cell (BMCs Distt. Court)]	On promotion as AR and vice Sl. No. 14.
28.	Mr. Subhash Chand Assistant Registrar	AOJ (Pool of Establishment)	AR (Secretariat for designating Senior Advocate and Retired Judges Cell)	On promotion as AR.
29.	Mr. Rakesh Kumar Assistant Registrar	PS to HMJ Mukta Gupta	AR (Filing)	On promotion as AR and vice Sl. No. 15.
30.	Mr. Bhaskara Nand Assistant Registrar	CM to HMJ Siddharth Mridul	AR (Cash & Budget)	On promotion as AR and vice Sl. No. 23.
31.	Ms. Mithlesh Kumari Assistant Registrar	AOJ (Criminal-II)	AR (Civil-II, Criminal-III and Company)	On promotion as AR and vice Sl. No. 20.
32.	Mr. Deepak Arora Assistant Registrar	PS (Pool of Establishment)	AR (Protocol)	On promotion as AR and vice Sl. No. 21.
33.	Mr. Mukesh Gupta Assistant Registrar	CM to HMJ Sanjeev Sachdeva	AR (Gazette-II)	On promotion as AR and vice Sl. No. 19.

Sl. No	Name & designation of the officer	From	To	Remarks
34.	Mr. Birender Singh Court Master	AOJ (Protocol)	AOJ (Secretariat for designating Senior Advocate and Retired Judges Cell)	--
35.	Ms. Harvinder Kaur Bhatia Private Secretary	SPA to JR (Judicial)	PS (Pool of Establishment)	On promotion as PS.

Note: All the aforesaid officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.13519-28/Estt./E.2/DHC Date : 02.07.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Personal Files of the Officers concerned.
10. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

02/07/19
PA to Registrar (IT)

JD (IT)

Shashi, SDA

02/07/2019

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.912/Estt-II/E.V/DHC
Dated: 06.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Mahendra Pal Singh Kadian, Court Master **(Emp. Code: 10001305)**	Court of Hon'ble Mr. Justice Sanjeev Narula	Pool of Establishment	*Vice Sl.No.2 below*
2.	Mr. Nandan Singh, Admn. Officer (J) **(Emp Code: 21538063)**	Pool of Establishment	Court of Hon'ble Mr. Justice Sanjeev Narula	*Vice Sl.No.1 above*

Note: The above-mentioned officers will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14228-36/Estt-II./E.V/DHC **Dated: 06.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Sanjeev Narula.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment) for being placed in the personal file of Officers concerned.
7. Officers Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Offic Order be uploaded on the Intranet & Website of this Court.

Sanjeev 6/7/19
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.913/Estt-II/E.V/DHC
Dated: 06.07.2019

OFFICE ORDER

In partial modification of this Court's office order No.735/Estt-II/E.V/DHC dated 24.05.2019, the Competent Authority has been pleased to make the following transfers/postings on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Kamla Joshi, Court Master **(Emp. Code: 10002021)**	Court of Hon'ble Mr. Justice Talwant Singh	Pool of Establishment	*Vice Sl.No.2 below*
2.	Mr. Jai Singh Bisht, Court Master **(Emp. Code: 10001362)**	Pool of Establishment	Court of Hon'ble Mr. Justice Talwant Singh	*Vice Sl.No.1 above*

Note: The above-mentioned officers will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14237-45/Estt-II./E.V/DHC **Dated: 06.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Talwant Singh.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Establishment) for being placed in the personal file of Officers concerned.
7. Officers Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this office order be uploaded on the Intranet & Website of this Court.

Sajeev 08/07/19
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.940/Estt-II/E.V/DHC
Dated: 15.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anurag Sharma, Restorer **(Emp. Code: 42035805)**	Court of Hon'ble Mr. Justice Rajnish Bhatnagar	Pool of Establishment	*Vice Sl.No.2 below*
2.	Mr. Raj Kumar, Judicial Assistant (to work as Restorer) **(Emp Code: 10000757)**	Pool of Establishment	Court of Hon'ble Mr. Justice Rajnish Bhatnagar	*Vice Sl.No.1 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14854-62/Estt-II./E.V/DHC **Dated: 15.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Rajnish Bhatnagar.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

16/7/19

SO-SA(I)

16/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.941/Estt-II/E.V/DHC
Dated: 15.07.2019

OFFICE ORDER

As per the directions of the competent authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Prem Lal, Court Attendant **(Emp. Code: 10001581)**	Court of Hon'ble Mr. Justice Suresh Kumar Kait	Pool of Establishment	*Vice Sl.No.1 below*
2.	Mr. Ravi Kant, Court Attendant **(Emp. Code: 74466166)**	Pool of Establishment	Court of Hon'ble Mr. Justice Suresh Kumar Kait	*Vice Sl.No.2 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14863-71/Estt-II./E.V/DHC **Dated: 15.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Suresh Kumar Kait.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Oficials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-I)

16/7/19

16/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.942/Estt-II/E.V/DHC
Dated: 15.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Pankaj Vats, Court Master **(Emp. Code: 10002039)**	Civil-I Branch	Court of Hon'ble Mr. Justice Siddharth Mridul	*Vice Mr. Bhaskara Nand, CM since promoted as AR*
2.	Ms. Kamla Joshi, Administrative Officer (J) **(Emp Code: 10002021)**	Pool of Establishment	Civil-I Branch	*Vice Sl.No.1 above*

Note: The above-mentioned officers will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14872-81/Estt-II./E.V/DHC **Dated: 15.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, JJC, holding Court (Writ Jurisdiction) & Welfare Officer).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretary to Hon'ble Mr. Justice Siddharth Mridul.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Establishment) for being placed in the personal file of Officers concerned.
8. Officers Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

16/7/19

JD(E-II)

SO(E-II)

16/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.943/Estt-II/E.V/DHC
Dated: 15.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Rajeev Nautiyal, Court Master **(Emp. Code: 10002554)**	Court of Hon'ble Mr. Justice Manmohan	Pool of Establishment	*Vice Sl.No.2 below*
2.	Mr. Suvigya Banerjee, Personal Assistant **(Emp Code: 60283413)**	Pool of Establishment	Court of Hon'ble Mr. Justice Manmohan	*Vice Sl.No.1 above*

Note: The above-mentioned officer/official will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.14882-90/Estt-II./E.V/DHC **Dated: 15.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Manmohan.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.-I/Accounts) for being placed in the personal file of Officer/Official concerned.
7. Officer/Official Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

16/07/19

JD(ET)

SO-SA(E)

16/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.948/Estt-II/E.V/DHC
Dated: 17.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Bodi Lal Meena, Court Attendant **(Emp. Code: 68573589)**	Pool of Establishment	Court of Hon'ble Ms. Justice Asha Menon	*Vice Sl.No.2 below*
2.	Mr. Anil Kumar Sagar, Court Attendant **(Emp Code: 82898383)**	Court of Hon'ble Ms. Justice Asha Menon	Pool of Establishment	*Vice Sl.No.1 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(ANIL KUMAR JAIN)
ASSISTANT REGISTRAR (ESTT-II)

Endst. No.15058-66/Estt-II./E.V/DHC **Dated: 17.07:2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Ms. Justice Asha Menon.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order may be uploaded on the Intranet & website of this Court.

17/07/19
PA to Registrar(IT)

JD(IT)

17/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.977/Estt-II/E.V/DHC
Dated: 25.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anoop Kumar Kanojia, Court Attendant **(Emp. Code: 10001557)**	Pool of Establishment	Court of Hon'ble Mr. Justice Sanjeev Narula	*Vice Sl.No.2 below*
2.	Mr. Sunny, Court Attendant **(Emp Code: 10002147)**	Court of Hon'ble Mr. Justice Sanjeev Narula	Pool of Establishment	*Vice Sl.No.1 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.15936-44/Estt-II./E.V/DHC **Dated: 25.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Sanjeev Narula.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

25/7/19

ID (IT)

25/07/2019

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.980/Estt-II/E.V/DHC
Dated: 26.07.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Savita Rani, Senior Judicial Assistant **(Emp Code: 10002090)**	RKD (KKD)	RKP (Writ)	*Viee Sl.No.8 below*
2.	Mr. Naveen Bhardwaj, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	RKD (KKD)	*Vice Sl.No.1 above*
3.	Mr. Jai Kumar, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Establishment-I	*Vice Sl.No.10 below*
4.	Ms. Godavari Verma, Senior Judicial Assistant **(Emp Code: 10002033)**	Original	Copy (Appellate)	*Vice Sl.No.5 below*
5.	Mr. Mukesh, Senior Judicial Assistant **(Emp Code: 10001596)**	Copy (Appellate)	Original	*Vice Sl.No.4 above*
6.	Ms. Shreyasi Ranjan, Junior Judicial Assistant **(Emp Code: 23784326)**	Copy (Appellate)	Writ-I	*Vice Sl.No.7 below*
7.	Ms. Nitu Kumari, Restorer **(Emp Code: 53038613)**	Writ-I	Copy (Appellate)	*Vice Sl.No.6 above*
8.	Ms. Veena Negi, Senior Judicial Assistant **(Emp Code: 10002250)**	RKP (Writ)	Civil-I	*Vice Mr. Baldev Singh, SJA since promoted as Court Master*
9.	Mr. Amit Lohchab, Junior Judicial Assistant **(New Candidate)**	Pool of Establishment	Criminal-II	*Vice Ms. Suman Kalia, SJA since promoted as AO(J)*
10.	Mr. Rajnish Kumar, Judicial Assistant **(Emp Code: 86891610)**	Establishment-I	Writ-III	*Vice Ms. Kabuli Kapuria, SJA since promoted as Court Master*
11.	Mr. Chinmaya Kumar Das, Personal Assistant (on diverted capacity) **(Emp Code: 10711037)**	Pool of Establishment	Court of Mr. Rakesh Pandit, Joint Registrar (J)	*Vice Ms. Harvinder Kaur, SPA since promoted as PS*
12.	Mr. Satish Kumar, Junior Judicial Assistant **(Emp Code: 60243306)**	Pool of Establishment	Criminal-I	*Vice Mr. Suvigya Banerjee, JJA (since resigned)*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.15998-16007/Estt-II./E.V/DHC **Dated: 26.07.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Criminal I to III, Copy Appl.)/ Registrar (Original)/ Registrar (Writs I to III) and RKP (Writs)/ OSD (Scanning of 'B' Part/ Weeding/ Original/ Appellate- DHC KKD).
3. Mr. Rakesh Pandit, Joint Registrar (Judicial).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Deputy Registrar-cum-PA to Registrar General.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1006/Estt-II/E.V/DHC
Dated: 02.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Rohit Bararia, Senior Personal Assistant **(Emp. Code: 69788643)**	Pool of Establishment	Court of Hon'ble Mr. Justice C. Hari Shankar	*Vice Sl.No.2 below*
2.	Ms. Bhawna, Personal Assistant **(Emp Code: 98985278)**	Court of Hon'ble Mr. Justice C. Hari Shankar	Pool of Establishment	*Vice Sl.No.1 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.16690-98/Estt-II./E.V/DHC **Dated: 02.08.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice C. Hari Shankar.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet and Website of this Court.

02.08.19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1023/Estt-II/E.V/DHC
Dated: 07.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Ms. Rukmani Devi, Court Attendant **(Emp. Code: 20948922)**	Court of Hon'ble Mr. Justice Prateek Jalan	Pool of Establishment	-
2.	Mr. Prakash Chand Bains, Court Attendant **(Emp. Code: 10001580)**	Pool of Establishment	Court of Hon'ble Mr. Justice Prateek Jalan	*Vice Sl. No.1 above*

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.17051-59/Estt-II./E.V/DHC **Dated: 07.08.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. Private Secretary to Hon'ble Mr. Justice Prateek Jalan.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

Sanjeev 07/08/19
PA to Registrar (IT)

JD(IT)

SO-SA(E)

07/08/2019

(ESTABLISHMENT-II BRANCH)

No.1038/Estt-II/E.V/DHC
Dated: 13.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Akshay Dabas, Court Attendant (Emp. Code: 50978330)	Company Branch	Pool of Establishment	-
2.	Mr. Naveen Kumar, Court Attendant (Emp. Code: 10002140)	Court of Hon'ble Mr. Justice Rajnish Bhatnagar	Company Branch	*Vice Sl.No.1 above*
3.	Ms. Asha Devi, Court Attendant (Emp. Code: 10001609)	Pool of Establishment	Retired Judges Cell	-

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.17427-36/Estt-II./E.V/DHC **Dated: 13.08.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Library, Secretariat for designating Senior Advocate and Retired Judges Cell, DHC Departmental Canteen)/ Registrar (Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, JJC, holding Court (Writ Jurisdiction) & Welfare Officer).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretary to Hon'ble Mr. Justice Rajnish Bhatnagar.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar(IT), be uploaded on the Intranet & website of this Court.

14/08/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No.1039/Estt.I/E2/DHC
Date: 13.08.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Krishan Kumar Sharma Joint Registrar	JR (Gazette-I)	JR (Gazette-IA)	--
2.	Mr. Sanjay Kumar Sharma Joint Registrar	JR [Criminal-I & II, Civil-I, IV & V, Copy (Appl.), Inspection (Appl. II)]	JR [Criminal III, Civil II & III, Inspection (Appl.-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	Vice Sl. No. 5.
3.	Mr. Pramod Kumar Joint Registrar	JR (Gazette-II)	JR (Gazette-IIA)	--
4.	Ms. Kaushlya Verma Joint Registrar	JR [(Writ I to III, RKP (Writ), PIL, PSA and Receipt & Despatch)]	JR (Secretariat for designating Senior Advocate and Retired Judges Cell)	--
5.	Mr. Ravinder Kumar Pahuja Joint Registrar	JR [Criminal III, Civil II & III, Inspection (Appl.-I), Company and JJC, consignment of cases to the RKD in respect of these branches]	JR [Criminal-I & II, Civil-I, IV & V, Copy (Appl.), Inspection (Appl. II)]	Vice Sl. No. 2.
6.	Mr. Anil Kumar Arora Joint Registrar	DR (Gazette-II)	JR (Gazette-IIB)	On promotion as JR.
7.	Mr. Dinesh Kumar Manchanda Joint Registrar	DR (Gazette-I)	JR (Gazette-IB)	On promotion as JR.
8.	Ms. Meena Bhardwaj Joint Registrar	DR (PIL-Civil & Criminal, JJC, Nodal Officer-Annual Report)	JR [(Writ I to III, RKP (Writ), PIL, PSA and Receipt & Despatch)]	On promotion as JR and vice Sl. No. 4.
9.	Ms. Ambika Sharma Deputy Registrar	DR (Cash & Budget)	DR (Accounts)	Vice Sl. No. 12.
10.	Ms. Anita Malhotra Deputy Registrar	DR [Special/ Examination Cell (except DHJS and DJS)]	DR (Appellate – Decree)	--
11.	Mr. Shankar Singh Deputy Registrar	DR (Gazette-II)	DR (Gazette-IIB)	--
12.	Mr. Sanjeev Kumar Basnotra Deputy Registrar	DR (Accounts)	DR (Cash & Budget)	Vice Sl. No. 9.
13.	Mr. Neeraj Goel Deputy Registrar	AR (Writ)	DR (Gazette-IB)	On promotion as DR.
14.	Mr. Anil Kumar Jain Deputy Registrar	AR (Estt.-II & APIO)	DR (Gazette-IIA)	On promotion as DR.
15.	Mr. Jugal Kishore Deputy Registrar	AR (Gazette-I)	DR (Gazette-IA)	On promotion as DR.
16.	Mr. V.K. Mittal Deputy Registrar	AR [Special/ Examination Cell (except DHJS and DJS)]	DR [Special/ Examination Cell (except DHJS and DJS)]	On promotion as DR and vice Sl. No. 10.
17.	Ms. Ritu Sharma Deputy Registrar	AR (Listing)	DR (PIL-Civil & Criminal, JJC, Nodal Officer-Annual Report)	On promotion as DR and vice Sl. No. 8.

Sl. No	Name & designation of the officer	From	To	Remarks
18.	Mr. Mukesh Gupta Assistant Registrar	AR (Gazette-II)	AR (Gazette-IIA)	--
19.	Mr. Sanjay Kalra Assistant Registrar	AR (Criminal)	AR (Civil-II, Criminal-III and Company)	Vice Sl. No. 20.
20.	Ms. Mithlesh Kumari Assistant Registrar	AR (Civil-II, Criminal-III and Company)	AR (Criminal)	Vice Sl. No. 19.
21.	Mr. Sanjeev Kumar Wadera Assistant Registrar	PS (Pool of Establishment)	AR (Estt.-II & APIO)	On promotion as AR and vice Sl. No. 14.
22.	Mr. Hitesh Kumar Assistant Registrar	AOJ (Filing)	AR (Writ)	On promotion as AR and vice Sl. No. 13.
23.	Ms. Sunita Bisht Assistant Registrar	PS to HMJ Sanjeev Narula	AR [Special/ Examination Cell (except DHJS and DJS)]	On promotion as AR and vice Sl. No. 16.
24.	Mr. Sanjay Prakash Gupta Assistant Registrar	Pool of Establishment	AR (Gazette-IA)	On promotion as AR.
25.	Mr. Kiran Kumar Kalra Assistant Registrar	Pool of Establishment	AR (Listing)	On promotion as AR and vice Sl. No. 17.
26.	Ms. Anuradha Jaiswal Assistant Registrar	PS to HMJ Anu Malhotra	AR (Gazette-IIB)	On promotion as AR.
27.	Mr. Rakesh Kumar Sharma-II Assistant Registrar	CM to HMJ Vipin Sanghi	AR (Gazette-IB)	On promotion as AR.

Note: All the aforesaid officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.17436-44/Estt./E.2/DHC

Date : 13.08.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Personal Files of the Officers concerned.
9. Guard file.

Sunil Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar(IT), this Office Order be uploaded on the Intranet & Website of this Court.

Sanjeev 13/08/19
PA to Registrar (IT)

JD(IT)

(ESTABLISHMENT-II BRANCH)

No.1040/Estt-II/E.V/DHC

Dated: 13.08.2019

OFFICE ORDER

As per the directions of the competent authority, following posting/transfer is made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Anuj Court Attendant (Emp. Code: 80372814)	Pool of Establishment	Mr. Ved Prakash Sharma, Assistant Registrar (DDO)	-

Note: The above-mentioned official will submit his Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.17445-53/Estt-II./E.V/DHC Dated: 13.08.2019

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Cash, Budget, Accounts).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Official concerned.
7. Official Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

14/08/19
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.1041/Estt-II/E.V/DHC

Dated: 13.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Bharat Bhushan, Court Attendant (Emp. Code: 47121932)	Pool of Establishment	Registrar (Vigilance)	*Vice Sl.No.2 below*
2.	Mr. Mohit, Court Attendant (Emp. Code: 93109459)	Registrar (Vigilance)	Pool of Establishment	-

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order

Sd/-
(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.17454-62/Estt-II./E.V/DHC Dated: 13.08.2019

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Vigilance).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Accounts) for being placed in the personal file of Officials concerned.
7. Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & Website of this Court.

14/8/19
PA to Registrar (IT)

JD(I.T.)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1047/Estt-II/E.V/DHC
Dated: 14.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Jai Singh Bisht, Court Master **(Emp. Code: 10001362)**	Court of Hon'ble Mr. Justice Talwant Singh	Pool of Establishment	-
2.	Mr. Harish Ahlawat, Senior Personal Assistant (on Diverted Capacity) **(Emp. Code: 3368)**	Pool of Establishment	Court of Hon'ble Mr. Justice Talwant Singh	*Vice Sl. No.1 above*

Note:
1. **Mr. Harish Ahlawat, Senior Personal Assistant (on Diverted Capacity) shall not claim any salary, allowances and other benefits attached to the post of Court Master, as undertaken by him.**
2. **The above-said officer/official will submit their Joining Report in the Estt.-II branch positively.**

By order

Sd/-

(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No. 17564-73/Estt-II./E.V/DHC **Dated: 14.08.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Cash, Budget, Accounts).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretary to Hon'ble Mr. Justice Talwant Singh.
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Establishment/Accounts) for being placed in the personal file of Officer/Official concerned.
8. Officer/Official Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

19/08/19
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI : NEW DELHI

No.435/Estt./DHC
Dated: 07.06.2019

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to make amendments in "Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972" and "Delhi High Court Staff (Seniority) Rules, 1971". The rules as amended are annexed as Annexures `A' and `B'. The said amendments shall come into force with immediate effect.

By Order,

Sd/-
Dinesh Kumar Sharma
Registrar General

Endst. No. 12621-23/Estt./E1/DHC Dated: 07.06.2019

1. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure at Chapter 12.
2. P.A. to Registrar (Special/Examination Cell except DHJS and DJS) for information.
3. Notice Board.

Deputy Registrar (Estt.)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

Sanjeev 07/06/2019
PA to Registrar (IT)

JD(IT)

Shashi, SJA

SA 07/06/2019

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.1049/Estt-II/E.V/DHC
Dated: 14.08.2019

OFFICE ORDER

As per the directions of the competent authority, following postings/transfers are made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officials	From	To	Remarks
1.	Mr. Trilok Singh, Court Attendant **(Emp. Code: 10001429)**	Pool of Establishment	Mr. Satish Chander Thaldi Deputy Registrar (Protocol)	*Vice Sl.No.2 below*
2.	Ms. Bimla, Court Attendant **(Emp Code: 10001411)**	Mr. Satish Chander Thaldi Deputy Registrar (Protocol)	Pool of Establishment	-

Note: The above-mentioned officials will submit their Joining Report in the Estt.-II branch positively.

By order
Sd/-

(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No.17584-93/Estt-II./E.V/DHC **Dated: 14.08.2019**

Copy forwarded for information to:-

1. OSD(Estt.)/Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar (Protocol).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. Deputy Registrar (Protocol).
6. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. AOJ (Accounts) for being placed in the personal file of Officials concerned.
8. Officials Concerned.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar(IT), be uploaded on the Intranet & Website of this Court.

19/08/2019
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI: NEW DELHI.
(ESTABLISHMENT-II BRANCH)

No. 158/Estt-II/E.V/DHC

Dated: 14.08.2019

CORRIGENDUM

In continuation of Office Order No. 980/Estt-II/E.V/DHC dated 26.07.2019, the designation of the official mentioned at Serial No. 05 namely, Mr. Mukesh bearing Emp. Code No: 10001596, may be read as **'Judicial Assistant'** instead of **'Senior Judicial Assistant'**.

Sd/-

(HEM CHANDRA PANDEY)
DEPUTY REGISTRAR (ESTT-II)

Endst. No. 17594-17602/Estt-II./E.V/DHC **Dated: 14.08.2019**

Copy forwarded for information to:-

1. Registrars/Joint Registrars/Deputy Registrars/Assistant Registrars of concerned branches.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
5. Administrative Officers (Judicial) of concerned branches.
6. AOJ (Accounts) for being placed in the personal file of Official concerned.
7. Official Concerned.
8. The official concerned with a direction to update the aforesaid detail in the Master Data.
9. Guard file.

ADMN. OFFICER (JUDL.) (ESTT.-II)

As directed by Worthy Registrar (IT), be uploaded on the Intranet of this Court.

19/08/2019
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI : NEW DELHI

No.1120/Estt.I/E2/DHC
Date:04.09.2019

OFFICE ORDER

The Competent Authority of this Court has been pleased to order that Ms. Meena Bhardwaj, Joint Registrar [(Writ I to III, RKP (Writ), PIL, PSA and Receipt & Despatch)] will also work as Nodal Officer for the work relating to the publication of Annual Report and other miscellaneous works relating to Annual Report Cell in addition to her own duties instead of Ms. Ritu Sharma, Deputy Registrar, till further orders.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.19163-71/Estt./E.2/DHC Date : 04.09.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Personal Files of the Officers concerned.
9. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

Sanjeev 04/09/19
PA to Registrar (IT)

JD(Estt)

SO SA-I

04/09/2019

HIGH COURT OF DELHI : NEW DELHI

No.1332/Estt.I/E2/DHC
Date: 22.10.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect :-

SL.No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Rakesh Kumar Assistant Registrar	AR (Filing)	AR(Gazette-IIB)	Vice Sl.No.2
2.	Ms. Anuradha Jaiswal Assistant Registrar	AR(Gazette-IIB)	AR (Filing)	Vice Sl.No.1

Note: All the aforesaid officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos. 22806-22815A/Estt./E.2/DHC

Date : 22.10.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. A.O.J. (Estt.II) with a request to arrange to upkeep the aforesaid posting detail in the Master Data.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. P.A. to Joint Registrar (Estt.-I & II) for updation in "posting details" on P.I.S.
10. Personal Files of the Officers concerned.
11. Guard file.

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

Sanjeev 22/10/19
PA to Registrar (IT)

JD(IT)

Payal (JA)

23-10-2019 23/10/2019

HIGH COURT OF DELHI : NEW DELHI

No.1387/Estt.I/E2/DHC
Date:07.11.2019

OFFICE ORDER

The Competent Authority of this Court has been pleased to order that Mr. K.K.Bishambhu, Deputy Registrar [Writs I to III, RKP (Writs)], shall look after the work relating to PIL Cell, in addition to his own duties, till further orders.

By Order,

Sd/-

(Vandana Kairon)
Joint Registrar (Estt.)

Endst. Nos.23723-32/Estt./E.2/DHC Date : 07.11.2019
Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Officer concerned.
6. A.O.J. (Estt.II) with a request to update the aforesaid posting detail in the Master Data.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. P.A. to Joint Registrar (Estt.-I & II) for updation in "posting details" on P.I.S.
9. Personal File of the Officer concerned.
10. Guard file.

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

07/11/19
PA to Registrar (IT)

JD(IT)

SO-I

Dy IV(JA)

07.11.2019

07/11/2019

HIGH COURT OF DELHI : NEW DELHI

No. 1504/Estt.I/E2/DHC
Date: 06.12.2019

OFFICE ORDER

The Competent Authority of this Court has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Ms. Vandana Kairon Joint Registrar	JR (Estt.-I & II)	JR (Estt.-I)	Vice Sl. No.2
2.	Mr. Arun Kumar-I Joint Registrar	JR (Estt. and Court cases of Estt.-I & II, deployment of staff in Courts and Registry, PIO-I and Nodal Officer for payment issues of Data Entry Operators).	JR (Estt.-II and Court cases of Estt.-I & II, deployment of staff in Courts and Registry, PIO-I and Nodal Officer for matters relating to all Contractual Employees).	Vice Sl. No. 1

By Order,

Sd/-
(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.25629-37/Estt./E.2/DHC

Date : 06.12.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Personal Files of the Officers concerned.
9. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

Sanjeev 06/12/19
PA to Registrar (IT)

JD (IT)

06/12/2019

HIGH COURT OF DELHI : NEW DELHI

No:1539 /E1/Estt./DHC
Dated:17.12.2019

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to post Mr. Sidharth Mathur, a member of DHJS, as Joint Registrar (Judicial) (CPC) and Ms. Aparna Swami, a member of DHJS as Joint Registrar (Judicial) (CJC Mini Secretariat and Rules) on deputation basis in this Court.

The said transfer/posting shall be made effective with effect from the date Ms. Aparna Swami assumes charge of her office in this Court after completion of her training programme.

Sd/-
(Yash Pal)
O.S.D (Estt.)

Endst. No.26351-59/Estt./E1/DHC Dated : 17.12.2019

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator(DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. D.R -cum-P.A to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. Personal files of the officers concerned.
9. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

18/12/19
PA to Registrar (IT)

JD(IT)

SO Estt I

18/12/2019

HIGH COURT OF DELHI : NEW DELHI

No. 1547/Estt./E1/DHC
Date: 20.12.2019

OFFICE ORDER

The Competent Authority has been pleased to assign the work relating to RKD–Weeding/Appellate/Original to Mr. Atul Kumar Sharma, Registrar [Management & Coordination Cell (BMCs District Courts)], in addition to his own duties till further orders.

By Order,

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. Nos. 26615-24/Estt./E.I/DHC Dated : 20.12.2019

Copy for information and necessary action to :-

1. All Registrars/ OSDs/ Co-ordinator, Delhi International Arbitration Centre (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)
4. D.R.-cum-PA to Registrar General
5. P.Ss a/w Hon'ble Judges.
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. P.A. to Joint Registrar (IT) for updation fo "posting details" in P.I.S
8. Officer concerned.
9. Personal file of the Officer concerned.
10. Guard file.

Sunil Lakhina
Assistant Registrar (Estt.)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court.

JD(IT)

20/12/19
PA to Registrar(IT)

Rajiv (JA)

20/12/2019

20-12-2019

HIGH COURT OF DELHI : NEW DELHI

No. 01/Estt./E1/DHC
Date:04.01.2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to repatriate Mr. Dinesh Kumar Sharma, an Officer of Delhi Higher Judicial Service presently working as Registrar General in this Court on deputation basis to his parent cadre w.e.f 06.01.2020.

Further, Hon'ble the Chief Justice has been pleased to appoint Mr. Manoj Jain, an Officer of Delhi Higher Judicial Service, presently working as Officer on Special Duty (OSD) on deputation basis in this Court, as Registrar General of this Court w.e.f 06.01.2020.

By Order,

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. No. 07-22/Estt./E1/DHC Date : 04.01.2020

Copy forwarded to :-

1. The Joint Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
4. All the District & Sessions Judges, Delhi/New Delhi.
5. Officers concerned.
6. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
7. The Registrar General, all High Courts in India.
8. All Registrars/ OSDs/Coordinator (DIAC).
9. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
10. All Joint Registrars/ Deputy Registrars.
11. Deputy Registrar-cum-P.A. to Registrar General, Delhi High Court.
12. P.S. to Hon'ble Judges, Delhi High Court.
13. Admn. Officer (Judl.), Accounts Branch.
14. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
15. Notice Board, Delhi High Court.
16. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

04/01/20
PA to Registrar (IT)

JD (GS)

Registrar (GS)

04.01.2020 04/01/2020

HIGH COURT OF DELHI : NEW DELHI

No. 03/Estt./E-1/DHC
Date: 06.01.2020

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to repatriate Mr. Anil Kumar and Mr. Rakesh Kumar-IV, members of Delhi Higher Judicial Service, working as Joint Registrars (Judicial) in this Court on deputation basis, to their parent department with effect from 06.01.2020, in terms of Order No. 63/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 24.12.2019 issued by this Court.

Their Lordships have been further pleased to appoint (1) Mr. Surya Malik Grover (vice Mr. Anil Kumar) and Ms. Twinkle Wadhwa (vice Rakesh Kumar-IV) as Joint Registrars (Judicial) in this Court on deputation basis with effect from 06.01.2020.

By Order,

Sd/-
(Dinesh Kumar Sharma)
Registrar General

Endst. No.162-74/ Estt./E1/DHC Dated : 06.01.2020

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DIAC).
4. Joint Registrar cum Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars/Deputy Registrars.
7. Deputy Registrar-cum-PA to Registrar General.
8. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Admn. Officers (Judl.)/ Court Masters/ Librarian.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Order be uploaded on the Intranet & website of this Court.

JD(IT)

07/01/2020
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.52/Estt./E1/DHC
Date:16.01.2020

OFFICE ORDER

The Competent Authority has been pleased to nominate Mr. T.R. Nagpal, Registrar (Writs I to III, RKP (Writs), PIL, PSA and Receipt & Despatch, Digitisation and Training to staff of this Court) of this Court to look after the work of Cash, Budget & Accounts branches, in addition to his own duties during the period when Mr. Anil Kumar Kaushal, Registrar (Cash, Budget & Accounts) is on leave i.e. from 16.01.2020 to 21.01.2020.

By Order,

Sd/-
(Yash Pal)
OSD (Establishment)

Endst. No.1013-20/Estt./E.I/DHC Dated : 16.01.2020

Copy for information and necessary action to :-

1. All Registrar/OSDs/Coordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Deputy Registrar-cum-PA to Registrar General.
4. The Pay & Accounts Officer No. XXI, New Delhi.
5. Officers concerned.
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
7. Personal file of the Officers concerned.
8. Guard file.

Sunil Lakhina
Assitant Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet of this Court.

16/01/2020
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No. 110/Estt.I/E2/DHC

Date:27.01.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Anil Kumar Arora Joint Registrar	JR (Gazette-IIB)	JR (Protocol)	
2.	Ms. Madhu Singhal Joint Registrar	JR (IT & Sty.)	JR (Gazette-IIB)	Vice Sl. No. 1.
3.	Mr. Rajeev Kumar Chauhan Joint Registrar	DR (IT, Sty. & Digitization)	JR (IT & Sty.)	On promotion as JR and vice Sl. No. 2.
4.	Mr. Shameem Ahmad Joint Registrar	DR (P&P)	JR (P&P)	On promotion as JR.
5.	Mr. K.K. Bishambhu Deputy Registrar	DR [Writs I to III, RKP (Writs) & PIL]	DR [Writs I to III, RKP (Writs) and Writs (Decided Cell)]	
6.	Mr. Neeraj Goel Deputy Registrar	DR (Gazette-IB)	DR [PIL (Civil & Criminal) and JJC]	Vice Sl. No. 7.
7.	Ms. Ritu Sharma Deputy Registrar	DR (PIL-Civil & Criminal, JJC, Nodal Officer-Annual Report)	DR (P&P)	Vice Sl. No. 4.
8.	Mr. Ajeet Kumar Jha Deputy Registrar	AR (Library)	DR (Gazette-IB)	On promotion as DR and vice Sl. No. 6.
9.	Mr. Shakeel Ahmed Deputy Registrar	AR (Protocol & Hospitality)	DR (IT, Sty. & Digitization)	On promotion as DR and vice Sl. No. 3.
10.	Mr. Amit Chhabra Assistant Registrar	AR (Rules and CJC Mini Sectt.)	AR (Protocol)	
11.	Ms. Shakun Anand Assistant Registrar	AR-cum-PS to HMJ R.K. Gauba	AR (Accounts)	
12.	Mr. Hitesh Kumar Assistant Registrar	AR (Writs)	AR (Rules and CJC Mini Sectt.)	Vice Sl. No. 10.
13.	Ms. Jasmeet Bhatia Assistant Registrar	AOJ [Inspection (Appl.-I)]	AR (Writs)	On promotion as AR and vice Sl. 12.
14.	Mr. Darshan Kumar Godara Assistant Registrar	PS to HMJ Rajnish Bhatnagar	AR (Protocol & Hospitality)	On promotion as AR and vice Sl. No. 9.

Note: All the aforesaid officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-

(Yash Pal)
O.S.D. (Estt.)

Endst. Nos.2212-22/Estt./E.2/DHC Date :27.01.2020

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Personal Files of the Officers concerned.
11. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

As directed by Authorities this Office Order be uploaded on the Intranet & Website of this Court.

Sanjay 27/01/2020
PA to Registrar (IT)

JD(IT)

HIGH COURT OF DELHI : NEW DELHI

No:169/Estt./E-1/DHC
Date: 01.02.2020

NOTIFICATION

In continuation of this Court's Order No. 1539/E-1/Estt./DHC dated 17.12.2019, Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms.Aparna Swami, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial), (CJC Mini Sectt. and Rules) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 24.12.2019 (F/N) till further orders against the existing vacant post of Joint Registrar.

BY ORDER

Sd/-
(Vandana Kairon)
Joint Registrar (Estt.-I)

Endst. No. 2782-94/Estt./E-1/DHC Date: 01.02.2020

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DAC).
4. Joint Registrar cum Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars/Deputy Registrars/Dy.Controller of A/cs.
7. Deputy Registrar-cum-PA to Registrar General.
8. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Admn. Officers (Judl.)/ Court Masters/ Librarian/ System Analyst.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

06/02/2020

JD(Ety)

SO-SA-I

06/02/2020

No. 332A/Estt./E-1/DHC
Date: 16.03.2020

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to repatriate Mr. Ravinder Singh and Mr. Deepak Wason, members of Delhi Higher Judicial Service, working as Joint Registrars (Judicial) in this Court on deputation basis, to their parent department with immediate effect, in terms of Order No. 10/G-1/Gaz.IA/DHC/2020 dated 13.03.2020 issued by this Court.

Their Lordships have been further pleased to appoint (1) Mr. Ashish Aggarwal (vice Mr. Deepak Wason) and Ms. Savitri (vice Mr. Ravinder Singh) as Joint Registrars (Judicial) in this Court on deputation basis with immediate effect.

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.7151A-7151L/ Estt./E1/DHC Dated : 16.03.2020

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DIAC).
4. Joint Registrar cum Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars.
7. Deputy Registrar-cum-PA to Registrar General.
8. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Officers concerned.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Order be uploaded on the Intranet & website of this Court.

Sanjay 17/03/2020
PA to Registrar (IT)

JD (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 326 /Estt./E1/DHC
Date: 16.06.2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointments on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Sanjay Sharma, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 15.06.2020 against a vacant post of Registrar.
2.	Mr. K.K. Sharma, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 15.06.2020 against a vacant post of Registrar.

NOTE:- The above appointments are subject to the outcome of the representations filed by some of the Joint Registrars, with regard to recruitment rules for promotion to the post of Registrar.

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No. 8727-41/Estt./E1/DHC Date: 16.06.2020

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. All Registrars/OSDs/Coordinator (DAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. The Pay & Accounts Officer No.XXI, Delhi High Court.
5. All Joint Registrars/ Deputy Registrars.
6. Deputy Registrar-cum-P.A to Registrar General.
7. Dy. Controller of Accounts.
8. Assistant Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), General Branch
11. Admn. Officer (Judl.) Accounts Branch.
12. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
13. Officers concerned.
14. Be placed in the personal files of the officers concerned.
15. Guard File.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 333/Estt./E-1/DHC
Date: 30.06.2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to appoint Mr. S.S. Rathi, a Member of Delhi Higher Judicial Service, as an Officer on Special Duty-cum-Registrar to Hon'ble the Chief Justice w.e.f. 1st July, 2020, on deputation basis for a period of one year.

BY ORDER

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No.9313-29/Estt./E1/DHC Date: 30.06.2020

Copy forwarded to:

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts.
3. All Registrars/OSDs.
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. The Pay & Accounts Officer No.XXI, Delhi High Court.
6. All Joint Registrars/ Deputy Registrars.
7. Deputy Registrar-cum-P.A to Registrar General.
8. All Assistant Registrars/ Dy. Controller of Accounts.
9. Assistant Registrar (Courts/ Establishment-II).
10. Admn. Officer (Judl.), P&P Branch.
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. Admn. Officer (Judl.), Gazette Branch.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Officer concerned.
16. Be placed in the personal file of the officer concerned.
17. Guard File.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt. I)

HIGH COURT OF DELHI : NEW DELHI

No.681/Estt./E-2/DHC
Date: 24.07.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of officer of this Court with immediate effect :-

Sl. No	Name of the officer and designation	From	To	Remarks
1.	Mr. Rajender Singh, Assistant Registrar	On being relieved by Hon'ble Mr. Justice Jayant Nath	Assistant Registrar (P&P)	Earlier posting/ transfer as Assistant Registrar (Genl. Admn.-I) stands withdrawn

Note : The aforesaid Officer is required to give his joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. No.10075-83/Estt./E.I/DHC Dated : 24.07.2020

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Coordinator (DIAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. Deputy Registrar-cum-PA to Registrar General.
5. The Pay & Accounts Officer No. XXI, New Delhi.
6. Officer concerned.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Personal file of the Officers concerned.
9. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

5

HIGH COURT OF DELHI : NEW DELHI

No.372/Estt./E-9/DHC
Dated :27.07.2020

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court, in continuation of notification no. 435/Estt./DHC dated 07.06.2019, has been pleased to make the following Recruitment Rules for the post of Director (Technical) on the Establishment of this Court:-

Name & Pay Scale for the Post	Qualifications	Mode of appointment & Experience
Director (Technical) [Pay Matrix 13 of 7th Pay Commission (Pay Band – 4 Grade Pay Rs. 8700/- of 6th Pay Commission)]	**(A) For Promotion :-** -- **(B) & (C) For Deputation/ Direct Recruitment :-** Masters of Technology in Computer Science or Information Technology/ Masters of Sciences in Computer Science or Information Technology/ Masters Degree in Computer Applications from a Recognised University/ Institute with minimum 60% marks in aggregate. Or Bachelor of Technology in Computer Science or Information Technology from a recognized University/Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administrative from a recognised University or Institute will be considered as an additional qualification.** **Age Limit :-** For Direct Recruitment : 45 years. For Deputation : 50 years.	**By promotion** of Joint Director (Technical) with 5 (five) years of satisfactory service on the post of Joint Director (Technical) on the basis of Merit-cum-Seniority. Or **By deputation** from officers of Central/ State Governments/Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Band – 4 (Rs. 37400-67000) with Grade Pay of Rs. 8700/- on regular basis or with 5 years regular service in Pay Band - 3 (Rs. 15600-39100) with Grade Pay of Rs. 7600 (6th Pay Commission Scales or equivalent Pay Matrix of 7th Pay Commission). Or **By direct recruitment** from persons with minimum 10 years experience, in the case of those possessing Masters degree, and 12 years experience in the case of those possessing bachelors degree, in the field of IT/Computerisation, Programming/ Software Development and Data Processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/ reputed private sector companies/organizations, on the basis of written test and interview.

By Order

Sd/-
(Manoj Jain)
Registrar General

Endst. No.10189-93/Estt./E-9/DHC Dated : 27.07.2020

Copy forwarded for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice
2. All Registrars / OSDs.
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
4. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this under RTI disclosure at Chapter – 5.
5. Notice Board.

Kishor Kumar
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI: NEW DELHI

No.766 /Estt./E1/DHC
Date: 07.08.2020

OFFICE ORDER

The Competent Authority has been pleased to assign the Court-work, presently being performed by Mr.P.K. Uppal and Mr. J.Tripathi, Registrars to Mr.Ramesh Chand and Mr.Lorren Bamniyal, Registrars respectively, in addition to their own duties till normal functioning is resumed.

By Order,

Sd/-
(Anil Koushal)
Registrar(Establishment)

Endst. Nos.10484 - 490/Estt./E.I/DHC Date : 07.08.2020

Copy for information and necessary action to :-

1. Registrar-cum-OSD to Hon'ble the Chief Justice/ Registrars/OSDs/ Co-ordinator (DIAC).
2. All Joint Registrars/ Joint Registrars (Judicial)
3. D.R.-cum-PA to Registrar General
4. P.Ss a/w Hon'ble Judges.
5. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. Personal Files of the Officers concerned.
7. Guard file.

Vandana Kairon
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 103/Estt./E-1/DHC
Date: 19.08.2020

CORRIGENDUM

In partial modification of this Court's notification no. 326/Estt./E1/DHC dated 16.06.2020 and Office Order no. 556/Estt./E1/DHC dated 17.06.2020, the name of Mr. K.K. Sharma, Registrar, in the said notification and Office Order be read as **"Krishan Kumar Sharma"** for all purposes.

BY ORDER

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No. 10850-66/Estt./E1/DHC Date: 19.08.2020

Copy forwarded to:-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. OSD-cum-Registrar to Hon'ble the Chief Justice.
3. All Registrars/OSDs/Coordinator (DAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. The Pay & Accounts Officer No.XXI, Delhi High Court.
6. All Joint Registrars/ Deputy Registrars.
7. Deputy Registrar-cum-P.A to Registrar General.
8. All Assistant Registrars/ Dy. Controller of Accounts.
9. Assistant Registrar (Courts/ Establishment-II).
10. Admn. Officer (Judl.), P&P Branch.
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. Admn. Officer (Judl.), Gazette Branch.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Officer concerned.
16. Be placed in the personal file of the officer concerned.
17. Guard File.

Kishor Kumar
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 834/Estt.I/E2/DHC

Date: 21.08.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officer of this Court with immediate effect :-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Ms. Sadhna Gupta Joint Registrar	JR [(Original) – additional hand for finalization of Decrees, and in addition to this, any other work of Original Branch assigned to her]	JR (RKD, Karkardooma Court)	Vice Ms. Sureksha Luthra (OSD) since retired.

Note: The aforesaid officer is required to give her joining report in the Establishment Branch immediately.

By Order,
Sd/-
(Anil Kumar Koushal)
Registrar (Estt.)

Endst. Nos.10942-52 /Estt./E.2/DHC

Date : 21.08.2020

Copy for information and necessary action to :-

1. Registrars/OSDs/Co-ordinator,DIAC.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Deputy Registrar-cum-PA to Registrar General.
5. Private Secretaries to Hon'ble Judges.
6. Officer concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
8. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Personal Files of the Officers concerned.
11. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 857/Estt./E2/DHC
Date 27.08.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to assign additional charge of Delhi International Arbitration Centre, to (i) Mr. Manish Aggarwal, Joint Registrar (Examination for DHJS & DJS and Litigation) and (ii) Mr. Satya Dev Prajapati, Assistant Registrar (Examination for DHJS & DJS and Litigation) for two months, with immediate effect.

By Order,

Sd/-
(Vandana Kairon)
Joint Registrar (Estt.-I)

Endst. Nos.11157-68 /Estt./E.2/DHC Date : 27.08.2020

Copy for information and necessary action to :-

1. OSD-Cum-Registrar to Hon'ble the Chief Justice.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Registrars/OSDs/Co-ordinator,DIAC.
4. All Joint Registrars/Joint Registrars (Judicial).
5. Deputy Registrar-cum-PA to Registrar General.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Personal Files of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 858/Estt.I/E2/DHC

Date: 27.08.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Ms. Jasmeet Bhatia, Assistant Registrar	Writs	Civil-II, Criminal III and Company	Vice Sl. No. 2.
2.	Ms. Sindhu KrishnaKumar, Assistant Registrar	Civil-II, Criminal III and Company	Writs	Vice Sl. No. 1.

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Vandana Kairon)
Joint Registrar (Estt.-I)

Endst. Nos.11170-81 /Estt./E.2/DHC

Date : 27.08.2020

Copy for information and necessary action to :-

1. OSD-Cum-Registrar to Hon'ble the Chief Justice.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Registrars/OSDs/Co-ordinator,DIAC.
4. All Joint Registrars/Joint Registrars (Judicial).
5. Deputy Registrar-cum-PA to Registrar General.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Personal Files of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

(2)

HIGH COURT OF DELHI : NEW DELHI

No. 936/Estt.I/E2/DHC
Date: 16.09.2020

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officer of this Court with immediate effect:-

Sl. No	Name & designation of the officer	From	To	Remarks
1.	Mr. Javed Khan Assistant Registrar	Writs	Genl- Admn.I	In place of Mr. Rajender Singh, AR.

Note: The aforesaid Officer is required to give his joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.12083-94 /Estt./E.2/DHC Date : 16.09.2020

Copy for information and necessary action to :-

1. OSD-Cum-Registrar to Hon'ble the Chief Justice.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Registrars/OSDs/Co-ordinator,DIAC.
4. All Joint Registrars/Joint Registrars (Judicial).
5. Deputy Registrar-cum-PA to Registrar General.
6. Private Secretaries to Hon'ble Judges.
7. Officer concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Personal File of the Officer concerned.
12. Guard file.

Pandey

(Hem Chandra Pandey)
Deputy Registrar (Estt.)

As directed by Registrar (IT), the office order be uploaded on the intranet and website of this Court.

Deepti
19/9/20
(DR/IT)

JD/IT

HIGH COURT OF DELHI : NEW DELHI

No.1207/Estt.I/E-2/DHC
Date 01.12.2020

OFFICE ORDER

The Competent Authority is pleased to assign the charge of Medical Branch to Mr. Rajinder Kumar Gupta, Deputy Registrar (P&P) in addition to his present assignment with immediate effect till further orders.

By Order,

Sd/-
(Vandana Kairon)
Joint Registrar (Estt.I)

Endst. Nos.16116-27 /Estt./E.2/DHC Date : 01.12.2020

Copy for information and necessary action to :-

1. OSD-Cum-Registrar to Hon'ble the Chief Justice
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Registrars/OSDs/Co-ordinator,DIAC.
4. All Joint Registrars/Joint Registrars (Judicial).
5. Deputy Registrar-cum-PA to Registrar General.
6. Private Secretaries to Hon'ble Judges.
7. Officer concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Personal File of the Officer concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Assistant Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 474/Estt./E1/DHC
Date: 01.12.2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Manoj Kumar Verma, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 01.12.2020 (F/N) against the post of Registrar which has become available on voluntary retirement of Mr. Lorren Bamniyal, Registrar on 01.12.2020 (F/N).

NOTE:- The above appointment is subject to the outcome of the representations filed by some of the Joint Registrars, Assistant Registrars and Private Secretaries of this Court with regard to recruitment rules for appointment to the post of Registrar .

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No. 16136-51/Estt./E1/DHC Date: 01.12.2020

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The OSD-cum-Registrar to Hon'ble the Chief Justice.
3. All Registrars/OSDs/Coordinator (DAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. The Pay & Accounts Officer No.XXI, Delhi High Court.
6. All Joint Registrars/ Deputy Registrar.
7. Deputy Registrar-cum-P.A to Registrar General.
8. Dy. Controller of Accounts/Assistant Registrar (Library).
9. Assistant Registrar (Courts/ Establishment-II).
10. Admn. Officer (Judl.), P&P Branch.
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
14. Officer concerned.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No.1209/Estt./E1/DHC
Date:01.12.2020

OFFICE ORDER

As ordered by the Competent Authority, Mr. Janardan Tripathi, Registrar (Original) & Transparency Officer, shall look after the work related to Juvenile Justice Committee (JJC), in addition to his own work, w.e.f. 01.12.2020 (F/N) till further orders.

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.16216-25/Estt./E.I/DHC Dated :01.12.2020

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrar/OSDs
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Assistant Registrars/ Dy. Controller of Accounts.
5. Deputy Registrar-cum-PA to Registrar General.
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
7. P.Ss to Hon'ble Judges.
8. Officer concerned.
9. Personal file of the Officer concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & Website of this Court

01/12/2020
PA to Registrar (IT)

Dy (IT)

HIGH COURT OF DELHI : NEW DELHI

No.1210/Estt./E1/DHC
Date:01.12.2020

OFFICE ORDER

As ordered by the Competent Authority Mr. H.K. Arora, Registrar (Special/Examination Cell except DHJS and DJS), shall look after the work of Registrar (Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, holding Court (Writ Jurisdiction) & Welfare Officer), in addition to his own work, w.e.f. 01.12.2020 (F/N) till further orders.

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.16226-35/Estt./E.I/DHC Dated :01.12.2020

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrar/OSDs
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Assistant Registrars/ Dy. Controller of Accounts.
5. Deputy Registrar-cum-PA to Registrar General.
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
7. P.Ss to Hon'ble Judges.
8. Officer concerned.
9. Personal file of the Officer concerned.
10. Guard file.

(Kishor Kumar)
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Office Order be uploaded on the Intranet & website of this Court.

PA to Registrar (IT)

DR (IT)

HIGH COURT OF DELHI : NEW DELHI

No.477/Estt./E1/DHC
Date: 08.12.2020

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Sunil Kumar Koushal, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 08.12.2020 (F/N) against the newly created post of Registrar.

NOTE:- The above appointment is subject to the outcome of the representations filed by some of the Joint Registrars, Assistant Registrars and Private Secretaries of this Court with regard to recruitment rules for appointment to the post of Registrar .

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No.16811-26/Estt./E1/DHC Date: 08.12.2020

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The OSD-cum-Registrar to Hon'ble the Chief Justice.
3. All Registrars/OSDs/Coordinator (DAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. The Pay & Accounts Officer No.XXI, Delhi High Court.
6. All Joint Registrars/ Deputy Registrar.
7. Deputy Registrar-cum-P.A to Registrar General.
8. Dy. Controller of Accounts/Assistant Registrar (Library).
9. Assistant Registrar (Courts/ Establishment-II).
10. Admn. Officer (Judl.), P&P Branch.
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
14. Officer concerned.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No.37/Estt./E1/DHC
Date: 08.01.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name of the officers and designation	From	To	Remarks
1	Mr. K.K.Bhati, Registrar	Registrar (Library, Secretariat for designating Senior Advocate and Retired Judges Cell, DHC Departmental Canteen and Medical facilities to sitting and Retired Hon'ble Judges)	Registrar (Library, Secretariat for designating Senior Advocate and Retired Judges Cell, DHC Departmental Canteen	
2	Mr. O.P. Narang, Registrar	Registrar (Management and Coordination Cell (BMCs District Courts) and RKD-Weeding/ Appellate/Original of DHC)	Registrar (Management and Coordination Cell (BMCs District Courts)	
3	Mr. Krishan Kumar Sharma, Registrar	Registrar (General Admn.-II)	Registrar (Medical facilities to sitting and Retired Hon'ble Judges and RKD-Weeding/ Appellate/Original of DHC)	
4	Mr. Sunil Kumar Koushal, Registrar	Joint Registrar (Filing (App.), Listing & CFM)	Registrar (General Admn.-II)	*Upon promotion as Registrar and vice Sl. No. 3*

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.469-78/Estt./E.I/DHC

Dated : 08.01.2021

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrars/OSD/Co-ordinator (DIAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars.
5. Joint Registrar(Registrar General Secretariat).
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
7. P.Ss to Hon'ble Judges.
8. Officers concerned.
9. Personal file of the Officers concerned.
10. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar

As directed by Worthy Registrar (IT), this Office order be uploaded on Intranet & website of this court.

Sanjeev 08/01/2021
PA to Registrar (IT)

Dir (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 38/Estt./E-1/DHC
Date: 11.01.2021

O R D E R

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Reetesh Singh, a member of Delhi Higher Judicial Service, presently working as Officer on Special Duty (Examination for DHJS and DJS, Member Secretary - State Court Management System Committee (SCMSC), Litigation and Rules) in this Court on deputation basis, to his parent cadre and appoint Mr. Deepak Garg, a member of Delhi Higher Judicial Service, (Vice Mr. Reetesh Singh), presently working as Judge, Family Court, North West District, Rohini, Delhi, in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.481-94 / Estt./E1/DHC Dated : 11.01.2021

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North West District, Rohini Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
4. The OSD-cum-Registrar to Hon'ble the Chief Justice.
5. All Registrars/Co-ordinator(DIAC).
6. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
7. The Pay & Accounts Officer No.XXI, Delhi High Court .
8. All Joint Registrars/Joint Registrars (Judicial).
9. Joint Registrar (Registrar General Secretariat).
10. PA to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Private Secretary to Hon'ble Judges
12. Officer concerned.
13. To be placed in the personal file of the officer concerned.
14. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Order be uploaded on the Intranet & website of this court.

DR (IT)

21/01/2021

HIGH COURT OF DELHI : NEW DELHI

No. 04/Estt./E-1/DHC
Date:11.01.2021

CORRIGENDUM

In partial modification of this Court's order no. 38/Estt./E-I/DHC dated 11.01.2021, the work profile of Mr. Reetesh Singh, a member of Delhi Higher Judicial Service, mentioned in the said order, be read as Officer on Special Duty (Examination for DHJS and DJS, Litigation and Rules) instead of Officer on Special Duty (Examination for DHJS and DJS, Member Secretary - State Court Management System Committee (SCMSC), Litigation and Rules).

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment-I)

Endst. No.582-95/ Estt./E1/DHC Dated : 11.01.2021

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North West District, Rohini Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
4. The OSD-cum-Registrar to Hon'ble the Chief Justice.
5. All Registrars/Co-ordinator(DIAC).
6. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
7. The Pay & Accounts Officer No.XXI, Delhi High Court .
8. All Joint Registrars/Joint Registrars (Judicial).
9. Joint Registrar (Registrar General Secretariat).
10. PA to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Private Secretary to Hon'ble Judges
12. Officer concerned.
13. To be placed in the personal file of the officer concerned.
14. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Corrigendum be uploaded on the Intranet & Website of this Court.

Dir (IT)

11.01.21
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.78/Estt.I/E2/DHC
Date: 15.01.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect :-

SL.No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr.Hitesh Kumar Assistant Registrar	Rules and CJC Mini Sectt.	Delhi International Arbitration Centre (DIAC)	Against a newly created post of Assistant Registrar.
2.	Mr. Anil Kumar Singh Assistant Registrar	CM to Hon'ble Ms.Justice Rekha Palli	Rules and CJC Mini Sectt.	On promotion as Assistant Registrar and vice Sl.No.1.

Note: The aforesaid officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar(Estt.)

Endst. Nos. 1053-64/Estt./E.2/DHC

Date : 15.01.2021

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrars/OSD/Co-ordinator, DIAC.
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial).
5. Joint Registrar (Registrar General Sectt.).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. A.O.J. (Estt.II) with a request to update the aforesaid posting detail in the Master Data.
9. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
10. P.A. to Joint Registrar (Estt.-I & II) for updation in "posting details" on P.I.S.
11. Personal Files of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar

As directed by Worthy Registrar (IT), this office order be uploaded on the Intranet & website of this Court.

Sanjay
15/01/2021
PA to Registrar (IT)

DR (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 87/Estt./E1/DHC
Date: 16.01.2021

ORDER

Hon'ble the Chief Justice has been pleased to appoint Mr. Saurabh Kulshreshtha, a Member of Delhi Higher Judicial Service, as an Officer on Special Duty for Gazette-II branches, on deputation basis in this Court.

BY ORDER

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No.1165-77/ Estt./E1/DHC Dated : 16.01.2021

Copy forwarded to :-

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
3. The OSD-cum-Registrar to Hon'ble the Chief Justice.
4. All Registrars/OSD/Co-ordinator(DIAC).
5. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. The Pay & Accounts Officer No.XXI, Delhi High Court.
7. All Joint Registrars/Joint Registrars (Judicial).
8. Joint Registrar (Registrar General Secretariat).
9. PA to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Order be uploaded on the Intranet & Website of this Court.

16/01/2021
PA to Registrar (IT)

Dir (IT)

HIGH COURT OF DELHI : NEW DELHI

No.42/Estt./E-1/DHC
Date: 19.01.2021

NOTIFICATION

In continuation of this Court's Order No. 38/Estt./E-1/DHC dated 11.01.2021 and corrigendum no. 04/Estt/E-1/DHC dated 11.01.2021, the following appointment has been made on the establishment of this Court :-

Sl. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Deepak Garg, Member of Delhi Higher Judicial Service	Officer on Special Duty (Examination for DHJS and DJS, Litigation and Rules) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 12.01.2021 (A/N) till further orders vice Mr. Reetesh Singh, who has been repatriated to his parent Office.

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.1315-28/ Estt./E1/DHC Dated : 19.01.2021

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North West District, Rohini Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
4. The OSD-cum-Registrar to Hon'ble the Chief Justice.
5. All Registrars/Co-ordinator(DIAC).
6. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
7. The Pay & Accounts Officer No.XXI, Delhi High Court .
8. All Joint Registrars/Joint Registrars (Judicial).
9. Joint Registrar (Registrar General Secretariat).
10. PA to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Private Secretary to Hon'ble Judges
12. Officer concerned.
13. To be placed in the personal file of the officer concerned.
14. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

as directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & website of this Court.

19/01/2021
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.43/Estt.I/E9/DHC
Date: 19.01.2021

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.25 & 26 of Schedule-II of 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S.No.	Category of post	Minimum qualification prescribed for appointment to the post	Mode of appointment
25 & 26	Junior Judicial Assistant/Restorer (Pay level-5 of 7th Pay Commission)	(a) Graduate with typing speed of not less than 35 words per minute on Computer.	(a) 70% of posts by direct recruitment on the basis of written test and interview.
		(b) By promotion from members of the Establishment of the High Court; Matriculation or equivalent with knowledge of English, having five years service in any of the categories 27 (Chauffeur), 28 [Despatch Van Driver (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-I), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L)], 37 [Court Attendant (S)], 38 [Room Attendant (H)] and 39 (Security Attendant).	(b) 25% of the posts by promotion from the posts mentioned in Column No.3 on the basis of written test, typing test in English with speed of not less than 25 w.p.m. on computer and interview.
		(c) By promotion from members of the Establishment of the High Court; Graduation or equivalent with knowledge of English; having ten years service in any of the categories 27 (Chauffeur), 28[Despatch Van Driver (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-I), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L)], 37 [Court Attendant(S)], 38 [Room Attendant(H)] and 39 (Security Attendant).	(c) 5% of the posts by promotion from the posts mentioned in Column No.3 on the basis of seniority determined as per length of service from the date of appointment and suitability, subject to clearing the typing test in English with speed of not less than 25 w.p.m. on computer and interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.1345-53/Estt.I/E9/DHC Date: 19.01.2021

Copy to:-

1. The OSD cum Registrar to Hon'ble the Chief Justice
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
4. The Joint Registrar, Registrar General Secretariat.
5. All Joint Registrars, Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs, Addl. Co-ordintors(DIAC).
6. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers (Judl.)/ Branch In-charges.
7. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI Disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
8. Notice Board.
9. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.I)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

19/01/2021
PA to Registrar (IT)

DR (IT)

HIGH COURT OF DELHI : NEW DELHI

No.44/Estt./E-1/DHC
Date: 21.01.2021

NOTIFICATION

In continuation of this Court's Order No. 87/Estt./E-1/DHC dated 16.01.2021, the following appointment has been made on the establishment of this Court :-

Sl. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Saurabh Kulshreshtha, Member of Delhi Higher Judicial Service	Officer on Special Duty (Gazette-II) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 18.01.2021 (A/N) till further orders against a newly created temporary post of Registrar

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.1428-40/ Estt./E1/DHC Dated : 21.01.2021

Copy forwarded to :-

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
3. The OSD-cum-Registrar to Hon'ble the Chief Justice.
4. All Registrars/OSD/Co-ordinator(DIAC).
5. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. The Pay & Accounts Officer No.XXI, Delhi High Court.
7. All Joint Registrars/Joint Registrars (Judicial).
8. Joint Registrar (Registrar General Secretariat).
9. PA to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Vandana Kairon)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar(IT), this Notification be uploaded on the Intranet & Website of this Court.

PA to Registrar (IT)

Dir (IT)

HIGH COURT OF DELHI : NEW DELHI

No.108/Estt.I/E2/DHC
Date: 22.01.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect :-

Sl. No.	Name of the Officer	From	To	Remarks
1.	Mr. Sanjay Kumar Sharma	Joint Registrar(Criminal III, Civil II & III, Inspection (Appl-I), Company and JJC, Consignment of cases to the RKD in respect of these Branches)	Joint Registrar (Delhi International Arbitration Centre) with additional charge of JJC	Against a newly created post.
2.	Mr. Pramod Kumar	Joint Registrar (Gazette-IIA)	Joint Registrar (Gazette-IB)	Vice No.10 below
3.	Mr. Pawan Kumar Kalra	Joint Registrar (Genl. Admn-II and PIO-II)	Joint Registrar (Medical)	Against a newly created post
4.	Mr. Devendra Singh Rawat	Joint Registrar (Cash & Budget)	Joint Registrar (Gazette-IIA)	Vice No.2 above
5.	Mr. Manish Aggarwal	Joint Registrar (Examination for DHJS & DJS) and Litigation	Joint Registrar (Examination for DHJS & DJS)	
6.	Shri Ravinder Dutt Sharma	Joint Registrar (Vigilance)	Joint Registrar (Vigilance-II)	Against a newly created post
7.	Shri Arun Kumar	Joint Registrar (Estt.-II And Court cases of Estt. I & II, deployment of staff in Courts and Registry,PIO-I and Nodal Officer for matters relating to all contractual employees)	Joint Registrar (Litigation)	Against a newly created post
8.	Ms. Vandana Kairon	Joint Registrar (Estt-I)	Joint Registrar (Cash & Budget)	Vice No.4 above
9.	Ms. Madhu Singhal	Joint Registrar (Management & Co-ordination Cell (BMCs Dist. Courts)	Joint Registrar (Genl.Admn-II and PIO-II)	Vice No.3 above
10.	Mr. Dinesh Kumar Manchanda	Joint Registrar (Gazette-IB)	Joint Registrar (Statistical/ Data base Cell of Original Br.)	Vice No.11 below
11.	Mr. Sanjay Pokhriyal	Joint Registrar (Statistical/Data base Cell of Original Branch	Joint Registrar (Original I to III, Filing(Original), Copy(Original), Consign-ment of cases to the RKD)	Vice Mr. Manoj Kumar Verma, since promoted as Registrar
12.	Mr. Kamal K.Bishambhu	Deputy Registrar (Writs I to III, RKP(Writs), Writs(Decided Cell)	Joint Registrar (Vigilance-I)	On promotion
13.	Ms. Anita Malhotra	Deputy Registrar (Appellate-Decree)	Joint Registrar (Manage-ment & Co-ordination Cell (BMCCs Distt. Courts)	On promotion vice No.9 above
14.	Mr. Hem Chandra Pandey	Deputy Registrar (Estt-II)	Joint Registrar (Estt.-II And Court cases of Estt. I & II, deployment of staff in Courts and Registry, PIO-I and Nodal Officer for matters relating to all contractual employees)	On promotion, vice No.7 above
15.	Ms. Geetha Gopinathan	Deputy Registrar (RG Sectt.)	Joint Registrar (R.G.Sectt.)	On promotion against a newly created post.
16.	Mr. Kishor Kumar	Deputy Registrar (Estt-I)	Joint Registrar (Estt-I)	On promotion vice No.8 above
17.	Ms. Sandhya Kapoor	Deputy Registrar (RKD, Comparison of digitized data and weeding of cases of Appellate Side)	Joint Registrar (Criminal III, Civil II & III, Inspection (Appl-I), Company, Consignment of cases to the RKD in respect of these Branches)	On promotion, vice No.1 above
18.	Mr. Ram Singh	Deputy Registrar (Criminal)	Joint Registrar (Filing(Appl.), Listing & CFM)	On promotion, Vice Mr. Sunil Kumar Koushal, since promoted as Registrar
19.	Ms. Mona Gosain	Deputy Registrar (Vigilance)	Deputy Registrar (Vigilance-II)	Against a newly created post

20.	Mr.Sanjeev Kumar	Deputy Registrar (PIL(Civil and Criminal) and JJC	Deputy Registrar (RKD, Comparison of digitized data and weeding of cases of Appellate Side)	Vice No.17 above
21.	Ms. Bhawana Pant	Deputy Registrar (Examination for DHJS & DJS)	Deputy Registrar (Estt-II)	Vice No.14 above
22.	Ms. Manjeet Kaur	Deputy Registrar (Appellate)	Deputy Registrar (Appellate) and Company	
23.	Ms. Ritu Sharma	Deputy Registrar (Accounts)	Deputy Registrar (Criminal)	Vice No.18 above
24.	Mr. Ajeet Kumar Jha	Deputy Registrar(Gazette-IB)	Deputy Registrar (Delhi International Arbitration Centre)	Against a newly created post
25.	Mr. Shakeel Ahmed	Deputy Registrar (NCMS, SCMS and Litigation)	Deputy Registrar (NCMS and SCMS)	
26.	Mr. Rajinder Kumar Gupta	Deputy Registrar (P&P)	Deputy Registrar (Medical)	Against a newly created post
27.	Ms. Sadhana Jadia	Assistant Registrar (on deputation)	Deputy Registrar (PIL (Civil and Criminal) and JJC	On promotion Vice No.20 above
28.	Ms. Shakun	Assistant Registrar (Accounts)	Deputy Registrar (Accounts)	On promotion, Vice No.23 above
29.	Ms. Bindra	Assistant Registrar (Appellate/Civil)	Deputy Registrar (Writs I to III, RKP(Writs), Writs (Decided Cell)	On Promotion vice No.12 above
30.	Mr. Sunil Lakhina	Assistant Registrar (Estt.I)	Deputy Registrar (Estt.I)	On promotion vice No.16 above
31.	Ms. Uma Sharma	Assistant Registrar (Criminal)	Deputy Registrar (Appellate Decree)	On Promotion vice No.13 above
32.	Ms. Nisha Sharma-II	Assistant Registrar (Management & Co-ordination Cell (BMCs Dist. Courts)	Deputy Registrar (Ease of Doing Business)	On promotion against a newly created post
33.	Mr. Manoj Kapoor	Assistant Registrar (Original)	Deputy Registrar (Vigilance-I)	On promotion
34.	Mr. Satya Dev Prajapati	Assistant Registrar (Examination for DHJS & DJS, and Litigation)	Deputy Registrar (Examination for DHJS & DJS with additional charge of Delhi International Arbitration Centre)	On promotion vice No.21 above.
35.	Mr. Ved Prakash Sharma	Assistant Registrar (DDO)	Deputy Registrar (DDO)	On promotion
36.	Mr. Javed Khan	Assistant Registrar (General Admn-I)	Deputy Registrar (Litigation)	On promotion against a newly created post
37.	Mr. Surender Pal	Assistant Registrar (P&P)	Deputy Registrar (Gazette-IB)	On Promotion vice No.24 above.
38.	Mr. Rohtash Singh	Assistant Registrar ((Statistics/ Database Cell of Original Branch)	Deputy Registrar (P&P)	On promotion vice No.26 above.
39.	Mr. Rajinder Singh	Assistant Registrar (P&P)	Assistant Registrar (Management & Co-ordination Cell (BMCs Distt. Courts)	Vice No.32 above
40.	Mr. Bhaskaranand	Assistant Registrar (Cash & Budget)	Assistant Registrar (Accounts)	Vice No.28 above.
41.	Mr. Sanjeev Kumar Wadhera	Assistant Registrar (Estt-II) & APIO)	Assistant Registrar (Estt.II)	
42.	Mr.Sanjay Prakash Gupta	Assistant Registrar (Gazette-1A)	Assistant Registrar (General-I)	Vice No.36 below
43.	Mr. Rakesh Kumar Sharma	Assistant Registrar (Gazette 1B)	Assistant Registrar (Criminal)	Vice No.31 above
44.	Ms. Nisha Rani Sharma	Assistant Registrar (General Admn-II)	Assistant Registrar (Statistics/ Database Cell of Original Branch)	vice No.38
45.	Mr. Sanjeev Dobhal	Assistant Registrar (Spl/Exams Cell (except DHJS & DJS)	Assistant Registrar (Gazette-1A)	Vice No.42 above
46.	Mr. Manoj Kumar Chawla	Assistant Registrar (Vigilance)	Assistant Registrar (Vigilance-I)	
47.	Mr. Sandeep Sharma	Assistant Registrar	Assistant Registrar (RG Sectt.)	
48.	Mr. Ved Prakash Sharma	AOJ(Genl./Stores/Caretaking)	Assistant Registrar (Genl Admn-II)	On promotion vice No.44 above

49.	Mr.Tushar Kanti Pandey	Private Secretary	Assistant Registrar (Vigilance -II)	On promotion Against a newly created post
50.	Ms. Rekha Garg	AOJ (Cash & Budget)	Assistant Registrar (Cash & Budget)	On Promotion Vice No.40 above
51.	Ms.Manju Bhat	Private Secretary	Assistant Registrar (Appellate/Civil)	On promotion vice No.29 above.
52.	Mr. Surender Kumar Bhadola	AOJ(P&P)	Assistant Registrar (P&P)	On promotion vice No.39 above
53.	Mr.Kapil Sharma	Private Secretary	Assistant Registrar (Litigation)	On promotion against a newly created post
54.	Mr. Lakhvinder Singh	AOJ(Writ-I)	Assistant Registrar (Writs)	On promotion upon retirement of Mr. Lalit Kumar Rawal
55.	Mr.Kamal Krishna Agnihotri	Court Master	Assistant Registrar (Examination-DHJS & DJS)	On promotion vice No. 34 above
56.	Ms. Prem Bala Chhabra	Private Secretary	Assistant Registrar (Original)	On promotion vice No.33 above
57.	Mr. Vinay Sharma	Court Master (Gazette-1B)	Assistant Registrar (Gazette-1B)	On promotion vice No.43 above
58.	Mr. Dharmendra Kumar Bainsla	Private Secretary	Assistant Registrar (Spl/Exams Cell (except DHJS & DJS)	On promotion vice No.45 above
59.	Ms. Veena Kumar	AO(J)(Mediation & Conciliation Centre)	APIO	On promotion against a newly created post
60.	Mr. Mahender Pratap Singh Bisht	Court Master (Criminal-I)	Assistant Registrar (P&P)	On promotion vice No.37 above
61.	Mr. Kamal Kant Mendiratta	Private Secretary	Assistant Registrar (Estt-I)	On promotion vice No.30 above.

Note: All the aforesaid officers are to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Estt.)

Endst. Nos. 1607-18/Estt./E.2/DHC

Date : 22.01.2021

Copy for information and necessary action to :-

1. The OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/Coordinator, Delhi High Court International Arbitration Centre.
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial).
5. Joint Registrar, Registrar General Secretariat.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. A.O.J. (Estt.II) with a request to update the aforesaid posting detail in the Master Data.
9. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
10. P.A. to Joint Registrar (Estt.-I & II) for updation in "posting details" on P.I.S.
11. Personal Files of the Officers concerned.
12. Guard file.

Mani

(K.R.Manikandan)
Admn. Officer (Judl.) (Estt.-I)

As directed by Worthy Registrar (IT), this office order be uploaded on the Intranet & website of this Court.

Dir(IT)

PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 47/Estt./E1/DHC
Date: 30.01.2021

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Naresh Chand Garg, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 01.02.2021 against the post of Registrar which will become available on retirement of Mr. Ramesh Chand, Registrar on 31.01.2021.

NOTE:- (i) The above appointment is subject to the outcome of the representations filed by some of the Joint Registrars, Assistant Registrars and Private Secretaries of this Court with regard to recruitment rules for appointment to the post of Registrar .

(ii) Further, the above appointment is subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No.2052A-67A/Estt./E1/DHC Date: 30.01.2021

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The OSD-cum-Registrar to Hon'ble the Chief Justice.
3. All Registrars/OSDs/Coordinator (DIAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. The Pay & Accounts Officer No.XXI, Delhi High Court.
6. All Joint Registrars/ Deputy Registrars.
7. Joint Registrar (Registrar General Secretariat).
8. Dy. Controller of Accounts/Assistant Registrar (Library).
9. Assistant Registrar (Courts/ Establishment-II).
10. Admn. Officer (Judl.), P&P Branch.
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
14. Officer concerned.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Kishor Kumar)
Joint Registrar (Estt.-I)

As directed by JR(IT) this Notification be uploaded on the Intranet & website of this court.

Dir (IT).

01/02/2021
PA to Registrar (IT).

HIGH COURT OF DELHI : NEW DELHI

No. 127/Estt./E1/DHC
Date: 02.02.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer with immediate effect :-

Sl. No	Name & Designation of the officer	From	To	Remarks
1	Mr. Naresh Chand Garg, Registrar	Joint Registrar (Protocol-I)	Registrar (Writs I - III, RKP (Writs), PIL, PSA and Receipt & Despatch, Digitisation and Training to staff of this Court, with additional charge of KKD and scanning of 'B' part)	On promotion as Registrar and vice Mr. Ramesh Chand, Registrar since retired

Note :- Henceforth, the work of Welfare Officer shall be looked after by the Registrar (Protocol).

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos. 2199-08/Estt./E.I/DHC Dated : 02.02.2021

Copy for information and necessary action to :-

1. OSD-cum-Registrar to Hon'ble the Chief Justice.
2. All Registrars/OSD/Co-ordinator (DIAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars.
5. Joint Registrar (Registrar General Secretariat).
6. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
7. P.Ss to Hon'ble Judges.
8. Officers concerned.
9. Personal file of the Officers concerned.
10. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by JR(IT), this Office Order be uploaded on the intranet & website of this Court.

Sanjeev
02/02/2021
PA to Registrar (IT)

DR(IT)

HIGH COURT OF DELHI : NEW DELHI

No.48/Estt./E-1/DHC
Date: 08.02.2021

NOTIFICATION

In continuation of this Court's Order No. 05/G-1/Gaz.IA/DHC/2021 dated 28.01.2021 and No. 118/Estt./E-1/DHC dated 29.01.2021, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Vandana Jain, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 29.01.2021 (F/N) till further orders vice Mr. Raj Kumar Tripathi, who has been repatriated to his parent Office.
2.	Ms. Jyoti Kler Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 29.01.2021 (F/N) till further orders vice Mr. Vijay Shankar, who has been repatriated to his parent Office.
3.	Mr. Devender Nain Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 30.01.2021 (F/N) till further orders vice Mr. Rakesh Pandit, who has been repatriated to his parent Office.
4.	Mr. Purshotam Pathak Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 29.01.2021 (F/N) till further orders vice Mr. Devender Kumar, who has been repatriated to his parent Office.

Sd/-
(Kishor Kumar)
Joint Registrar (Estt.-I)

Endst. No. 2690-2702/Estt./E-1/DHC Date:08.02.2021

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. OSD-cum-Registrar to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DAC).
5. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
6. The Pay & Accounts Officer No.XXI, Delhi High Court .
7. All Joint Registrars.
8. Joint Registrar, Registrar General Secretariat.
9. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by JR(IT), this Notification be uploaded on intranet & website of this court under Chapter 5 of RTI disclosure.

8/02/2021
PA to Registrar(IT)

DR.(IT)

HIGH COURT OF DELHI: NEW DELHI

No. 493/Estt.I/E2/DHC

Date: 05.05.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

Sl. No	Name & designation of the officers	From	To	Remarks
1.	Mr. Pawan Kumar Kalra, Joint Registrar	Joint Registrar (Medical)	Joint Registrar (Genl. Admn.II and PIO-II)	In place of Ms. Madhu Singhal, Joint Registrar who has proceeded on long medical leave.
2.	Ms. Sadhna Gupta, Joint Registrar	Joint Registrar (RKD-KKD)	Joint Registrar (Gazette-IIB)	Vice Sl. No. 3 below.
3.	Mr. Surinder Jeet Singh, Joint Registrar	Joint Registrar (Gazette-IIB)	Joint Registrar (Medical)	Vice Sl. No. 1 above.

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

Sd/-
Sunil Lakhina
Deputy Registrar (Estt.-I)

Endst. Nos.7392-7403 /Estt./E.2/DHC

Date :05.05.2021

Copy for information and necessary action to :-

1. OSD-Cum-Registrar to Hon'ble the Chief Justice.
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. Registrars/OSDs/Co-ordinator,DIAC.
4. All Joint Registrars/Joint Registrars (Judicial).
5. Joint Registrar-cum-PA to Registrar General.
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
11. Personal File of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 200 /Estt./E1/DHC
Date: 30.6.2021

NOTIFICATION

Hon'ble the Chief Justice has been pleased to repatriate Mr. Surinder S.Rathi, Officer of Delhi Higher Judicial Service, presently working as Officer on Special Duty cum Registrar to Hon'ble the Chief Justice in this Court on deputation basis to his parent cadre w.e.f 30.6.2021 (A/N).

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No. 8795A-O /Estt./E1/DHC Date: 30.06.2021

Copy forwarded to :-

1. The Joint Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
4. All the Principal District & Sessions Judges, Delhi/New Delhi.
5. Officer concerned with request to report to the Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
6. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
7. All Registrars/ OSDs/Coordinator (DIAC).
8. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
9. Joint Registrar, Registrar General Secretariat
10. All Joint Registrars/ Deputy Registrars.
11. P.S. to Hon'ble Judges, Delhi High Court.
12. Admn. Officer (Judl.), Accounts Branch.
13. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
14. Notice Board, Delhi High Court.
15. Guard File.

Admn. Officer (Judl.) (Estt.-I)

HIGH COURT OF DELHI: NEW DELHI

No.690/Estt.I/E2/DHC
Date: 14.07.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

Sl. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Sanjay Kumar Sharma, Joint Registrar	Joint Registrar (Delhi International Arbitration Centre with additional charge of JJC)	Joint Registrar (JJC & J.R. (Original-newly assigned fresh IPR cases)	---
2.	Mr. Satya Dev Prajapati Deputy Registrar	Deputy Registrar (Examination for DHJS & DJS with additional charge of Delhi International Arbitration Centre)	Deputy Registrar (Examination for DHJS & DJS)	---

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.9469-79/Estt.I/E.2/DHC Date: 14.07.2021

Copy for information and necessary action to :-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
9. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
10. Personal File of the Officers concerned.
11. Guard file.

(K.R.Manikandan)
Admn. Officer (Judl.) (Estt.-I)

As directed by Worthy Registrar(IT), same be uploaded on the Intranet & website of this court.

DIR(IT)

Sanjay Kumar
PA to Registrar(IT)

HIGH COURT OF DELHI : NEW DELHI

No. 752/Estt./E-1/DHC
Date: 04.08.2021

O R D E R

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Sidharth Mathur, a member of Delhi Higher Judicial Service, presently working as Joint Registrar (Judicial) (CPC) in this Court on deputation basis, to his parent office and appoint Mr. Abhilash Malhotra, a member of Delhi Judicial Service, (Vice Mr. Sidharth Mathur), presently working as ACMM, Tis Hazari Courts, Delhi, in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Manoj Jain)
Registrar General

Endst. No.10479-90/ Estt./E1/DHC Dated : 04.08.2021

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
3. All Registrars/OSDs/Co-ordinator(DIAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars/Joint Registrar (Judicial)/Joint Registrar (Judicial)(CJC Mini Secretariat and Rules)/ Joint Registrar (Judicial)(SCMSC).
7. Joint Registrar (Registrar General Secretariat).
8. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges.
10. Officers concerned.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

(Kishor Kumar)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI: NEW DELHI

No.809/Estt.I/E2/DHC

Date: 18.08.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

Sl. No.	Name & Designation of the Officers	From	To	Remarks
1.	Ms. Madhu Singhal, Joint Registrar	Joint Registrar	Joint Registrar (Accounts)	Vice Ms. Ambika Sharma, Joint Registrar (Since Retired).
2.	Ms. Anita Malhotra, Joint Registrar	Joint Registrar [Management & Co-ordination Cell (BMCCs Distt. Courts)]	Joint Registrar RKD/KKD	
3.	Mr. Gagan Nagpal, Joint Registrar	Deputy Registrar (Management and Coordination Cell (BMCs District Courts) and Medical Facilities to sitting and retired Hon'ble Judges)	Joint Registrar [Management & Co-ordination Cell (BMCs Distt. Courts)]	On promotion as Joint Registrar and Vice Sl. No. 2 above.
4.	Mr. S.S. Bhatnagar, Deputy Registrar	Deputy Registrar (Rules & CJC Mini Sectt.)	Deputy Registrar (Management and Coordination Cell (BMCs District Courts)	Vice Sl. No. 3 above.
5.	Ms. Sadhana Jadia, Deputy Registrar	Deputy Registrar [PIL (Civil and Criminal) and JJC]	Deputy Registrar (Rules & CJC Mini Sectt.)	Vice Sl. No. 4 above.
6.	Ms. Bindra, Deputy Registrar	Deputy Registrar (Writs I to III, RKD(Writs), Writs(Decided Cell)) Receipt & Despatch and PSA Branch	Deputy Registrar (Writs I to III, RKD(Writs), Writs(Decided Cell)	
7.	Ms. Neelam Grover, Deputy Registrar	Assistant Registrar (Original)	Deputy Registrar (Receipt & Despatch and PSA Branch)	On promotion as Deputy Registrar.
8.	Mr. Rajender Singh, Deputy Registrar	Assistant Registrar (Management & Co-ordination Cell (BMCs Distt. Courts))	Deputy Registrar [PIL (Civil and Criminal) and JJC]	On promotion as Deputy Registrar and Vice Sl. No. 5 above.
9.	Ms. Veena Kumar, Assistant Registrar	Assistant Registrar (APIO)	Assistant Registrar (Original)	In place of Ms. Prem Bala Chhabra, Asstt. Registrar (Original) who is still to be relieved by HMJ Suresh Kumar Kait.

10.	Mr. Vikas Saddi, Assistant Registrar	Court Master (a/w Hon'ble Mr. Justice Manmohan)	Assistant Registrar (APIO)	On promotion as Assistant Registrar and Vice Sl. No.9 above.
11.	Ms. Sarabjeet Kaur, Assistant Registrar	Private Secretary	Assistant Registrar (Management & Co-ordination Cell (BMCs Distt. Courts))	On promotion as Assistant Registrar and Vice Sl. No. 8 above.
12.	Mr. Kapoor Singh Bisht, Assistant Registrar	Court Master (Protocol-I)	Assistant Registrar (Retired Judges Cell)	On promotion as Assistant Registrar and in place of Mr. Subhash Chand (Since Retired).

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.11345-55/Estt.I/E.2/DHC Date: 18.08.2021

Copy for information and necessary action to :-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
9. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
10. Personal File of the Officers concerned.
11. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), be uploaded on the Intranet & website of this Court.

Dir. (IT)

Sanjay 18/08/2021
PA to Registrar (IT)

HIGH COURT OF DELHI: NEW DELHI

No.913/Estt.I/E2/DHC
Date:17.09.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

Sl. No.	Name & Designation of the Officers	From	To	Remarks
1.	Ms. Sadhana Jadia, Deputy Registrar	Deputy Registrar (Rules & CJC Mini Sectt.)	Deputy Registrar, (RKD, comparison of digitized data and Weeding of cases of Original Side)	Vice Sl. No. 2 below.
2.	Ms. Meenakshi Pant, Deputy Registrar	Deputy Registrar, (RKD, comparison of digitized data and Weeding of cases of Original Side)	Deputy Registrar (Rules & CJC Mini Sectt.)	Vice Sl. No. 1 above.

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Anil Kumar Koushal)
Registrar (Establishment)

Endst. Nos.12882-92/Estt.I/E.2/DHC

Date: 17.09.2021

Copy for information and necessary action to :-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Private Secretaries to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
9. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
10. Personal File of the Officers concerned.
11. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), needful be done.

17/09/2021

Dir.(IT)

HIGH COURT OF DELHI : NEW DELHI

No. 360/Estt./E1/DHC
Date: 29.10.2021

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Sanjay Kumar Sharma, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 01.11.2021 against the post of Registrar which will become available on retirement of Mr. Anil Kumar Koushal, Registrar on 31.10.2021.

NOTE:- (i) The above appointment is subject to the outcome of the representations filed by some of the Joint Registrars, Assistant Registrars and Private Secretaries of this Court with regard to recruitment rules for appointment to the post of Registrar .

(ii) Further, the above appointment is subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No.15416-30/Estt./E1/DHC

Date: 29.10.2021

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. All Registrars/OSDs/Coordinator (DIAC).
3. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. The Pay & Accounts Officer No.XXI, Delhi High Court.
5. All Joint Registrars/ Deputy Registrars.
6. Joint Registrar (Registrar General Secretariat).
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Assistant Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), General Branch
11. Admn. Officer (Judl.) Accounts Branch.
12. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
13. Officer concerned.
14. Be placed in the personal file of the officer concerned.
15. Guard File.

(Kishor Kumar)
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

Sanjeev 29/10/2021
PA to Registrar (IT)

Dir. (IT)
DD(I/C) AO(IT Cell)

29-10-2021 29/10/21

HIGH COURT OF DELHI: NEW DELHI

No.1101/Estt.I/E2/DHC
Date: 11.11.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect:-

Sl.No	Name & Designation of the Officers	From	To	Remarks
1.	Ms. Meena Bhardwaj, Joint Registrar	Joint Registrar (Writ- I to III, RKP (Writ), PIL, PSA and Receipt & Despatch)	Joint Registrar , J.J. Sectt. (JJC) & J.R. (I.P. Div.)	Upon promotion of Mr. Sanjay Kumar Sharma, Joint Registrar as Registrar.
2.	Ms. Mona Gosain, Joint Registrar	Deputy Registrar (Vigilance-II)	Joint Registrar (Writ- I to III, RKP (Writ), PIL, PSA and Receipt & Despatch)	On promotion as Joint Registrar and vice sl. No. 1 above.
3.	Mr. Shakeel Ahmed, Deputy Registrar	Deputy Registrar (NCMS, SCMS and Litigation)	Deputy Registrar (NCMS, SCMS)	
4.	Ms. Bindra, Deputy Registrar	Deputy Registrar (Writs I to III, RKD (Writs), Writ(Decided Cell)	Deputy Registrar (Writs I to III, RKD(Writs), Writs(Decided Cell)) Receipt & Despatch and PSA Branch	
5.	Ms. Uma Sharma, Deputy Registrar	Deputy Registrar (Appellate Decree)	Deputy Registrar (Vigilance-II)	Vice Sl. No. 2 above.
6.	Ms. Neelam Grover, Deputy Registrar	Deputy Registrar (Receipt & Despatch and PSA Branch)	Deputy Registrar (Appellate Decree)	Vice Sl. No. 5 above.
7.	Mr. Rakesh Kumar, Deputy Registrar	Assistant Registrar (Gazette-II B)	Deputy Registrar (Litigation)	On promotion as Deputy Registrar and vice Sl. No. 3 above.
8.	Mr. Mahender Partap Singh Bisht, Assistant Registrar	Assistant Registrar (P&P)	Assistant Registrar (Gazette-II B)	Vice Sl. No. 7 above.
9.	Mr. Sandeep Kumar Sharma, Assistant Registrar	Court Master (Protocol-II)	Assistant Registrar (P&P)	On promotion as Assistant Registrar & vice Sl. No. 8 above

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Kishor Kumar)
Joint Registrar (Estt.I)

Endst. Nos.16002-13/Estt.I/E.2/DHC Date: 11.11.2021

Copy for information and necessary action to :-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Estt.II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal File of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), same be uploaded on the Intranet & website of this Court.

Sanjeev Kumar
PA to Registrar (IT)

Dir (IT)

HIGH COURT OF DELHI : NEW DELHI

No.366/Estt./E-1/DHC
Date: 15.11.2021

NOTIFICATION

In continuation of this Court's Order No. 23/G-1/Gaz.IA/DHC/2021 dated 08.11.2021 and No. 1097/Estt./E-1/DHC dated 09.11.2021, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Tyagita Singh, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 10.11.2021 (F/N) till further orders vice Ms. Twinkle Wadhwa, who has been repatriated to her parent Office.

Sd/-
(Kishor Kumar)
Joint Registrar (Estt.-I)

Endst. No. 16159-70/Estt./E-1/DHC Date:15.11.2021

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DIAC).
4. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. All Joint Registrars.
7. Joint Registrar, Registrar General Secretariat.
8. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), this Notification be uploaded on the Intranet & Website of this Court.

Sanjeev 15/11/2021
PA to Registrar (IT)

Dir. (IT)

HIGH COURT OF DELHI: NEW DELHI

No.1189/Estt.I/E2/DHC
Date: 29.11.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect:-

Sl.No	Name & Designation of the Officers	From	To	Remarks
1.	Mr. Darshan Kumar Godara, Assistant Registrar	Assistant Registrar (Protocol-II & Hospitality)	Assistant Registrar (Retired Judges Cell)	Vice Sl. No. 2 below.
2.	Mr. Kapoor Singh Bisht Assistant Registrar	Assistant Registrar (Retired Judges Cell)	Assistant Registrar (Protocol-II & Hospitality)	Vice Sl. No. 1 above.

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Kishor Kumar)
Joint Registrar (Estt.I)

Endst. Nos.17074-85/Estt.I/E.2/DHC Date: 29.11.2021

Copy for information and necessary action to :-

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Estt.II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal File of the Officers concerned.
12. Guard file.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), same be uploaded on the Intranet and website of this Court.

Dir (IT)

DD (IT)
AO IT Cell
Mr. Yash, DEO

Sanjeev
29/11/2021
PA to Registrar (IT)

29/11/2021

29.11.2021 29-11-2021

HIGH COURT OF DELHI : NEW DELHI

No.1088/Estt./E1/DHC
Date:01.11.2021

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl. No	Name & Designation of the officer	From	To	Remarks
1.	Mr. Sanjay Kumar Sharma, Registrar	Joint Registrar (JJC & J.R. (Original-newly assigned fresh IPR cases))	Registrar (Estt.- I & II)	Upon promotion as Registrar and vice Mr. Anil Kumar Koushal, Registrar since retired.

Sd/-
(Manoj Jain)
Registrar General

Endst. Nos.15714-22/Estt./E.I/DHC Dated : 01.11.2021

Copy for information and necessary action to :-

1. All Registrars/OSD/Co-ordinator (DIAC).
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)
4. Joint Registrar(Registrar General Secretariat).
5. P.Ss to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Personal file of the Officer concerned.
9. Guard file.

Kishor Kumar
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 01/Estt./E1/DHC
Date: 21.01.2022

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointments on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Shekhar Chandra, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 20.01.2022 against a newly created post of Registrar.
2.	Mr. Pramod Kumar, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 20.01.2022 against a newly created post of Registrar.
3.	Mr. Ravindra Kumar Sharma, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 20.01.2022 against a newly created post of Registrar.
4.	Mr. Joginder Kumar Batra, Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 20.01.2022 against a newly created post of Registrar.

NOTE:- (i) The above appointments are subject to the outcome of the representations filed by some of the Joint Registrars, Assistant Registrars and Private Secretaries of this Court with regard to recruitment rules for appointment to the post of Registrar.

(ii) Further, the above appointments are subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

By Order,

Sd/-
(MANOJ JAIN)
Registrar General

Endst. No. 1018-1032/Estt./E1/DHC

Date: 21.01.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. All Registrars/OSDs/Coordinator (DIAC).
3. The Pay & Accounts Officer No.XXI, Delhi High Court.
4. All Joint Registrars/ Deputy Registrars.
5. Joint Registrar (Registrar General Secretariat).
6. Dy. Controller of Accounts/Assistant Registrar (Library).
7. AR-cum-PS to Hon'ble the Chief Justice.
8. Assistant Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), General Branch
11. Admn. Officer (Judl.) Accounts Branch.
12. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
13. Officers concerned.
14. Be placed in the personal files of the officers concerned.
15. Guard File.

Lakhina

Sunil Lakhina
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No.68 /Estt./E1/DHC
Date: 27.01.2022

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect :-

Sl.No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Sunil Kukreja, Registrar	Registrar (IT, Digitization& Appellate Authority under RTI ACT)	Registrar (IT)& Appellate Authority under RTI ACT	----
2.	Mr. Krishan Kumar Sharma, Registrar	Registrar (Writs I-III, RKP (Writs), PIL, PSA and Receipt and Despatch) Holding Court with regard to completion of pleadings of cases on Writ side with additional charge of KKD and scanning of "B" part.	Registrar (Writs I-III, RKP (Writs), PIL, PSA and Receipt and Despatch) Holding Court with regard to completion of pleadings of cases on Writ side	----
3.	Mr. Naresh Chand Garg, Registrar	Registrar (Medical facilities to sitting and Retired Hon'ble Judges and RKD-Weeding/Appellate/ Original of DHC)	Registrar (Medical facilities to sitting and Retired Hon'ble Judges)	---
4.	Mr. Sanjay Kumar Sharma, Registrar	Registrar (Estt.-I and II) & Training to staff of Delhi High Court	Registrar (Establishment-I)	---
5.	Mr. Shekhar Chandra, Registrar	Joint Registrar (Genl. Admn.-I)	Registrar (Establishment- II) & Training to staff of this Court.	Upon promotion as Registrar
6.	Mr. Pramod Kumar, Registrar	Joint Registrar (Gazette-I B)	Registrar (Chief Justice Conference, Mini Secretariat) & (Gazette – 1B)*	Upon promotion as Registrar
7.	Mr. Ravindra Kumar Sharma, Registrar	Joint Registrar (Scanning and digitization work of pending as well as decided cases)	Registrar (Records, Scanning & Digitization work of pending as well as of decided cases)	Upon promotion as Registrar
8.	Mr. Joginder Kumar Batra, Registrar	Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, (Joint Registrar (COFEPOSA & Library)	Registrar-cum-Secretary to Hon'ble the Chief Justice, COFEPOSA Cell	Upon promotion as Registrar

***Note:- Mr. Pramod Kumar, Registrar shall submit the files pertaining to Gazette – 1B branch to the Registrar General through Registrar (Vigilance).**

Sd/-
(Manoj Jain)
Registrar General

Endst. Nos. 1288-96/Estt./E.I/DHC

Dated : 27.01.2022

Copy for information and necessary action,if any, to :-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/ Joint Registrars (Judicial)
4. Joint Registrar(Registrar General Secretariat).
5. P.Ss to Hon'ble Judges.
6. Officers concerned.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Personal file of the Officers concerned.
9. Guard file.

Kishor Kumar
Joint Registrar (Estt.-I)

Dinesh As directed by Worthy Registrar (IT). be uploaded. Sanjeev 27/01/2022

HIGH COURT OF DELHI : NEW DELHI

No. 214/Estt./E1/DHC
Date: 22.02.2022

OFFICE ORDER

As ordered by the Competent Authority, following officers of this Court are hereby nominated as Ist, IInd and IIIrd Link Officers in respect of officers who are holding Court in their absence:-

S. No.	Name of the Officer holding Court	Name of Link Officers		
		Ist Link Officer	IInd Link Officer	IIIrd Link Officer
1.	Registrar (Appellate)	Registrar (Genl. Admn-I)	Registrar (BMCC)	Registrar (P&P)
2.	Registrar (Writs)	Registrar (I.T.)	Registrar (Protocol)	Registrar (Establishment-I)
3.	Ms. Savitri, Joint Registrar (Judicial)	Registrar (Medical)	Registrar (Chief Justice Conference, Mini Secretariat)	Registrar (Establishment-II)

Sd/-
Sunil Lakhina
Deputy Registrar (Estt.-I)

Endst. No. 2825-2834/Estt./E-I/DHC

Dated : 22.02.2022

Copy for information and necessary action to :-

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/Assistant Registrars/ Dy. Controller of Accounts/ Assistant Registar (Library).
4. Joint Registrar (Registrar General Secretariat).
5. Assistant Registrar (Estt.-II)
6. P.Ss to Hon'ble Judges.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Officers concerned.
9. Personal file of the Officers concerned.
10. Guard file.

K.R. Manikandan
Admn. Officer (Judl.) (Estt.-I)

As directed by the Authorities, same be uploaded on the Internet & website of this Court.

PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.258/Estt./E1/DHC
Date: 03.03.2022

OFFICE ORDER

The Competent Authority has been pleased to nominate Mr. Pramod Kumar, Registrar (Chief Justice Conference, Mini Secretariat & Gazette-IB) of this Court to look after the work of Cash, Budget & Accounts branches, in addition to his own duties during the period when Mr. T.R. Nagpal, Registrar (Cash, Budget & Accounts) is on leave i.e. from 04.03.2022 to 25.03.2022.

By Order,

Sd/-
(Sanjay Kumar Sharma)
Registrar (Establishment-I)

Endst. No.3290-3301A/Estt./E.I/DHC Dated : 03.03.2022

Copy for information and necessary action to :-

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/Assistant Registrars/ Dy. Controller of Accounts/ Assistant Registar (Library).
4. Joint Registrar (Cash & Budget)
5. Joint Registrar (Accounts)
6. Joint Registrar (Registrar General Secretariat).
7. The Pay & Accounts Officer No. XXI, New Delhi
8. Assistant Registrar (Estt.-II)
9. P.Ss to Hon'ble Judges.
10. P.A. to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. Personal file of the Officers concerned.
13. Guard file.

Sunil Lakhina
Deputy Registrar (Estt.-I)

As directed by Worthy Registrar (IT), please get the needful done.

Dir. (IT)
DD(IT)
AO(IT Cell)

Sanjay 03/03/2022
PA to Registrar (IT)

04/03/2022
04.03.2022

HIGH COURT OF DELHI: NEW DELHI

No.350/Estt.I/E2/DHC
Date:16.03.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following postings/transfers of Officers of this Court with immediate effect:-

Sl. No.	Name & Designation of the Officers	From	To	Remarks
1.	Mr. Sunil Lakhina Deputy Registrar	Deputy Registrar (Estt.-I)	Deputy Registrar (CJ Sectt.)	Vice Sl.No. 2 below.
2.	Mr. Satish Gosain Deputy Registrar	Deputy Registrar (CJ Sectt.)	Deputy Registrar [Delhi International Arbitration Centre (DIAC)]	Vice Mr.Ajeet Kumar Jha, Deputy Registrar.
3.	Ms. Sindhu Krishnakumar Assistant Registrar	Assistant Registrar (Writs)	Assistant Registrar (Estt.-I)	--
4.	Mr. Kamal Krishna Agnihotri Assistant Registrar	Assistant Registrar (Examination-DHJS & DJS)	Assistant Registrar (Writs)	Vice Sl.No.3 above.
5.	Mr. Pankaj Kumar Assistant Registrar	Assistant Registrar (CJ Sectt.)	Assistant Registrar (Examination-DHJS & DJS)	Upon being relieved by Hon'ble Mr.Justice D.N.Patel, Chief Justice (Retd.). Vice Sl.No.4 above.

Note: The aforesaid Officers are required to give their joining report in the Establishment Branch immediately.

By Order,

Sd/-
(Sanjay Kumar Sharma)
Registrar (Estt.I)

Endst. Nos.4290-4301/Estt.I/E.2/DHC Date: 16.03.2022

Copy for information and necessary action to :-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator,DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Estt.II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. P.A to Registrar (IT) for uploading the Office Order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Estt-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal File of the Officers concerned.
12. Guard file.

Kishor Kumar
Joint Registrar (Estt.-I)

As directed by Worthy Registrar (IT), please get the needful done.

DR(IT)

Sanjeev 16/03/2022
PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No.349/Estt./E1/DHC
Date: 16.03.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following posting/transfer of Officer of this Court with immediate effect :-

Sl. No.	Name & Designation of the Officer	From	To	Remarks
1.	Mr. Naresh Chand Garg Registrar	Registrar (Medical facilities to Sitting and Retired Hon'ble Judges)	Registrar- cum Secretary to Hon'ble the Acting Chief Justice, COFEPOSA Cell	Vice Mr. Joginder Kumar Batra, Registrar, who has proceeded on deputation to the office of Telecom Disputes Settlement and Appellate Tribunal.

Note: The aforesaid Officer is required to give his joining report in the Establishment Branch immediately.

Sd/-
(Manoj Jain)
Registrar General

Endst. Nos. 4275-4286/Estt./E.I/DHC Dated : 16.03.2022

Copy for information and necessary action,if any, to :-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/ Joint Registrars (Judicial)
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Estt.-II).
6. Private Secretaries to Hon'ble Judges.
7. Officer concerned.
8. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. P.A. to Joint Registrar (Estt.-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officer concerned.
12. Guard file.

Kishor Kumar
Joint Registrar (Estt.-I)

As directed by Worthy Registrar(IT) please get the needful done.

Sanjeev
21/3/2022
PA to Registrar(IT)

Dir.(IT)

HIGH COURT OF DELHI : NEW DELHI

No. 17/Estt./E1/DHC
Date: 21.03.2022

NOTIFICATION

Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Ravinder Dudeja, an Officer of Delhi Higher Judicial Service, presently working as Officer on Special Duty (OSD), attached to the office of the Registrar General of this Court on deputation basis, as Registrar General of this Court with immediate effect.

By Order,

Sd/-
(Sanjay Kumar Sharma)
Registrar (Establishment-I)

Endst. No. 4400-4415/Estt./E1/DHC Date : 21.03.2022

Copy forwarded to :-

1. The Joint Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The Ld. Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
4. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
5. Officer concerned.
6. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
7. The Registrar General, all High Courts in India.
8. Registrar cum Secretary to Hon'ble the Acting Chief Justice.
9. All Registrars/ OSDs/Coordinator (DIAC).
10. Joint Registrar (Registrar General Secretariat).
11. All Joint Registrars/ Deputy Registrars.
12. P.S. to Hon'ble Judges.
13. Admn. Officer (Judl.), Accounts Branch.
14. P.A to Registrar (IT) for uploading the notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 12 of RTI disclosure.
15. Notice Board.
16. Guard File.

(Kishor Kumar)
Joint Registrar (Estt.-I)

As directed by worthy Registrar (IT), please get the needful done.

21/03/2022
PA to Registrar (IT)

Dir. (IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.358/Estt-II/E.V/DHC

Dated: 22.03.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following postings/transfers of Registrars of this Court with immediate effect:-

S. No.	Name & Designation of the Officers	From	To	Remarks
1.	Dr. Aditi Choudhary, Registrar	Vigilance I & II, Gazette I	Vigilance I & II, Gazette I-A & I-B	-
2.	Ms. Anju Chhabra Khurana, Registrar	P&P	Management and Coordination Cell (BMCs District Courts)	Vice Sl. No.8 below
3.	Mr. Parveen Kumar Uppal, Registrar	Filing, Listing, CFM, ILR	Cash, Budget & Accounts	Vice Sl. No.7 below
4.	Mr. H.K. Arora, Registrar	Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, holding Court (Appellate Jurisdiction)	IT, Appellate Authority under RTI Act	Vice Sl. No.5 below
5.	Mr. Sunil Kukreja, Registrar	IT, Appellate Authority under RTI Act	Original & Transparency Officer and JJC	Vice Sl. No.6 below
6.	Mr. Janardan Tripathi, Registrar	Original & Transparency Officer, JJC	Establishment-I	Vice Sl. No.10 below
7.	Mr. T.R. Nagpal, Registrar	Cash, Budget & Accounts	Establishment-II & Training to staff of this Court	Vice Sl. No.11 below
8.	Mr. O.P. Narang, Registrar	Management and Coordination Cell (BMCs District Courts)	P&P	Vice Sl. No.2 above
9.	Mr. Sunil Kumar Koushal, Registrar	Genl. Admn.-II	Filing, Listing, CFM, ILR	Vice Sl. No.3 above
10.	Mr. Sanjay Kumar Sharma, Registrar	Establishment-I	Civil I to V, Criminal I to III, Inspection (Appl.) I & II, Copy Appl., Company, holding Court (Appellate Jurisdiction)	Vice Sl. No.4 above

11.	Mr. Shekhar Chandra, Registrar	Establishment-II & Training to staff of this Court	Medical Facilities to sitting and retired Hon'ble Judges	Vice Mr. Naresh Chand Garg, Registrar who has since been posted as Registrar-cum-Secretary to HACJ
12.	Mr. Pramod Kumar, Registrar	CJC Mini Secretariat, Gazette-IB	Genl. Admn.-II	Vice Sl. No.9 above
13.	Dr. Saurabh Kulshreshtha, Officer on Special Duty	Gazette-II, Ease of Doing Business	Gazette-II, Ease of Doing Business, CJC Mini Secretariat	

Note: The above-mentioned Officers are required to give thier Joining Report in the Establishment-II branch immediately.

By order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.4519-30/Estt-II./E.V/DHC **Dated: 22.03.2022**

Copy forwarded for information and necessary action, if any, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Establishment-II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officers concerned.
12. Guard file.

Bhawana Pant
Bhawana Pant
Deputy Registrar (Estt.-II)

As directed by Worthy Registrar (IT) please get the needful done.

Sanjeev
22/03/2022
PA to Registrar (IT)

DY. (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 370/Estt./E-1/DHC
Date: 24.03.2022

ORDER

Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Devender Kumar Garg, an Officer of Delhi Higher Judicial Service, presently posted as ADJ-03, North West, Rohini Courts, as Joint Registrar (Judicial) in this Court, on deputation basis with immediate effect, in place of Ms. Jyoti Kler, DHJS, who has since been appointed as Additional Director Delhi Judicial Academy.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.4726-37A/ Estt./E1/DHC Dated : 24.03.2022

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Ld. Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Registrar cum Secretary to Hon'ble the Acting Chief Justice
6. The Pay & Accounts Officer No.XXI, Delhi High Court .
7. All Joint Registrars.
8. Joint Registrar, Registrar General Secretariat.
9. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Joint Registrar (Estt.-I)

25/3/2022

DD(IT)

Mr. Yash, BEO

HIGH COURT OF DELHI : NEW DELHI

No.20/Estt.I/E-2/DHC
Dated: 28.03.2022

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court has been pleased to amend Item No. 9A, 10 & 11 of the Schedule-II to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No	Category of post	Minimum qualifications prescribed for appointment to the post	Mode of appointment	
1	2	3	4	
9A.	**Administrative Officer (Judicial) (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority** - Graduate with 5 years regular service (Law graduate to be preferred) in any of the categories 14 (Senior Judicial Assistant), 15 (Reader), 16 Court Officer and 17 (Senior Judicial Translator) mentioned in Schedule-I(A).	a.	50% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b.(i) – For departmental examination - For members of establishment of this Court : Graduate with 5 years regular service (law graduate to be preferred) or non-graduate with 8 years service in any of the categories - 13 (Assistant Accounts Officer), 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant) and 19 (Senior Assistant Librarian) and/or its equivalent posts mentioned in Schedule-I(A). OR Graduate with 7 years' regular service (Law Graduate to be preferred) in any of the categories – 20 (Chief Cashier), 21 (Judicial Assistant), 22 (Judicial Translator), 23 (Personal Assistant), 24 (Assistant Librarian), or its equivalent post or combined service in any of these posts and the posts mentioned (b)(i) above.	b (i)	50% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).
		b.(ii) For direct recruits: Graduate with 5 years regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	(ii)	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview**.
10.	**Court Master (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority** - Graduate with 5 years regular service (Law graduate to be preferred) in any of the category - 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).	a.	50% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b.(i) – For departmental examination - For members of establishment of this Court : Graduate with 5 years regular service (law graduate to be preferred) or non-graduate with 8 years service in any of the category - 13 (Assistant	b (i)	50% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).

		Accounts Officer), 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant) and 19 (Senior Assistant Librarian) and/or its equivalent posts mentioned in Schedule-I(A). OR Graduate with 7 years' regular service (Law Graduate to be preferred) in any of the categories – 20 (Chief Cashier), 21 (Judicial Assistant), 22 (Judicial Translator), 23 (Personal Assistant), 24 (Assistant Librarian), or its equivalent post or combined service in any of these posts and the posts mentioned (b)(i) above. **b.(ii)** For direct recruits: Graduate with 5 years regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	**(ii)**	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview**.
11.	**Private Secretary (Promotion / Selection Post).** (Pay level-11 of 7th Pay Commission)	**(a) For promotion by seniority** - Graduate with 5 years' service in the category 18 (Senior Personal Assistant) mentioned in Schedule-I(A). **(b)(i) For departmental examination – For officials of this Court, and Delhi Judicial Academy:** **<u>Essential:</u>** (a) Graduate from a recognized University; (b) 5 years' regular service in the category 18 (Senior Personal Assistant) / 14 (Senior Judicial Assistant) / 15 (Reader) /16 (Court Officer)/ 17 (Senior Judicial Translator) / 19 (Senior Assistant Librarian) or its equivalent post;–mentioned in Schedule-I(A). OR 7 years' regular service (Law Graduate to be preferred) in any of the categories – 23 (Personal Assistant), 20 (Chief Cashier), 21 (Judicial Assistant), 22 (Judicial Translator), 24 (Assistant Librarian) or its equivalent post or combined service in any of these posts and the posts mentioned (b) above. (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer.	**(a)** **(b) (i)& (ii)**	50% of the posts by promotion on the basis of seniority-cum-merit from category 18 (Senior Personal Assistant) mentioned in Schedule-I(A). 50% of the posts by selection on merit on the basis of: (a) performance in written examination comprising of one paper in English language (Essay, Grammar and Translation); (b) qualifying skill test of shorthand dictation in English of 5 minutes duration at the speed of 120 w.p.m. to be transcribed on computer in English in 40 minutes, and typing test in English of 10 minutes duration on computer at the speed of 45 w.p.m. [*Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered*]; **and** (c) Performance in viva-voce test/interview**, subject to fulfillment of ACR's benchmark criteria In case, requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i), appointment will be made in terms of clause (b)(ii).

		Desirable : Bachelor Degree in Law (LL.B) from recognized university. **(b)(ii) – For direct recruits:** **Essential:** (a) Graduate from a recognized University; (b) 5 years' regular service in stenographic post in the pay level-8 and/or above of 7th Pay Commission in any Government Department (Central or State) / Autonomous Body / Constitutional Body / Statutory Body / Public Sector Undertaking/ Office of District & Sessions Judge, Delhi / Delhi Judicial Academy; **and** (c) Possessing a speed of not less than 120 w.p.m. in English Shorthand and 45 w.p.m. in English Typing on Computer with proficiency in Computer. **Desirable :** Bachelor Degree in Law (LL.B) from recognized university.		

** Viva-voce/ interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.4880-4888/Estt./E1/DHC Dated: 28.03.2022

1. Registrar- cum -Secretary to Hon'ble the Acting Chief Justice
2. All Registrars/ O.S.Ds/Co-ordinator, DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs., Addl.Co-ordinators, (DIAC).
6. P.A to Registrar (IT) for uploading the Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
8. Notice Board.
9. Guard file.

29/03/2022

(Kishor Kumar)
Joint Registrar (Estt.I)

DD/IT Delhi 29/3/2022

DD(IT) (on leave)
AD(IT cell)

29/03/2022

HIGH COURT OF DELHI : NEW DELHI

No. 21/Estt./E-1/DHC
Date: 30.03.2022

NOTIFICATION

In continuation of this Court's Order No. 370/Estt./E-1/DHC dated 24.03.2022, Hon'ble the Acting Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Devender Kumar Garg, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 25.03.2022 (A/N) till further orders vice Ms. Jyoti Kler, who has since been appointed as Additional Director, Delhi Judicial Academy.

Sd/-
Kishor Kumar
Joint Registrar (Estt.-I)

Endst. No. 5018-5029/Estt./E-1/DHC Date: 30.03.2022

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. Joint Registrar, Registrar General Secretariat.
7. All Joint Registrars.
8. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

Sindhu

Sindhu Krishnakumar
Assistant Registrar (Estt.-I)

As directed by Registrar(IT), needful be done.

Deepti
30/3/2022

DIR/IT

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.446/Estt-II/E.V/DHC

Dated: 07.04.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following postings/transfers of officers of this Court with immediate effect:-

S. No.	Name & Designation of the Officers	From	To	Remarks
1.	Ms.Kaushalya Verma Joint Registrar	Joint Registrar Secretariat for designating Senior Advocate and Retired Judges Cell	Joint Registrar Criminal-I&II, Civil-I, IV&V, Copy (Appl.), Inspection (Appl.-II) & PIO-IV	Vice No.4 below
2.	Ms.Sadhna Gupta Joint Registrar	Joint Registrar Gazette-IIB	Joint Registrar Secretariat for designating Senior Advocate and Retired Judges Cell	Vice No.1 above
3.	Ms.Panna Dutta Joint Registrar	Joint Registrar RKD, Weeding of cases of Original/ Appellate Side	Joint Registrar Gazette-IIB	Vice No.2 above
4.	Mr.Ravinder Kumar Pahuja Joint Registrar	Joint Registrar Criminal-I&II, Civil-I, IV&V, Copy (Appl.), Inspection (Appl.-II) & PIO-IV	Joint Registrar General Admn.-I	Vice Mr.Shekhar Chandra, Joint Registrar since promoted as Registrar
5.	Mr.Shameem Ahmad	Joint Registrar P&P	Joint Registrar Protocol-II	Vice No.7 below
6	Mr.Kishor Kumar	Joint Registrar Establishment-I	Joint Registrar R.G. Sectt.	----
7.	Mr.Bhupinder Jhamb	Joint Registrar Protocol-II	Joint Registrar Establishment-I	Vice No.6 above
8.	Ms.Neelam Joint Registrar	Deputy Registrar Original	Joint Registrar Criminal III, Civil-II & III, Inspection (Appl.-I), Company, Consignment of cases to the RKD in respect of these Branches	Upon promotion and Vice Ms.Sandhya Kapoor, Joint Registrar since retired
9.	Mr.Satish C.Thaldi Joint Registrar	Deputy Registrar P&P	Joint Registrar Digitization	Upon promotion and Vice Mr.Ravindra Kumar Sharma, Joint Registrar since promoted as Registrar
10.	Mr.Subhash Chander Thakur Joint Registrar	Deputy Registrar Listing, Statistics, CFM, ILR	Joint Registrar P&P	Upon promotion and Vice No.5 above
11.	Mr.Satya Sheel Bhatnagar Joint Registrar	Deputy Registrar Management & Coordination Cell (BMCCs of Distt. Courts)	Joint Registrar Gazette-IB	Upon promotion and Vice Mr.Pramod Kumar, Joint Registrar since promoted as Registrar

12.	Mr.Sanjeev Kumar Joint Registrar	Deputy Registrar RKD, Comparison of digitized data and weeding of cases of Appellate Side	Joint Registrar RKD, Weeding of cases of Original/ Appellate Side	Upon promotion and Vice No.3 above
13.	Mr.Mukesh Kumar Deputy Registrar	Deputy Registrar Genl. Admn.-II	Deputy Registrar Original	Vice No.8 above
14.	Mr.Manoj Kumar Deputy Registrar	Deputy Registrar Secretariat for designating Senior Advocate and Retired Judges Cell	Deputy Registrar RKD, Comparison of digitized data and weeding of cases of Appellate Side	Vice No.12 above
15.	Ms.Manjeet Kaur Deputy Registrar	Deputy Registrar Appellate & Company	Deputy Registrar Listing, Statistics, CFM, ILR	Vice No.10 above
16.	Mr.Vinal Kapoor Deputy Registrar	Deputy Registrar Protocol-I	Deputy Registrar Establishment-I	Vice Mr.Sunil Lakhina, Deputy Registrar since posted in C.J. Sectt.
17.	Mr.Anil Kumar Jain Deputy Registrar	Deputy Registrar Gazette-IIA	Deputy Registrar Protocol-I	Vice No.16 above
18.	Mr.Jugal Kishore Deputy Registrar	Deputy Registrar Gazette-IA	Deputy Registrar DIAC	Vice No.21 below
19.	Mr.V.K. Mittal Deputy Registrar	Deputy Registrar Special/Examination Cell (Except DHJS & DJS)	Deputy Registrar Management & Coordination Cell (BMCCs of Distt. Courts)	Vice No.11 above
20.	Mr.Sanjay Kalra Deputy Registrar	Deputy Registrar Original	Deputy Registrar Genl. Admn.-II	Vice No.13 above
21.	Mr.Satish Gusain Deputy Registrar	Deputy Registrar DIAC	Deputy Registrar Gazette-IA	Vice No.18 above
22.	Mr.Bhaskara Nand Deputy Registrar	Assistant Registrar Accounts	Deputy Registrar P&P	Upon promotion and vice No.9 above
23.	Ms.Mithlesh Kumari Deputy Registrar	Assistant Registrar Criminal	Deputy Registrar Original	Upon promotion and vice No.20 above
24.	Mr.Deepak Arora Deputy Registrar	Assistant Registrar Protocol-II	Deputy Registrar Appellate & Company	Upon promotion and vice No.15 above
25.	Mr.Mukesh Gupta Deputy Registrar	Assistant Registrar Gazette-IIA	Deputy Registrar Gazette-IIA	Upon promotion and vice No.17 above
26.	Mr.Sanjeev Kumar Wadera Deputy Registrar	Assistant Registrar Establishment-II	Deputy Registrar Special/Examination Cell (Except DHJS & DJS)	Upon promotion and vice No.19 above
27.	Ms.Anuradha Jaiswal Assistant Registrar	Assistant Registrar Filing	Assistant Registrar Criminal	Vice No.23 above
28.	Ms.Jasmeet Bhatia Assistant Registrar	Assistant Registrar Civil-II, Criminal-III and Company	Assistant Registrar Establishment-II	Vice No.26 above
29.	Mr.Darshan Kumar Godara, Assistant Registrar	Assistant Registrar Retired Judges Cell	Assistant Registrar Protocol-II/ Hospitality	Vice No.34 below
30.	Mr.Tushar Kanti Pandey Assistant Registrar	Assistant Registrar Vigilance-II	Assistant Registrar Civil-II, Criminal-III and Company	Vice No.28 above
31.	Mr.Dharmender Kumar Bainsla Assistant Registrar	Assistant Registrar Special/Examination Cell (Except DHJS & DJS)	Assistant Registrar Accounts	Vice No.22 above
32.	Mr.Mahender Pratap Singh Bisht Assistant Registrar	Assistant Registrar Gazette-IIB	Assistant Registrar Filing	Vice No.27 above
33.	Mr. Kamal Kant Mendiratta Assistant Registrar	Establishment-I (presently working as PS to HMJ Rajnish Bhatnagar)	Assistant Registrar Gazette-IIA	Vice No.25 above
34.	Mr.K.S. Bisht Assistant Registrar	Assistant Registrar Protocol-II/Hospitality	Assistant Registrar Retired Judges Cell	Vice No.29 above

35.	Ms.Shaloo Batra Assistant Registrar	PS to HMJ Navin Chawla	Assistant Registrar Vigilance-II	Upon promotion and Vice No.30 above
36.	Mr.Chander Shekhar Assistant Registrar	AO (J)/JJC	Assistant Registrar JJC	Upon promotion as Assistant Registrar
37.	Ms.Mamta Arya Assistant Registrar	PS to HMJ Amit Bansal	Assistant Registrar Gazette-IIB	Upon promotion and vice No.32 above
38.	Mr.Mamek Kumar Trikha Assistant Registrar	AO(J)/Civil-V	Assistant Registrar Protocol-II	Upon promotion and vice No.24 above
39.	Mr.Dalip Kumar Bajaj Assistant Registrar	CM to HMJ Subramonium Prasad	Assistant Registrar Special/Examination Cell (Except DHJS & DJS)	Upon promotion and vice No.31 above

Note:

(i) **Presently, no substitute is being provided in place of Mr.Manoj Kumar, Deputy Registrar and Registrar (Secretariat for designating Senior Advocate and Retired Judges Cell) to manage the work with the existing officers.**

(ii) **The above-mentioned Officers are required to give thier Joining Report in the Establishment-II branch immediately.**

By order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.5706-17/Estt-II./E.V/DHC **Dated: 07.04.2022**

Copy forwarded for information and necessary action, if any, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Establishment-II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officers concerned.
12. Guard file.

Hem Chandra Pandey
Joint Registrar (Estt.-II)

As directed by (Reg.(IT)) orders may please be uploaded on the Intranet of this Website as well.

07/04/22

07/04/2022

07/04/2022

07/04/2022

Mr. Yash, DEO

HIGH COURT OF DELHI : NEW DELHI

No. 66 /Estt.I/E-2/DHC
Dated: 12.04.2022

ADDENDUM

In continuation of this Court's Notification No.20/Estt.I/E-2/DHC dated 28.03.2022, it is clarified that the amendments made in the above said Notification shall come into force prospectively for the vacancies which shall fall vacant after the issuance of this notification.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.5927-5935/Estt.I/E-2/DHC Dated: 12.04.2022

1. Registrar- cum -Secretary to Hon'ble the Acting Chief Justice
2. All Registrars/ O.S.Ds/Co-ordinator, DIAC.
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Deputy Registrars, Assistant Registrars, Dy. Controller of A/cs., Addl.Co-ordinators, (DIAC).
6. P.A to Registrar (IT) for uploading the Addendum (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
8. Notice Board.
9. Guard file.

Sindhu

(Sindhu Krishnakumar)
Assistant Registrar (Estt.I)

284/R/IT
14/4/22

As directed Addendum be please uploaded on the Intranet of this Court.

14/4/22

DY(IT)

DD(IT)

12/04/2022

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.462/Estt-II/E.V/DHC

Dated: 13.04.2022

OFFICE ORDER

In partial modification of this Court's Office Order No.446/Estt-II/E.V/DHC dated 07.04.2022, Hon'ble the Acting Chief Justice has been pleased to make the following posting/transfer of Officers of this Court with immediate effect:-

S. No.	Name & Designation of the Officers	From	To	Remarks
1.	Mr.Shameem Ahmad	Joint Registrar Protocol-II	Joint Registrar Establishment-I	Vice No.2 below
2.	Mr.Bhupinder Jhamb	Joint Registrar Establishment-I	Joint Registrar Protocol-II	Vice No.1 above

The above-mentioned Officers will submit thier Joining Report in the Establishment-II branch immediately.

By order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.6075-86/Estt-II./E.V/DHC **Dated: 13.04.2022**

Copy forwarded for information and necessary action, if any, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Establishment-II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officers concerned.
12. Guard file.

298/R/IT
13/4

Hem Chandra Pandey
Joint Registrar (Estt.-II)

As directed, order please be uploaded on the Intranet of this Court

13/4/22

Dir/IT

4:05 pm

HIGH COURT OF DELHI : NEW DELHI

No. 504/Estt./E-1/DHC
Date: 25.04.2022

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to repatriate Mr. Rakesh Kumar Singh, Mr. Abhilash Malhotra and Mr. Pranjal Aneja, Members of Delhi Judicial Service, presently working in this Court on deputation as Joint Registrar (Judicial) (SCMSC), Joint Regisrar (Judicial) (CPC) and Additional Coordinator, Delhi International Arbitration Centre respectively, to their parent department with immediate effect, in terms of Notification No. F.6/18/2020-Judl./Suptlaw/683-689 dated 25.04.2022 issued by the Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.6686-97/ Estt./E1/DHC Dated : 25.04.2022

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
4. All Registrars/OSDs/Co-ordinator (DIAC).
5. All Joint Registrars/Deputy Registrars.
6. Joint Registrars (Registrar General Secretariat).
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Delhi High Court.
9. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officers concerned.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

441/R/IT
25/4

25/04/2022

(Sindhu Krishnakumar)
Assistant Registrar (Estt.-I)

Dir/IT
DD(IT)
AR J(IT Cell)

25/04/2022

25-04-2022

HIGH COURT OF DELHI : NEW DELHI

No. 531/Estt./E-1/DHC
Date: 27.04.2022

ORDER

Hon'ble the Acting Chief Justice has been pleased to appoint (1) Mr. Abhilash Malhotra and (2) Mr. Pranjal Aneja, members of Delhi Higher Judicial Service as Joint Registrar (Judicial) (CPC) and Joint Registrar (Judicial), Delhi International Arbitration Centre respectively, in this Court, on deputation basis with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 6900-6912/ Estt./E1/DHC Dated : 27.04.2022

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Director (Academics), Delhi Judicial Academy, Integrated campus for Delhi Judicial Academy and National Law University, Sector 14, Dwarka, New Delhi-110078
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Registrar cum Secretary to Hon'ble the Acting Chief Justice
6. The Pay & Accounts Officer No.XXI, Delhi High Court .
7. All Joint Registrars.
8. Joint Registrars, Registrar General Secretariat.
9. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

27/04/2022

27-4-2022

(Shameem Ahmad)
Joint Registrar (Estt.-I)

Dir (IT)

AO (I.T Cell)

27/04/2022

5:10 p.m
28/4/22
4988/RG/IT

HIGH COURT OF DELHI : NEW DELHI

No. 38/Estt./E-1/DHC
Date: 28.04.2022

NOTIFICATION

In continuation of this Court's notification no. 35/Estt./E-1/DHC dated 26.04.2022, Hon'ble the Acting Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Kanwaljeet Arora, Member of Delhi Higher Judicial Service	Officer on Special Duty on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 27.04.2022 (F/N) till further orders against the existing vacant post of Registrar.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 6998-7009/Estt./E-1/DHC Date: 28.04.2022

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. The Pay & Accounts Officer No.XXI, Delhi High Court .
6. Joint Registrars, Registrar General Secretariat.
7. All Joint Registrars.
8. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

28-4-2022
(Shameem Ahmad)
Deputy Registrar (Estt.-I)

As directed, necessary be please uploaded on the Intranet & Website of this Court.
28/4/22
DR/IT
Manish, DEO
28/04/2022

HIGH COURT OF DELHI : NEW DELHI

No.567/Estt./E1/DHC
Date: 06.05.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to order that Dr. Saurabh Kulshreshtha, OSD (Gazette-II/Ease of Doing Business, CJC Mini Secretariat) will look after the work of Member Secreatry, SCMSC in addition to his own duties in this Court.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. Nos.7450-7458/Estt./E.I/DHC Dated : 06.05.2022

Copy for information and necessary action to :-

1. All Registrars/OSD/Co-ordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars.
4. Joint Registrars, Registrar General Secretariat.
5. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
6. Private Secretaries to Hon'ble Judges.
7. Officer concerned.
8. Personal file of the Officer concerned.
9. Guard file.

632/R/IT
7-5-22
Pls do needful
07/5/noon

Vinal Kapoor
(Vinal Kapoor)
Deputy Registrar (Estt.-I)

DR/IT

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No. 612 /Estt-II/E.V/DHC

Dated: 14.05.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following postings/transfers of following Officers of this Court with immediate effect:-

S. No.	Name & Designation of the Officers	From	To	Remarks
1.	Mr. Parveen Kumar Uppal, Registrar	Cash, Budget & Accounts	Filing, Listing, CFM, ILR	Vice Sl. No.2 below
2.	Mr. Sunil Kumar Koushal, Registrar	Filing, Listing, CFM, ILR	Cash, Budget & Accounts	Vice Sl. No.1 above

Note: The above-mentioned Officers are required to give thier Joining Report in the Establishment-II branch immediately.

By order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.8101-12 /Estt-II./E.V/DHC **Dated: 14.05.2022**

Copy forwarded for information and necessary action, if any, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Establishment-II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officers concerned.
12. Guard file.

(Hem Chandra Pandey)
Joint Registrar (Estt.-II)

Pl- get the needful done.
17/05/22

DR(IT)

DD(IT)/AO(IT Cell) 17.05.2022
Ms. Yash, DEO

17/05/2022
17-05-2022

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.615/Estt-II/E.V/DHC
Dated: 17.05.2022

OFFICE ORDER

As per the directions of the competent Authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officers/officials	From	To
1.	Mr. Kaushal Kumar Sachdeva, Private Secretary **(Emp. Code: 10002527)**	Pool of Establishment	**Court of Hon'ble Ms. Justice Tara Vitasta Ganju (Designate)**
2.	Ms. Neelam Sharma, Private Secretary **(Emp. Code: 10002521)**	Pool of Establishment	
3.	Mr. Bhupesh Kumar, Administrative Officer (J) *(To work as Court Master)* **(Emp. Code: 10002044)**	Pool of Establishment	
4.	Mr. Narender Singh, Senior Judicial Assistant *(To work as ACM)* **(Emp. Code: 10000798)**	Pool of Establishment	
5.	Ms. Rashmi Dabas, Personal Assistant **(Emp. Code: 52555217)**	Pool of Establishment	
6.	Mr. Basant Kumar, Restorer **(Emp. Code: 28837105)**	Pool of Establishment	
7.	Mr. Himanshu, Chauffeur **(Emp. Code: 90906381)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Vijay Pal Singh, Usher **(Emp. Code: 10001278)**	Pool of Establishment	
9.	Mr. Kepey Singh, Court Attendant **(Emp. Code: 10002143)**	Pool of Establishment	
10.	Mr. Mohit, Court Attendant **(Emp. Code: 93109459)**	Pool of Establishment	
11.	Mr. Bhag Singh, Court Attendant **(Emp. Code: 10001560)**	Pool of Establishment	
12.	Mr. Neena, Court Attendant (Contractual) **(New Candidate)**	Pool of Establishment	
13.	Ms. Babita, Court Attendant (S) **(Emp. Code: 40005689)**	Pool of Safaiwalas, P&P Branch	
1.	Mr. Puran Singh Tariyal, Private Secretary **(Emp. Code: 10001310)**	Pool of Establishment	
2.	Ms. Preeti, Private Secretary **(Emp. Code: 17153145)**	Pool of Establishment	
3.	Mr. N. Shubhankar, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 10002257)**	Pool of Establishment	
4.	Mr. Surender Singh, Judicial Assistant *(To work as ACM)* **(Emp. Code: 10001279)**	Pool of Establishment	

5.	Ms. Charu Chaudhary, Personal Assistant **(Emp. Code: 33799175)**	Pool of Establishment	**Court of Hon'ble Ms. Justice Mini Pushkarna (Designate)**
6.	Mr. Satpal Singh, Restorer **(Emp. Code: 10001909)**	Pool of Establishment	
7.	Mr. Surender Singh, Chauffeur **(Emp. Code: 17282929)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Harish Chand Sharma, Usher **(Emp. Code: 10001604)**	Pool of Establishment	
9.	Ms. Neelam Monica Toppo, Court Attendant **(Emp. Code: 10002170)**	Pool of Establishment	
10.	Ms. S. Deva Kani, Court Attendant **(Emp. Code: 54116255)**	Pool of Establishment	
11.	Mr. Hemant, Court Attendant (Contractual) **(New Candidate)**	Pool of Establishment	
12.	Mr. Yash Awasthi, Court Attendant (Contractual) **(New Candidate)**	Pool of Establishment	
13.	Mr. Mahesh, Safaiwala **(Emp. Code: 1470)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Aruna Kanwar, Private Secretary **(Emp. Code: 10001864)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Vikas Mahajan (Designate)**
2.	Ms. Meenu Kalra, Private Secretary **(Emp. Code: 10001893)**	Pool of Establishment	
3.	Mr. Iqbal Ahmad, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 10000902)**	Pool of Establishment	
4.	Mr. Deepak Singh, Senior Personal Assistant **(Emp. Code: 71033253)**	Pool of Establishment	
5.	Mr. Gaurav Rawat, Judicial Assistant *(To work as ACM)* **(Emp. Code: 61940285)**	Pool of Establishment	
6.	Mr. Rohit Yadav, Restorer **(Emp. Code: 42197853)**	Pool of Establishment	
7.	Mr. Guljar Singh, Chauffeur **(Emp. Code: 2712)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Rajinder Prasad, Court Attendant *(To work as Usher)* **(Emp. Code: 10002121)**	Pool of Establishment	
9.	Mr. Jatinder Kumar, Court Attendant (Contractual) **(Emp. Code: HC/CA_050)**	Pool of Establishment	
10.	Mr. Arvind Rana, Court Attendant **(Emp. Code: 74788796)**	Pool of Establishment	
11.	Mr. Rahul, Court Attendant **(Emp. Code: 61275169)**	Pool of Establishment	
12.	Ms. S. Rajeshwari, Court Attendant **(Emp. Code: 91073281)**	Pool of Establishment	
13.	Mr. Kamal, Safaiwala **(Emp. Code: 1479)**	Pool of Safaiwalas, P&P Branch	

1.	Mr. Vinod Kumar, Private Secretary **(Emp. Code: 10001895)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Tushar Rao Gedela (Designate)**
2.	Mr. Yashpal Grover, Private Secretary **(Emp. Code: 10001891)**	Pool of Establishment	
3.	Ms. Savita Rani, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 100002090)**	Pool of Establishment	
4.	Mr. Nitin Kumar, Judicial Assistant *(To work as ACM)* **(Emp. Code: 10002328)**	Pool of Establishment	
5.	Ms. Namita Dhyani, Personal Assistant **(Emp. Code: 27309503)**	Pool of Establishment	
6.	Mr. Rekha Bisht, Restorer **(Emp. Code: 35135018)**	Pool of Establishment	
7.	Mr. Ramesh Yadav, Chauffeur **(Emp. Code: 10001634)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Layak Ram, Court Attendant *(To work as Usher)* **(Emp. Code: 72787911)**	Pool of Establishment	
9.	Mr. Pradeep Kumar, Court Attendant **(Emp. Code: 23223302)**	Pool of Establishment	
10.	Ms. Priyambada Kumar, Court Attendant **(Emp. Code: 17837)**	Pool of Establishment	
11.	Mr. Santu, Court Attendant **(Emp. Code: 10000821)**	Pool of Establishment	
12.	Mr. Prakash Chandra, Room Attendant **(Emp. Code: 10001486)**	Pool of Establishment	
13.	Mr. Ved Prakash, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	
1.	Mr. Pramod Kumar Vats, Private Secretary **(Emp. Code: 10002505)**	Pool of Establishment	**Court of Hon'ble Ms. Justice Manmeet Pritam Singh Arora (Designate)**
2.	Ms. Jyoti Malhotra, Private Secretary **(Emp. Code: 10002524)**	Pool of Establishment	
3.	Mr. Wafa Hasan, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 25307747)**	Pool of Establishment	
4.	Ms. Mahima Sharma, Senior Personal Assistant **(Emp. Code: 68351394)**	Pool of Establishment	
5.	Mr. Prem Singh Nainwal, Judicial Assistant **(Emp. Code: 10002111)**	Pool of Establishment	
6.	Mr. Akshay Kumar, Restorer **(Emp. Code: 80328652)**	Pool of Establishment	
7.	Mr. Jai Prakash, Chauffeur	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Paras Nath, Court Attendant *(To work as Usher)* **(Emp. Code: 10001508)**	Pool of Establishment	
9.	Mr. Pravesh Kumar, Court Attendant **(Emp. Code: 10703062)**	Pool of Establishment	

10.	Mr. Alok Kapoor, Court Attendant (S) **(Emp. Code: 10001484)**	Pool of Establishment	
11.	Mr. Ramayan Yadav, Court Attendant **(Emp. Code: 96709986)**	Pool of Establishment	
12.	Mr. Gulam Nabi Lone, Room Attendant **(Emp. Code: 10001476)**	Pool of Establishment	
13.	Mr. Harish Kumar, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Radha Bisht, Private Secretary **(Emp. Code: 10002522)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Sachin Datta (Designate)**
2.	Mr. Sachin Sharma, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 10001341)**	Pool of Establishment	
3.	Ms. Anu Kapoor, Senior Personal Assistant **(Emp. Code: 60627419)**	Pool of Establishment	
4.	Mr. Jasbir Singh, Judicial Assistant *(To work as ACM)* **(Emp. Code: 45899239)**	Pool of Establishment	
5.	Mr. Yogesh, Personal Assistant **(Emp. Code: 21657745)**	Pool of Establishment	
6.	Ms. Manjeet Kumar, Restorer **(Emp. Code: 14508187)**	Pool of Establishment	
7.	Mr. Durga Prasad Galami, Chauffeur **(Emp. Code: 10002150)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Mithlesh Singh, Court Attendant *(To work as Usher)* **(Emp. Code: 10001530)**	Pool of Establishment	
9.	Mr. Raj Kumar, Court Attendant **(Emp. Code: 33214765)**	Pool of Establishment	
10.	Mr. Nivetha M., Court Attendant **(Emp. Code: 85871844)**	Pool of Establishment	
11.	Mr. Abhishek Kumar, Court Attendant (Contractual) **(New Candidate)**	Pool of Establishment	
12.	Ms. Vimla, Court Attendant (S) **(Emp. Code: 10001411)**	Pool of Establishment	
13.	Mr. Akash Goutam, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Harminder Kaur, Private Secretary **(Emp. Code: 10001887)**	Pool of Establishment	
2.	Ms. Pooja Suryavanshi, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 10002018)**	Pool of Establishment	
3.	Ms. Kamaldeep Kaur, Senior Personal Assistant **(Emp. Code: 30205499)**	Pool of Establishment	
4.	Ms. Shikha Sehgal, Senior Personal Assistant **(Emp. Code: 96589959)**	Pool of Establishment	
5.	Mr. Rahul Mehta, Judicial Assistant *(To work as ACM)* **(Emp. Code: 52254464)**	Pool of Establishment	

6.	Mr. Abhishek Vashisth, JJA (DE) Ex-Cadre *(To work as Restorer)* **(Emp. Code: 25647627)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Amit Mahajan (Designate)**
7.	Mr. Raghunath Singh, Chauffeur **(Emp. Code: 10001232)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Manish Kumar, Court Attendant (S) *(To work as Usher)* **(Emp. Code: 10001450)**	Pool of Establishment	
9.	Mr. Dhyan Singh Rawat, Court Attendant **(Emp. Code: 10000802)**	Pool of Establishment	
10.	Mr. Niraj Kumar, Court Attendant (Contractual) **(Emp. Code: DHC/CA_068)**	Pool of Establishment	
11.	Mr. Shyam Kumar Kanojia, Court Attendant (Contractual) **(New Candidate)**	Pool of Establishment	
12.	Mr. Vinod Mandal, Room Attendant **(Emp. Code: 10000417)**	Pool of Establishment	
13.	Mr. Ranjeet Horo, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Ritu Dhirania, Private Secretary **(Emp. Code: 10002565)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Gaurang Kanth (Designate)**
2.	Mr. Nijesh Kumar, Senior Judicial Assistant *(To work as CM)* **(Emp. Code: 10002283)**	Pool of Establishment	
3.	Ms. Madhu Sardana, Senior Personal Assistant **(Emp. Code: 75858198)**	Pool of Establishment	
4.	Mr. Amit Singh Rawat, Judicial Assistant **(Emp. Code: 13003060)**	Pool of Establishment	
5.	Ms. Komal Dhawan, Personal Assistant **(Emp. Code: 32701026)**	Pool of Establishment	
6.	Mr. Anurag Sharma, Restorer **(Emp. Code: 42035805)**	Pool of Establishment	
7.	Mr. Ayub Ali, Chauffeur	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Suresh Kumar, Security Court *(To work as Usher)* **(Emp. Code: 10001463)**	Pool of Establishment	
9.	Mr. Nidhia Ram, Court Attendant **(Emp. Code: 73168312)**	Pool of Establishment	
10.	Ms. Madhu, Room Attendant **(Emp. Code: 48591505)**	Pool of Establishment	
11.	Mr. Kishan Lal, Court Attendant (S) **(Emp. Code: 10001456)**	Pool of Establishment	
12.	Mr. Sachin Nayal, Court Attendant (Contractual) **(Emp. Code: DHC/CA_040)**	Pool of Establishment	
13.	Mr. Rakesh Mohan Singh Rana, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	

1.	Mr. Babloo Shah, Private Secretary **(Emp. Code: 59075600)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Saurabh Banerjee (Designate)**
2.	Mr. Prakash Aggarwal, Administrative Officer (J) *(To work as CM)* **(Emp. Code: 10002055)**	Pool of Establishment	
3.	Ms. Sonika, Senior Personal Assistant **(Emp. Code: 35509009)**	Pool of Establishment	
4.	Ms. Renu Rani, Personal Assistant **(Emp. Code: 99438912)**	Pool of Establishment	
5.	Mr. Sonu Tyagi, Restorer *(To work as ACM)* **(Emp. Code: 22173897)**	Pool of Establishment	
6.	Mr. Bhuwan Singh Rawat, Restorer **(Emp. Code: 10001630)**	Pool of Establishment	
7.	Mr. Bhupinder Raghav, Chauffeur **(New Candidate)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Deepu Barik, Court Attendant *(To work as Usher)* **(Emp. Code: 10001520)**	Pool of Establishment	
9.	Mr. Atul Kumar, Court Attendant (Contractual) **(Emp. Code: DHC/CA_083)**	Pool of Establishment	
10.	Mr. Ashok Thapa, Court Attendant **(Emp. Code: 65068642)**	Pool of Establishment	
11.	Mr. Jitender, Court Attendant **(Emp. Code: DHC/CA_002)**	Pool of Establishment	
12.	Ms. Nutan Yadav, Room Attendant **(Emp. Code: 34404427)**	Pool of Establishment	
13.	Mr. Karambir Singh, Safaiwala **(New Candidate)**	Pool of Safaiwalas, P&P Branch	

Note:
1. Mr. Nijesh Kumar, Senior Judicial Assistant shall not claim any salary, allowances and other benefits attached to the post of Court Master, as undertaken by him.
2. The above-mentioned officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(HEM CHANDRA PANDEY)
JOINT REGISTRAR (ESTT.-II)

Endst. No.8149-56/Estt-II./E.V/DHC **Dated: 17.05.2022**

Copy forwarded for information to:-
1. Registrar (Estt.-I &II)/(Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. Joint Registrar-cum-Secretary to the Registrar General.
4. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
5. AOJ (Estt.-I/Accounts) for being placed in the personal files of Officers/Officials concerned.
6. Officers/Officials Concerned.
7. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
8. Guard file.

ASSISTANT. REGISTRAR (ESTT-II)

HIGH COURT OF DELHI : NEW DELHI

No. 46/Estt./E1/DHC
Date: 17.05.2022

NOTIFICATION

Hon'ble the Acting Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Pawan Kumar Kalra, Joint Registrar	Officiating Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 13.05.2022 against a vacancy of Registrar, which has become available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTE:- (i) The above appointment is subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

(ii) Further upon repatriation of Mr. Joginder Kumar Batra to this Court in case no vacancy of Registrar is available, Mr. Pawan Kumar Kalra shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 8157-8172/Estt./E1/DHC Date: 17.05.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Joint Registrars, Registrar General Secretariat
5. All Joint Registrars/ Deputy Registrars.
6. Dy. Controller of Accounts/Assistant Registrar (Library).
7. Assistant Registrar (Courts/ Establishment-II).
8. Admn. Officer (Judl.), P&P Branch.
9. Admn. Officer (Judl.), Protocol Branch
10. Admn. Officer (Judl.), General Branch
11. Admn. Officer (Judl.) Accounts Branch.
12. The Pay & Accounts Officer No.XXI, Delhi High Court.
13. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
14. Officer concerned.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vinal Kapoor)
Deputy Registrar (Estt.-I)

As directed By Registrar (IT), please get the needful done.

Dir/IT

JD(IT)/AO(IT Cell)

Deepti
17/5/2022

17-05-2022 17/05/2022

HIGH COURT OF DELHI : NEW DELHI

No.47/Estt./E-1/DHC
Date: 20.05.2022

NOTIFICATION

In continuation of this Court's Order No. 17/G-1/Gaz.IA/DHC/2022 dated 12.05.2022, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make following appointments on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Shuchi Laler, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 13.05.2022 (F/N) till further orders vice Mr. Ashish Aggarwal, who has been repatriated to his parent Office w.e.f. 12.05.2022 (A.N.).
2.	Ms. Priya Mahendra, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 13.05.2022 (F/N) till further orders vice Mr. Sharad Gupta, who has been repatriated to his parent Office w.e.f. 13.05.2022 (F.N.).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 8450-8462/Estt./E-1/DHC Date: 20.05.2022

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. All Registrars/OSDs/Co-ordinator(DIAC).
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
5. All Joint Registrars/ Joint Registrar (Judl.).
6. Joint Registrars, Registrar General Secretariat.
7. Officers concerned.
8. Private Secretary to Hon'ble Judges
9. The Pay & Accounts Officer No.XXI, Delhi High Court .
10. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal files of the officers concerned.
12. Guard File.

As directed, Notification please be uploaded on the Intranet and Website of this Court

21/5/22 RTI/IT

(Vinal Kapoor)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI: NEW DELHI

(ESTABLISHMENT-II BRANCH)

No.672 /Estt-II/E.V/DHC

Dated: 23.05.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to make the following postings/transfers of officers of this Court with immediate effect:-

Sl. No.	Name & Designation of the Officers	From	To	Remarks
1.	Ms.Anita Malhotra Joint Registrar	Joint Registrar RKD, Karkardooma	Joint Registrar Accounts	Vice Ms.Madhu Singhal, Joint Registrar since retired
2.	Mr.Hem Chandra Pandey Joint Registrar	Joint Registrar (Estt.-II and Court cases of Estt.-I & II, deployment of staff in Courts and Registry, PIO-I and Nodal Officer for matters relating to all contractual employees	Joint Registrar Estt.-II, deployment of Staff in Courts and Registry & PIO-I	
3.	Mr.Sanjeev Kumar Joint Registrar	Joint Registrar RKD, Weeding of cases of Original/ Appellate Side	Joint Registrar RKD, Weeding of cases of Original/ Appellate Side and RKD, Karkardooma	
4.	Ms.Bhawana Pant Joint Registrar	Deputy Registrar Establishmenti-II	Joint Registrar Contractual Cell and Nodal Officer for matters relating to all contractual employees	Upon promotion and creation of a dedicated Cell for contractual employees. She will also look after the work of Training of Staff and RTI matters of Estt. II
5.	Mr.Hitesh Kumar Deputy Registrar	Assistant Registrar Delhi International Arbitration Center (DIAC)	Deputy Registrar Establishment II	Upon promotion and vice No.4 above
6.	Ms.Mamta Arya Assistant Registrar	Assistant Registrar Gazette-IIB	Assistant Registrar Delhi International Arbitration Center (DIAC)	Vice No.7 below
7.	Mr.Amit Narayan Bharthuar Assistant Registrar	Private Secretary Pool of Establishment	Assistant Registrar Gazette-IIB	Upon promotion and vice No.6 above

Note: The above-mentioned Officers are required to give thier Joining Report in the Estt-II Branch immediately.

By order

S/d

(Ravinder Dudeja)
Registrar General

Endst. No.8667-78/Estt-II./E.V/DHC **Dated: 23.05.2022**

Copy forwarded for information and necessary action, if any, to:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Joint Registrars (Judicial).
4. Joint Registrar, Registrar General Secretariat.
5. Assistant Registrar (Establishment-II).
6. Private Secretaries to Hon'ble Judges.
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment-I) for updation of "posting details" in P.I.S.
10. The official concerned with a direction to update the aforesaid posting detail in the Master Data.
11. Personal file of the Officers concerned.
12. Guard file.

JBhatia

Jasmeet Bhatia
Assistant Registrar (Estt.-II)

As directed of order please be uploaded on the Internet and website of this Court

23/5 Dy/IT

HIGH COURT OF DELHI : NEW DELHI

No. 676/Estt./E-1/DHC
Date: 24.05.2022

ORDER

Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Ravinder Singh, a member of Delhi Higher Judicial Service as Joint Registrar (Judicial) in this Court, on deputation basis w.e.f. 26.05.2022 till further orders.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.8743-8755/ Estt./E1/DHC Dated : 24.05.2022

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Director (Academics), Delhi Judicial Academy, Integrated campus for Delhi Judicial Academy and National Law University, Sector 14, Dwarka, New Delhi-110078
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/OSDs/Co-ordinator (DIAC).
6. All Joint Registrars/Deputy Registrars.
7. Joint Registrars (Registrar General Secretariat).
8. Officer concerned.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Delhi High Court.
11. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Vinal Kapoor)
Deputy Registrar (Estt.-I)

As directed. order please be uploaded on the Intranet & website of this Court

24/5/22

Asr/IT

HIGH COURT OF DELHI : NEW DELHI

No.738/Estt./E1/DHC
Date: 30.05.2022

OFFICE ORDER

The Competent Authority has been pleased to order that Mr. Ravinder Singh, Joint Registrar (Judicial) shall look after the work of SCMSC & Ease of Doing Business in this Court.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. Nos. 9101-09/Estt./E.I/DHC Dated : 30.05.2022

Copy for information and necessary action to :-

1. All Registrars/OSD/Co-ordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars.
4. Joint Registrars, Registrar General Secretariat.
5. Officer concerned.
6. Private Secretaries to Hon'ble Judges.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Personal file of the Officer concerned.
9. Guard file.

(Vinal Kapoor)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 744/Estt./E1/DHC
Date: 31.05.2022

OFFICE ORDER

Hon'ble the Acting Chief Justice has been pleased to nominate following officers of this Court as 1st, 2nd, 3rd & 4th Link Appellate Authority under the Right to Information Act, 2005 to hear Appeals in case of non-availability of first Appellate Authority/ 1st/ 2nd / 3rd Link Officer, as the case may be:-

Sl. No.	First Appellate Authority	Name of the Link Officers			
		1st Link	2nd Link	3rd Link	4th Link
1.	Registrar (IT)	Mr. O.P. Narang, Registrar	Mr. Pramod Kumar, Registrar	Mr. K.K. Sharma, Registrar	Mr. P.K. Uppal, Registrar

Sd/-
(Vinal Kapoor)
Deputy Registrar (Estt.-I)

Endst. No. 9266-9274/Estt./E-I/DHC Dated : 31.05.2022

Copy for information and necessary action to :-

1. All Registrars/OSDs/Co-ordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. Officers concerned.
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/Assistant Registrars/ Dy. Controller of Accounts/ Assistant Registar (Library).
5. Joint Registrars, Registrar General Secretariat.
6. P.Ss to Hon'ble Judges.
7. P.A to Registrar (IT) for uploading the office order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Personal file of the Officers concerned.
9. Guard file.

(Devender Singh Bisht)
Admn. Officer (Judl.) (Estt.-I)

930/R/IT
31/5/22

As directed, S/order please be uploaded on the Intranet and on the website of this Court under ch.-5 of RTI disclosure.

31/5/22

Dir./IT

4:50

HIGH COURT OF DELHI : NEW DELHI

No. 51/Estt./E1/DHC
Date: 31.05.2022

NOTIFICATION

In continuation of this Court's Notification No. 46/Estt./E1/DHC dated 17.05.2022, Hon'ble the Acting Chief Justice has been pleased to make the following appointments on the establishment of this Court:-

S.No.	Name of the Officers & post held	Post to which appointed	Remarks
1.	Mr. Pawan Kumar Kalra, Officiating Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 30.05.2022 against a newly created post of Registrar.
2.	Ms. Kaushlya Verma Joint Registrar	Temporary Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 30.05.2022 against a newly created post of Registrar,
3.	Ms. Panna Dutta Joint Registrar	Officiating Registrar in the Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 30.05.2022 against the deputation vacancy of Registrar, which has become available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTE: (i) The above appointments are subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

(ii) Further, upon repatriation of Mr. Joginder Kumar Batra to this Court in case no vacancy of Registrar is available, Ms. Panna Dutta shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 9244-9259/Estt./E1/DHC Date: 31.05.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officers concerned.
5. Joint Registrars, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Assistant Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officers concerned.
16. Guard File.

As directed Notification please be uploaded on the Intranet and on the website of this Court under ch-II of RTI disclosure.
JP(IT) 31/5/22 Dir/IT

31-5-2022
(Shameem Ahmad)
Joint Registrar (Estt.-I)
31/05/2022

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No. 754 /Estt-II/E.V/DHC
Dated: 01/06/2022

OFFICE ORDER

As per the directions of the competent Authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officers/officials	From	To
1.	Ms. Neelam Sharma, Private Secretary **(Emp. Code: 10002521)**	Court of Hon'ble Ms. Justice Tara Vitasta Ganju	**Court of Hon'ble Mr. Justice Anish Dayal (Designate)**
2.	Ms. Seema Malhotra, Senior Personal Assistant **(Emp. Code: 15634285)**	Pool of Establishment	
3.	Mr. Manish Kumar, Personal Assistant **(Emp. Code: 34921072)**	Pool of Establishment	
4.	Mr. Mahendra Pal Singh Kadian, Court Master **(Emp. Code: 10001305)**	Pool of Establishment	
5.	Mr. Jagdeep Singh, Senior Judicial Assistant *(To work as ACM)* **(Emp. Code: 10001309)**	Pool of Establishment	
6.	Mr. Girish Chand Arya, Restorer **(Emp. Code: 10002126)**	Pool of Establishment	
7.	Mr. Gaurav Kumar, Chauffeur **(Emp.Code: 2191578)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Dhanpal Singh, Photocopy Machine Operator Grade –II *(To Work as Usher)* **(Emp. Code:10002110)**	Pool of Establishment	
9.	Mr. Nidesh Kumar, Court Attendant **(Emp. Code:10002102)**	Pool of Establishment	
10.	Mr. Mohit, Court Attendant **(Emp. Code: 93109459)**	Pool of Establishment	
11.	Mr. Anil Kumar Sagar, Court Attendant **(Emp. Code:82898383)**	Pool of Establishment	
12.	Ms. Sunil, Court Attendant (S) **(Emp. Code: 40005689)**	Pool of Safaiwalas, P&P Branch	
1.	Ms. Monika Wadhwa, Private Secretary **(Emp. Code: 10001814)**	Pool of Establishment	
2.	Ms. Anita Baital, Senior Personal Assistant **(Emp. Code: 56628336)**	Pool of Establishment	
3.	Ms. Hari Om Bhardwaj , Senior Personal Assistant (On Diverted capacity) **(Emp. Code: 3411/73135589)**	Pool of Establishment	
4.	Mr. Rajesh Kumar, Court Master **(Emp. Code:10002007)**	Pool of Establishment	
5.	Mr. Anubhav Sisodia, Judicial Assistant *(To work as ACM)* **(Emp. Code:72752205)**	Pool of Establishment	
6.	Mr. Vikas Kumar Jha, Junior Judicial Assistant *(To work as Restorer)* **(Emp. Code: 89769386)**	Pool of Establishment	

7.	Mr.Virender, Chauffeur **(Emp. Code: 39177986)**	Pool of Chauffeurs, Protocol Branch	**Court of Hon'ble Mr. Justice Amit Sharma (Designate)**
8.	Mr. Subhash Chauhan, Court Attendant *(To work as Usher)* **(Emp. Code: 10001413)**	Pool of Establishment	
9.	Mr. Rajesh Thakur, Court Attendant (Contractual) **(Emp. Code: HC/CA_080)**	Pool of Establishment	
10.	Mr. Hayat Singh, Court Attendant **(Emp. Code: 10000837)**	Pool of Establishment	
11.	Mr. Ashwani Sharma, Court Attendant (Diverted) **(Emp. Code: 11007)**	Pool of Establishment	
12.	Mr. Lalit Kumar, Court Attendant (S) **(Emp. Code: 64506966)**	Pool of Safaiwalas, P&P Branch	

The above-mentioned officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(HEM CHANDRA PANDEY)
JOINT REGISTRAR (ESTT.-II)

Endst. No.9441-9449/Estt-II./E.V/DHC **Dated: 01.06.2022**

Copy forwarded for information to:-

1. Registrar (Estt.-I &II)/(Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. Joint Registrar-cum-Secretary to the Registrar General.
4. Private Secretary to Hon'ble Ms. Justice Tara Vitasta Ganju.
5. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
6. AOJ (Estt.-I/Accounts) for being placed in the personal files of Officers/Officials concerned.
7. Officers/Officials Concerned.
8. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
9. Guard file.

ASSISTANT. REGISTRAR (ESTT-II)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.768/Estt-II/E.V/DHC
Dated: 03.06.2022

OFFICE ORDER

As per the directions of the competent Authority, following postings/transfers have been made on the Establishment of this Court with immediate effect:-

S. No.	Name & Designation of the Officers/officials	From	To
1.	Ms. Ashu Ankur Goel, Private Secretary **(Emp. Code: 10001857)**	Pool of Establishment	**Court of Hon'ble Mr. Justice Purushaindra Kumar Kaurav**
2.	Ms. Priya, Senior Personal Assistant **(Emp. Code: 26987189)**	Pool of Establishment	
3.	Ms. Meena Rehan, Senior Personal Assistant (On Diverted Capacity) **(Emp. Code: 3235)**	Pool of Establishment	
4.	Mr. Daya Nidhi, Administrative Officer (J) *(To work as Court Master)* **(Emp. Code: 10002287)**	Pool of Establishment	
5.	Mr. Prashant Deep, Junior Judicial Assistant *(To work as ACM)* **(Emp. Code: 47894748)**	Pool of Establishment	
6.	Mr. Abhishek Kumar, Restorer **(Emp. Code: 10002197)**	Pool of Establishment	
7.	Mr. Surinder Kumar, Chauffeur **(Emp.Code: 10001202)**	Pool of Chauffeurs, Protocol Branch	
8.	Mr. Balbir Singh, Usher **(Emp. Code: 10001617)**	Pool of Establishment	
9.	Mr. Chander Pal, Court Attendant **(Emp. Code: 10002196)**	Pool of Establishment	
10.	Mr. Pankaj Kumar, Court Attendant **(Emp. Code: HC/CA_04)**	Pool of Establishment	
11.	Mr. Mukul Kumar, Court Attendant **(Emp. Code: HC/CA_096)**	Pool of Establishment	
12.	Ms. Babita, Court Attendant (S) **(Emp. Code: 40005689)**	Pool of Safaiwalas, P&P Branch	

The above-mentioned officers/officials will submit their Joining Reports in the Estt.-II branch positively.

By Order

Sd/-
(HEM CHANDRA PANDEY)
JOINT REGISTRAR (ESTT.-II)

Endst. No.9622-29/Estt-II./E.V/DHC **Dated: 03.06.2022**

Copy forwarded for information to:-

1. Registrar (Estt.-I &II)/(Joint Registrar (Estt.)/Deputy Registrar (Estt.)/Assistant Registrar (Estt.-II/Courts) and AOJ (Estt-II/Courts).
2. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
3. Joint Registrar, Registrar General Secretariat.
4. PA to Registrar (IT) for uploading this order (i) on the Intranet of this Court (ii) on the website of this Court under Chapter 12 of RTI disclosure.
5. AOJ (Estt.-I/Accounts) for being placed in the personal files of Officers/Officials concerned.
6. Officers/Officials Concerned.
7. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
8. Guard file.

HIGH COURT OF DELHI : NEW DELHI

No. 64/Estt./E-1/DHC
Date: 13.07.2022

NOTIFICATION

The Competent Authority is pleased to appoint Ms. Aditi Choudhary, an Officer of Delhi Higher Judicial Service, presently working as Registrar (Vigilance) in this Court, as Director (Academics), Delhi Judicial Academy on deputation basis w.e.f. 15.07.2022.

Further, the Competent Authority is pleased to appoint Mr. Kanwaljeet Arora, an Officer of Delhi Higher Judicial Service (presently working as Officer on Special Duty) as Registrar (Vigilance) in this Court on deputation basis w.e.f. 15.07.2022.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 11504-11516/Estt./E-1/DHC Date: 13.07.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Director (Administration), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. The Pay & Accounts Officer No.XXI, Delhi High Court.
7. Joint Registrars, Registrar General Secretariat.
8. All Joint Registrars.
9. P.A to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Private Secretary to Hon'ble Judges.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Plz upload ✓

13/7/2022

13/7/2022

(Shameem Ahmad)
Joint Registrar (Estt.-I)

Dir/IT

HIGH COURT OF DELHI : NEW DELHI

No. 1047/Estt./E-1/DHC
Date: 21.07.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Kaveri Baweja, an Officer of Delhi Higher Judicial Service, presently posted as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis, to her parent cadre and appoint Mr. Nikhil Chopra, an Officer of Delhi Higher Judicial Service, presently posted as Special Judge (PC Act) CBI-13, Rouse Avenue Court Complex as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis (vice Ms. Kaveri Baweja) with immediate effect.

Further, His Lordship has also been pleased to repatriate Ms. T. Priyadarshini, an Officer of Delhi Judicial Service, presently posted as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis, to her parent cadre and appoint Ms. Nupur Gupta, an Officer of Delhi Judicial Service, presently posted as JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket Courts, as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis (vice Ms. T. Priyadarshini) with immediate effect.

BY ORDER

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 12178-12190/Estt./E1/DHC Date: 21.07.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The District & Sessions Judge, South District, Saket Courts, New Delhi.
4 The District & Sessions Judge, Rouse Avenue Court Complex, Mandi House, New Delhi.
5 Registrar-cum-Secretary to Hon'ble the Chief Justice.
6 All Registrars/OSDs/Co-ordinator (DIAC).
7 All Joint Registrars/Deputy Registrars.
8 Joint Registrars (Registrar General Secretriat).
9 Private Secretary to Hon'ble Judges.
10 The Pay & Accounts Officer No.XXI, Delhi High Court.
11 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12 Officers concerned.
13 To be placed in the personal file of the officers concerned.
14 Guard File.

(Sindhu Krishnakumar)
Assistant Registrar (Estt.-I)

As directed, order please be uploaded on the Intranet.

21/7/22
PA to Registrar (IT)

DR(IT)

HIGH COURT OF DELHI: NEW DELHI
(ESTABLISHMENT-II BRANCH)

No.1058/Estt-II/E.V/DHC
Dated: 25-07-2022

OFFICE ORDER

As per the directions of the Competent Authority, following transfers/postings are made on the Establishment of this Court with immediate effect:-

Sl. No.	Name and Designation of the Officers	From	To	Remarks
1.	Mr. Rajeev Kumar Chauhan, Joint Registrar	IT & Stationery and PIO –III	IT and PIO – III	---
2.	Mr. Shameem Ahmed, Joint Registrar	Establishment – I	Caretaking	Against newly created post
3.	Mr.Ram Singh, Joint Registrar	Filing (Appl.), Listing & CFM	Listing & CFM	---
4.	Mr. Ajit Aswani, Joint Registrar	Deputy Registrar, Filing	Joint Registrar, Filing (Appl.)	Since promoted as Joint Registrar
5.	Mr. Mukesh Kumar, Joint Registrar	Deputy Registrar, Original	Joint Registrar, Genl. Admn. II & PIO-II	Vice Mr. Pawan Kumar Kalra since promoted as Registrar
6.	Mr. Manoj Kumar, Joint Registrar	Deputy Registrar, RKD, Comparison of Digitalised Data and Weeding of cases of Appellate side	Joint Registrar, Stationery	Against newly created post and upon promotion as Joint Registrar
7.	Mr. Shankar Singh, Joint Registrar	Deputy Registrar, Gazette-IIB	Joint Registrar, Gazette-IIB	Vice Ms. Panna Dutta since promoted as Registrar and upon promotion as Joint Registrar
8.	Ms. Manjeet Kaur, Joint Registrar	Deputy Registrar, Listing	Joint Registrar, Criminal – I & II, Civil – I, IV & V, Copy (Appellate), Inspection (Appellate-II) & PIO- IV	Vice Ms. Kaushalya Verma, since promoted as Registrar and upon promotion as Joint Registrar
9.	Mr. Vinal Kapoor, Joint Registrar	Deputy Registrar, Establishment -I	Joint Registrar, Establishment- I	Vice No.2 above and upon promotion as Joint Registrar
10.	Mr. Neeraj Goel, Joint Registrar	Deputy Registrar, Budget and Cash	Joint Registrar, Mediation & Conciliation	Against newly created post and upon promotion as Joint Registrar
11.	Mr. Anil Kumar Jain, Deputy Registrar	Protocol-I	Gazette IIB	Vice No. 7 above
12.	Ms.Deepti Chhabra, Deputy Registrar	IT, Stationery and Digitization	IT and Digitization	---
13.	Mr.Sanjay Kalra, Deputy Registrar	Genl. Admn. II	P&P	Vice No.17 below
14.	Ms. Uma Sharma, Deputy Registrar	Vigilance-II	Budget & Cash	Vice No.10 above
15.	Mr. Manoj Kapoor, Deputy Registrar	Vigilance –I	Vigilance –II	Vice No.14 above
16.	Mr. Satish Gosain, Deputy Registrar	Gazette – IA	Filing	Vice No. 4 above
17.	Mr.Rohtash Singh, Deputy Registrar	P&P	Caretaking	Against newly created post
18.	Mr.Bhaskara Nand, Deputy Registrar	P&P	Genl.-Admn.-II	Vice No.13 above
19.	Mr Hitesh Kumar, Deputy Registrar	Establishment-II	Estt. - II (Contractual Cell)	Against newly created post

20.	Ms. Sunita Bisht, Deputy Registrar	Assistant Registrar, RKD	Deputy Registrar, Mediation and Conciliation	Against newly created post and upon promotion as Deputy Registrar
21.	Mr. Sanjay Prakash Gupta, Deputy Registrar	Assistant Registrar, General- I	Deputy Registrar, Stationery	Against newly created post and upon promotion as Deputy Registrar.
22.	Mr. Kiran Kumar Kalra, Deputy Registrar	Assistant Registrar, Listing	Deputy Registrar, Listing	Vice No. 8 above and upon promotion as Deputy Registrar.
23.	Ms. Anuradha Jaiswal, Deputy Registrar	Assistant Registrar, Criminal	Deputy Registrar, Original	Vice No. 5 above and upon promotion as Deputy Registrar.
24.	Mr. Rakesh Kumar Sharma –II, Deputy Registrar	Assistant Registrar, General Admn.- II	Deputy Registrar, P&P	Vice No. 18 above and upon promotion as Deputy Registrar
25.	Ms. Nisha Rani Sharma, Deputy Registrar	Assistant Registrar, Statistics/Data Base Cell of Original side	Deputy Registrar, RKD, Comparison of Digitalised Data and Weeding of cases of Appellate side	Vice No.6 above and upon promotion as Deputy Registrar.
26.	Ms. Jasmeet Bhatia, Deputy Registrar	Assistant Registrar, Establishment – II	Deputy Registrar, Establishment – II	Vice No.19 above and upon promotion as Deputy Registrar.
27.	Mr. Darshan Kumar Godara, Deputy Registrar	Assistant Registrar, Protocol- I/Hospitality	Deputy Registrar, Protocol- I/ Hospitality	Upon promotion as Deputy Registrar.
28.	Mr. Sanjeev Dobhal, Deputy Registrar	Assistant Registrar, Gazette-IA	Deputy Registrar, Gazette -IA	Vice No.16 above and upon promotion as Deputy Registrar.
29.	Mr. Manoj Kumar Chawla, Deputy Registrar	Assistant Registrar, Vigilance –I	Deputy Registrar, Vigilance-I	Vice No.15 above and upon promotion as Deputy Registrar.
30.	Ms. Kamlesh Sharma, Deputy Registrar	Assistant Registrar, Protocol- I	Deputy Registrar, Protocol- I	Vice No.11 above and upon promotion as Deputy Registrar.
31.	Mr.Sunil Dutt, Assistant Registrar	IT, Stationery and Digitization	IT and Digitization	---
32.	Ms. Veena Kumar, Assistant Registrar	Original	Mediation and Conciliation	Against newly created post.
33.	Mr.Dharmender Kumar Bainsla, Assistant Registrar	Accounts	Vigilance I	Vice No.29 above.
34.	Mr. Praveen Kumar Verma, Assistant Registrar	Court Master (working as AOJ), IT/Stationery	Assistant Registrar, Stationery	Against newly created post and upon promotion as Assistant Registrar.
35.	Mr. Sunil Singh Negi, Assistant Registrar	Private Secretary to Hon'ble Mr. Justice C. Hari Shankar	Assistant Registrar, Establishment-II	Vice No. 26 above and upon promotion as Assistant Registrar.
36.	Mr. Dileep Namrani, Assistant Registrar	Court Master to Hon'ble Mr. Justice Jasmeet Singh	Assistant Registrar, Gazette-IA	Vice No.28 above and upon promotion as Assistant Registrar
37.	Ms. Ashu Ankur Goel, Assistant Registrar	Private Secretary to Hon'ble Mr. Justice Purushaindra Kumar Kaurav	Assistant Registrar, Statistics/Database Cell of Original Side	Vice No. 25 above and upon promotion as Assistant Registrar.
38.	Mr. Rajesh Kumar, Assistant Registrar	Court Master to Hon'ble Mr. Justice Amit Sharma	Assistant Registrar, Caretaking	Against newly created post and upon promotion as Assistant Registrar.
39.	Mr. Ashok Kumar, Assistant Registrar	Admn. Officer (Judl.), Mediation and Conciliation Centre	Assistant Registrar, General Admn. I	Vice No. 21 above and upon promotion as Assistant Registrar.
40.	Ms. Ritu Dhirania, Assistant Registrar	Private Secretary to Hon'ble Mr. Justice Gaurang Kanth	Assistant Registrar, Estt. II (Contractual Cell)	Against a newly created post and upon promotion as Assistant Registrar.

41.	Mr. Sudhir Sachdeva, Assistant Registrar	Admn. Officer (Judl.), RTI Cell	Assistant Registrar, Listing	Vice No. 22 above and upon promotion as Assistant Registrar.
42.	Ms. Monika Wadhwa, Assistant Registrar	Private Secretary to Hon'ble Mr. Justice Amit Sharma	Assistant Registrar, RKD	Vice No. 20 above and upon promotion as Assistant Registrar
43.	Mr. Vineet Kumar Garg, Assistant Registrar	Admn. Officer (Judl.) working as Court Master to Hon'ble Mr. Justice Navin Chawla	Assistant Registrar, Protocol-I	Vice No.30 above and upon promotion as Assistant Registrar.
44.	Ms. Shobha Nijhawan, Assistant Registrar	Admn. Officer (Judl.), Cash-I	Assistant Registrar, Accounts	Vice No.33 above and upon promotion as Assistant Registrar.
45.	Mr. Desh Raj Singh Thakur, Assistant Registrar	Court Master (working as AOJ), Original Filing	Assistant Registrar, Original	Vice No. 32 above and upon promotion as Assistant Registrar.
46.	Mr. Sanjay Kapoor, Assistant Registrar	Private Secretary (presently working as AOJ General Store)	Assistant Registrar, Genl. Admin.-II	Vive No. 24 above and upon promotion as Assistant Registrar.
47.	Mr. Sanjay Bhardwaj, Assistant Registrar	Court Master to Hon'ble Mr. Justice Rajiv Shakdher	Assistant Registrar, Criminal	Vice No.23 above and upon promotion as Assistant Registrar.
48.	Ms.Manju Miglani, Private Secretary	Private Secretary, Presently posted as AOJ (Translation)	Private Secretary, (to work as AOJ) RKD	Vice No. 51 below
49.	Mr.Akhil Ravindra Saxena, Admn. Officer (Judl.)	Criminal-I	Court of Hon'ble Mr.Justice Rajiv Shakcher (to work as Court Master)	Vice No.47 above .
50.	Mr.Jai Singh Bisht, Court Master	RKD	IT	Vice No. 34 above.
51.	Ms.Jyoti Sachdeva, Admn. Officer (Judl.)	RKD	Stationery	Against newly created post
52.	Mr.Sandeep Singh Lalotra, Court Master	Genl.Admn	General Store (to work as AOJ)	Vice No. 46 above and In addition to work already allocated to him
53.	Mr. Sumit Tandon, Admn. Officer (Judl.)	Admn. Officer (Judl.), (presently working in Genl. Admn. II)	Admn. Officer (Judl.), Mediation and Conciliation	Against newly created post.
54.	Mr. Kamleshwar Thakur, Admn. Officer (Judl.)	Reader (presentaly working as Senior Judicial Assistant, General-I	Admn. Officer (Judl.), Criminal-I	Vice No.49 above and upon promotion as AOJ.
55.	Ms. Seema Sawhney, Admn. Officer (Judl.)	Senior Judicial Assistant, Copy Appellate	Admn. Officer (Judl.), RKD	Vice No. 50 above and upon promotion as AOJ.
56.	Mr. Vikas Malhotra, Court Master	Senior Judicial Assistant, P&P	Court Master (to work as AOJ), P&P	Vice Mr. Dayanidhi since already transferred and upon promotion as Court Master.
57.	Mr. Pramod Kumar, Court Master	Senior Judicial Assistant, Criminal –II	Court of Hon'ble Mr. Justice Jasmeet Singh	Vice No.36 above and upon promotion as Court Master.
58.	Mr. Mohammed Arshad, Admn. Officer (Judl.)	Senior Judicial Translator, Translation Branch	Court of Hon'ble Mr. Justice Navin Chawla (to work as Court Master)	Vice No.43 above and upon promotion as AOJ.
59.	Mr. Viveka Nand Jee, Admn. Officer (Judl.)	Senior Judicial Assistant, RKP(Writ)	Admn. Officer (Judl.), Original Filing	Vice No. 45 above and upon promotion as AOJ

60.	Mr.Ashish Aggarwal, Admn. Officer (Judl.)	Senior Judicial Assistant, Establishment-I	Admn. Officer (Judl.), Estt. II (Contractual Cell)	Against newly created post and upon promotion as AOJ.
61.	Mr. Mohd. Heshamuddin, Admn. Officer (Judl.)	Senior Judicial Translator, Translation Branch.	Admn. Officer (Judl.), Writ	Vice Mr. Mahender Pal Singh Kadian, Court Master since already transferred and upon promotion as AOJ
62.	Ms.Gunjan Sindwani, Court Master	Senior Judicial Translator, Translation Branch	Court Master (to work as AOJ), RTI	Vice No. 41 above and upon promotion as Court Master.
63.	Mr. Dhiraj Pal, Court Master	Senior Judicial Translator, Translation Branch	Court Master (to work as AOJ), Translation Branch	Vice No. 48 above and upon promotion as Court Master.

The above-mentioned officers will submit their Joining Report in the Estt.-II branch.

By order

Sd/-
(KRISHAN KUMAR SHARMA)
REGISTRAR (ESTT.-II)

Endst. No.12351-62/Estt-II./E.V/DHC **Dated: 25-07-2022**

Copy forwarded for information to:-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC)
3. All Joint Registrars/Joint Registrar(Judicial)
4. Joint Registrar, Registrar General Secretariat.
5. Deputy Registrar (Establishment – II)
6. Private Secretaries to Hon'ble Judges .
7. Officers concerned.
8. PA to Registrar (IT) for uploading the office order (i) on the Intranet of this Court and (ii) on the website of this Court under Chapter – 5 of RTI disclosure.
9. PA to Joint Registrar (Establishment -I) for updation of "posting details" in P.I.S.
10. AOJ (Estt-I) for being placed in the personal file of officers concerned.
11. The official concerned with a direction to upkeep the aforesaid posting detail in the Master Data.
12. Guard file.

JOINT REGISTRAR (ESTT-II)

As directed, of order please be uploaded on the Intranet & Website of this Court.

25/7/22

(PA to Registrar (IT))

Dir. / IT

HIGH COURT OF DELHI : NEW DELHI

No.67/Estt./E-1/DHC
Date: 28.07.2022

NOTIFICATION

In continuation of this Court's Order No. 1047/Estt./E-1/DHC dated 21.07.2022, Hon'ble the Chief Justice of this Court has been pleased to make following appointments on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Nikhil Chopra, Member of Delhi Higher Judicial Service.	Coordinator, Delhi International Arbitration Centre, on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 22.07.2022 (F/N) till further orders vice Ms. Kaveri Baweja, who has been repatriated to her parent Office w.e.f. 21.07.2022 (A.N.).
2.	Ms. Nupur Gupta, Member of Delhi Judicial Service	Additional Coordinator, Delhi International Arbitration Centre, on deputation basis in Level 13 of the 7th CPC Pay Matrix.	With effect from 22.07.2022 (A/N) till further orders vice Ms. T. Priyadarshini, who has been repatriated to her parent Office w.e.f. 21.07.2022 (A.N.).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 12606-19/Estt./E-1/DHC Date: 28.07.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The District & Sessions Judge, South District, Saket Courts, New Delhi.
4 The District & Sessions Judge, Rouse Avenue Court Complex, Mandi House, New Delhi.
5 Registrar-cum-Secretary to Hon'ble the Chief Justice.
6 All Registrars/OSDs/Co-ordinator (DIAC).
7 All Joint Registrars/Deputy Registrars.
8 Joint Registrars (Registrar General Secretriat).
9 Private Secretary to Hon'ble Judges.
10 The Pay & Accounts Officer No.XXI, Delhi High Court.
11 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12 Officers concerned.
13 To be placed in the personal file of the officers concerned.
14 Guard File.

Sindhu

(Sindhu Krishnakumar)
Assistant Registrar (Estt.-I)

As directed vide letter please be uploaded on the Intranet and website.

28/7/22

Dir/IT (PA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 68/Estt./E1/DHC
Dated: 06.08.2022

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India read with Section 4 of the Delhi High Court Act, 1966, Hon'ble the Chief Justice of this Court with the approval of the Administrator of the National Capital Territory (NCT) of Delhi, hereby amends the "Delhi High Court Officers and Servants (Salaries, Leave, Allowances & Pension) Rules, 1970" to the effect that the words "Officers & Servants" appearing in it are replaced with the word "Staff".

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 13322-29/Estt./E1/DHC Dated: 06.08.2022

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. Joint Registrars, Registrar General Secretariat
4. All Joint Registrars/ Deputy Registrars/ Addl. Co-ordinators (DIAC)/ Assistant Registrars, Assistant Registrar (Library)/ Dy.Controller of A/cs.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
6. P.A. to Registrar (IT) along with a copy of amended Delhi High Court Officers and Servants (Salaries, Leave, Allowances & Pension) Rules, 1970 with the request to upload the same (i) on the intranet of this Court and (ii) to display on the website of this Court i.e. www.delhihighcourt.nic.in under RTI disclosure at Chapter 5 on page 2.
7. Notice Board.
8. Guard file.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 1159/Estt./E-1/DHC
Date: 18.8.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to appoint Mr. Yashdeep Chahal, an Officer of Delhi Judicial Service, currently under Court attachment on completion of his training at Delhi Judicial Academy, as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis with immediate effect.

BY ORDER

Sd/-
(J.Tripathi)
Registrar (Estt.-I)

Endst. No. 14000-14012/Estt./E1/DHC Date: 18.8.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
4 Registrar-cum-Secretary to Hon'ble the Chief Justice.
5 All Registrars/OSDs/Co-ordinator (DIAC).
6 All Joint Registrars/Deputy Registrars.
7 Joint Registrars (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed order please be uploaded on the Intranet & Website of this Court.

20/8/22

DD(IT)
AO (IT Cell)

Dir(IT)

20/08/2022
20-08-2022

HIGH COURT OF DELHI : NEW DELHI

No. 74/Estt./E-1/DHC
Date: 26.08.2022

NOTIFICATION

In continuation of this Court's Order No. 1159/Estt./E-1/DHC dated 18.08.2022, Hon'ble the Chief Justice of this Court has been pleased to make following appointments on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Yashdeep Chahal, Member of Delhi Judicial Service	Additional Coordinator, Delhi International Arbitration Centre, on deputation basis in Level 13 of the 7th CPC Pay Matrix.	With effect from 20.08.2022 (F/N) till further orders against an existing vacant post of Deputy Registrar created for appointment of Additional Coordinator.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 14522-34/Estt./E-1/DHC Date: 26.08.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
4 Registrar-cum-Secretary to Hon'ble the Chief Justice.
5 All Registrars/OSDs/Co-ordinator (DIAC).
6 All Joint Registrars/Deputy Registrars.
7 Joint Registrars (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officers concerned.
13 Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar

As directed, notification please be uploaded on the Intranet & website of this Court.

Dir/IT

28/8/22
PA to Registrar/IT

HIGH COURT OF DELHI : NEW DELHI

No. 155/Estt./E-1/DHC
Date: 01.09.2022

CORRIGENDUM

In partial modification of this Court's Notification No. 67/Estt./E-1/DHC dated 28.07.2022, the date of joining of Ms. Nupur Gupta, Member of Delhi Judicial Service, working as Additional Coordinator, Delhi International Arbitration Centre in this Court on deputation basis, may be read as "22.07.2022 (F/N)" for all purposes.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 14895-908/Estt./E-1/DHC Date: 01.09.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The District & Sessions Judge, South District, Saket Courts, New Delhi.
4 The District & Sessions Judge, Rouse Avenue Court Complex, Mandi House, New Delhi.
5 Registrar-cum-Secretary to Hon'ble the Chief Justice.
6 All Registrars/OSDs/Co-ordinator (DIAC).
7 All Joint Registrars/Deputy Registrars.
8 Joint Registrars (Registrar General Secretriat).
9 Private Secretary to Hon'ble Judges.
10 The Pay & Accounts Officer No.XXI, Delhi High Court.
11 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12 Officer concerned.
13 To be placed in the personal file of the officer concerned.
14 Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Corrigendum may please be uploaded. 01/9/22

CPAO Registrar (IT) 01/09/2022

Dir/IT
IT Addl (IT&M)

HIGH COURT OF DELHI : NEW DELHI

No. 75/Estt./E1/DHC
Date: 06.09.2022

NOTIFICATION

In continuation of this Court's Notification No. 51/Estt./E1/DHC dated 31.05.2022, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Ms. Panna Dutta, Officiating Registrar	Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 05.09.2022 against a newly created post of Registrar.

NOTE: The above appointment is subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 15272-87/Estt./E1/DHC
Date: 06.09.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar-cum-P.A. to Registrar General
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed web upload please be uploaded

06/9/22

(Asst IT

(Para Regular IT)

HIGH COURT OF DELHI : NEW DELHI

No. 76/Estt./E1/DHC
Date: 06.09.2022

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Devendra Singh, Joint Registrar	Officiating Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 05.09.2022 against the deputation vacancy of Registrar, which has become available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTES: (i) The above appointment is subject to the condition that on promotion of Mr. Arun Kishore Sharma, Joint Registrar, as Registrar, he shall be accorded seniority from 01.02.2021 i.e. above Mr. Naresh Chand Garg, Registrar.

(ii) Further, the appointment of Mr. Devendra Singh as officiating Registrar is subject to the condition that upon repatriation of Mr. Joginder Kumar Batra to this Court in case no vacancy of Registrar is available, he shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 15330-45/Estt./E1/DHC
Date: 06.09.2022

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar-cum-P.A. to Registrar General
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed web-hosting please be uploaded on the Intranet.

06/9/2022
(PA to Registrar/IT)

Dkr/IT

HIGH COURT OF DELHI : NEW DELHI

No.: 1256/Estt./E-1/DHC
Dated: 13.09.2022

OFFICE ORDER

In continuation of this Court's Office Order Nos. 227/Estt./E-1/DHC dated 05.03.2018, 815/Estt./E-1/DHC dated 21.08.2018 and 890/Estt./E-8/DHC dated 18.09.2018, Hon'ble the Chief Justice is pleased to order that keeping in mind the benevolent spirit behind the grant of 'Hard Posting Allowance' as well as the number of actual working days available in each month, the 'Hard Posting Allowance' shall be granted to all such eligible officers/officials wherever they have worked for at least half of the number of working days available in that particular month.

All the concerned Registrars/OSDs are hereby requested that having once already forwarded the list of eligible employees to the Accounts Branch, they shall get forwarded on monthly basis, the list of eligible employees posted in the basement under their respective control, who have not worked for the required number of days.

The concerned branches shall also maintain record of such employees having worked for the required number of days and will only intimate (through the concerned Registrar) any change in their entitlement as to drawl of Hard Posting Allowance, on account of transfer, new posting etc. to the Accounts Branch. It is further requested that the requisite list of officers/ officials, who have not worked for required number of days in the preceding month must be sent to Accounts Branch by 5th of every month, so that the payment of allowance can be adjusted.

Sd/-
(Vinal Kapoor)
Joint Registrar (Estt.-I)

Endst. No. 15775-82/Estt./E-1/DHC Dated : 13.09.2022

Copy forwarded for information and necessary action to :-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. All Joint Registrars/Deputy Registrars.
4. Joint Registrars (Registrar General Secretriat).
5. Private Secretary to Hon'ble Judges.
6. The Pay & Accounts Officer No.XXI, Delhi High Court.
7. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
8. Guard file.

Pls upload

13/9/2022

Sindhu Krishnakumar
Deputy Registrar

Dir/IT

13/09/2022

HIGH COURT OF DELHI : NEW DELHI

No. 1309/Estt./E-1/DHC
Date: 16.09.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Savitri, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Ms. Sugandha Aggarwal, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-01, West, Tis Hazari Courts as Joint Registrar (Judicial) in this Court on deputation basis, with immediate effect.

Further, His Lordship has also been pleased to repatriate Ms. Surya Malik Grover, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Mr. Sidharth Mathur, an officer of Delhi Higher Judicial Service, presently posted as Additional District Judge-01, North West, Rohini Courts as Joint Registrar (Judicial) in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 16165-78/ Estt./E1/DHC Dated : 16.09.2022

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
5. Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. All Registrars/OSDs/Co-ordinator(DIAC).
7. Joint Registrars (Registrar General Secretariat)
8. All Joint Registrars.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. Officers concerned.
13. To be placed in the personal file of the officers concerned.
14. Guard File.

As directed order please be uploaded.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

AO(IT) Cell 16/9/2022 Dir. IT
Ms. Manish, DEO

17/09/2022 EPA to Registrar IT)

HIGH COURT OF DELHI : NEW DELHI

No.78/Estt./E-1/DHC
Date: 22.09.2022

NOTIFICATION

In continuation of this Court's Order Nos. 1309/Estt./E-1/DHC dated 16.09.2022 and 29/G-1/Gaz.IA/DHC/2022 dated 16.09.2022, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make following appointments on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Sugandha Aggarwal, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 17.09.2022 (F/N) till further orders vice Ms. Savitri, who has been repatriated to her parent Office w.e.f. 17.09.2022 (F.N.).
2.	Mr. Sidharth Mathur, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 17.09.2022 (F.N.) till further orders vice Ms. Surya Malik Grover, who has been repatriated to her parent Office w.e.f. 17.09.2022 (F.N.).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 16710-23/Estt./E-1/DHC Date: 22.09.2022

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
5. Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. All Registrars/OSDs/Co-ordinator(DIAC).
7. Joint Registrars (Registrar General Secretariat)
8. All Joint Registrars.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. Officers concerned.
13. To be placed in the personal file of the officers concerned.
14. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed verification be uploaded.
(RIS/IT)

22/9/22
(PA to Registrar/IT)

HIGH COURT OF DELHI: NEW DELHI

No. 80/E-9/Estt.-I/DHC
Date: 27.09.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Rule 9-A of Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972 so as to read as under:-

9-A	**Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Economically Weaker Sections (EWSs), Ex-servicemen and Persons with Disability**	Consistent with maintenance of efficiency of Administration and subject to availability and orders passed by the Chief Justice from time to time, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes, 10 per cent for Economically Weaker Sections and 4 per cent for Persons with Disability, to be filled through direct recruitment, shall be reserved for appointment to Groups 'A', 'B' and 'C' posts on the establishment of this Court, and reservation shall also be available in appointments to Group 'C' posts, to be filled through direct recruitment, to Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India. Physically handicapped persons whose either one leg or both legs are affected shall be given reservation while filling up the vacant posts of Private Secretary, Senior Personal Assistant and Personal Assistant and no reservation shall be given to Blind or partially Blind persons under the quota for physically handicapped persons in view of the nature of work involved for Private Secretary, Senior Personal Assistant and Personal Assistant.

Note: The above amendment shall come into force with immediate effect.

By Order
Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 16996-17003/E-9/Estt.-I/DHC Dated: 27.09.2022

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed vch/recall, please be uploaded.

Dir/IT

01/10/2022
(PA to Registrar/IT)

DD(IT)

01/10/2022

Asst(IT Cell)/DEO

01.10.2022

HIGH COURT OF DELHI: NEW DELHI

No. 81/E-9/Estt.-I/DHC
Date: 28.09.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl. No. 25 & 26 of the Schedule II (A) to the Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972 so as to read as under:-

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
25. & 26.	**Junior Judicial Assistant/Restorer** (Pay Level-5 of 7th Pay Commission)	(a) Graduate with typing speed of not less than 35 words per minute on Computer.	(a).	70% of posts by direct recruitment on the basis of written test and interview.
		(b) By promotion from members of the Establishment of the High Court: Matriculation or equivalent with knowledge of English, having three years service in any of the categories 27 (Chauffeur), 28 [Despatch Van Driver, (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-1), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade II), 35 (Court Attendant), 36 [Court Attendant (L)], 37 [Court Attendant (S)], 38 [Room Attendant (H)] and 39 (Security Attendant).	(b).	25% of the posts by promotion from the posts mentioned in Column No. 3 on the basis of written test, typing test in English with speed of not less than 25 w.p.m. on computer and interview.
		(c) By promotion from members of the Establishment of the High Court: Graduation or equivalent with knowledge of English; having ten	(c).	5% of the posts by promotion from the posts mentioned in Column No.3 on the basis of seniority determined as per length of service from the date of

		years service in any of the categories 27 (Chauffeur). 28 [Despatch Van Driver (Rider)], 29 (Despatch Rider). 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-1), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade II), 35 (Court Attendant), 36 [Court Attendant (L)], 37 [Court Attendant(S)), 38 [Room Attendant (H)] and 39 (Security Attendant).		appointment and suitability, subject to clearing the typing test in English with speed of not less than 25 w.p.m. on computer and interview. **[For persons (b) & (c) above, they shall be given two chances to clear the typing test and the typing tests shall be held within a period of one month but not earlier than 15 days from the date of first typing test].**

**Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order
Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 17042-49/E-9/Estt.-I/DHC Dated: 28.09.2022

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Notification may please be uploaded.

01/10/2022

(PA to Registrar (IT))

01-10-2022

HIGH COURT OF DELHI: NEW DELHI
(Establishment-I Branch)

No. : 86/E-10/Estt.-I/DHC
Date : 01.10.2022

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend S. No.-32 of the Schedule-II(A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972', so as to read as under:-

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POST	MODE OF APPOINTMENT
32.	**Library Attendant** [Pay level-4 of 7th Pay Commission]	Matriculation Pass or equivalent from a recognized Board or Industrial Training Institute Pass Certificate from a recognized Institute (graduate to be preferred) with knowledge / experience of book binding with five years service in any of the posts of categories 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A).	By promotion on the basis of *seniority-cum-suitability* from categories specified in Column 3.

Note : The above amendment shall come into force with immediate effect.

By order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No.: 17199-207/E-10/Estt.-I/DHC
Date : 01.10.2022

Copy forwarded for information and necessary action to:-

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator (DIAC).
3. Joint Registrars-cum-P.A. to the Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/cs., Joint Director(IT), Additional Co-ordinators (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A to Registrar (I.T.) – for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.
7. A.O.J. (Accounts), A.O.J. (General), A.O.J. (Cash), A.O.J. (Exams Cell), A.O.J. (Stationery), A.O.J. (Vigilance), A.O.J. (P&P/ P&P Store) and A.O.J. (Estt.-II).
8. Notice Board.
9. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed web upload please be uploaded.

HIGH COURT OF DELHI: NEW DELHI

No.87/Estt./E-IV/DHC
Date: 01.10.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl.No.18 of Schedule-II(A) to 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

S.No.	Category of post and Pay Level	Minimum qualifications prescribed for appointment to the post	Mode of appointment	
18.	**Senior Personal Assistant (Promotion / Selection Post)** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority/departmental examination - For members of the Establishment of the High Court:** 3 years service in category 23 (Personal Assistant) mentioned in Schedule-I(A).	a.	50% of the vacant posts by promotion from category 23 (Personal Assistant) mentioned in Schedule-I(A) on the basis of seniority-cum-suitability on the basis of shorthand dictation to be transcribed on Computer/ Typewriter, failing which :- "Personal Assistants, who have completed five (05) years' of regular service would be promoted as Senior Personal Assistant. Such promotees would maintain inter se seniority between them in the cadre of Personal Assistant. In case a junior in the said category has completed five years' of regular service, his senior would also be considered, provided the shortfall is less than six months. Promotions made under this proviso would be adjusted and from the 50% promotion quota."
		b. For direct recruits: Graduate with speed of not less than 110 w.p.m. in shorthand and 40 w.p.m. in typewriting.	b.	50% of the vacant posts by direct recruitment on the basis of written examination comprising of one paper in English language (Essay, Grammar and Translation) followed by a Shorthand dictation to be transcribed on Computer/Typewriter. The short listed candidates would also undergo a viva voce** test. (Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered.)

**Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Contd...2/-

Endst.No.17224-31/Estt./E-IV/DHC Date: 01.10.2022

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/ Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director(IT), Dy.Controller of A/cs., Joint Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

As directed notification please be uploaded.

(Vinal Kapoor)
Joint Registrar(Estt.-I)

(Dir/IT) (PA to Registrar) IT)

07/10/2022

DD(IT)

AO(IT Cell)

07.10.2022

Mr. Yash, DEO

07-10-2022

HIGH COURT OF DELHI: NEW DELHI

No.88/Estt./E-IV/DHC
Date: 01.10.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Rule 5 of the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

5.	**Condition of and eligibility for appointment**	A person shall be eligible for appointment on the establishment of the High Court who:- a. is a citizen of India: or b. is a subject of Nepal, as per instructions issued by Government of India from time to time; and c. is medically fit: d. is of a good character. e. possesses the prescribed education qualifications from a recognized University; f. is not below 18 years of age and over 27 years of age on the first day of January of the year in which the process of recruitment is initiated. Provided that the upper age limit for a member of a Scheduled Caste or Scheduled Tribe shall be 32 years. Provided that the upper age limit for direct recruitment in respect of candidates belonging to Other Backward Classes shall be 30 years. Provided that the upper age limit for the post of Deputy Registrar (Accounts) under direct recruitment process shall be 45 years for General Category Candidate, 48 years for Candidates belonging to Other Backward Classes and 50years for candidates belonging to Scheduled Castes / Scheduled Tribes Categories. Provided that the upper age limit for the post of Private Secretary / Librarian shall be 35 years for the General Candidates and 40 years for the members of Scheduled Castes/ Scheduled Tribes/ Other Backward Classes. Provided that the upper age limit for the post of Senior Personal Assistant / Personal Assistant/ Junior Judicial Assistant/ Restorer shall be 32 years for General Category Candidates, 35 years for Candidates belonging to Other Backward Classes and 37 years for candidates belonging to Scheduled Castes/ Scheduled Tribes Categories. Provided further that the upper age limits in any of the aforesaid proviso shall not apply to a person already serving on the establishment of the High Court. The candidature of such candidate, who would be found using unfair means in any of the Examinations conducted by this Court, shall not only be rejected for the said Examination, but he/she shall also be debarred for all times to come for any of the other recruitment processes conducted by High Court of Delhi.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst.No.17232-39/Estt./E-IV/DHC Date: 01.10.2022

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/ Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director(IT), Dy.Controller of A/cs., Joint Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar(Estt.-I)

As directed notification please be uploaded.

07/10/22

(PA to Registrar/IT)

DD(IT)

07/10/2022

ADJ(IT Cell)

07.10.2022

07-10-2022

Ms. Yash, DEO

HIGH COURT OF DELHI: NEW DELHI

No.89/Estt./E-IV/DHC
Date:01.10.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl.No.20 of the Schedule-II(A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	Category of post and Pay Level	Minimum qualifications prescribed for appointment to the post	Mode of appointment
20.	**Chief Cashier (Promotion Post)** (Pay level-7 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with 3 years service or High School/ Matric with 5 years' service in categories 25 (Junior Judicial Assistant) and 26 (Restorer) mentioned in Schedule-I (A).	By promotion from categories 25 (Junior Judicial Assistant) and 26 (Restorer) specified in column 3, on the basis of seniority-cum-suitability alone.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst.No.17240-47/Estt./E-IV/DHC Date: 01.10.2022

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/ Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director(IT), Dy.Controller of A/cs., Joint Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar(Estt.-I)

As directed, notification be uploaded.

07/10/2022

(PA to Registrar (I))

07/10/2022

07-10-2022

07.10.2022

HIGH COURT OF DELHI: NEW DELHI

No.90/Estt./E-IV/DHC
Date: 01.10.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl.No.16 of Schedule-II(A) to 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	Category of post and Pay Level	Minimum qualifications prescribed for appointment to the posts	Mode of appointment	
14.	**Senior Judicial Assistant (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority** - For members of the Establishment of this Court: Graduate with 5 years service or High School/ Matric with 10 years service in any of the posts of the categories 20 (Chief Cashier) (including service rendered as Judicial Assistant) and category 21 (Judicial Assistant) mentioned in Schedule-I(A). Note: The non-graduate Judicial Assistants who have rendered 10 years on the said post would be considered on the date when they had completed 10 years service, for the post of Senior Judicial Assistant, on notional basis.	a.	50% of the vacant posts by promotion on the basis of seniority-cum-suitability from categories specified in column – 3.
15.	**Reader (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)			
16.	**Court Officer (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)			
		b(i) For departmental examination - <u>For members of the Establishment of this Court:</u> 20 (Chief Cashier) / 21 (Judicial Assistant) / 22 (Junior Translator) / 23 (Personal Assistant) / 24 (Assistant Librarian) / 25 (Junior Judicial Assistant) / 26 (Restorer) with 5 years service in case of Graduate or 8 years services in case of Matric/ Higher Secondary in any of these posts or combined service in any of these posts.	b (i)	50% of the vacant posts by selection on merit from the categories specified in column No. 3 on the basis of written test and interview**, subject to fulfilment of ACR's benchmark criteria, failing which:
		b(ii) For direct recruits; Graduate	**b(ii)**	By direct recruitment on the basis of written test and interview**. **Note:** (i) For the post of Court Officer under (a) and (b) above, only the officials willing to perform the duty of Court Officer and willing to stay within the High Court premises, shall be considered. Before processing the matter for appointment to this post, willingness of the officials in the form of an undertaking shall be required to be furnished. The appointment to this post shall be purely subject to the conditions and performing the duties of Court Officer.

				(ii) In case of non-availability/ unwillingness of the officials to perform the duties of Court Officer under (i) above, the post of Court Officer shall be filled up by promotion from the cadre of Judicial Assistant or its equivalent post with 3 years' service on the basis of seniority-cum-suitability **AND** (iii) In case of non-availability under (i) and (ii) above by promotion with 5 years' service in the cadre of Junior Judicial Assistant/Restorer OR 5 years combined service in the cadre of Judicial Assistant and Junior Judicial Assistant/Restorer on the basis of seniority-cum-suitability.

**Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst.No.17248-55/Estt./E-IV/DHC Date: 01.10.2022

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/ Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director(IT), Dy.Controller of A/cs., Joint Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar(Estt.-I)

As directed Web. Circular please be uploaded.

05/10/22

(PA to Registrar/IT)

DD(IT)

AO(IT)

07.10.2022

Ms. Yash, DEO

07/10/2022

07-10-2022

HIGH COURT OF DELHI: NEW DELHI

No. 1398/Estt./E-I/DHC
Dated: 11.10.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to appoint Mr. Reetesh Singh, a member of Delhi Higher Judicial Service, as an Officer on Special Duty for Gazette-I Branch, on deputation basis in this Court.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst.No. 17659-70/ Estt./E-I/DHC Dated: 11.10.2022

Copy forwarded for information to : -

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi
3. All Registrars/ OSDs/Coordinator (DIAC).
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Officer Concerned.
6. All Joint Registrars, Deputy Registrars, Asst. Registrars/ Dy. Controller of A/cs / Assistant Registrar (Library).
7. Joint Registrars (Registrar General Secretariat).
8. All Private Secretaries to Hon'ble Judges.
9. The Pay & Accounts Officer No. XXI, Delhi High Court, New Delhi.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officer concerned.
12. Guard file.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed order please be uploaded.

11/10/22

(PA to Registrar/IT)

Dir/IT

DD(E-I)

11/10/2022

HIGH COURT OF DELHI: NEW DELHI

No.95/Estt./E-IV/DHC
Date: 14.10.2022

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl.No.23 of the Schedule-II(A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	Category of post and Pay Level	Minimum qualifications prescribed for appointment to the post	Mode of appointment
23.	**Personal Assistant** [Pay level-7 of 7th Pay Commission]	**a.** Graduate with Shorthand speed of 100 words per minute and typing speed of 40 words per minute on computer and having knowledge of Computer.	**a.** 90% of the posts by direct recruitment on the basis of written test and interview**.
		b. Graduate employees of the Establishment of this Court with Shorthand speed of 100 words per minute and typing speed of 40 words per minute on computer and having knowledge of computer.	**b.** 10% of the posts by departmental test on the basis of written test and interview**. (Note: Each participant will be given opportunity to appear in two shorthand dictation transcription tests and best of the two will be considered.)

**Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst.No.17915-22/Estt./E-IV/DHC Date: 14.10.2022

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/ OSDs/ Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director(IT), Dy.Controller of A/cs., Joint Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar(Estt.-I)

As directed Notification be please uploaded

JDIT) (Dir/IT) 14/10/22 (PA to Registrar/IT)

HIGH COURT OF DELHI : NEW DELHI

No. 99/Estt./E-1/DHC
Date: 15.10.2022

NOTIFICATION

In continuation of this Court's Order No. 1398/Estt./E-1/DHC dated 11.10.2022, Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Reetesh Singh, Member of Delhi Higher Judicial Service	Officer on Special Duty (Gazette-I) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 11.10.2022 (A/N) till further orders against a vacant post of Registrar.

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 18109-20/Estt./E-1/DHC Date: 15.10.2022

Copy forwarded to:

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi
3. All Registrars/ OSDs/Coordinator (DIAC).
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. Officer Concerned.
6. All Joint Registrars, Deputy Registrars, Asst. Registrars/ Dy. Controller of A/cs / Assistant Registrar (Library).
7. Joint Registrars (Registrar General Secretariat).
8. All Private Secretaries to Hon'ble Judges.
9. The Pay & Accounts Officer No. XXI, Delhi High Court, New Delhi.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officer concerned.
12. Guard file.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded.

15/10/2022
Dy. Registrar (IT)

DR(IT) Additional 15/10/2022

HIGH COURT OF DELHI : NEW DELHI

No. 1550/Estt./E-1/DHC
Date: 11.11.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Yashdeep Chahal, an Officer of Delhi Judicial Service, presently posted as Additional Coordinator, Delhi International Arbitration Centre, on deputation basis, to his parent cadre with immediate effect. Further, Mr. Yashdeep Chahal is directed to join at Patiala House Courts.

BY ORDER

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 19781-93/Estt./E1/DHC

Date: 11.11.2022

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3 The Principal District & Sessions Judge (HQ), New Delhi District, Patiala House Courts, Delhi.
4 Registrar-cum-Secretary to Hon'ble the Chief Justice.
5 All Registrars/OSDs/Co-ordinator (DIAC).
6 All Joint Registrars/Deputy Registrars.
7 Joint Registrar-cum-P.A. to Registrar General.
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officers concerned.
13 Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed order please be uploaded

(Dir/IT)

(PA to Registrar/IT) 11/11/22

JDET/DM Tech

11.11.2022

Mr. Yash, DEO

11/11/2022

HIGH COURT OF DELHI : NEW DELHI

No. 04/Estt./E-1/DHC
Date: 04.01.2023

ORDER

Hon'ble the Chief Justice has been pleased to appoint Mr. Robinjeet Singh, a member of Delhi Judicial Services, presently posted as MM (NI Act)-04, Central District, Tis Hazari Courts, as Deputy Registrar (CPC) in this Court, on deputation basis with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 124-135/ Estt./E1/DHC Dated : 04.01.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs). Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator (DIAC).
5. Joint Registrar (Registrar General Secretariat).
6. All Joint Registrars/Deputy Registrars.
7. Officer concerned.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed order please be uploaded.

Dy/ IT

04/1/2023
PA to Registrar/IT

HIGH COURT OF DELHI : NEW DELHI

No. 01/Estt./E-1/DHC
Date: 07.01.2023

NOTIFICATION

In continuation of this Court's Order No. 04/Estt./E-1/DHC dated 04.01.2023, Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Robinjeet Singh, Member of Delhi Judicial Service	Deputy Registrar on deputation basis in Level 13 of the 7th CPC Pay Matrix.	With effect from 05.01.2023 (A/N) till further orders against a newly created post of Deputy Registrar.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 423-434/Estt./E-1/DHC Date: 07.01.2023

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
9. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

07/1/23

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Establishment.-I)

As directed Notification please be uploaded.

07/01/2023

(PA to Registrar/IT)

DD(IT)

AO J(IT)(HQ) 07/01/2023

Ms. Yash, SEO

07-01-2023

07/01/2023

HIGH COURT OF DELHI : NEW DELHI

No. 33/Estt./E-I/DHC
Date: 09.01.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Aparna Swami, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (CJC Mini Secretariat and Rules) in this Court on deputation basis, to her parent cadre and appoint Mr. Syed Zishan Ali Warsi, an officer of Delhi Higher Judicial Service, currently posted as Additional District Judge-05, West, Tis Hazari Courts as Joint Registrar (CJC Mini Secretariat and Rules) in this Court on deputation basis, with immediate effect.

Further, His Lordship has also been pleased to repatriate Ms. Shuchi Laler, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Mr. Manish Sharma, an officer of Delhi Higher Judicial Service, presently posted as Additional District Judge-01, West, Tis Hazari Courts as Joint Registrar (Judicial) in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 598-610/ Estt./E1/DHC Dated : 09.01.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars/ Joint Registrars (Judl.).
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed order please be uploaded.

Dir(IT) Ms. Yash, REO 10/01/2023 Asst(IT) 10-01-2023 10/01/2023 Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 03/Estt./E-1/DHC
Date: 18.01.2023

NOTIFICATION

In continuation of this Court's Order No. 33/Estt./E-1/DHC dated 09.01.2023, Hon'ble the Chief Justice has been pleased to make following appointments on the establishment of this Court:-

Sr. No.	Name of the officers & Post held	Post to which appointed	Remarks
1.	Mr. Syed Zishan Ali Warsi, Member of Delhi Higher Judicial Service	Joint Registrar (CJC Mini Secretariat and Rules) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 11.01.2023 (F/N) till further orders vice Ms. Aparna Swami, who has been repatriated to her parent Office w.e.f. 10.01.2023 (A/N).
2.	Mr. Manish Sharma, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 11.01.2023 (F.N.) till further orders vice Ms. Shuchi Laler, who has been repatriated to her parent office w.e.f. 16.01.2023 (F/N).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 1361-72/Estt./E-1/DHC Date: 18.01.2023

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
9. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Establishment.-I)

As directed with regards please be expedited.

HIGH COURT OF DELHI : NEW DELHI

No. 22/Estt./EI-1/DHC
Date: 14.03.2023

NOTIFICATION

In continuation of this Court's Notification No. 76/Estt./E1/DHC dated 06.09.2022, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Devendra Singh, Officiating Registrar	Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 14.03.2023 against a newly created post of Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 5262-77/Estt./EI-1/DHC Date: 14.03.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

It directed Notification please be uploaded on way
DR/IT
15/3
PA To Registrar IT

JD(E-I)
AO(IT Estt) 15/03/2023 Ms. Manish
15/03/2023
15-03-2023

HIGH COURT OF DELHI : NEW DELHI

No. 23/Estt./EI-1/DHC
Date: 14.03.2023

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Manish Aggarwal, Joint Registrar	Officiating Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 14.03.2023 against the deputation vacancy of Registrar, which has become available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTE:- The appointment of Mr. Manish Aggarwal as officiating Registrar is subject to the condition that upon repatriation of Mr. Joginder Kumar Batra to this Court in case no vacancy of Registrar is available, he shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 5278-93/Estt./EI-1/DHC Date: 14.03.2023
Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded
15/3/23
Dir/IT
PA To Registrar IT

JD(I.T) AD(I.T Cell) 15/03/2023 Ms. Manish
15/03/2023

HIGH COURT OF DELHI: NEW DELHI

No. 633/Estt./EI-1/DHC
Dated: 18.04.2023

ORDER

Hon'ble the Chief Justice has been pleased to appoint Shri Milan Goel, a member of Delhi Judicial Service, presenly posted as MM-03, West District, Tis Hazari Courts, to assist the Hon'ble Committee "To Monitor all Machine Translation related activities", in this Court, in diverted capacity, with effect from the date he assumes charge.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No: 7656-68/Estt./EI-1/DHC Dated : 18.04.2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. Joint Registrar, Registrar General Secretariat
7. All Joint Registrars.
8. Director (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

Submitted for approval.

Reg(I-T)
Pl upload
18/04/2023
18/04/2023
18/04/2023

HIGH COURT OF DELHI : NEW DELHI

No. 656/Estt./EI-1/DHC
Dated: 21.04.2023

ORDER

In compliance to this Court's Order No. 633/Estt./EI-1/DHC dated 18.04.2023, Shri Milan Goel, a member of Delhi Judicial Service, has joined his duty in this Court, in diverted capacity, to assist the Hon'ble Committee 'To Monitor all Machine Translation related activities', with effect from 19.04.2023 (A/N).

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No: 7927-39/Estt./EI-1/DHC Dated : 21.04.2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. Joint Registrar, Registrar General Secretariat
7. All Joint Registrars.
8. Director (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

Submitted for approval

21/04/2023

HIGH COURT OF DELHI : NEW DELHI
Establishment-I Branch

No.: 40/Estt.I/EI-5/DHC
Date: 28.04.2023

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend S.No. 5 of Schedule-II (B) of 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. No	Name of the Post and Pay Scale	Qualification	Mode of appointment & Experience
5.	**Junior Judicial Assistant (Technical)** (Pay level-5 of 7th Pay Commission)	Degree in Computer Science- BCA/ B.Sc. (Computer Science) B.Sc. (Hons.) (Computer Science)/ B. Tech (Computer Science) MCA/ M.Sc. (Computer Science), M. Tech. (Computer Science), B.Sc.(IT), B. Tech.(IT), M.Sc. (IT), and M. Tech. (IT) with minimum 50% marks in aggregate from any institution recognized by AICTE and/or institutions affiliated to recognized universities. Age limit: 18 - 27 yrs.	By Direct Recruitment on the basis of Written Test and interview**.

*** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.*

By Order
Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 8421-28/EI-5/Estt.-I/DHC Dated: 28.04.2023

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded.

JD(IT) Dy(IT-II) Dir/IT 29/04/2023 28/4/2023 PA to Registrar/IT

HIGH COURT OF DELHI: NEW DELHI

No. 765/Estt./E-I/DHC
Dated: 12.05.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Deepak Garg, an officer of Delhi Higher Judicial Service, presently posted as Officer on Special Duty (Rules & Litigation) in this Court on deputation basis, to his parent cadre and appoint Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, currently posted as District Judge (Commercial Court)-04, Central, Tis Hazari Courts, as Officer on Special Duty (Rules and Litigation) in this Court on deputation basis, with immediate effect.

Further, His Lordship has also been pleased to repatriate Mr. Reetesh Singh, an officer of Delhi Higher Judicial Service, presently posted as Officer on Special Duty (Gazette-I), in this Court on deputation basis, to his parent cadre, with immediate effect.

Mr. Deepak Garg and Mr. Reetesh Singh, officers of Delhi Higher Judicial Service shall report to the Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 9403-14/ Estt./E1/DHC Dated : 12.05.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Officers concerned.
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars/ Joint Registrars (Judl.).
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

As directed order please be uploaded

Dir/IT

PA To Registrar (IT) 12/5/2023

(Vinal Kapoor)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No.46/Estt./E-1/DHC
Date: 16.05.2023

NOTIFICATION

In continuation of this Court's Order No. 765/Estt./E-I/DHC dated 12.05.2023, Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Nisha Saxena, Member of Delhi Higher Judicial Service	Officer on Special Duty (Rules and Litigation) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 15.05.2023(F/N) till further orders vice Mr. Deepak Garg, who has been repatriated to his parent Office w.e.f. 12.05.2023 (A/N.).

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 9630-41/Estt./E-1/DHC Date: 16.05.2023

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Chief Justice.
4. All Registrars/OSDs/Co-ordinator(DIAC).
5. Officers concerned.
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars/ Joint Registrars (Judl.).
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

(Sindhu Krishankumar)
Deputy Registrar (Estt.-I)

As directed Notification please be uploaded.

DD(IT)

17/5/2023

DD(IT)

AO(IT Cell) 17/05/2023

17/05/2023

Sonali (CPAC Regular/IT)

17/05/2023

HIGH COURT OF DELHI: NEW DELHI

No. 56/EI-4/Estt.-I/DHC
Date: 13.07.2023

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Rule 9-A of Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972 so as to read as under:-

9-A	**Reservation of posts for Scheduled Castes, Scheduled Tribes, Other Backward Classes, Economically Weaker Sections (EWSs), Ex-servicemen and Persons with Disability.**	Consistent with maintenance of efficiency of Administration and subject to availability and orders passed by the Chief Justice from time to time, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes, 10 per cent for Economically Weaker Sections and 4 per cent for Persons with Disability, to be filled through direct recruitment, shall be reserved for appointment to Groups 'A', 'B' and 'C' posts on the Establishment of this Court, and reservation shall also be available in appointments to Group 'C' posts, to be filled through direct recruitment, to Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India and orders of Hon'ble the Chief Justice.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 12782-89/EI-4/Estt.-I/DHC

Dated: 13.07.2023

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

Pl upload
14/07/2023

(Vinal Kapoor)
Joint Registrar (Estt.-I)

DIN/IT
Mr. Manish, DEO
AO (IT Cell) 14/07/2023
14/07/2023

HIGH COURT OF DELHI : NEW DELHI
Establishment-I Branch

No.: 66/Estt.I/EI-5/DHC
Date: 01.08.2023

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to make the following Recruitment Rules for the post of "Supervisor Process Server" and "Senior Process Server" in 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972':-

S. No.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT
19(a)	**Supervisor Process Server** **(Promotion Post)** (Pay level-8 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with 5 years' service or High School/Matric with 8 years' service in the Category of Senior Process Server mentioned in Schedule-I (A).	By promotion from the category of Senior Process Server specified in Column 3, on the basis of seniority-cum-suitability.
24(a)	**Senior Process Server** **(Promotion Post)** (Pay level-7 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with 8 years' service or High School/Matric with 10 years' service in the Category of Despatch Rider-cum-Process Server mentioned in Schedule-I (A).	By promotion from the category of Despatch Rider-cum-Process Server specified in Column 3, on the basis of seniority-cum-suitability.

Note: The above amendment shall come into force with immediate effect.

By Order

-Sd/-
(J. Tripathi)
Registrar (Estt.-I)

Endst. No. 14600-07 /EI-5/Estt.-I/DHC Dated: 01.08.2023

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar, Registrar General Secretariat.
4. All Joint Registrars, Deputy Registrars, Director (IT), Additional Co-ordinator (DIAC), Assistant Registrars, Dy. Controller of A/Cs,.
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded
01/8/23
Dy/IT
PA TO Registrar (IT)

HIGH COURT OF DELHI: NEW DELHI

No.67/Estt.I/EI-3/DHC

Date:01.08.2023

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl.No.14, 15 & 16 of Schedule-II(A) to 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972' so as to read as under :-

S.No.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
14.	**Senior Judicial Assistant (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)	**a. For promotion by seniority** - For members of the Establishment of this Court: Graduate with 5 years' service or High School/ Matric with 10 years' service in any of the posts of the categories 20 (Chief Cashier) (including service rendered as Judicial Assistant) and category 21 (Judicial Assistant) mentioned in Schedule-I(A). Note: The non-graduate Judicial Assistants who have rendered 10 years on the said post would be considered on the date when they had completed 10 years service, for the post of Senior Judicial Assistant, on notional basis.	a.	50% of the vacant posts by promotion on the basis of seniority-cum-suitability from categories specified in column – 3.
15.	**Reader (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)			
16.	**Court Officer (Promotion/ Selection Post)** (Pay level-8 of 7th Pay Commission)	**b(i) For departmental examination** - <u>For members of the Establishment of this Court:</u> 20 (Chief Cashier) / 21 (Judicial Assistant) / 22 (Junior Translator) / 23 (Personal Assistant) / 24 (Assistant Librarian) / ***<u>24(a) (Senior Process Server)</u>*** / 25 (Junior Judicial Assistant) / 26 (Restorer) with 5 years' service in case of Graduate or 8 years' services in case of Matric/ Higher Secondary in any of these posts or combined service in any of these posts.	b(i)	50% of the vacant posts by selection on merit from the categories specified in column No. 3 on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria, failing which;
		b(ii) For direct recruits: Graduate	b(ii)	By direct recruitment on the basis of written test and interview**.

				Note: (i) For the post of Court Officer under (a) and (b) above, only the officials willing to perform the duty of Court Officer and willing to stay within the High Court premises, shall be considered. Before processing the matter for appointment to this post, willingness of the officials in the form of an undertaking shall be required to be furnished. The appointment to this post shall be purely subject to the conditions and performing the duties of Court Officer. (ii) In case of non-availability/unwillingness of the officials to perform the duties of Court Officer under (i) above, the post of Court Officer shall be filled up by promotion from the cadre of Judicial Assistant or its equivalent post with 3 years' service on the basis of seniority-cum-suitability. **AND** (iii) In case of non-availability under (i) and (ii) above by promotion with 5 years' service in the cadre of Junior Judicial Assistant/Restorer OR 5 years combined service in the cadre of Judicial Assistant and Junior Judicial Assistant/Restorer on the basis of seniority-cum-suitability.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(J.Tripathi)
Registrar (Estt.-I)

Endst. No. 14608-15/Estt.I/EI-3/DHC Date : 01.08.2023

Copy to:-

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinator(DIAC).
3. Joint Registrar, Registrar General Secretariat.
4. All Joint Registrars, Deputy Registrars, Director (IT), Additional Co-ordinator (DIAC), Assistant Registrars, Dy. Controller of A/cs.
5. Private Secretaries to Hon'ble Judges.
6. P.A to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service Rules) 1972.
7. Notice Board.
8. Guard File.

VKapoor

(Vinal Kapoor)
Joint Registrar(Estt.-I)

As directed Notification please be uploaded.

Dir/IT

Guard 01/8/23

PA To Registrar(IT)

HIGH COURT OF DELHI : NEW DELHI

No.68/Estt.I/EI-2/DHC
Dated: 01.08.2023

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Item No.9A &10 of the Schedule-II (A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
1	2	3	4	
9A.	**Administrative Officer (Judicial) (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority-** Graduate with 5 years regular service (Law graduate to be preferred) in any of the categories 14 (Senior Judicial Assistant), 15 (Reader), 16 Court Officer and 17 (Senior Judicial Translator) mentioned in Schedule-I(A).	a.	50% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b. (i) For departmental examination - For members of establishment of this Court : Graduate with 5 years regular service (law graduate to be preferred) or non-graduate with 8 years' service in any of the categories- 13 (Assistant Accounts Officer), 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant), 19 (Senior Assistant Librarian) and **19(a) (Supervisor Process Server)** and/or its equivalent posts mentioned in Schedule-I(A). OR Graduate with 7 years' regular service (Law Graduate to be preferred) in any of the categories – 20 (Chief Cashier), 21 (Judicial Assistant), 22 (Judicial Translator), 23 (Personal Assistant), 24 (Assistant Librarian) or its equivalent post or combined service in any of these posts and the posts mentioned (b)(i) above.	b (i)	50% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).
		b.(ii) For direct recruits: Graduate with 5 years regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	b.(ii)	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and

				interview**.
10.	**Court Master (Promotion/ Selection Post)** (Pay level-11 of 7th Pay Commission)	**a. For promotion by seniority** - Graduate with 5 years' regular service (Law graduate to be preferred) in any of the category - 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17(Senior Judicial Translator), mentioned in Schedule-I(A).	**a.**	50% of the vacant posts by promotion on the basis of seniority-cum-merit from joint seniority list of categories 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer) and 17 (Senior Judicial Translator), mentioned in Schedule-I(A).
		b.(i) – For departmental examination - For members of establishment of this Court : Graduate with 5 years' regular service (law graduate to be preferred) or non-graduate with 8 years' service in any of the category - 13 (Assistant Accounts Officer), 14 (Senior Judicial Assistant), 15 (Reader), 16 (Court Officer), 17 (Senior Judicial Translator), 18 (Senior Personal Assistant), 19 (Senior Assistant Librarian) and **19(a) (Supervisor Process Server)** and/or its equivalent posts mentioned in Schedule-I(A). OR Graduate with 7 years' regular service (Law Graduate to be preferred) in any of the categories – 20 (Chief Cashier), 21 (Judicial Assistant), 22 (Judicial Translator), 23 (Personal Assistant), 24 (Assistant Librarian) or its equivalent post or combined service in any of these posts and the posts mentioned (b)(i) above.	**b (i)**	50% of the vacant posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria from categories specified in column 3(b)(i).
		b.(ii) For direct recruits: Graduate with 5 years' regular service (Law Graduate to be preferred) in the pay level-8 and/or above of 7th Pay Commission.	**b. (ii)**	In case requisite number of candidates do not qualify for selection on merit in terms of provisions of clause (b)(i) above, by direct recruitment on the basis of written test and interview**.

** Viva-voce/ interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination and 25% in the case of direct recruitment.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-

(J. Tripathi)

Registrar (Estt.-I)

Endst. No. 14616-23/Estt.I/EI-2/DHC **Dated: 01.08.2023**

Copy forwarded for information and necessary action, if any, to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar, Registrar General Secretariat.
4. All Joint Registrars, Deputy Registrars, Director (IT), Additional Co-ordinator (DIAC), Assistant Registrars, Dy. Controller of A/Cs.
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard file.

(Vinal Kapoor)
Joint Registrar (Estt. I)

As directed Notification please be uploaded.

Dir/IT

PA TO Registrar (IT) 01/8/23

SCHEDULE – I (A)
(SEE RULE – 4)

Number of permanent and temporary posts on the Establishment of the High Court of Delhi:-

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED)				
1.	Registrar General	1	-	1
2.	(i) Registrar	13	15	28
	(ii) Registrar-cum-Secretary to Hon'ble the Chief Justice	1	-	1
3A.	Joint Registrar (Judl.)	11	2	13
3B.	Joint Registrar (Admn.)	23	17	40
4.	Deputy Registrar	27	21	48
5.	Deputy Registrar (Accounts)	1	-	1
6.	Assistant Registrar	32	14	46
7.	Deputy Controller of Accounts	2	-	2
8.	Assistant Registrar (Library)	2	-	2
9A.	Administrative Officer (Judicial)	58	24	82
9B.	Administrative Officer (Accounts)	-	1	1
10.	Court Master	71	-	71
11.	Private Secretary	95	65	160
12.	Librarian	1	-	1
GROUP 'B' (NON - GAZETTED)				
13.	Assistant Accounts Officer (Earlier SAS Accountant)	2	-	2
14.	Senior Judicial Assistant	237	148	385
15.	Reader	10	-	10
16.	Court Officer	8	6	14
17.	Senior Judicial Translator	11	-	11
18.	Senior Personal Assistant	146	64	210
19.	Senior Assistant Librarian	2	-	2

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
19A.	Supervisor Process Server	-	7	7
20.	Chief Cashier	3	-	3
21.	Judicial Assistant	239	37	276
22.	Judicial Translator	14	-	14
23.	Personal Assistant	87	2	89
24.	Assistant Librarian	6	-	6
24A.	Senior Process Server	-	13	13
GROUP 'C' (NON - GAZETTED)				
25.	Junior Judicial Assistant	245	109	354
26.	Restorer	66	-	66
27.	Chauffeur	124	134	258
28.	Despatch Van Driver (Rider)	2	5	7
29.	Despatch Rider	15	7	22
30	Despatch Rider-cum-Process Server	16	10	26
31.	Photocopy Machine Operator Grade – I	10	6	16
32.	Library Attendant	11	-	11
33.	Usher	75	-	75
34.	Photocopy Machine Operator Grade – II	6	10	16
35.	Court Attendant	638	260	898
36.	Court Attendant (L)	3	-	3
37.	Court Attendant (S) (To be posted at the residence of Hon'ble Judges)	53	-	53
38.	Room Attendant (H) (To be posted at the residence of Hon'ble Judges)	70	-	70
39.	Security Attendant	5	-	5

Note: Ex-cadre posts have not been included in the table.

SCHEDULE – I(B)
(SEE RULE – 4)

TECHNICAL CADRE

S. NO.	DESIGNATION OF POST	PERMANENT POSTS	TEMPORARY POSTS	TOTAL
GROUP 'A' (GAZETTED NON-MINISTERIAL)				
1.	Director Technical	-	1	1
2.	Joint Director	1	-	1
3.	Senior System Analyst	2	-	2
4.	System Analyst	4	-	4
GROUP 'B' (GAZETTED NON-MINISTERIAL)				
5.	Assistant Programmer	4	-	4
GROUP 'C' (NON-GAZETTED)				
6.	Junior Judicial Assistant (Technical)	59	1	60

HIGH COURT OF DELHI : NEW DELHI

No. 72/Estt./EI-1/DHC
Date: 09.08.2023

NOTIFICATION

In continuation of this Court's Notification No. 23/Estt./EI-1/DHC dated 14.03.2023, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Manish Aggarwal, Officiating Registrar	Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 08.08.2023 against a newly created post of Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 15611-26/Estt./EI-1/DHC Date: 09.08.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

Mamta
(Mamta Arya)
Assistant Registrar (Estt.-I)

As directed Notification please be uploaded.
Guard 10/8/2023
(PA to Registrar/IT)

Dir/IT

DD(IT)-NA
AD(IT)(Cell)
10/08/2023
Ms. Manish

10/08/2023

HIGH COURT OF DELHI : NEW DELHI

No. 73/Estt./EI-1/DHC
Date: 09.08.2023

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Ravinder Dutt Sharma, Joint Registrar	Officiating Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 08.08.2023 against the deputation vacancy of Registrar, which became available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTE:- The appointment of Mr. Ravinder Dutt Sharma as officiating Registrar is subject to the condition that upon repatriation of Mr. Joginder Kumar Batra to this Court, if no vacancy of Registrar is available, he shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 15627-42/Estt./E1/DHC Date: 09.08.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OSDs/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

Mamta Arya

(Mamta Arya)
Assistant Registrar (Estt.-I)

As directed Notification may please be uploaded.

DD(I.T)-NA
AO(I.T) Cell

10/08/2023
Dir/IT

10/8/2023
(AR Registrar/IT)

10/08/2023

HIGH COURT OF DELHI : NEW DELHI

No. 1396/Estt./E-1/DHC
Date: 29.08.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Purshotam Pathak, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to his parent cadre and appoint Mr. Ajay Gulati-I, an officer of Delhi Higher Judicial Service, presently posted as Additional District Judge-02, West, Tis Hazari Courts as Joint Registrar (Judicial) in this Court on deputation basis, with immediate effect.

Further, His Lordship has also been pleased to repatriate Ms. Sugandha Aggarwal, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Ms. Bhawani Sharma, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-01(POCSO), Shahdara, KKD as Joint Registrar (Judicial) in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 17349-62/ Estt./E1/DHC Dated : 29.08.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara, KKD, Delhi.
5. Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. All Registrars/OsSD/Co-ordinator(DIAC).
7. Joint Registrar (Registrar General Secretariat)
8. All Joint Registrars.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. Director (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. Officers concerned.
13. To be placed in the personal file of the officers concerned.
14. Guard File.

Submitted for approval
Registrar(I.T)
P/2 upload
31/08/2023
Dir/IT
Sanjay
31/08/2023

(Vinal Kapoor)
Joint Registrar (Estt.-I)

Sanjay
31/08/2023

HIGH COURT OF DELHI : NEW DELHI

No. 84/Estt./EI-1/DHC
Date: 06.09.2023

NOTIFICATION

In continuation of this Court's Order No. 1396/Estt./E-1/DHC dated 29.08.2023 and 35/G-I/Gaz.IA/DHC/2023 dated 29.08.2023, Hon'ble the Chief Justice has been pleased to make following appointments on the establishment of this Court:-

Sr. No.	Name of the officers & Post held	Post to which appointed	Remarks
1.	Mr. Ajay Gulati-I, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 01.09.2023 (A/N) till further orders vice Mr. Purshotam Pathak, who has been repatriated to his parent office w.e.f. 31.08.2023 (A/N).
2.	Ms. Bhawani Sharma, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 31.08.2023 (A/N) till further orders vice Ms. Sugandha Aggarwal, who has been repatriated to her parent office w.e.f. 31.08.2023 (F/N).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 18046-59/Estt./EI-1/DHC Date: 06.09.2023

Copy forwarded to:

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara, KKD, Delhi.
5. Registrar-cum-Secretary to Hon'ble the Chief Justice.
6. All Registrars/OSDs/Co-ordinator (DIAC).
7. Joint Registrar (Registrar General Secretariat)
8. All Joint Registrars.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. Officers concerned.
13. To be placed in the personal file of the officers concerned.
14. Guard File.

Sindhu
(Sindhu Krishnakumar)
Deputy Registrar (Establishment-I)

As directed Notification please be uploaded on var. 06/9/2023
JDE:IT
AO (IT)

PA TO Registrar (IT)
06-09-2023

06/09/2023

HIGH COURT OF DELHI: NEW DELHI

No. 1501/Estt./EI-1/DHC
Dated: 22.09.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to appoint Mr. Pranat Kumar Joshi, an officer of Delhi Judicial Service, who was earlier posted as Full Time Secretary, District Legal Services Authority, New Delhi District, on repartiation to his parent cadre and currently attached with the office of Principal District and Sessions Judge (HQ), Tis Hazari Courts, in this Court as Member Secretary of the Committee- "To Monitor all Machine Translation related activities" and also to assist the "Committee to oversee the implementation of the e-DHCR project", in diverted capacity, with immediate effect.

Further, His Lordship has also been pleased to repatriate Mr. Milan Goel, an officer of Delhi Judicial Service, currently posted in this Court, in diverted capacity, to assist the Committee "To Monitor all Machine Translation related activities", from his present posting in this Court, with effect from 13.10.2023 (after-noon) and thereafter he shall report to the Principal District and Sessions Judge (West), Tis Hazari Courts.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No: 19137-49/Estt./EI-1/DHC Dated : 22.09.2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OSDs/Co-ordinator(DIAC).
6. Joint Registrar, Registrar General Secretariat
7. All Joint Registrars.
8. Director (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 1505/Estt./EI-1/DHC
Date: 22.09.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Vandana Jain, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to her parent cadre and appoint Dr. Jagminder Singh, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-03, South-West, Dwarka as Joint Registrar (Judicial) in this Court on deputation basis, in her place, with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 19195-207/ Estt./EI-1/DHC Dated : 22.09.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, South-West District, Dwarka, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 87/Estt./EI-1/DHC
Date: 27.09.2023

NOTIFICATION

In continuation of this Court's Order No. 1505/Estt./EI-1/DHC dated 22.09.2023 Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Dr. Jagminder Singh, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 25.09.2023 (F/N) till further orders vice Ms. Vandana Jain, who has been repatriated to her parent office w.e.f. 25.09.2023 (F/N).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 19472-84/ Estt./EI-1/DHC Dated : 27.09.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, South-West District, Dwarka, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator (DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No. XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

Vinal Kapoor
(Vinal Kapoor)
Joint Registrar (Estt.-I)

Pls upload
Ltt
27/9/2023

DR/IT AO/(IT Cell) 27/09/2023
Mr. Girish, DEO

HIGH COURT OF DELHI : NEW DELHI

No. 1510/Estt./EI-1/DHC
Dated: 26.09.2023

ORDER

In compliance to this Court's Order No. 1501/Estt./EI-1/DHC dated 22.09.2023, Mr. Pranat Kumar Joshi, a member of Delhi Judicial Service, has joined his duty in this Court, in diverted capacity, as Member Secretary of the Hon'ble "Committee to Monitor all Machine Translation related activities" and also to assist Hon'ble "Committee to oversee the implementation of e-DHCR Project", on 22.09.2023 (A/N).

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No: 19400-12/Estt./EI-1/DHC Dated : 26.09.2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator(DIAC).
6. Joint Registrar, Registrar General Secretariat
7. All Joint Registrars.
8. Officer concerned.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
11. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

Plz upload
26/9/2023
DR(IT)

JDR(IT)
03/10/2023
03/10/2023
03/10/2023

HIGH COURT OF DELHI : NEW DELHI

No. 1533/Estt./EI-1/DHC
Date: 06.10.2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Devender Nain, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar (Judicial) in this Court on deputation basis, to the office of the Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi and appoint Ms. Shuchi Laler, an officer of Delhi Higher Judicial Service, presently attached with the Principal District and Sessions Judge (Shahdara), Karkardooma Courts, as Joint Registrar (Judicial) in this Court on deputation basis, in his place, with immediate effect.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 19786-98/ Estt./EI-1/DHC Dated : 06.10.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed Order please be uploaded.

Dy/IT

Guard. 06/10/2023
PA TO Registrar (IT)

Ashish 06/10/2023
Mr. Manish

Sanjiv 06/10/2023

06-10-2023

HIGH COURT OF DELHI : NEW DELHI

No. 89/Estt./EI-1/DHC
Date: 10.10.2023

NOTIFICATION

In continuation of this Court's Order No. 1533/Estt./EI-1/DHC dated 06.10.2023 Hon'ble the Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Shuchi Laler, Member of Delhi Higher Judicial Service	Joint Registrar (Judicial) on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 07.10.2023 (F/N) till further orders vice Mr. Devender Nain, who has been repatriated to the office of the Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi w.e.f. 06.10.2023 (A/N).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 20048-60/ Estt./EI-1/DHC Dated : 10.10.2023

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/OsSD/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officers concerned.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

As directed Notification please be uploaded.
10/10/23
PA TO Registrar (IT)

VKapoor
(Vinal Kapoor)
Joint Registrar (Estt.-I)

JD(IT) AO(IT) 10/10/2023 Ma.Mgish 10-10-2023 10/10/2023

HIGH COURT OF DELHI : NEW DELHI

No. 97/Estt./EI-1/DHC
Date: 19.10.2023

NOTIFICATION

Hon'ble the Chief Justice is pleased to appoint Mr. Kanwal Jeet Arora, an Officer of Delhi Higher Judicial Service, presently working as Registrar (Vigilance) in this Court on deputation basis, as Registrar General of this Court on deputation basis with effect from 20.10.2023.

Further, his Lordship is pleased to appoint Mr. Pawan Kumar Jain, an Officer of Delhi Higher Judicial Service (currently posted as Chairman, IT and Digitization, Delhi District Courts, Rouse Avenue Court Complex) as Registrar (Vigilance) in this Court on deputation basis, in place of Mr. Kanwal Jeet Arora, with effect from 20.10.2023.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 20939-55/Estt./EI-1/DHC Date: 19.10.2023

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) Officers concerned.
7) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
8) The Registrar General, all High Courts in India.
9) The Pay & Accounts Officer No.XXI, Delhi High Court.
10) Registrar-cum-Secretary to Hon'ble the Chief Justice.
11) All Registrars/ OsSD/ Co-ordinator (DIAC).
12) Joint Registrar, Registrar General Secretariat.
13) All Joint Registrars.
14) P.A. to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15) Private Secretary to Hon'ble Judges.
16) To be placed in the personal file of the officers concerned.
17) Guard File.

As directed Notification please be uploaded.

(Vinal Kapoor)
Joint Registrar (Estt.-I)

AOJ (IT Cell) 19-10-2023 Dir (IT) 19/10/2023 CPA to Registrar (IT) 19/10/2023

HIGH COURT OF DELHI : NEW DELHI

No. 102/Estt./EI-1/DHC
Date: 19.10.2023

NOTIFICATION

In partial modification of this Court's notification no. 97/Estt./EI-1/DHC dated 19.10.2023, the order regarding posting of Mr. Pawan Kumar Jain, an officer of Delhi Higher Judicial Service as Registrar (Vigilance) in this Court on deputation basis is hereby recalled.

Further, the work of Registrar (Vigilance) as well shall be looked after by Mr. Kanwal Jeet Arora, Registrar General (designate) of this Court till further orders.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 20999-21015/Estt./EI-1/DHC Date: 19.10.2023

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) Officers concerned.
7) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
8) The Registrar General, all High Courts in India.
9) The Pay & Accounts Officer No.XXI, Delhi High Court.
10) Registrar-cum-Secretary to Hon'ble the Chief Justice.
11) All Registrars/ OsSD/ Co-ordinator (DIAC).
12) Joint Registrar, Registrar General Secretariat.
13) All Joint Registrars.
14) P.A. to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15) Private Secretary to Hon'ble Judges.
16) To be placed in the personal file of the officers concerned.
17) Guard File.

Vkapoor

(Vinal Kapoor)
Joint Registrar (Estt.-I)

As directed Ndspeaking please be uploaded

Dir.(IT)
AO(IT Cell)

20/10/2023
CPA to Registrar (IT)

HIGH COURT OF DELHI : NEW DELHI

No. 98/Estt./EI-1/DHC
Date: 19.10.2023

NOTIFICATION

In continuation of this Court's Notification No. 73/Estt./EI-1/DHC dated 09.08.2023, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Ravinder Dutt Sharma, Officiating Registrar	Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 19.10.2023 against a newly created post of Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 20962-77/Estt./EI-1/DHC Date: 19.10.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OsSD/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

Mamta
(Mamta Arya)
Assistant Registrar (Estt.-I)

As directed Notification please be uploaded.

Dir. (IT)

20/10/2023

CPA to Registrar (IT)

JD(IT)

20/10/2023

Ms. Manish

20-10-23

20/10/2023

HIGH COURT OF DELHI : NEW DELHI

No. 99/Estt./EI-1/DHC
Date: 19.10.2023

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Mr. Arun Kumar, Joint Registrar	Officiating Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 19.10.2023 upto 31.10.2023 against the deputation vacancy of Registrar, which became available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.
		Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 01.11.2023 against the vacancy becoming available on retirement of Mr. Tilak Raj Nagpal, Registrar

NOTE:- The appointment of Mr. Arun Kumar as officiating Registrar from 19.10.2023 upto 31.10.2023 is subject to the condition that upon repatriation of Mr. Joginder Kumar Batra to this Court, if no vacancy of Registrar is available, he shall be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 20978-93/Estt./E1/DHC Date: 19.10.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OsSD/Coordinator (DIAC).
4. Officer concerned.
5. Joint Registrar, Registrar General Secretariat
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch
11. Admn. Officer (Judl.), General Branch
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officer concerned.
16. Guard File.

As directed Notification please be uploaded

Mamta 20/10/23

(Mamta Arya)
Assistant Registrar (Estt.-I)

Dir (IT) 20/10/2023

(Pare Legura (IT) 20.10.2023

JDE(T) 20/10/2023

Ms. Monika

HIGH COURT OF DELHI : NEW DELHI

No. 105/Estt./EI-1/DHC
Date: 07.11.2023

NOTIFICATION

Hon'ble the Chief Justice has been pleased to make the following appointments on the establishment of this Court:-

S.No.	Name of the Officer & post held	Post to which appointed	Remarks
1.	Ms. Vandana Kairon, Joint Registrar	Temporary Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 07.11.2023 (FN) against the post of Registrar which became available upon demise of Mr. K.K. Bhati, Registrar of this Court
2.	Mr. Alok Madan, Joint Registrar	Officiating Registrar in Level 15 of Pay Matrix (as per 7th Pay Commission)	With effect from 07.11.2023 (FN) against the deputation vacancy of Registrar, which became available consequent upon Mr. Joginder Kumar Batra, Registrar, proceeding on deputation to TDSAT.

NOTE:- The appointment of Mr. Alok Madan as officiating Registrar is subject to the condition that upon repatriation of Mr. Joginder Kumar Batra to this Court, if no vacancy of Registrar is available, he shall be liable to be reverted to the post of Joint Registrar.

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 22095-110/Estt./EI-1/DHC

Date: 07.11.2023

Copy forwarded for information and necessary action to :-

1. The Principal Secretary (Law, Justice & L.A), Govt. of NCT of Delhi.
2. The Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All Registrars/OsSD/Coordinator (DIAC).
4. Officers concerned.
5. Joint Registrar, Registrar General Secretariat.
6. All Joint Registrars/ Deputy Registrars.
7. Dy. Controller of Accounts/ Assistant Registrar (Library).
8. Deputy Registrar (Courts/ Establishment-II).
9. Admn. Officer (Judl.), P&P Branch.
10. Admn. Officer (Judl.), Protocol Branch.
11. Admn. Officer (Judl.), General Branch.
12. Admn. Officer (Judl.) Accounts Branch.
13. The Pay & Accounts Officer No.XXI, Delhi High Court.
14. P.A. to Registrar (IT) for uploading this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
15. Be placed in the personal file of the officers concerned.
16. Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed Notification please be uploaded.

HIGH COURT OF DELHI : NEW DELHI

No. 1698/Estt./EI-1/DHC
Date: 18.11.2023

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Mr. Sumedh Kumar Sethi, an Officer of Delhi Higher Judicial Service, presently posted as Additional Director, Delhi Judicial Academy in diverted capacity, as Joint Registrar, Delhi International Arbitration Centre, in this Court, on deputation basis, with immediate effect.

BY ORDER

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 23284-96/Estt./EI-1/DHC Date: 18.11.2023

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
3 Mr. Man Mohan Sharma, Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5 All Registrars/OsSD/Co-ordinator (DIAC).
6 All Joint Registrars/ Deputy Registrars.
7 Joint Registrar (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No.113/EI-4/Estt.-I/DHC

Date: 18.11.2023

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend the note at the end of Schedule-II(A) and II(B) to Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972 as under:

> *"**Viva-voce/ interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination as well as direct recruitment"*
>
> ***there will be no minimum qualifying marks in the interview"*

Note: The above amendment shall be applicable in the cadres of Group 'C', Group 'B' (Non-Gazetted), Group 'B' (Gazetted), Group 'A' posts both in direct recruitment as well as departmental examinations. This shall come into force with immediate effect.

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No.23274-81/EI-4/Estt.-I/DHC Date: 18.11.2023

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.

Plz upload

Dir/IT

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

Prakash

18/11/2023

HIGH COURT OF DELHI : NEW DELHI

No. 116/Estt./EI-1/DHC
Date : 22.11.2023

NOTIFICATION

In continuation of this Court's Order No. 1698/Estt./EI-1/DHC dated 18.11.2023, Hon'ble the Acting Chief Justice of this Court has been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Sumedh Kumar Sethi, Member of Delhi Higher Judicial Service	Joint Registrar, Delhi International Arbitration Centre, on deputation basis in Level 14 of the 7th CPC Pay Matrix.	With effect from 20.11.2023 (F/N) till further orders against the newly created post of Joint Registrar.

Sd/-
(J. Tripathi)
Registrar (Establishment-I)

Endst. No. 23992-24004/Estt./EI-1/DHC Date : 22.11.2023

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
3 Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5 All Registrars/OsSD/Co-ordinator (DIAC).
6 All Joint Registrars/ Deputy Registrars.
7 Joint Registrar (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Establishment-I)

As directed Notification please be uploaded.

Dir/IT

AO (IT Cell) (DJS)

22/11/2023

CPA to Registrar (IT)

22/11/2023

HIGH COURT OF DELHI : NEW DELHI

No. 05/Estt./EI-1/DHC
Date: 03.01.2024

OFFICE ORDER

In continuation of this Court's Order No. 1698/Estt/EI-1/DHC dated 18.11.2023 and Notificaiton no. 116/Estt/EI-1/DHC dated 22.11.2023, henceforth, the name of Mr. Sumedh Kumar Sethi, be read as **"Dr. Sumedh Kumar Sethi"** for all purposes.

BY ORDER

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 122-134/Estt./EI-1/DHC Date: 03.01.2024

Copy forwarded to:-

1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
3 Director (Administration), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5 All Registrars/OsSD/Co-ordinator (DIAC).
6 All Joint Registrars/ Deputy Registrars.
7 Joint Registrar (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Establishment-I)

As directed order please be uploaded.

Dir. (IT)

MSwati 04/01/24
(PA to Registrar (IT))

JDGT

ADJ(IT Cell)

04/01/2024
Mr. Prakash

04/01/2024

04-01-2024

HIGH COURT OF DELHI: NEW DELHI

No. 36/Estt./EI-I/DHC
Dated: 10.01.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Mr. Satish Kumar Arora, a member of Delhi Higher Judicial Service, presently posted as Spl. Judge, (PC Act) CBI-05, Rouse Avenue Court Complex, as an Officer on Special Duty (in the Pay level-15 as per 7th Pay Commission) to supervise the work of Case Flow Management, on deputation basis in this Court, with immediate effect.

By Order

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst.No. 568-580/ Estt./EI-I/DHC Dated: 10.01.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 03/Estt./EI-1/DHC
Date: 15.01.2024

NOTIFICATION

In continuation of this Court's Order No.36/Estt./EI-I/DHC dated 10.01.2024, Hon'ble the Acting Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Satish Kumar Arora, Member of Delhi Higher Judicial Service	Officer on Special Duty (Case Flow Management,) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 11.01.2024 (F/N) till further orders against a vacant post of Registrar.

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 910-922/Estt./EI-1/DHC Date: 15.01.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

Dinesh Manchanda

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded

Dir(IT)

Msrawat 16/01/2024

PA to Registrar (IT)

JD(IT)

AOJ(IT(Coll)) 16/01/2024

Ma. Manish

Sanjay 16/01/2024

Ram 16-01-2024

HIGH COURT OF DELHI: NEW DELHI

No. 199/Estt./EI-1/DHC
Dated: 23.02.2024

O R D E R

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Mr. Jitendra Pratap Singh, a member of Delhi Higher Judicial Services, presently posted with the office of Principal District and Sessions Judge (HQ), Tis Hazari Courts, in this Court as Joint Registrar (Judicial) in diverted capacity, with immediate effect.

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst.No. 4508-19/Estt./EI-I/DHC Dated: 23.02.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
4. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
9. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officer concerned.
11. To be placed in the personal file of the officer concerned.
12. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

P/2 upload
23/02/2024

Dir/17

JR(E-I)

23/02/2024

HIGH COURT OF DELHI : NEW DELHI

No. 213/Estt./EI-1/DHC
Dated: 29.02.2024

ORDER

.In compliance to this Court's Order No. 199/Estt./EI-1/DHC dated 23.02.2024, Mr. Jitendra Pratap Singh, a member of Delhi Higher Judicial Service, has joined his duty in this Court, in diverted capacity, as Joint Registrar (Judicial) on 26.02.2024 (F/N).

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No: 4750-60/Estt./EI-1/DHC Dated : 29.02.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
4. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
9. Officer concerned.
10. To be placed in the personal file of the officer concerned.
11. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed Order please be uploaded.

29/02/2024

Dir(IT) / JD(IT) / AOJ(IT cell) / SA PA TO Registrar (IT)

DE

HIGH COURT OF DELHI : NEW DELHI

No. 12/Estt./EI-1/DHC
Date: 05.03.2024

NOTIFICATION

Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Pawan Kumar Jain, an Officer of Delhi Higher Judicial Service (currently posted as Chairman, IT and Digitization, Delhi District Courts, Rouse Avenue Court Complex) as Registrar (Vigilance) in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 5010-25/Estt./EI-1/DHC Date: 05.03.2024

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) Officer concerned.
7) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
8) The Pay & Accounts Officer No.XXI, Delhi High Court.
9) Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
10) All Registrars/ Officer on Special Duty/ Co-ordinator (DIAC).
11) Joint Registrar, Registrar General Secretariat.
12) All Joint Registrars.
13) P.A. to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
14) Private Secretary to Hon'ble Judges.
15) To be placed in the personal file of the officer concerned.
16) Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded.

Dir (IT)

05/3/2024
PA TO Registrar (IT)

DD(IT)
Aojitsen
05/03/2024
Mr. Manish

05/03/2024
05-03-2024

HIGH COURT OF DELHI : NEW DELHI

No. 228/Estt./EI-1/DHC
Date: 05.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to repatriate Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, presently posted as Officer on Special Duty (Rules & Litigation) in this Court on deputation basis, to the office of the Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi and to appoint Ms. Geetanjali Goel, an officer of Delhi Higher Judicial Service, currently posted as Additional District Judge-07, Central, Tis Hazari Courts as Officer on Special Duty (Rules & Litigation) in this Court on deputation basis, with immediate effect.

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 5026-37/Estt./EI-1/DHC Date: 05.03.2024

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
4. All Registrars/Officers on Special Duty/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
9. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officers concerned.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed Order Please be uploaded.

Dir (IT)

05/3/2024
PA TO Registrar (IT)

05/03/2024

AOJ (IT Cell)
05/03/2024

HIGH COURT OF DELHI : NEW DELHI

No. 229/Estt./EI-1/DHC
Date: 05.03.2024

O R D E R

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Ms. Udita Jain Garg, an Officer of Delhi Judicial Service, currently posted as ACJ-cum-CCJ-cum-ARC, West, Tis Hazari Courts, as Additional Coordinator, Delhi International Arbitration Centre, in this Court, on deputation basis, with immediate effect.

BY ORDER

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 5038-50/Estt./EI-1/DHC Date: 05.03.2024

Copy forwarded to:-

1 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
2 The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5 All Registrars/OsSD/Co-ordinator (DIAC).
6 All Joint Registrars/ Deputy Registrars.
7 Joint Registrar (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed Order Please be uploaded.

05/3/2024

DIR (IT)

PA TO Registrar (IT)

DR(EI)

05/03/2024

ADJ (ZIRCOL)
05/03/2024
Ms. Malish

HIGH COURT OF DELHI : NEW DELHI

No. 15/Estt./EI-1/DHC
Date: 06.03.2024

NOTIFICATION

In continuation of this Court's notification no. 12/Estt./EI-1/DHC dated 05.03.2024, Hon'ble the Acting Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sl. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Pawan Kumar Jain, Member of Delhi Higher Judicial Service	Registrar (Vigilance) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 05.03.2024 (A/N) till further orders against the existing vacant post of Registrar.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 5184-99/Estt./EI-1/DHC Date: 06.03.2024

Copy forwarded to:

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4. The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5. All the Principal District & Sessions Judges, Delhi/ New Delhi.
6. Officer concerned.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
8. The Pay & Accounts Officer No.XXI, Delhi High Court.
9. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
10. All Registrars/ Officer on Special Duty/ Co-ordinator (DIAC).
11. Joint Registrar, Registrar General Secretariat.
12. All Joint Registrars.
13. P.A. to Registrar (IT) with the request to upload this notification (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
14. Private Secretary to Hon'ble Judges.
15. To be placed in the personal file of the officer concerned.
16. Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

HIGH COURT OF DELHI : NEW DELHI

No. 16/Estt./EI-1/DHC
Date : 06.03.2024

NOTIFICATION

In continuation of this Court's Order No. 229/Estt./EI-1/DHC dated 05.03.2024, Hon'ble the Acting Chief Justice of this Court has been pleased to make following appointment on the establishment of this Court :-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Udita Jain Garg, Member of Delhi Judicial Service	Additional Coordinator, Delhi International Arbitration Centre, on deputation basis in Level 13 of the 7th CPC Pay Matrix.	With effect from 05.03.2024 (F/N) till further orders against an existing vacant post of Deputy Registrar created for appointment of Additional Coordinator.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 5603-15/Estt./EI-1/DHC Date: 06.03.2024

Copy forwarded to:-

1 The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
2 The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4 Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5 All Registrars/ Officers on Special Duty/ Co-ordinator (DIAC).
6 All Joint Registrars/ Deputy Registrars.
7 Joint Registrar (Registrar General Secretriat).
8 Private Secretary to Hon'ble Judges.
9 The Pay & Accounts Officer No.XXI, Delhi High Court.
10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11 Officer concerned.
12 To be placed in the personal file of the officer concerned.
13 Guard File.

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed Notification please be uploaded.
07/3/2024
CPA to Registrar (I)

Dir(IT)

JR(IT) - On Whatsapp duty
AO(IT Cell)
07/03/2024

HIGH COURT OF DELHI : NEW DELHI

No. 17/Estt./EI-1/DHC
Date: 11.03.2024

NOTIFICATION

In continuation of this Court's Order No. 228/Estt./EI-I/DHC dated 05.03.2024, Hon'ble the Acting Chief Justice has been pleased to make following appointment on the establishment of this Court:-

Sr. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Geetanjali Goel, Member of Delhi Higher Judicial Service	Officer on Special Duty (Rules and Litigation) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 07.03.2024(F/N) till further orders vice Ms. Nisha Saxena, who has been repatriated to her parent Office w.e.f. 05.03.2024 (A/N.).

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 5678-89/Estt./EI-1/DHC Date: 11.03.2024

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
4. All Registrars/Officers on Special Duty/Co-ordinator(DIAC).
5. Joint Registrar (Registrar General Secretariat)
6. All Joint Registrars.
7. Private Secretary to Hon'ble Judges.
8. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
9. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
10. Officers concerned.
11. To be placed in the personal file of the officers concerned.
12. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed Notification please be uploaded.

Dy (IT)

11/03/2024
PA TO Registrar (IT)

11/03/2024

HIGH COURT OF DELHI : NEW DELHI

No. 243/Estt./EI-1/DHC
Date: 11.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to depute Mr. Satish Kumar Arora, an officer of Delhi Higher Judicial Services, presently posted as Officer on Special Duty (Case Flow Management) in this Court on deputation basis, to the Hon'ble Supreme Court of India as Officer-on-Special Duty (in the grade of Registrar) w.e.f. 18.03.2024 (FN) in Level-15 of the 7th Central Pay Commission pay matrix initially for a period of one year.

Mr. Satish Kumar Arora shall stand relieved from this Court w.e.f. 17.03.2024 (AN).

By Order,

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 5717-31/Estt./EI-1/DHC Date: 11.03.2024

Copy forwarded for information to:-

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
4. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
5. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
6. All Registrars/ Officers on Special Duty/ Co-ordinator(DIAC).
7. Joint Registrar (Registrar General Secretariat)
8. Joint Registrar (Gazette-IIB)
9. All Joint Registrars.
10. Private Secretary to Hon'ble Judges.
11. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
12. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
13. Officer concerned.
14. To be placed in the personal file of the officer concerned.
15. Guard File.

Sindhu

(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

As directed Order Please be Uploaded.

MSuar 11/03/2024

PA TO Registrar (IT)

Dir(IT)

Dy R(IT)

11/03/2024

HIGH COURT OF DELHI: NEW DELHI

No. 255/Estt./EI-I/DHC
Date: 15.03.2024

ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to appoint Ms. Namrita Aggarwal, an Officer of Delhi Higher Judicial Service, presently posted as Special Judge, P.C. Act (CBI) - 21, as an Officer on Special Duty (Case Flow Management), on deputation basis, in this Court, in place of Mr. Satish Kumar Arora, DHJS, with effect from 18.03.2024.

By Order

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst.No. 6093-6105/ Estt./EI-I/DHC Date: 15.03.2024

Copy forwarded for information to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi
3. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
5. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars.
8. Private Secretary to Hon'ble Judges.
9. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
10. P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court (ii) on the website of this Court under Chapter 5 of RTI disclosure.
11. Officer concerned.
12. To be placed in the personal file of the officer concerned.
13. Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

As directed order please be uploaded.

15/3/2024

15-03-2024

HIGH COURT OF DELHI : NEW DELHI

No. 20/Estt.-I/EI-4/DHC
Date: 22.03.2024

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Acting Chief Justice of this Court hereby re-classifies the post of Junior Judicial Assistant/ Restorer in this Court, as Group 'B' posts (Non-Gazetted) in Schedule – I of Delhi High Court Establishment (Appointment and Conditions of Service) Rules, 1972.

The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Estt.-I)

Endst. No. 6634-42/Estt.-I/EI-4/DHC Date: 22.03.2024

Copy forwarded for information and necessary action:-

1. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
2. All the Registrars / OSDs.
3. Joint Registrar (Registrar General Secretariat).
4. All the Joint Registrars.
5. Deputy Registrar (Accounts).
6. Admn. Officer (Judl.), Cash Branch.
7. The Director (IT) for uploading of this Office Order on (i) the intranet of this Court; (ii) on the website of this Court under Chapter 5 of RTI Disclosure.
8. Notice Board.
9. Guard file.

(Dinesh Kumar Manchanda)
Joint Registrar (Estt.-I)

Submitted for approval.

Registrar(IT)

22/03/2024

P/2 upload

22/03/2024

DIT(IT)

AO(IT Cell)

HIGH COURT OF DELHI : NEW DELHI

No. 410/Estt./E1/DHC
Date: 21.04.2025

ORDER

Hon'ble the Chief Justice has been pleased to repatriate Mr. Kanwal Jeet Arora, an Officer of Delhi Higher Judicial Service, presently working as Registrar General in this Court on deputation basis, to his parent cadre with effect from 01.05.2025.

Further, Hon'ble the Chief Justice has been pleased to appoint Mr. Arun Bhardwaj, an Officer of Delhi Higher Judicial Service, presently attached to the office of Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), as Officer on Special Duty on deputation basis and will be attached to the office of the Registrar General in this Court. He will take over the charge as Registrar General with effect from 01.05.2025.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 6972-89/Estt./EI-1/DHC Date: 21.04.2025

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
7) Officers concerned.
8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
9) The Registrar General, all High Courts in India.
10) The Pay & Accounts Officer No.XXI, Delhi High Court.
11) Registrar-cum-Secretary to Hon'ble the Chief Justice.
12) All Registrars/ OsSD/ Co-ordinator (DIAC).
13) Joint Registrar, Registrar General Secretariat.
14) All Joint Registrars.
15) Director (IT) with the request to upload this order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
16) Private Secretary to Hon'ble Judges.
17) To be placed in the personal file of the officers concerned.
18) Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

21-04-2025

HIGH COURT OF DELHI : NEW DELHI

No. 411/Estt./E1/DHC
Date: 21.04.2025

ORDER

Hon'ble the Chief Justice has been pleased to repatriate Mr. Pawan Kumar Jain, an Officer of Delhi Higher Judicial Service, presently posted as Registrar (Vigilance) in this Court on deputation basis, to his parent cadre with immediate effect. He shall report to the Principal District & Session Judge (HQ) Tis Hazari Courts, Delhi.

Further, Hon'ble the Chief Justice has been pleased to appoint Ms. Kaveri Baweja, an Officer of Delhi Higher Judicial Service, presently posted as Special Judge (PC Act) (CBI), as Registrar (Vigilance) in this Court on deputation basis with immediate effect.

By Order,

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 6990-7008/Estt./EI-1/DHC Date: 21.04.2025

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
7) Officers concerned.
8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
9) The Registrar General, all High Courts in India.
10) The Pay & Accounts Officer No.XXI, Delhi High Court.
11) Registrar-cum-Secretary to Hon'ble the Chief Justice.
12) All Registrars/ OsSD/ Co-ordinator (DIAC).
13) Joint Registrar, Registrar General Secretariat.
14) All Joint Registrars.
15) Director (IT) with the request to upload this order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
16) Private Secretary to Hon'ble Judges.
17) To be placed in the personal file of the officers concerned.
18) Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

21/04/2025

DR(IT)-I
AO(iTCell)

21-04-2025

HIGH COURT OF DELHI : NEW DELHI

No. 18/Estt./E-1/DHC
Date: 23.04.2025

NOTIFICATION

In continuation of this Court's order no. 410/Estt./E-1/DHC dated 21.04.2025, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

Sl. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Mr. Arun Bhardwaj, Member of Delhi Higher Judicial Service	Officer on Special Duty on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 21.04.2025 (A/N) till 30.04.2025 against the existing vacant post of Registrar.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 7214-7231/Estt./EI-1/DHC Date: 23.04.2025

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
7) Officer concerned.
8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
9) The Registrar General, all High Courts in India.
10) The Pay & Accounts Officer No.XXI, Delhi High Court.
11) Registrar-cum-Secretary to Hon'ble the Chief Justice.
12) All Registrars/ OsSD/ Co-ordinator (DIAC).
13) Joint Registrar, Registrar General Secretariat.
14) All Joint Registrars.
15) Director (IT) with the request to upload this order (i) on the intranet of this Court and (ii) on the website of this Court at sr. no. 5 of RTI disclosure.
16) Private Secretary to Hon'ble Judges.
17) To be placed in the personal file of the officers concerned.
18) Guard File.

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

Submitted for approval.

1797/R/IT
24/04/2025

Registrar (I.T) Be uploaded.

Dir/IT

Spl
24/04/2025

HIGH COURT OF DELHI : NEW DELHI

No. 19/Estt./E-1/DHC
Date: 23.04.2025

NOTIFICATION

In continuation of this Court's order no. 411/Estt./E-1/DHC dated 21.04.2025, Hon'ble the Chief Justice has been pleased to make the following appointment on the establishment of this Court:-

Sl. No.	Name of the officer & Post held	Post to which appointed	Remarks
1.	Ms. Kaveri Baweja, Member of Delhi Higher Judicial Service	Registrar (Vigilance) on deputation basis in Level 15 of the 7th CPC Pay Matrix.	With effect from 21.04.2025 (A/N) till further orders vice Mr. Pawan Kumar Jain, who has been repatriated to his parent office w.e.f. 21.04.2025(A/N)

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 7232-7249/Estt./EI-1/DHC Date: 23.04.2025

Copy forwarded for information and necessary action to:-

1) The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2) The Joint Secretary, Department of Justice, Ministry of Law & Justice, Government of India, Jaisalmer House, New Delhi.
3) The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4) The Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
5) All the Principal District & Sessions Judges, Delhi/ New Delhi.
6) The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
7) Officer concerned.
8) The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
9) The Registrar General, all High Courts in India.
10) The Pay & Accounts Officer No.XXI, Delhi High Court.
11) Registrar-cum-Secretary to Hon'ble the Chief Justice.
12) All Registrars/ OsSD/ Co-ordinator (DIAC).
13) Joint Registrar, Registrar General Secretariat.
14) All Joint Registrars.
15) Director (IT) with the request to upload this order (i) on the intranet of this Court and (ii) on the website of this Court at sr. no. 5 of RTI disclosure.
16) Private Secretary to Hon'ble Judges.
17) To be placed in the personal file of the officers concerned.
18) Guard File.

Submitted for approval.
Registrar (I.T)
24/04/2025

Dinesh Kr. Manchanda
(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

1796/R/IT
24/04/2025

Be uploaded.
24/4/25

Dir/IT

24/04/2025

HIGH COURT OF DELHI : NEW DELHI

No. 27/Estt.I/EI-1/DHC
Date: 23.03.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Rule 6 of 'Delhi High Court Staff (Seniority) Rules, 1971' with immediate effect as under:-

> "6. In case there is selection by both mode i.e. direct recruitment and by promotion, then principles laid down in the Office Memorandum No. 20011/2/2019-Estt.(D) dated 13.08.2021 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pension, Government of India, will apply."

By Order,

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 4931-4938/Estt.I/EI-1/DHC Dated:23.03.2026
Copy forwarded for information to :-

1. The Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/ Officers on Special Duty/ Co-ordinator (DIAC).
3. Joint Registrar, Registrar General Secretariat
4. All Joint Registrars/ Deputy Registrars/ Addl. Co-ordinators (DIAC)/ Assistant Registrars/Assistant Registrar (Library)/ Dy.Controller of A/cs.
5. Private Secretaries to Hon'ble Judges/ Court Masters/ Admn. Officers(Judl.)/ Branch In-charges.
6. P.A. to Registrar (IT) with the request to upload the same (i) on the intranet of this Court and (ii) to display on the website of this Court i.e. www.delhihighcourt.nic.in under RTI disclosure at Chapter 5.
7. Notice Board.
8. Guard file.

Bhawana Pant

(Bhawana Pant)
Joint Registrar (Estt.-I)

1428/IT/23/3/26

PA to Reg(IT) The worthy Reg (IT & Sty.) has approved the same through whatsapp communication. Please do the needful. Thanks 23/3/26

Director(IT)

DD(IT)-I

AOJ (IT(Estt)) 24/03/2026

Kanu

23/03/2026

HIGH COURT OF DELHI: NEW DELHI

No. 29/EI-4/Estt.-I/DHC
Date: 27.03.2026

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Clause (c) of Sl. No. 25 and 26 of the Schedule-II (A) to the Delhi High Court Establishment (Appointment & Conditions of Service) Rules, 1972 by deleting the words 'and interview' mentioned therein under the heading "Mode of Appointment". After amendment, now, the said clause (c) of Sl. No. 25 and 26 reads as under:-

S. No.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
25. & 26.	**Junior Judicial Assistant/Restorer** (Pay Level-6 of 7th Pay Commission)	(a) xxx xxx, (b) xxx xxx, (c) By promotion from members of the Establishment of the High Court: Graduation or equivalent with knowledge of English; having ten years service in any of the categories 27 (Chauffeur). 28 [Despatch Van Driver (Rider)], 29 (Despatch Rider), 30 (Despatch Rider-cum-Process Server), 31 (Photocopy Machine Operator Grade-1), 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade II), 35 (Court Attendant), 36 [Court Attendant (L)], 37 [Court Attendant(S)), 38 [Room Attendant (H)] and 39 (Security Attendant).	(a). xxx xxx, (b). xxx xxx, (c). 5% of the posts by promotion from the posts mentioned in Column No.3 on the basis of seniority determined as per length of service from the date of appointment and suitability, subject to clearing the typing test in English with speed of not less than 25 w.p.m. on computer. [For persons (b) & (c) above, they shall be given two chances to clear the typing test and the typing tests shall be held within a period of one month but not earlier than 15 days from the date of first typing test].

Note: The above amendment shall come into force with immediate effect.

By Order
Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 5279-5286/EI-4/Estt.-I/DHC Dated: 27.03.2026

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

Bhawana Pant

(Bhawana Pant)
Joint Registrar (Estt.-I)

1455/R/Estt 27/3/26

PA to Reg (IT) - The worthy Reg (IT & Sty.) has approved the same through whatsapp communication. Kindly do the needful.
Dir(IT) AO (IT) 27/03/2026 Yash
27/3/26

HIGH COURT OF DELHI : NEW DELHI

No. 31/Estt.I/EI-2/DHC
Dated: 28.03.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend S.No. 12 of the Schedule-II (A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972' so as to read as under:-

S. NO.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATION PRESCRIBED FOR APPOINTMENT TO THE POST	MODE OF APPOINTMENT	
1	2	3	4	
12.	**Librarian (Promotion/ Selection Post)** (Pay Level-11 of 7th Pay Commission)	**a. For promotion by seniority-** Graduate (Law Graduate to be preferred) with 5 years' regular service in category 19 (Senior Assistant Librarian) mentioned in Schedule-I(A).	**a.**	50% of the posts by promotion on the basis of seniority-cum-merit from category 19 (Senior Assistant Librarian) mentioned in Schedule-I(A).
		b.(i) For Departmental Examination - For officials of this Court: Graduate (Law Graduate to be preferred) with 5 years' regular service in category 19 (Senior Assistant Librarian) or 7 years' regular service in category 24 (Assistant Librarian).	**b.(i)**	50% of the posts by selection on merit on the basis of written test and interview**, subject to fulfillment of ACR's benchmark criteria, **failing which;**
		b.(ii) For Direct Recruits: Graduate (Law Graduate to be preferred) possessing a degree or diploma in Library Science with 3 years' experience in Library work in a post carrying Pay Level 10 of 7th Central Pay Commission or 5 years' in Pay Level 8 and/or above of 7th Central Pay Commission or 7 years' in Pay Level-7 of 7th Central Pay Commission, including the service rendered, on the post(s) in the higher pay levels.	**b.(ii)**	By direct recruitment on the basis of written Test and interview**.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination as well as direct recruitment.

** There will be no minimum qualifying marks in the interview.

Note: The above amendment shall come into force with immediate effect.

By Order,

Sd/-
(Arun Bhardwaj)
Registrar General

Contd..P-2

Endst. No. 5498-5505/ Estt.I/EI-2/DHC **Dated: 28.03.2026**

Copy forwarded for information and necessary action, if any, to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar, Registrar General Secretariat.
4. All Joint Registrars, Deputy Registrars, Director (IT), Additional Co-ordinator (DIAC), Assistant Registrars, Dy. Controller of A/Cs.
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard file.

(Shiv Kumar)
Deputy Registrar (Estt. I)

1465/R/IT
28/3/26

PA to Reg (IT) – As directed, Please get uploaded
28/3/26

Director (IT)

DR(IT)-I
AO/IT Cell)

28/03/26

HIGH COURT OF DELHI : NEW DELHI

No.35/Estt.I/EI-2/DHC
Dated: 02.04.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend the Recruitment Rules for the post of 'Private Secretary' at S. No. 11(b)(i) of the Schedule-II(A) to the 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972', by deleting the words **'and Delhi Judicial Academy'** mentioned/contained therein under the heading "Minimum Qualifications prescribed for Appointment to the Posts".

By Order,

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 5746-5753 Estt.I/EI-2/DHC **Dated: 02.04.2026**

Copy forwarded for information and necessary action, if any, to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar, Registrar General Secretariat.
4. All Joint Registrars, Deputy Registrars, Director (IT), Additional Co-ordinator (DIAC), Assistant Registrars, Dy. Controller of A/Cs.
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court and (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard file.

(Shiv Kumar)
Deputy Registrar (Estt.I)

1513/R IT 2/4/26

PA to Reg (IT) As directed, Please get uploaded

02/04/2026

Director (IT)

DR(Estt.)-I

HIGH COURT OF DELHI: NEW DELHI

No. 44/EI-4/Estt.-I/DHC
Date: 29.05.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl. Nos. 24 (a) of the Schedule-II (A) to the 'Delhi High Court Establishment (Appointment & Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT
24 (a)	**Senior Process Server (Promotion Post)** (Pay level-7 of 7th Pay Commission)	**For members of the Establishment of the High Court:** Graduate with **3 years' service** or High School/Matric with **5 years' service** in the category of Despatch Rider-cum-Process Server mentioned in Schedule- I (A)	By promotion from the category of Despatch Rider-cum-Process Server specified in Column 3, on the basis of seniority-cum-suitability.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 9767-9774/EI-4/Estt.-I/DHC Dated: 29.05.2026

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

Bhawana Pant

(Bhawana Pant)
Joint Registrar (Estt.-I)

2203/EST 29/5/26

PA to Reg(IT) - As directed, Please get uploaded
Dir(IT)

30/5/26

HIGH COURT OF DELHI: NEW DELHI

No. 46/EI-4/Estt.-I/DHC
Date: 30.05.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Sl. Nos. 28 and 29 of the Schedule-II (A) to the 'Delhi High Court Establishment (Appointment & Conditions of Service) Rules, 1972' so as to read as under:-

S. No.	CATEGORY OF POST AND PAY LEVEL	MINIMUM QUALIFICATIONS PRESCRIBED FOR APPOINTMENT TO THE POSTS	MODE OF APPOINTMENT	
1	2	3	4	
28.	**Despatch Van Driver (Rider) (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of Establishment of the High Court : 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A) and categories of 2 (Assistant Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant) of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with driving licence of light motor vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle.	**a.**	40% of the posts by selection from incumbents of categories of posts specified in Column 3 on the basis of Written test, skill test in driving and interview**, failing which by transfer from incumbents of the post of Chauffeur and Despatch Rider.
		b. For direct recruits: Matric / Higher Secondary with driving licence of light motor vehicles and 2 years unblemished experience in the line. Note: The Despatch Van Driver (Rider) can be asked to perform the duties of Chauffeur or Despatch Rider.	**b.**	60% of the posts by selection on the basis of written test, skill test in driving and interview**.
29.	**Despatch Rider (Selection Post)** (Pay level-5 of 7th Pay Commission)	**a.** For members of Establishment of the High Court : 3 years service in any of the categories of 32 (Library Attendant), 33 (Usher), 34 (Photocopy Machine Operator Grade-II), 35 (Court Attendant), 36 [Court Attendant (L), 37 [Court Attendant (S)], 38 [Room Attendant (H)], and 39 (Security Attendant) mentioned in Schedule-I(A) and categories of 2 (Assistant Manager-cum-Store Keeper), 3 (Cook), 4 (Clerk), 5 (Assistant Cook) and 6 (Canteen Attendant of Schedule-I to the Delhi High Court Departmental Canteen Employees' (Appointment and Conditions of Service) Rules, 2017 with driving licence of light motor vehicle and 2 years unblemished experience in the line. Preference to be given to the candidates who can also drive the three wheeler van and the motor cycle.	**a.**	50% of the posts by selection from incumbents of categories of posts specified in Column 3 on the basis of Written test, skill test in driving and interview**, failing which by transfer from incumbents of the post of Chauffeur and Despatch Van Driver (Rider).
		b. For direct recruits : Matric / Higher Secondary with driving licence of light motor vehicles and 2 years unblemished experience in the line. Note: The Despatch Riders can be asked to perform the duties of Chauffeur or Despatch Van Driver (Rider).	**b.**	50% of the posts by selection on the basis of Written test, skill test in driving and interview**.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination as well as direct recruitment.

** There will be no minimum qualifying marks in the interview.

Note: The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 9878-9885/EI-4/Estt.-I/DHC Dated: 30.05.2026

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

Bhawana Pant

(Bhawana Pant)
Joint Registrar (Estt.-I)

PA to Reg(IT) – As directed, please get uploaded 30/5/26

Dir(IT)

2301/RIT 30/5/26

HIGH COURT OF DELHI: NEW DELHI

No. 100/EI-4/Estt.-I/DHC
Dated 16.09.2026

NOTIFICATION

In exercise of the powers vested under Article 229 of the Constitution of India Hon'ble the Chief Justice of this Court has been pleased to make the following Recruitment Rules for the post of Joint Registrar (Technical) on the Establishment of this Court:-

Name & Pay Scale for the Post	**Qualifications**	**Mode of appointment & Experience**
Joint Registrar (Technical) (Pay Level-14 of 7th Pay Commission)	**(A) For Promotion:-** -- **(B) & (C) For Deputation/ Direct Recruitment:-** Master of Technology in Computer Science or Information Technology/ Master of Science in Computer Science or Information Technology/ Masters Degree in Computer Applications from a Recognized University/ Institute with minimum 60% marks in aggregate. Or Bachelor of Technology in Computer Science or Information Technology from a recognized University/Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University Institute will be considered as an additional qualification.** **Age Limit:-** For Direct Recruitment: 45 Years. For Deputation: 50 years.	**By promotion** of Director (Technical) with 5 (five) years of satisfactory service on the post of Director (Technical) on the basis of Merit-cum-Seniority. Or **By deputation** from officers of Central/State Governments /Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Level- 14 of 7th Pay Commission on regular basis or with 5 years regular service in Pay Level- 13 of 7th Pay Commission. Or **By direct recruitment** from persons with minimum 10 years experience, in the case of those possessing Masters degree, and 12 years experience in the case of those possessing bachelors degree, in the field of IT/ Computerisation, Programming/ Software Development and Data Processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/ reputed private sector companies/ organizations, on the basis of written test and interview.

By Order

Sd/-
(Arun Bhardwaj)
Registrar General

Endst. No. 16049-56/EI-4/Estt.-I/DHC Dated: 16.09.2026

Copy to:

1. The Registrar cum Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Co-ordinators (DIAC).
3. Joint Registrar cum P.A. to Registrar General.
4. All Joint Registrars, Deputy Registrars, Assistant Registrars, Director (IT), Dy. Controller of A/Cs, Director (IT), Additional Co-ordinator (DIAC).
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

(Shiv Kumar)
Deputy Registrar (Estt.-I)

2863/R/IT
19/09/26

PA to Reg(IT) – As directed, Please get uploaded
19/09/26

Director(IT)

DD(I.T)-I

AO(IT Cell) 19/09/2026

19/09/2026

19-09-2026

HIGH COURT OF DELHI: NEW DELHI

No. 108/EI-4/Estt.-I/DHC
Date: 14.10.2026

NOTIFICATION

In exercise of powers vested under Article 229 of the Constitution of India, Hon'ble the Chief Justice of this Court has been pleased to amend Schedule-II (B) - Technical Cadre of the Delhi High Court Establishment (Appointment & Conditions of Service) Rules, 1972 as under:-

S. No	Name of the Post and Pay Scale	Qualification	Mode of appointment & Experience
1.	**Director (Technical)** [Pay Matrix 13 of 7th Pay Commission (Pay Band - 4 Grade Pay Rs. 8700/- of 6th Pay Commission)]	**(A) For Promotion** :- - **(B)& (C) <u>For Deputation/Direct Recruitment</u>** :- Masters of Engineering or Masters of Technology in Computer Science or Information Technology or Electronics or Telecommunication/ Masters of Science in Computer Science or Information Technology or Masters Degree in Computer Applications from a recognized University with minimum 50% marks in aggregate. OR Bachelor of Engineering or Bachelor of Technology in Computer Science or Information Technology or Electronics or Telecommunication from a recognized University/ Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **<u>Age Limit:-</u>** For Direct Recruitment: 45 years. For Deputation : 50 years.	**By promotion** of Joint Director (Technical) with 5 (five) years of satisfactory service on the post of Joint Director (Technical) on the basis of Merit-cum-Seniority. OR **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay Band - 4 (Rs. 37400-67000) with Grade Pay of Rs. 8700/- on regular basis or with 5 years regular service in Pay Band - 3 (Rs. 15600-39100) with Grade Pay of Rs. 7600 (6th Pay Commission Scales or equivalent Pay Matrix of 7th Pay Commission). OR **By direct recruitment** from persons with minimum 10 years experience, in the case of those possessing Masters degree, and 12 years experience in the case of those possessing bachelors degree, in the field of IT/ Computerisation, Programming/ Software Development and Data Processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/ reputed private sector companies/organizations, on the basis of written test and interview.

2.	**Joint Director** (Pay Level-12 of 7th Pay Commission)	**(A) <u>For Promotion :-</u>** -- **(B)& (C) <u>For Deputation/Direct Recruitment</u> :** Masters of Engineering or Masters of Technology in Computer Science or Information Technology or Electronics or Telecommunication/ Masters of Science in Computer Science or Information Technology or Masters Degree in Computer Applications from a recognized University with minimum 50% marks in aggregate. OR Bachelor of Engineering or Bachelor of Technology in Computer Science or Information Technology or Electronics or Telecommunication from a recognized University/ Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **<u>Age Limit:</u>** For Direct Recruitment: 45 years. For Deputation: 50 years.	**A.** **B.** **C.**	**By promotion** of Senior System Analyst with 5 (five) years of satisfactory service on the post of Senior System Analyst on the basis of Merit-cum-Seniority. OR **By deputation** from officers of Central/State Governments/Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in the Pay level-12 of 7th Pay Commission on regular basis or with 5 years regular service in the Pay level-11 of 7th Pay Commission. OR **By direct recruitment** from persons with Minimum 10 years experience, in the case of those possessing masters degree, and 12 years experience, in the case of those possessing bachelors degree, in the field of IT/ Computerization, Programming / Software Development and Data processing position in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/ reputed private sector companies/ organizations, on the basis of written test and interview**.
3.	**Senior System Analyst** (Pay level-11 of 7th Pay Commission)	**(A) <u>For Promotion :-</u>** -- **(B)&(C) <u>For Deputation/Direct recruitment:</u>** Masters of Engineering or Masters of Technology in Computer Science or Information Technology or Electronics or Telecommunication/ Masters of	**A.** **B.**	**By promotion** of System Analyst with 5 (five) years of satisfactory service on the post of System Analyst on the basis of Merit-cum- Seniority. OR **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in Pay level-11 of the 7th Pay

		Science in Computer Science or Information Technology or Masters Degree in Computer Applications from a recognized University with minimum 50% marks in aggregate. OR Bachelor of Engineering or Bachelor of Technology in Computer Science or Information Technology or Electronics or Telecommunication from a recognized University/ Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **<u>Age Limit:</u>** For Direct Recruitment: 42 years. For Deputation: 50 years.	**C.**	Commission on regular basis or with 5 years regular service in the Pay level-10 of the 7th Pay Commission. OR By **direct recruitment** from persons with Minimum 08 years experience, in the case of those possessing masters degree, and 10 years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development and Data processing in Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings/reputed Private Sector companies/Organizations on the basis of written test and interview**.
4.	**Data Analyst/ System Analyst/ Network Administrator** **(a) Data Analyst (Database / Data Analytics) - 2 posts** **(b) System Analyst (Software Development /Design) - 2 posts** **(c) System Analyst (Hardware) - 2 posts** **(d) Network Administrator (Networking & Cyber Security) - 2 posts** (Pay level-10 of 7th Pay Commission)	**(A) <u>For Promotion (50%) :-</u>** -- **(B) & (C) <u>For Deputation/Direct Recruitment (50%):</u>** Masters of Engineering or Masters of Technology in Computer Science or Information Technology or Electronics or Telecommunication/ Masters of Science in Computer Science or Information Technology or Masters Degree in Computer	**A.** **B.**	50% of all the posts in different streams **by promotion** of Assistant Programmer (Database / Data Analytics), (Software Development/Design), (Hardware), (Networking & Cyber Security) having requisite qualification with 5 years service in the cadre on the basis of Merit-cum-Seniority, failing which by direct recruitment. OR **By deputation** from officers of Central/ State Governments/ Autonomous bodies/ Research Institutions/ Universities/ Public Sector Undertakings holding technical posts in the Pay Level-10 of 7th Pay Commission on regular basis or (ii) with 5 years regular service in the Pay level-9 of 7th Pay Commission

		Applications from a recognized University with minimum 50% marks in aggregate. OR Bachelor of Engineering or Bachelor of Technology in Computer Science or Information Technology or Electronics or Telecommunication from a recognized University/ Institute with minimum 60% marks in aggregate. **Degree in Law/ Master of Business Administration from a recognized University or Institute will be considered as an additional qualification.** **Age Limit:** For Direct Recruitment: 40 years. For Deputation : 50 years.	**C.**	OR By **direct recruitment** from persons with Minimum 5 years experience, in the case of those possessing masters degree and 8 years experience, in the case of those possessing bachelors degree, in the field of IT/ Computerization, Programming/ Software Development, Data processing/analysis, Hardware management, Network/Cyber Security in Central/State Governments/ Autonomous bodies/ Research Institutions/ Universities/Public Sector Undertakings/ reputed Private Sector companies/ organizations on the basis of written test and interview**. **Note:** 1. For the post of 4(a) preference will be given to the candidates having sound knowledge of Database Management (Postgrace)/ Data Structure/ Algorithm/ knowledge of Blockchain & other emerging technologies in the field. 2.For the post of 4(b) preference will be given to the candidates having sound knowledge of different languages like PHP & Java/software testing, design & architecture/knowledge of Artificial Intelligence / Machine Learning and other emerging technologies in the field. 3.For the post of 4(c) preference will be given to the candidates having sound knowledge of maintenance of computer hardware/ servers/ NAS and sound knowledge of

				different operating systems like Windows/Linux. 4.For the post of 4(d) preference will be given to the candidates having sound knowledge of all network/ security protocols/ cyber security. The candidate should have CCNA Certification.
6.	**Senior Judicial Assistant (Technical)** (Pay level-8 of 7th Pay Commission)	Degree in Computer Science- BCA/ B.Sc. (Computer Science)/ B.Sc. (Hons.) (Computer Science)/ B.E. or B. Tech (Computer Science)/ MCA/M.Sc. (Computer Science), M.E. or M. Tech. (Computer Science), B.Sc. (IT), B.E. or B. Tech.(IT), M.Sc. (IT), and M.E. or M. Tech. (IT) with minimum 50% marks in aggregate from any institution recognized by AICTE and/or institutions affiliated to recognized Universities. **Age Limit:** 18 - 32 years.	**A.** **B.**	50% of the posts **by promotion** of Judicial Assistant (Technical) having requisite qualification with 5 years service in the cadre on the basis of Merit-cum-Seniority, failing which by direct recruitment. 50% of the posts **by direct recruitment** from persons possessing 3 years experience, in the case of those possessing masters degree and five years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development, Data processing/analysis, Hardware management, Network/Cyber Security in Central/State Governments / Autonomous bodies/ Research Institutions/ Universities /Public Sector Undertakings/ reputed Private Sector companies/organizations on the basis of written test and interview**.
7.	**Judicial Assistant (Technical)** (Pay level-7 of 7th Pay Commission)	Degree in Computer Science- BCA/ B.Sc. (Computer Science)/ B.Sc. (Hons.) (Computer Science)/ B.E. or B. Tech (Computer Science)/ MCA/M.Sc. (Computer Science), M.E. or M. Tech. (Computer Science), B.Sc. (IT), B.E. or B. Tech.(IT), M.Sc. (IT), and M.E. or M. Tech. (IT) with minimum 50% marks in aggregate from any	**A.**	50% of the posts **by promotion** of Junior Judicial Assistant (Technical) having requisite qualification with 5 years service in the cadre on the basis of Merit-cum-Seniority, failing which by direct recruitment. 50% of the posts **by direct**

		institution recognized by AICTE and/or institutions affiliated to recognized Universities. **Age Limit:** 18 - 32 years.	**B.**	**recruitment** from persons possessing 3 years experience, in the case of those possessing masters degree and five years experience, in the case of those possessing bachelor's degree, in the field of IT/ Computerization, Programming/ Software Development, Data processing/analysis, Hardware management, Network/Cyber Security in Central/State Governments / Autonomous bodies/ Research Institutions/ Universities /Public Sector Undertakings/ reputed Private Sector companies/organizations on the basis of written test and interview**.
8.	**Junior Judicial Assistant (Technical)** (Pay level-6 of 7th Pay Commission)	Degree in Computer Science- BCA/ B.Sc. (Computer Science)/ B.Sc. (Hons.) (Computer Science)/ B.E. or B. Tech (Computer Science)/ MCA/M.Sc. (Computer Science), M.E. or M. Tech. (Computer Science), B.Sc. (IT), B.E. or B. Tech.(IT), M.Sc. (IT), and M.E. or M. Tech. (IT) with minimum 50% marks in aggregate from any institution recognized by AICTE and/or institutions affiliated to recognized Universities. **Age Limit:** 18 - 32 years.		By Direct Recruitment on the basis of Written Test and interview**.

** Viva-voce/interview marks shall not be more than 15% of the total marks of the written examination while making appointment through departmental examination as well as direct recruitment.

** There will be no minimum qualifying marks in the interview.

EXPLANATION:

1. Decision of the Delhi High Court whether a private sector company or organization is 'reputed', will be final and binding on the candidates.
2. For purposes of these rules 'regular service' means service in the field of Information Technology/ Computerization/ Programming/Software Development and Data processing.

NOTES:

1. Qualification and experience are relaxable at the discretion of Hon'ble the Chief Justice in case a candidate is otherwise well qualified.
2. The above Rules shall come into force with immediate effect.
3. The technical cadre will form a separate cadre and will not interchange or merge with the general cadre and vice-versa, and the persons appointed in the technical cadre shall have no claim to or parity for seniority and/or promotion etc, with the general cadre and vice-versa, on the Establishment of this Court.

The above amendment shall come into force with immediate effect.

By Order

Sd/-
(Reetesh Singh)
Registrar General

Endst. No. 18533-18540/EI-4/Estt.-I/DHC Dated: 14.10.2026

Copy to:

1. The Registrar cum Secretary to Hon'ble the Acting Chief Justice.
2. All Registrars/Officers on Special Duty/Co-ordinator (DIAC).
3. Joint Registrar (Registrar General Secretariat).
4. All Joint Registrars/Deputy Registrars/Director (Technical)/ Drawing and Disbursing Officer/ Assistant Registrars/ Dy. Controller of A/Cs.
5. Private Secretaries to Hon'ble Judges.
6. P.A. to Registrar (IT) for uploading this Notification (i) on the intranet of this Court (ii) on the website of this Court under RTI disclosure at Chapter 5 below 'Delhi High Court Establishment (Appointment and Conditions of Service) Rules 1972'.
7. Notice Board.
8. Guard File.

Shaloo

(Shaloo Batra)
Deputy Registrar (Estt.-I)

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14/10/26

Director(IT)

DD(E.I)-I

14/10/2026